2469545   31/01/2013
WONDERLAND ECOTOURISM FOUNDATION
BLOOMFIELDS, VILLAGE BASHING, POST OFFICE BABELI, TEHSIL & DISTT. KULLU-175138, (HIMACHAL PRADESH)
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER SECTION 25 OF INDIAN COMPANIES ACT 1956
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :03/04/2012
DELHI
EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
This is condition of registration that no exclusive right to use all descriptive matter appearing in the label.
2506564    03/04/2013
JFC SPORTS & MANAGEMENT PVT. LTD
A-12 RING ROAD, NDSE PART I, NEW DELHI 110049
SERVICE PROVIDER
A COMPANY REGISTERED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
P2 LEXPERITUS
E - 48, THIRD FLOOR, JHILMIL COLONY, DELHI - 110095
Used Since :01/01/2011
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
INIT INTERNATIONAL SCHOOL OF INFORMATION TECHNOLOGY

2519464  25/04/2013
INDOCON MICRO ENGINEERS LTD
A-56 NARAINA INDUSTRIAL AREA PHASE I NEW DELHI 110028
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOKA LAW OFFICE
8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
To be associated with:
1554957

DELHI
PROVIDING OF COMPUTER EDUCATION; INCLUDED IN CLASS 41.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1554957. MARK SHOULD BE READ AND USE AS A WHOLE.
SOLVE IT

2536075  22/05/2013

PARTNERS IN LEADERSHIP IP, LLC
27555 YNEZ ROAD SUITE 300 TEMECULA CALIFORNIA 92591 USA
SERVICE PROVIDER

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Proposed to be Used
DELHI

EDUCATIONAL AND TRAINING SERVICES, NAMELY CONDUCTING SEMINARS, WORKSHOPS AND ONE-ON-ONE TRAINING IN THE FIELDS OF BUSINESS MANAGEMENT AND BUSINESS OPERATIONS

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
Shri Radha
2605805  01/10/2013
SJP GLOBAL LTD.
111, JAMUNADHAM, GOVERDHAN CROSSING, MATHURA, UP
SERVICES
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, BEING INCLUDED IN CLASS-41
2743023  23/05/2014
PRATIK JINDAL
trading as ;Proprietor
1/77, Punjabi Bagh, New Delhi-110026
business
Individual

Proposed to be Used
To be associated with:
2743022

DELHI
Academies, Institutes, Schools, Boarding & Nursery schools; Universities, coaching centres, Amusement arcade & parks;
Animal training & shows; conferences, seminars, symposiums, workshops; contests & competitions; event Management;
online, offline, tele/video conformenting, booking, consulting & education; Publication, Editing; translation, transcription &
authorship of books, magazine & periodicals, Casino facilities; Documentary, animation & Cinematographic films; Club &
Camp services; Games & Sports, Exhibitions, Film production; Gymnastic & Health club, clinic & spas; Libraries; Live
performances & shootings; Modeling; Motion Pictures; Movie Studios; Movie theatre facilities; Museum facilities; Radio
and television programmes, channels, sponsors; Telecast; Theatres, Video-graphy, photography, media, journalism,
Radio & TV Channels, video cassette recordings; Scriptwriting; Educational Programs and all other related services not
included in other Classes.

Mark shall be used as shown..
2747925 01/06/2014
LOGICSKILL CONSULTING PVT. LTD.
trading as ;LOGICSKILL CONSULTING PVT. LTD.
OPPOSITE HOTEL CHINAR, SUNDER NAGAR, DISTT. MANDI, HIMACHAL PRADESH-175018
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT.
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :19/05/2014
DELHI
PROVIDING OF TRAINING OF HARDWARE AND SOFTWARE.
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized and existing under the laws of State of Nevada USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities; Providing reviews, commentary and
information in the field of music over a global computer network and other communications networks; entertainment
services, namely, providing non-downloadable music by means of audio and video transmission over a global computer
and other communications networks; entertainment services, namely, providing information in the field of music over a
global computer network and other communications networks; entertainment services, namely, providing non-downloadable
music by means of audio and video transmission over a global computer network and other communications networks;
entertainment services, namely, providing online reviews of music; entertainment services, namely, profiling of musicians,
artists and bands by providing video clips of musical performances over a global computer network; entertainment
services, namely, making music recommendations based on user selection of music; arranging and conducting of concerts;
entertainment services, namely, live music shows; Entertainment services, namely, providing non-downloadable playback of music via global communications networks;
entertainment services, namely, providing non-downloadable prerecorded music, information in the field of music, and
commentary and articles about music, all on-line via a global computer network; Providing an Internet website portal in
the field of music; Entertainment services, namely providing prerecorded music via a global communications network
and providing prerecorded music according to consumer preferences via a global communications network; Entertainment
services, namely, providing a website featuring music, music videos, albums, artists, songs, related film clips,
photographs, and other multimedia materials in the fields of music and radio; providing non-downloadable prerecorded
music, spoken word performances, and information in the fields of music and radio, and commentary and articles about
music and radio, all on-line via a global communications network; providing non-downloadable playback of music and
providing non-downloadable prerecorded music according to consumer preferences, all via a global communications
network; providing an Internet website portal in the fields of music and radio; Subscription based website featuring music
and information about music, albums, artists and songs; entertainment and educational services; providing & streaming
information in the field of entertainment or education via a global computer network, namely information in the field of
music, music community, songs, artists, albums, films, lyrics, graphics, animation and multimedia presentations, and
other audiovisual or musical works; Provision of digital music (not downloadable) provided from MP3 web sites on the
internet; provision of digital music (not downloadable) provided from the internet.
National Council of Vocational and Research Training

2796000  22/08/2014
NATIONAL COUNCIL OF VOCATIONAL AND RESEARCH TRAINING
trading as ; NATIONAL COUNCIL OF VOCATIONAL AND RESEARCH TRAINING
3/30, Arasa Mara (St.), Ramapuram Pudur (PO), Namakkal - 637001
SERVICE PROVIDER
TRUST

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :17/03/2009

DELHI
VOCATIONAL GUIDANCE (Education of Training Advice)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "NATIONAL COUNCIL OF VOCATIONAL AND RESEARCH TRAINING" and "MARK TO BE USED AS A WHOLE".
Comic Con Pune

2813653  18/09/2014

COMIC CON INDIA PVT. LTD
B-9/5 VASANT VIHAR NEW DELHI 110057

Service Provider
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201303, Uttar Pradesh, India

Proposed to be Used
To be associated with:
2336481, 2591279, 2591281, 2591284, 2813652

DELHI

Entertainment and cultural services, including production of radio and television programs; production of animated motion pictures and television features; services relating to cinema and television studios; services relating to the publication of books, magazines and periodicals; production of dance shows, music shows and video award shows; comedy shows and game shows before live audiences which are broadcast live or taped for later broadcast; live musical concerts; organizing talent contests and music and television award events.

NO EXCLUSIVE RIGHTS OVER THE WORD Pune.
Comic Con Kolkata
2813655 18/09/2014
COMIC CON INDIA PVT. LTD
B-9/5 VASANT VIHAR NEW DELHI 110057
Service Provider
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201303, Uttar Pradesh, India

Proposed to be Used
To be associated with:
2336481, 2591279, 2591281, 2591284, 2813652, 2813653, 2813654

DELHI
Entertainment and cultural services, including production of radio and television programs; production of animated motion pictures and television features; services relating to cinema and television studios; services relating to the publication of books, magazines and periodicals; production of dance shows, music shows and video award shows; comedy shows and game shows before live audiences which are broadcast live or taped for later broadcast; live musical concerts; organizing talent contests and music and television award events.

NO EXCLUSIVE RIGHTS OVER THE WORD Kolkata.
Comic Con Shillong

2813656  18/09/2014

COMIC CON INDIA PVT. LTD
B-9/5 VASANT VIHAR NEW DELHI 110057

Service Provider
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201303, Uttar Pradesh, India

Proposed to be Used

To be associated with:
2336481, 2591279, 2591281, 2591284, 2813652, 2813653, 2813654, 2813655

DELHI

Entertainment and cultural services, including production of radio and television programs; production of animated motion pictures and television features; services relating to cinema and television studios; services relating to the publication of books, magazines and periodicals; production of dance shows, music shows and video award shows; comedy shows and game shows before live audiences which are broadcast live or taped for later broadcast; live musical concerts; organizing talent contests and music and television award events.

NO EXCLUSIVE RIGHTS OVER THE WORD Shillong.
2816253  25/09/2014  
SHASHI NEELESH SARDA  
301, SHIV KUTIR, 10TH ROAD, NEAR MADHU PARK, KHAR (WEST), MUMBAI-400052  
SERVICES  
AN INDIAN NATIONAL  
Address for service in India/Attorney address:  
JAYA A MANGHWANI  
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050  
Proposed to be Used  
MUMBAI  
TRAINING, CONDUCTING FITNESS CLASSES, GYMNASIC INSTRUCTION; HEALTH CLUB SERVICES (HEALTH AND FITNESS TRAINING), INSTRUCTION SERVICES, PERSONAL TRAINER SERVICES PHYSICAL EDUCATION, SPORTING ACTIVITIES, TEACHING YOGA AND CONDUCTING YOGA CLASSES
JUST ADD MAGIC
Priority claimed from 30/09/2014; Application No. : 86411012 ;United States of America
2925794 19/03/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized and existing under the laws of State of Nevada USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Entertainment in the nature of a television children’s series; entertainment services, namely, an ongoing children’s series provided through television, cable, the Internet and wireless communications networks; providing online non-downloadable comic books and graphic novels; providing a website featuring blogs and non-downloadable publications in the nature of books, graphic novels, comics and screenplays in the fields of entertainment for children and teens; providing a website featuring entertainment information, non-downloadable audio, video and prose presentations, and online non-downloadable publications in the nature of fiction and non-fiction books, graphic novels, and comics all in the field of entertainment on a variety of topics; entertainment services, namely, arranging and conducting contests; providing news and information in the field of entertainment relating to contests, video, audio and prose presentations and publications all in the field of entertainment; providing on-line reviews of television shows and movies; providing a video-on-demand website featuring non-downloadable movies and films; providing a website featuring non-downloadable videos in the field of movies, television shows, and film trailers on a variety of topics; providing a searchable on-line entertainment database featuring on-line non-downloadable music, movies, television shows, and multimedia presentations in the field of entertainment, audio files featuring music, comic books, and publications in the field of entertainment on a variety of topics; and providing information on entertainment, movies and television shows via social networks.
3061145   22/09/2015
SHRUTI MITTAL AND VIVEK MITTAL
A-83 RAHEJA ATLANTIS, SEC 31 & 32A GURGAON HARYANA 122001
SERVICE PROVIDERS
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :10/08/2015

DELHI
SERVICES FOR EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3074951  12/10/2015
PANKAJ MISHRA
HI-195 , SEC-I JANKIPURAM LUCKNOW 226021 U.P
SERVICE PROVIDERS
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :15/03/2015
DELHI
EDUCATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., PREPARE IAS COACHING.
3080235  15/10/2015
GEMS EDUCATION INDIA PRIVATE LIMITED
C-310-311, UNITECH BUSINESS ZONE, NIRVANA COUNTRY SOUTH CITY-2, GURGAON-122018, HARYANA
SERVICE PROVIDER
A Private Limited Company incorporated under the laws of India
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :01/09/2014
To be associated with:
3080234
DELHI
Providing Education and Training, including in class 41.
3116129  04/12/2015
DEVASTHALI DEVELOPERS PVT. LTD.
DEVASTHALI TOWNSHIP, RAM NAGAR ROAD, KASHIPUR-244713, UTTRAKHAND.
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2012

DELHI
EVENT MANAGEMENT ACTIVITIES, ANCHORING PROGRAMMES, TRAINING PROGRAMMES, SPORT ACTIVITIES,
CULTURAL PROGRAMMES, EDUCATIONAL TRAINING AND SEMINARS AND WORKSHOPS, EDUCATION, PROVIDING OF
TRAINING, ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES, TEAM COMPETITIONS FOR GAMES,
ENTERTAINMENT SERVICES, MANAGING SPORTS FACILITIES, ORGANIZING OF SPORT COMPETITIONS, PRACTICAL
TRAINING, TEACHING, TRAINING CONSULTANCY VOCATIONAL GUIDANCE AND SPORT CAMP SERVICES INCULDED IN
CLASS 41.
3116131 04/12/2015
ANUP KUMAR KAUSHIK
H. NO. 366, SHIV NAGAR, WARD -14, HISAR -125001, HARYANA.
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDING COACHING CENTRE, CORRESPONDENCES COURSES, SPOKEN ENGLISH PERSONALITY DEVELOPMENT & OTHER LANGUAGES, PERSONALITY DEVELOPMENT, COACHING CLASSES FOR SCHOOL COLLEGE AND COMPETITIONS, COACHING CLASSES, SERVICES RELATED TO EDUCATION VOCATIONAL & PROFESSIONAL FIELDS.
Mark shall be used substantially as represented.
3117663  04/12/2015
MR. MOHAN KUMAR
trading as ;M/S. FITNESS JUNOON INDIA
PLOT NO. 63, KH.NO. 45/7, MAIN HASTSAAL-RANHOULA ROAD, NATTHAN VIHAR, RANHOULA, POST OFFICE, NANGLOI, NEW DELHI - 110041
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMPERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :12/01/2006

DELHI
Gym, providing of gym training; training, sporting and cultural activities.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use the word GROW STRONGER.
3117699  07/12/2015
TV18 BROADCAST LIMITED,
503-504 & 507 5th Floor, Mercantile House, 15 Kasturba Gandhi Marg, New Delhi-110001
SERVICE PROVIDER
A PUBLIC LIMITED COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF INDIA
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :01/07/2015
To be associated with:
3043935
DELHI
EDUCATION & ENTERTAINMENT VIA PROGRAMS ACCESSIBLE BY TELEVISION, AUDIO, VIDEO AND GLOBAL
COMPUTER NETWORKS; PROVIDING INFO, RELATING TO A WIDE RANGE OF EDUCATION AND ENTERTAINMENT VIA
WEBSITE, GLOBAL COMPUTER NETWORK, ONLINE DATABASES, INTERNET, AUDIO, VIDEO & PRINT MEDIA;
ORGANIZING OF ACADEMIC, RECREATIONAL, CULTURAL & SPORTS ACTIVITIES; PRODUCTION, DISTRIBUTION,
SYNDICATION OF ENTERTAINMENT/EDUCATIONAL PROGRAMS
THERE SHALL BE NO EXCLUSIVE RIGHT ON WORD KERALA..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3043935, 3043937.
3119905  09/12/2015
TV18 BROADCAST LIMITED
503 504 & 507 5TH FLOOR, MERCHANTILE HOUSE, 15 KASTURBA GANDHI MARG, NEW DELHI110001
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :01/07/2015

DELHI
EDUCATION & ENTERTAINMENT VIA PROGRAMS ACCESSIBLE BY TELEVISION, AUDIO, VIDEO AND GLOBAL
COMPUTER NETWORKS; PROVIDING INFO, RELATING TO A WIDE RANGE OF EDUCATION AND ENTERTAINMENT VIA
WEBSITE, GLOBAL COMPUTER NETWORK, ONLINE DATABASES, INTERNET, AUDIO, VIDEO & PRINT MEDIA;
ORGANIZING OF ACADEMIC, RECREATIONAL, CULTURAL & SPORTS ACTIVITIES; PRODUCTION, DISTRIBUTION,
SYNDICATION OF ENTERTAINMENT/EDUCATIONAL PROGRAMS
THERE SHALL BE NO EXCLUSIVE RIGHT ON WORDS ASSAM/NORTH-EAST...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3043935, 3043937..
BOS EDUCATIONAL SOCIETY
trading as :BOS EDUCATIONAL SOCIETY
NATIONAL AVENUE, DAKOHA ROAD, RAMA MANDI, JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :16/04/2003
DELHI
Educational Services; Provision of Tuition and Vocational Training, Organization of Study Courses through Academies, Schools, Colleges and other Educational Institutions; Organization of Examinations and Competitions for Education.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (BRITISH).
3123004    11/12/2015
MR. VARUN MAINI
trading as ;PREM ENTERPRISES
119, GROUND FLOOR, RAJA GARDEN, DELHI 110015
SERVICE
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2010
DELHI
PROVIDES BAND, MUSICAL ARRANGEMENTS FOR ENTERTAINMENT AND CULTURAL ACTIVITIES ON ALL INDIA BASIS, BAND SOUND , INSTRUMENTS , VOCALS, MUSICAL AND LIGHT ARRANGEMENTS, BEING INCLUDED IN CLASS 41.
3127865       15/12/2015
HINDBRO PRIVATE LIMITED
trading as ;HINDBRO PRIVATE LIMITED
OFFICE NO. 701, 7TH FLOOR, CROWN HEIGHTS, PLOT NO. 3B1, TWIN DISTRICT CENTRE, SECTOR-10, ROHINI, DELHI-110085
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
SHRUTI MAKEUP & BEAUTY PVT LTD

3128552   17/12/2015
SHRUTI MAKEUP & BEAUTY PVT. LTD.
GREENWICH A FLAT 702 GRAND OMAXE SEC 93B, NOIDA U.P 201301
SERVICE PROVIDER
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :07/09/2015
DELHI
SERVICES IN RELATION TO PHOTOSHARING AND VIDEO SHARING SERVICES, ELECTRONIC JOURNALS AND WEB LOGS, FEATURING USER GENERATED OR SPECIFIED CONTENT INCLUDED IN CLASS-41
NO EXCLUSIVE RIGHTS OVER THE WORD MAKEUP & BEAUTY.
3133176  21/12/2015
VANDANA SETHI trading as ; PHYWORLD PHYSICAL THERAPY & FITNESS CLINICS
C-3, DEFENCE COLONY, NEW DELHI-110024.
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/10/2015
DELHI
PROVIDING OF TRAINING AND EDUCATION IN SPORTING AND CULTURAL ACTIVITIES, HEALTH AND FITNESS CLUB SERVICES, GYM, GYMNASIUM FACILITIES, YOGA, AEROBICS AND OTHER CARDIO VASCULAR EXERCISES, COUNSELING FOR AEROBICS AND FITNESS SERVICES, INCLUDED IN CLASS 41.
MS. MANJU JHA
A-96, 2ND FLOOR NEAR AMBEDKAR PARK, JOSHI COLONY PATPARGANJ, DELHI-110092.
SERVICE PROVIDER

Address for service in India/Attorney address:
NAKS & PARTNERS
A - 485 B, PALAM VIHAR, GURGAON, HARYANA

Used Since :03/06/2013

DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES TRAINING CENTRE, TEST CENTRE FOR DEVELOPMENT AND ASSESSMENT EDUCATION, PROVIDING TRAINING, ARRANGING AND CONDUCTING SEMINARS, WORK SHOPS, SYMPOSIUMS, COMPETITIONS, EDUCATION EXAMINATION, PUBLICATION OF TEXT BOOKS & MAGAZINES, COMPUTER BASED LEARNING PROGRAM SERVICES ALL BEING SERVICES , SERVICES RELATED TO EDUCATION VOCATIONAL & PROFESSIONAL FIELDS, SPECIALIZED IN BEAUTIFICATION & COOKING SKILLS ENHANCEMENT COURSES TO IMPROVE LIVING, PUBLICATION & DISTRIBUTION OF TEXT BOOKS STATIONARY & MAGAZINES, COMPUTER BASED LEARNING PROGRAM SERVICES
3134887  23/12/2015
INTEGRATED INSTITUTE OF MID BRAIN OPTIMIZATION PRIVATE LIMITED
D-149, GF, LAJPAT NAGAR, PART-1, NEW DELHI-110024, INDIA.
SERVICE PROVIDERS
Address for service in India/Attorney address:
CHAUHAN CONSULTANCY COMPANY
2F-1 MOHAN BABA NAGAR TAJPUR ROAD BADARPUR BORDER NEW DELHI-110044
Used Since :01/07/2015
To be associated with:
3078535
DELHI
PROVIDING OF TRAINING AND EDUCATIONAL SERVICES
3135777  22/12/2015
MR. AMARJIT SALHOTRA
trading as ;PRINCE BAND
Rikhi Mandir, Near Akali Gurudwara, Railway Road, Phagwara. (Punjab)
Services
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/1988
DELHI
Music Band, Orchestra Band & Lighting for Punjab Only.
MRS. GLOBE
3142547  29/12/2015
DR. TRACY KEMBLE
1730 Newport Hills Drive West Newport Beach California 92660, USA
Service Provider
an US National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :31/05/2006
DELHI
Entertainment in the nature of beauty contests and pageants.
3146452   31/12/2015
MR. HARJEET VERMA
trading as ;SAVIOUR ZONE
Near Gaura Wala Chowk, Main Bazaar, Payal-141416, Distt. Ludhiana. (Punjab)
Services
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2015
DELHI
Educational Services relating to IELTS, PTE, TOEFL, English Grammar & Forging Languages.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Saviour. Mark shall be used substantially as shown.
3147668   31/12/2015
DAYAWATI
3B - 137, BUDDHI VIHAR, DELHI ROAD, MURADABAD (U.P.) INDIA.
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :29/12/2015
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3154781  08/01/2016
RAJEEV SAUMITRA
1189, DR. MUKHERJEE NAGAR, DELHI-9.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :29/07/2009
DELHI
Educational services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "com" and MARK TO BE USED AS A WHOLE.
3155270  08/01/2016
MR. NANDAN MONGA
trading as ;M/S MILLION RECORDS
MOHAN KE ROAD, NEAR FLYOVER, GURUHARSAHAI, DISTT- FEROZPUR-152022, PUNJAB
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :29/12/2015
DELHI
RECORDING AND PRODUCTION SERVICES, ENTERTAINMENT SERVICES.
THE HAPPIEST 5K ON THE PLANET

3165416   21/01/2016

TCR IP HOLDINGS, LLC
1957 South 4800 West, Salt Lake City, Utah 84104, United States of America

Service providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since :21/04/2012

DELHI

Athletic and sport event services, namely, organizing, arranging, and conducting running events and running competitions; providing a website featuring information on the sport of running and running events; providing online information in the fields of running and running events; providing online and electronic newsletters regarding running and running events, in International Class 41
3166392    22/01/2016
MR. SAHIL KIDWAI
MR. ADNAN KIDWAI
MR. ADITYA MALHOTRA
trading as ;KIDZ SOLUZIONE
D-64, BASEMENT, PANCHSHEEL ENCLAVE, NEW DELHI-110017.
SERVICES
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015

DELHI
EDUCATION; PROVIDING OF TRAINING AND OTHER EVENTS RELATED ACTIVITIES, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDING EDUCATION CENTRE, TUITION CLASSES, COACHING CLASSES, COLLEGES, ACADEMICS, HOLIDAY CAMP SERVICES, NURSERY SCHOOLS, LIBRARIES; SEMINARS, PUBLISHING SERVICES, AUDIO, VIDEO AND GRAPHIC WORKS; PROJECT UPDATES, PROVIDING ONLINE JOURNALS, DIGITAL MUSIC AND VIDEO [NOT DOWNLOADABLE]; PROVIDING ON-LINE ELECTRONIC PUBLICATION [NOT DOWNLOADABLE]; VIDEO GAME ENTERTAINMENT SERVICES; PUBLICATION OF E-BOOKS.
3168199   25/01/2016
N & N CHOPRA CONSULTANTS PVT. LTD
1006 CHIRANJIV TOWERS, 43 NEHRU PLACE, NEW DELHI 110019
SERVICE PROVIDER

Address for service in India/Attorney address:
ASHOK RAM KUMAR
PLOT NO.491, ROAD NO.10, JUBILEE HILLS, HYDERABAD - 500 033.
Used Since :26/10/2015

DELHI
SERVICES OF EDUCATION AND PROVIDING OF TRAINING; SERVICES CONSISTING OF PROVIDING OF ALL FORMS OF EDUCATION, TRAINING, STUDIES FOR EDUCATION PURPOSES, CONDUCTING OF WORK SHOPS, SEMINARS, DISCUSSIONS FOR EDUCATION PURPOSES, TRAINING, MANAGEMENT AND ENGINEERING AND INFORMATION TECHNOLOGY INSTITUTES IMPARTING EDUCATION, EDUCATION SERVICES AND TRAINING, LIBRARY SERVICES, PRACTICAL TRAINING AND TEACHING ALL BEING SERVICES INCLUDED IN CLASS 41 (FORTY ONE)
ZEE DIGITAL CONVERGENCE LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :19/11/2015
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; RECORDING; TELEVISION & RADIO ENTERTAINMENT
3171362  27/01/2016
NIDHI MEHRA
trading as ;THE CHAMPS INTERNATIONAL
C 6/20 GROUND FLOOR, DAYALPUR, KARAWAL NAGAR, DELHI-110094
SERVICES PROVIDER
Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051
Used Since :27/01/2016
DELHI
Providing academic Education.
3176066  03/02/2016
ESRI INDIA TECHNOLOGIES LIMITED
REGISTERED OFFICE - 8, BALAJI ESTATE, FIRST FLOOR, GURU RAVI DAS MARG, KALKAJI, NEW DELHI-110019
MERCHANT & SERVICE PROVIDER
Body Incorporated
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :04/05/2015
DELHI
EDUCATION AND TRAINING, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES INCLUDING PROVIDING
EDUCATION AND TRAINING ONLINE OR THROUGH ACADEMIES, SCHOOLS, INSTITUTES, EDUCATIONAL CENTRES,
UNIVERSITIES, CORRESPONDENCE, INSTRUCTION SERVICES, TEACHING, TUITION, LIBRARIES, PUBLICATION OF
TEXT BOOKS AND MAGAZINES, BOOKMOBILE SERVICE, ARRANGING AND CONDUCTING COLLOQUIUM,
CONFERENCES, CONGRESSES, SEMINARS, SYMPOSIUMS, WORKSHOPS, ORGANISING COMPETITIONS.
before TV

3183860  12/02/2016
ZEE DIGITAL CONVERGENCE LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since: 01/12/2015
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR
CULTURAL/EDUCATIONAL ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE
PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; REPORTING;
PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES;
EDUCATIONAL SERVICES: PRODUCTION OF FILM/MUSIC/RADIO & TELEVISION PROGRAMMES: PUBLICATION OF E-
BOOKS/JOURNALS ON-LINE: RENTALS OF MOTION PICTURES/CINE-FILMS: SOUND RECORDING; TELEVISION & RADIO
ENTERTAINMENT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., TV and
MARK TO BE USED AS A WHOLE.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3183858.
3190753   19/02/2016
KADONDA VENKATESH

trading as ;NUMBER MAGIC SERVICES
482, GROUND FLOOR, DR. MUKHERJEE NAGAR, DELHI-110009
Service Provider
Proprietorship Firm

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :03/12/2007

DELHI

EDUCATION AND TRAINING, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES, PROVIDING EDUCATION AND TRAINING THROUGH ACADEMIES, SCHOOLS, INSTITUTES, EDUCATIONAL CENTRES, UNIVERSITIES, CORRESPONDENCE, INSTRUCTION SERVICES, WEB, INTERNET, TEACHING, TUITION, LIBRARIES, PUBLICATION OF BOOKS (TEXTS & ELECTRONIC), BOOKMOBILE SERVICE, ARRANGING AND CONDUCTING COLLOQUIUM, CONFERENCES, CONGRESSES, SEMINARS, SYMPOSIUMS, WORKSHOPS, ORGANIZING COMPETITIONS, VOCATIONAL GUIDANCE, PHYSICAL EDUCATION & TRAINING.
INSIDEOUT DEVELOPMENT, L.L.C.
10813 S. River Front Parkway, Suite 560, South Jordan, Utah 84095, United States of America
Service providers
A limited liability organized in the State of Utah
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
Educational services, namely, conducting classes, seminars, conferences, and workshops in the field of personal, team, and leadership development and performance, and distributing educational materials in connection therewith
3194583  25/02/2016
SAMPARK
trading as ;SAMPARK FOUNDATION
A-176, SECTOR-40, NOIDA
SERVICE PROVIDER
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/03/2015
To be associated with:
3194582
DELHI
EDUCATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3194582.
3198564  29/02/2016

**JYOTI**

House No. 69, Sector-13, Urban Estate, Karnal, Haryana-132001

Service Provider

**Address for service in India/Attorney address:**

S.K. BATRA & ASSOCIATES

3393, 1st Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi- 110008

**Used Since:** 27/02/2016

**DELHI**

To administer education to school children as per modern methodology and related activities.
IT'S MY OPINION

3363361  15/09/2016
ADITYA GROVER
trading as ;ADITYA GROVER
86/2 Narmada Road, Ratan Colony, Jabalpur MP
SERVICE PROVIDER
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053
Used Since :01/06/2011
To be associated with:
2464521
MUMBAI
Entertainment services, namely, providing on-line and off-line reviews and ratings of movies, theaters and plays
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3363362.
3384053   07/10/2016
EDULINK PRIVATE LIMITED
trading as ;EDULINK PRIVATE LIMITED
NO.41/1, HAL AIRPORT ROAD, BANGALORE-560 017
Service Provider
A COMPANY REGISTERED AS PER THE LAWS OF INDIA
Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025, INDIA
Used Since :12/03/2007
CHENNAI
PROVIDING TRAINING IN GAMING SOFTWARES AND COMPUTER ANIMATIONS; EDUCATION IN THE FIELD OF COMPUTERS AND INFORMATION TECHNOLOGY; PROVIDING TRAINING IN ENTERTAINMENT SERVICES INCLUDING COMPUTER GAMES AND MOBILE GAMES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3391687  20/10/2016
SWAPNIL BHOIR
trading as ;DJS UNITE
SHREE SAI GANESH, 102/1ST FLOOR, BEHIND AKRUTI BUILDING, M.P. ROAD, GAVAN PADA, MULUND (EAST), MUMBAI 400081, MAHARASHTRA, INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Used Since :01/08/2016
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, INCLUDING DJ EQUIPMENTS
3392391  19/10/2016
P MADHUSUDHAN RAO
trading as ;DELHI INTERNATIONAL SCHOOL
2-12-70, WEST MARREDPALLY SECUNDERABAD 500026.
SERVICE PROVIDERS
INDIVIDUAL
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Plot No 491, Road no 10, Jubilee Hills, Hyderabad
Used Since :15/09/2011

CHENNAI
EDUCATION INSTITUTES, EDUCATION ACADEMIES, ARRANGING AND CONDUCTING OF COLLOQUIUMS, CONFERENCES, CONGRESSES, SEMINARS, TRAINING WORKSHOPS, TEACHING BY WAY CORRESPONDENCE COURSE, EDUCATION INFORMATION, EXAMINATION AND SERVICES, TUTORIALS, NURSERY, BOARDING SCHOOL, HIGH SCHOOL, TUITIONS, TRAINING INSTITUTE, PROFESSIONAL COURSE TRAINING AND PUBLIC EDUCATION PROGRAMMES ALL INCLUDED IN CLASS 41.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Tata Steel Limited
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
Service Providers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :23/01/2015
To be associated with:
2663076
KOLKATA
Education; providing of training; entertainment; sporting and cultural activities.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "KOLKATA" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3486211  17/02/2017
AKSHAR FOUNDATION AURANGABAD
trading as ;KRAYON KIDS NURSERY
69, SENA NAGAR, BEHIND HOTEL NISHANT PARK, BEED BYPASS, AURANGABAD 431010
SERVICE PROVIDER
TRUSTEE
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.
Used Since :01/06/2016
MUMBAI
The play school, school, college for providing education
3490579  23/02/2017
JSV INNOVATIONS PRIVATE LIMITED
trading as ;JSV INNOVATIONS PRIVATE LIMITED
44A, S. P. MUKHERJEE ROAD, KOLKATA- 700 026
SERVICE PROVIDER
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :01/01/2013
KOLKATA
EDUCATION, SCHOOLS, PROVIDING OF TRAINING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SCHOOL FOR SKILLS” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3491378 24/02/2017
VENUS WORLDWIDE ENTERTAINMENT PVT. LTD.
106/1, BLUE DIAMOND BUNGLOW, OPP. SNDT COLLEGE, JUHU TARA ROAD, SANTACRUZ, (WEST), MUMBAI-400049
INDIA.
Service Provider
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA,
INDIA
Used Since :18/07/1997
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES MEDIA, CINEMA
PRESENTATIONS, FILM PRODUCTION, MOVIE STUDIOS, MOVIE THEATRE PRESENTATIONS, NEWS REPORTER
SERVICES, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, PRODUCTION OF SHOWS AND FILMS,
PUBLICATION OF BOOKS AND TEXTS, PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE,
PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RECORDING STUDIO SERVICES, MOVIE STUDIOS,
TELEVISION ENTERTAINMENT
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3505933 04/03/2017
Ritesh R. Patil
Sarala R. Patil
Rohit R. Patil
Sagar R. Patil
trading as; Bon Vivant
Bon Vivant, Old Gangapur Naka, Opp. DongreVastiMaidan, Nashik 422005
Services Provider
Address for service in India/Agents address:
Anil D. Sawant
2/38 New Pradhan Building Acharya Dunde Marg Near Children Wadia Hospital Parel Mumbai-400012
Used Since: 01/03/2017
Mumbai
This is condition of registration that mark shall be used whole.
3506289  04/03/2017  
SANJAY P. DHAMANGAONKAR  
S/2, Suvidha Complex, Bramhanpuri, Miraj, Dist- Sangli- 416410.  
Service Provider  
Address for service in India/Agents address:  
ANIL D. SAWANT  
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012  
Used Since :22/01/2017  
MUMBAI  
Education, Providing Of Training, Entertainment, Sporting And Cultural Activities. Educational Examination, Organization Of Exhibitions For Educational Purposes, Arranging And Conducting Of Workshops, Classes.  
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
INKNOWERSITY EDUCATION PRIVATE LIMITED
124 (60) B. L. Saha Road, Kolkata-700053, West Bengal.
A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Educational institution, Providing Training, Entertainment, Sporting and cultural activities.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3582435  01/07/2017
INKNOWERSITY EDUCATION PRIVATE LIMITED
124 (60) B. L. Saha Road, Kolkata-700053, West Bengal.
A Company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Educational institution, Providing Training, Entertainment, Sporting and cultural activities.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
UTKRISHT NEWS HARYANA / RAJASTHAN

3592040  15/07/2017

DHARAMPAL SATYAPAL LTD.
98, OKHLA INDUSTRIAL ESTATE PHSEIII, NEW DELHI - 110 020
SERVICE PROVIDER
AN INDIAN COMPANY

Address for service in India/Agents address:

THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used

KOLKATA

News Reporting, Newspaper editing, Newspaper publication, Newspaper publishing, News syndication reporting, Reporters services, Providing sports news, News reporting services in the field of business news, financial news, fashion, current events, medicine, employment training, Entertainment namely television news shows, online publication of electronic newspaper, news programme services for radio or television, ongoing television programmes in the field of news via internet.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “NEWS HARYANA / RAJASTHAN” ..
UTKRISHT NEWS MAHARASHTRA & GUJARAT

3592043  15/07/2017
DIVYANSH POWERGEN PVT. LTD.
Veronica Lane, (Adjacent to Bansara Eye Clinic) Laitumkhrah Main Road, East Khasi Hills, Shillong, Meghalaya-793003
SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
KOLKATA
News Reporting, Newspaper editing, Newspaper publication, Newspaper publishing, News syndication reporting, Reporters services, Providing sports news, News reporting services in the field of business news, financial news, fashion, current events, medicine, employment training, Entertainment namely television news shows, online publication of electronic newspaper, news programme services for radio or television, ongoing television programmes in the field of news via internet.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “NEWS MAHARASHTRA & GUJARAT”..
3592058   15/07/2017
DIVYANSH POWERGEN PVT. LTD.
Veronica Lane, (Adjacent to Bansara Eye Clinic) Laitumkhrah Main Road, East Khasi Hills, Shillong, Meghalaya-793003
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
The ACME Company
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
KOLKATA
News Reporting, Newspaper editing , Newspaper publication, Newspaper publishing, News syndication reporting, Reporters services , Providing sports news, News reporting services in the field of business news, financial news, fashion, current events, medicine, employment training, Entertainment namely television news shows, online publication of electronic newspaper, news programme services for radio or television, ongoing television programmes in the field of news via internet.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “NEWS PASCHIM BANGAL & UTTAR PURV”..
3619754  24/08/2017
MR. NILANJAN MONDAL & MR. DEBANJAN MONDAL
9/7B, Ramanath Majumder Street, Kolkata – 700 009, West Bengal.
Joint Applicant

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.

Proposed to be Used

KOLKATA
Publishing, publication of all types of books, test papers, instructional & teaching materials.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3619757    24/08/2017
MR. NILANJAN MONDAL & MR. DEBANJAN MONDAL
9/7B, Ramanath Majumder Street, Kolkata – 700 009, West Bengal.
Joint Applicant
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Publishing, publication of all types of books, test papers, instructional & teaching materials.
3679320  16/11/2017
GAUTAM JAIN
trading as ;REAL REEL PICTURES
1, BALLYGUNGE PLACE, FLAT 10, 3RD FLOOR, KOLKATA - 700019, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :08/01/2017
KOLKATA
PROVIDING SERVICES OF FILM AWARD SHOW FOR BENGALI INDUSTRY AND AUDIENCE, B2B/B2C IN NATURE.

Transliteration : CINEMAR SAMABARTAN IN BENGALI LANGUAGE
3694039  04/12/2017
JOYDEEP MUKHERJEE
53/4, Panchanan Tala lane, Shyama Apartment, Behala, Kolkata-700034, West Bengal.
Individual
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Entertainment in class 41
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2518411..
3695766  06/12/2017
ABOOBACKER.V.M
VARIKKOLI MEETHAL, KUNNAMANGALAM P.O, KOZHIKODE, KERALA-673571
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Proposed to be Used
CHENNAI
PROVIDING OF GYMNASIUM FACILITIES AND SERVICES, GYMNASIUM SERVICES RELATING TO BODY BUILDING.
3698062 08/12/2017
SREYASHI MAJUMDAR TRADING AS MASTERCRAFT PRODUCTIONS
40, Ustad Amir Khan Sarani, 702/C, Block-P, New Alipore, Ground Floor, Kolkata-700053, West Bengal.
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Entertainment & Event Management.

"REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "MASTER"..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY."
E 365

3698065  08/12/2017

BISWARUP BANERJEE
158, Sitalatala Road, New Alipore, Capricorn Jewels, Flat No.-2B, Block- Emerald, Kolkata-700038, West Bengal.

Individual

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used

KOLKATA

Description: Event Management & Entertainment.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER E AND NUMERAL 365.
KA-NAADA

3699582  11/12/2017
KANAADA PHONETICS PRIVATE LIMITED
No.38, 3rd floor, 7th cross, 3rd main, Near ramanjaneya nagar B.s, Uttarahalli Bangalore KA 560061 IN, Karnataka, India
A private limited company, incorporated under the provisions of Indian Companies Act, 2013

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since : 25/10/2017

CHENNAI
Education, education services, production of educational materials, linguistic education and training services
SNOW FLAKE
3700640 12/12/2017

CLYDE LOBO
D -1, Gharse Tower, Opp. Don Bosco High School, Panjim, Goa – 403 001
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :24/12/2014

MUMBAI
ARRANGING EVENT MANAGEMENT & ENTERTAINMENT
BLOCKCHAIN MAGAZINE

3700769  12/12/2017

SURAJ GAYDHANE
15/479, NEHRU NAGAR, MUMBAI - 400024

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

news and content delivery, education and training, magazine publication, media, TV and entertainment
3702352  14/12/2017
ARUN.P
PULIKAL (H), VALLACHIRA.P.O, THRISSUR, KERALA-680562
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Proposed to be Used
CHENNAI
EDUCATIONAL INSTITUTE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3702800  14/12/2017
MR. TAMADA MADHAVARAO TRADING AS YASH 3 EVENTS & EXHIBITIONS
13-6-460/14, 2nd Floor Mahesh Nagar, Gudimalkapur, Hyderabad - 500 028
Sole proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :11/08/2017
CHENNAI
Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3704432  16/12/2017
MARINA MARITIME ACADEMY
442, AZEEZA MANZIL, 7TH SOUTH CROSS STREET, SRI KAPLEESHWAR NAGAR, NEELANKARAI, ECR ROAD,
KANCHIPURAM, CHENNAI- 600115
THE TRADEMARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
teaching / educational services / instruction services, educational examination, academies [education]; Education;
Providing of training; Entertainment; Sporting and cultural activities
subject to the mark should be use as represented in the trademark application.
3704465    16/12/2017
KRUTANJALI KANASE
OFFICE NO.703, STELLAR SPACE, OPPOSITE TO ZENSAIR IT, OFFICE NO.703, STELLAR SPACE. KHARADI, PUNE - 411014
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3704954   18/12/2017
M/s.ZEN DIGITAL MEDIA LLP
Beach Apartment, G-1, A Wing, Dr. A. B Nair Road, Near Novotel Hotel, Juhu, Vile Parle (West), Mumbai- 400049.
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
BALAJI R. BARAGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
3707182  20/12/2017
K.V.N SWAPNA
G-506,G.N.R ENCLAVE, BESIDE SRIDEVI THEATRE,CHANDANAGAR, SERILINGAMPALLY,HYDERABAD-500050
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Academies [education],Schools (Nursery -),Nursery schools ,School services,Boarding schools,Education services,Educational examination,Educational services,Educational testing,Educational consultancy,Educational instruction,Providing of training; Entertainment; Sporting and cultural activities
WONDER WORLD

3707601   20/12/2017

S.GUNASEKARAN VANDAYAR
VANDAYAR ENTERTAINMENTS, No.1, CHOLAN NAGAR , NAGAI MAIN ROAD,THANJAVUR - 613001

THE TRADE MARK ACT, 1999

Address for service in India/Agents address:

L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

amusement park services, club services [entertainment or education], providing recreation facilities
99GAMES

3710039    22/12/2017
99GAMES ONLINE PRIVATE LIMITED
3-62B, 1st FLOOR, ROBOSOFT CAMPUS, NO.217, NH-66, SANTHEKATTE, NEW UDUPI - 576 105 INDIA
Company
Address for service in India/Attorney address:
MANISH K SALIAN
#3-11/1, Ananda Nivas, Near Matrushree Jewellers, Hoigediddu, Post Kulai, Hosabettu, Surathkal, Mangalore - 575019, Dakshina
Kannada KARNATAKA
Used Since: 10/10/2008

CHENNAI
Entertainment services; electronic games services provided by means of the internet, or a computer database or global communication network; provision of online computer games; organization of competitions; provision of information in relation to online computer games; providing entertainment, cultural, recreational, sporting and gaming facilities in the online medium via the Internet and other communication and wireless networks; providing a website featuring computer games and video games; providing news, information, tips, hints, contests, computer interface themes, enhancements, commentary, music, audios, videos and other multimedia content relating to online sporting and gaming activities.
FANTASTIC CHEFS
3711505  26/12/2017
99GAMES ONLINE PVT. LTD
3-62B, 1ST FLOOR, ROBOSOFT CAMPUS, NO.217, NH -66, SANTHEKATTE, NEW UDUPI - 576 105
Body Incorporate
Address for service in India/Attorney address:
MANISH K SALIAN
#3-11/1, Ananda Nivas, Near Matrushree Jewellers, Hoigediddu, Post Kulai, Hosabettu, Surathkal, Mangalore - 575019,Dakshina
Kannada KARNATAKA
Used Since :31/10/2016
CHENNAI
PROVIDING ENTERTAINMENT, CULTURAL, RECREATIONAL, SPORTING AND GAMING FACILITIES IN THE ONLINE MEDIUM VIA THE INTERNET AND OTHER COMMUNICATION AND WIRELESS NETWORKS; TELEVISION; PROVIDING A WEBSITE FEATURING COMPUTER GAMES AND VIDEO GAMES; PROVIDING NEWS, INFORMATION, TIPS, HINTS, CONTESTS, COMPUTER INTERFACE THEMES, ENHANCEMENTS, COMMENTARY, MUSIC, AUDIOS, VIDEOS AND OTHER MULTIMEDIA CONTENT RELATING TO ONLINE SPORTING AND GAMING ACTIVITIES
3712929  27/12/2017
SUNIL KUMAR
316 SUMUKHA OPAL 17TH C CROSS 15TH MAIN ROAD, JP NAGAR 5TH PHASE, BANGALORE - 560078
THE TRADE MARK ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3713358   28/12/2017
KAIROS ACE HOSPITALITY AND EVENTS PVT. LTD
ARTHASHREE, 3RD FLOOR, PLOT NO. 11 TO 19, S. NO. 33/2, BANER, PUNE – 411 045
DIRECTOR
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
EVENTS MANAGEMENT SERVICES
3714188   28/12/2017
MR. ADITYA TAPARIA
Flat No A-302, Block-A, 3rd Floor, Kesha Heights, ShriRam Nagar phase-II, Shankar Nagar, Raipur-492007
Proprietor
Address for service in India/Agents address:
DRASHTI ANANDPRAKASH SHARMA
51 "K" GOVT. COLONY, OPP. SARDAR PATEL SEVA SAMAJ, NAVRANGPURA, AHMEDABAD-380009.

Proposed to be Used
MUMBAI
Publishing and reporting. Education, entertainment and sport services. Translation and interpretation. And rental, hire and leasing in connection with the aforesaid, included in the class; and advice, consultancy and information for the aforesaid, included in the class.
3715386   29/12/2017
SWAROOP PURANIK
Navi Mumbai
Individual
Address for service in India/Agents address:
MAHARSHI GANATRA
E-404,, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-
400086.

Proposed to be Used
MUMBAI
Sports Event
3716489  01/01/2018
M/S SAMECART PVT. LTD
1ST FLOOR, COCHIN ARYA VAIYASALA, HILL PALACE ROAD, EAST FORT JUNCTION, THRIPUNITHURA- 682 301
PRIVATE LIMITED

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used

CHENNAI

ONLINE EDUCATION SERVICES, EDUCATIONAL TRAINING, PROVISION OF INFORMATION RELATING TO PHYSICAL
TRAINING VIA AN ONLINE WEB SITE, EDUCATIONAL CONSULTANCY, ARRANGING AND CONDUCTING
SYMPOSIUMS, CONFERENCES AND SOFT SKILL TRAININGS, PUBLICATION OF TEXTS

subject to the mark should be use as represented in the trademark application.
ELEPHANT STUDIOS

3717445  02/01/2018

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

PHOTOGRAPHY, PHOTOGRAPHY SERVICES, PHOTO EDITING, AUDIO, VIDEO AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY
ENKORE
3718189  03/01/2018
ANKUR JOHAR
43, MADHUR MILAN, 14-B ROAD, KHAR WEST, MUMBAI - 400052
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education.
MeFree
3720639  06/01/2018
MEFREE LLP
3-A, 1st floor, Barodawala Mansion, 81, Dr. A.B Road, Worli Naka, Mumbai- 400 018
A Limited Liability Partnership Firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
EDUCATION SERVICES; YOGA INSTRUCTION; PROVIDING PHYSICAL FITNESS AND EXERCISE SERVICE, NAMELY, YOGA INSTRUCTION AND INDOOR CYCLING.
IRA EDUCATIONAL AND WELFARE SOCIETY
101, SRAYYA'S SOUMIKHA HEIGHTS PLOT NO: 4 & 29, NALLAGANDLA VILLAGE SERILINGAMPALLY ( M & P), HYDERABAD - 500019

THE TRADE MARK ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3722211 09/01/2018
NIKHIL VARMA
B-603 AJMERA GREEN ACRES, KALENA AGRAHARA,BENGALURU-560076
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education information
subject to no exclusive right over the descriptive matter appearing on the label..
3722697  09/01/2018
KALA GHODA ASSOCIATION REPRESENTED BY ITS CHAIRMAN MR. MANECK DAVAR
C/o ATE Enterprises Private Limited, 4th Floor, Dr. V. B. Gandhi Marg, Fort, Mumbai – 400 001
A Society registered under the Societies Registration Act, 1860

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
EVENT MANAGEMENT; PRESENTATION OF LIVE PERFORMANCES; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS, SHOWS AND FESTIVALS; ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIAUMS, TRAINING WORKSHOPS; RECREATION AND ENTERTAINMENT SERVICES; PROVIDING RECOGNITION BY WAY OF AWARDS; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; STUDIO AND THEATRE FACILITIES; ARRANGING AND CONDUCTING MUSIC PROGRAMS; EDUCATIONAL SERVICES; PUBLICATION, ELECTRONIC PUBLISHING SERVICES.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3727501  15/01/2018
MR. NIKUNJ CHANDRAKANT LOTIA TRADING AS BEYOUNICK
A/4 KOMAL APARTMENT, AYODHYA NAGRI, MANPADA ROAD, DOMBIVALI (EAST), DIST. THANE, PIN – 421 201
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :26/08/2014
MUMBAI
ENTERTAINMENT SERVICES, EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT SPORTING AND CULTURAL
ACTIVITIES
3727513   15/01/2018
MR. NIKUNJ CHANDRAKANT LOTIA TRADING AS BEYOUNICK
A/4 KOMAL APARTMENT, AYODHYA NAGRI, MANPADA ROAD, DOMBIVALI (EAST), DIST. THANE, PIN – 421 201
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since : 26/08/2014

MUMBAI
ENTERTAINMENT SERVICES, EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES
3727771  15/01/2018

JACKSON BENJAMIN
SONIA BHAVAN, TC 80/605, NEAR TITANIUM.P.O, VETTUCAUD, TRIVANDRUM, KERALA-695021

PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Proposed to be Used
CHENNAI

SERVICES RELATED TO PHOTOGRAPHY, VIDEOGRAPHY VIDEO STUDIO AND PHOTO STUDIO.
JYOTI BHOJWANI
PLOT NO. 294, FLAT NO. 4, OPP M.U.C.COLLEGE, PIMPRI, PUNE - 411017
THE TRADE MARK ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3729684    17/01/2018
KARTHIK PALANIAPPAN
611, PINE BLOCK, ALLIANCE ORCHID SPRINGS, 54, WATER CANAL ROAD, KORATTUR, CHENNAI-600076
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/02/2013
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3730385  18/01/2018
MS. SIDDHI S. KANHERE
6A, 1st Floor, Matrukrupa CHS, B.P.Marg, Dadar West, Mumbai-400028, Maharashtra, India
Individual
Address for service in India/Agents address:
SNEHA PRATIK KANITKAR
B/31, SMITANJALI, KOSAMGO NAGAR, S.V. ROAD, BORIVALI WEST, MUMBAI-400092.
Proposed to be Used
MUMBAI
Providing of training ie. Training in Graphology, Neuro-Linguistic Programming (NLP) & Hypnosis Soft Skills Training, Psychotherapy & Healing
3730796  18/01/2018  
JINS JOSEPH  
MUNDACKAL HOUSE, KARTHIKAPURAM PO,THALIPARAMBA-670571  
THE TRADE MARK ACT 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Education; Providing of training; Entertainment; Sporting and cultural activities
3731603  19/01/2018
M/S THE SOCIETY OF ANALYTICS
THE ANALYTICS HOUSE D2, REGENT PARK, SUMMERLRY'S ROAD, PRINCES RISBOROUGH-HP27 9LE, UNITED
KINGDOM, having their office at - 10/1, 4th FLOOR, LAKSHMI NARAYANAN COMPLEX, PALACE ROAD, VASANTH NAGAR,
SOCIETY
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :13/12/2017
CHENNAI
EDUCATIONAL INSTITUTION, EDUCATIONAL CONSULTANTS, SKILL DEVELOPMENT TRAINING, EDUCATIONAL
SERVICES, PUBLICATION OF TEXTS, EDUCATIONAL AND TRAINING BOOKS, EVENT MANAGEMENT, PRODUCTION OF
VIDEO, FILM, RADIO AND TELEVISION PROGRAMMES FOR EDUCATIONAL PURPOSES.
subject to the mark should be use as represented in the trademark application within the state of Kerala.
3731844   19/01/2018
APOGEE LEARNING PRIVATE LIMITED
NO. 2, HONEYDEW MANSION, 1ST FLOOR, 14TH MAIN, 17TH CROSS, HSR LAYOUT, SECTOR - 7, NEAR BDA COMPLEX, BENGALURU - 560102
An Indian Company incorporated under the provisions of the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :02/07/2015

CHENNAI
Education; Providing of Training, entertainment; Sporting and Cultural Activities.
no exclusive right over the descriptive matter appearing on the label.
University One Table Tennis Premiership

3733329    21/01/2018

SWAROOP PURANIK
B-208, DY Patil Satdium, Navi Mumbai
Individual

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used

MUMBAI
Sports Activities.
3738643   29/01/2018
R S ALAGU DHIVYA
11A, NOOR COMPLEX, 2ND FLOOR, PALAYAMKOTTAI-627002
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities.
KAASHI WELLNESS

3746761 07/02/2018

NEHA AHUJA
B-703, LAKE CASTLE, HIRANANDANI
A citizen of India

Address for service in India/Attorney address:
AMARJEET KUMAR
T-17, Flat No-106, Nirala Estate, TechZone - IV, GH-04, Greater Noida (West), U.P

Proposed to be Used

MUMBAI

Education services relating to yoga, Yoga instruction, Training in yoga, Meditation training, Teaching of meditation practices, Education services relating to meditation

No exclusive right over the word WELLNESS.
3747059 07/02/2018
PRASHAK TECHNO ENTERPRISES
D-101, 10 KASTURKUNJ, ICS COLONY, BHOSALE NAGAR, PUNE- 411 007, MAHARASHTRA
A Registered Partnership Firm
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES; ESTABLISHING & RUNNING EDUCATIONAL INSTITUTIONS & ACADEMIES; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE) & CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; TEACHING SERVICES; CAREER AND VOCATIONAL SKILL TRAINING; PROVIDING RECOGNITION BY WAY OF CERTIFICATES OR AWARDS; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; CONDUCTING SEMINARS, SYMPOSIUMS & TRAINING WORKSHOPS; PUBLICATION OF BOOKS & TEXTS, PUBLICATION OF ELECTRONIC BOOKS & JOURNALS ONLINE & IN MOBILE WIRELESS FORM; LIBRARY SERVICES.
3747186  07/02/2018
E-SQUARE LEISURE PRIVATE LIMITED
132, UNIVERSITY ROAD, GANESHKID, PUNE - 411016
Private Limited

Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHrud, PUNE-411038.

Used Since :10/06/2013
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities
Trade Marks Journal No: 1906, 17/06/2019  Class 41

3749467  10/02/2018

DR. ISHARI K.GANESH
480 THIRD MAIN ROAD, KAPALEESWARAR NAGAR NEELANKARAI, CHENNAI-600115.

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
MRS. SWATI ARUN PAWAR TRADING AS KAMAL ACADEMY
N – 53, Plot No. 4 & 5, Shravan Sector, Prerana Chowk, Uttam Nagar, CIDCO, Nashik – 422 009
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
PROVIDING EDUCATION & TRAINING
3751367 12/02/2018
V. RAMAKRISHNAN
NO K-3, 2ND FLOOR, K.A.S GARDEN, NARASOTHIPATTY, KURANGUSAVADI JUNCTION, SALEM-636004
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1906 , 17/06/2019           Class 41

3751369    12/02/2018
THULIR LEARNING SOLUTIONS PVT LTD
265 B, AMMAAYEE AMMAL STREET, AYAVOO COLONY, AMIMJIKARAI, CHENNAI - 600029
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3752740   13/02/2018
P.R. KANCHANAMALA
SHRI PATHI RAJAN PUBLISHERS, No. 69/42-C, MEENAKSHI NAGAR, HASTHAMPATTY, SALEM-636007
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/01/1988

CHENNAI
Publication of books, Publishing of books, Publishing services for books, Publication of educational books, Online publication of electronic books and journals, Online electronic publishing of books and periodicals
3755282  16/02/2018
MR. SHAIKH SUBHAN ISHAK
C -9, Narayanbaug Society, Opp. Noble Hospital, Magarpatta, Hadapsar, Pune – 411 028
SINGLE FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :14/09/2015
MUMBAI
PROVIDING TRAINING & EDUCATION CONDUCTING WORKSHOP, EVENTS, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES
3758131  20/02/2018
MADHUSMITA ROUTRAY
HOUSE NO. 41/2, UDIPALAYA, ON ART OF LIVING KITCHEN ROAD, UDAYPURA , VILLAGE & POST , KANAKAPURA MAIN ROAD , BANGALORE, - 560082
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
academies [education],boarding school education,education information,publication of books,services of schools [education]
3758352   20/02/2018
SUPREETH BUSINESS ENTERPRISES
6-3-1239/4/1, SOMAJIGUDA, RAJ BHAVAN ROAD, HYDERABAD - 500082
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3758951  20/02/2018
MELROY ELSON D SOUZA
#301, NALAPAD KUNIL PALACE, BESIDES ST. GEROSA SCHOOL, VALENCIA, MANGALORE - 575002
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Entertainment, Education; Providing of training; Entertainment; Sporting and cultural activities
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3759493   21/02/2018
SIDDHANT MISHRA
340 Bajrang nagar near anoop talkies,Indore(mp)-452011
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Providing facilities for shows, music or educational training, Musical training, live and recorded musical entertainment services, production of music, music publishing, music shows, Audio and video production.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3761177    22/02/2018

MR. SANDEEP NARENDRA DRAVID TRADING AS: SEICCO OVERSEAS EDUCATION & IMMIGRATION
6, GOODWILL HOUSE, 3RD FLOOR, NEAR NAL STOP, OFF KARVE ROAD, ERANDAWANE, PUNE- 411004, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAJ KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :01/04/2014

MUMBAI
EDUCATION; PROVIDING OF TRAINING
3764318  26/02/2018

JUHI CHAWLA
VEER BHAVAN, 22, B.G KHER MARG, MALABAR HILL, MUMBAI- 400 006
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
EDUCATION; ARRANGING AND CONDUCTING TRAINING PROGRAMS, WORKSHOPS, SEMINARS, SYMPOSIUMS & DISCUSSIONS; BEAUTY ARTS INSTRUCTION; TEACHING OF BEAUTY SKILLS; INSTRUCTION SERVICES PROVIDED BY BEAUTY SCHOOL; PROVIDING OF TRAINING IN THE FIELD OF HEALTH CARE AND NUTRITION; INSTRUCTION IN COSMETIC BEAUTY; EDUCATIONAL SERVICES RELATING TO BEAUTY THERAPY; APPLICATION OF THEATRICAL AND STAGE MAKE-UP; BEAUTY ARTS INSTRUCTION; TEACHING OF BEAUTY SKILLS; EDUCATIONAL SERVICES IN THE NATURE OF BEAUTY SCHOOL; HAIR DRESSING INSTRUCTION; ARRANGING, CONDUCTING AND ORGANIZING BEAUTY CONTESTS AND COMPETITIONS; ENTERTAINMENT SERVICES.
3766792  28/02/2018
AMARDEEP DHEER
NO 38, MOOKATHAL STREET, PURASAIWALKAM, CHENNAI - 600007
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
Proposed to be Used

MUMBAI

Educational testing, Vocational testing, Provision of educational examinations and tests, Provision of training courses for young people in preparation for careers, Career counselling relating to education and training, Workshops for educational purposes, Training of teachers, Training for parents in parenting skills.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3776851  13/03/2018
MR. PRATEEK PHULWADHIA, S/O.- RAMCHAND PHULWADHIA
PHULWADHIA NIWAS, LALITPUR COLONY, HOSPITAL ROAD, LASHKAR, GWALIOR -474001 (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES RELATED TO COMPETITIVE EXAMINATIONS, COACHING SERVICES, FINANCIAL
MANAGEMENT, COMPUTER ACCOUNTANCY AND OTHER ACADEMIC & TRAINING COURSES, PROVIDING
MATERIAL AND ALL EDUCATIONAL SERVICES LIKE ONLINE AND OFFLINE FOR COMMERCE, BANKING & OTHER ALL
COMPETITIVE EXAMS, TRAINING AND TEACHING SERVICES; EDUCATIONAL INSTITUTE, COACHING SERVICES,
CAREER COUNSELING AND GUIDANCE SERVICES, CONDUCTING AND ARRANGING CONFERENCES, CLASSES,
SEMINARS, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, WORKSHOPS AND EXHIBITIONS, TRAINING &
COACHING CLASSES FOR VARIOUS & ALL BEING INCLUDED IN CLASS 41
Trade Marks Journal No: 1906, 17/06/2019 Class 41

3778399  15/03/2018
EDUSENSE TRUST
Edusense Trust, D 203, Samarpann, 20th East Street, Kamaraj Nagar, Tiruvanmiyur, Chennai 600 041
Registered
Address for service in India/Attorney address:
CHENTHOORI PUGAZENDHI
3/378, B-302, Baggyam Aura Mills, OMR, Metukuppam, Okkiyam, Thoraipakkam Chennai-600097
Used Since: 01/05/2015

CHENNAI
Conducts educational activities to facilitate the all-round development of the human mind through Thinking, inquiry and Questioning with the purpose of well-being
AID
3780520  16/03/2018
EDULINK PRIVATE LIMITED
No.41/1, HAL Airport Road, Bangalore-560 017
Company
Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA
Proposed to be Used
CHENNAI
TRAINING AND EDUCATION, PROVIDING TRAINING IN GAMING SOFTWARES AND COMPUTER ANIMATIONS; EDUCATION IN THE FIELD OF COMPUTERS AND INFORMATION TECHNOLOGY; PROVIDING TRAINING IN ENTERTAINMENT SERVICES INCLUDING COMPUTER GAMES AND MOBILE GAMES; PROVIDING TRAINING IN GAME DESIGN, FASHION DESIGN, ANIMATION, WEB DESIGN AND OTHER TECHNICAL, NON-TECHNICAL AND VOCATIONAL EDUCATION; TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES, ONLINE EDUCATION, DESIGN EDUCATION; COURSES IN GAME ART, GAME ANIMATION, GAME PROGRAMMING, PRODUCT DESIGN, UI/UX DESIGN, GRAPHIC DESIGN, SPATIAL DESIGN, FASHION DESIGN, DESIGN THINKING, DESIGN SERVICES; ACADEMIES [EDUCATION]; COACHING, BOARDING SCHOOL, CORRESPONDENCE COURSES; EDUCATIONAL INFORMATION, EXAMINATION, SERVICES PROVIDED BY SCHOOLS; ENTERTAINMENT SERVICES, GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK; ARRANGING AND CONDUCTING OF IN-PERSON EDUCATIONAL FORUMS; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, MUSIC, AND VIDEOS, PHOTOGRAPHY, PRACTICAL TRAINING [DEMONSTRATION], PUBLICATION OF BOOKS, VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE], ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING].
3781889   19/03/2018
M/S CROSS ROADS MUSIC INDIA PRIVATE LIMITED,
M/s CROSS ROADS MUSIC INDIA PRIVATE LIMITED, K.S NAMBUTHIRI ROAD, CHANGAMPUZHA NAGAR P.O, SOUTH KALAMASSERY, KOCHI- 682 033
PRIVATE LIMITED
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since: 01/01/2012

CHENNAI
EVENTS MANAGEMENT, STAGE SHOWS, ARTISTS MANAGEMENT OF MUSICAL SHOWS, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, PRODUCTION OF MUSIC AND MUSIC SHOWS, PRESENTATION OF LIVE PERFORMANCES, ORCHESTRA SERVICES, ARRANGING AND CONDUCTING OF SEMINARS, WORKSHOPS, SOFT SKILL TRAININGS, MUSIC EDUCATIONAL SERVICES AND PUBLICATION OF TEXTS, PRODUCTION OF AUDIO, VIDEO, RADIO AND TELEVISION PROGRAMME, SELECTION AND COMPILATION OF PRE-RECORDED MUSIC FOR BROADCASTING BY OTHERS,
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3782194  19/03/2018
M/S. VIDESH CONSULTZ
# H. NO. G14, KUBERA TOWERS, NARAYANGUDA, HYDERABAD - 500029, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :29/04/2010
CHENNAI
EDUCATIONAL CONSULTANCY, TRAINING CONSULTANCY, EDUCATIONAL CONSULTANCY SERVICES, MANAGEMENT TRAINING CONSULTANCY SERVICES, PROFESSIONAL CONSULTANCY RELATING TO EDUCATION, CONSULTANCY SERVICES RELATING TO ACADEMIC SUBJECTS, CONSULTANCY SERVICES RELATING TO THE DEVELOPMENT OF TRAINING COURSES
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
3782958  20/03/2018

JAFAR.P.S.
SOLE PROPRIETOR

Address for service in India/Attorney address:
THEJUS PURUSHOTHAMAN
REMANEYAM, P.O. AVITTATHUR, THRISSUR, PIN - 680 683, KERALA,INDIA.

Proposed to be Used
CHENNAI
EDUCATIONAL INSTITUTION
NIL

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA TO KERALA ONLY.
3785854    22/03/2018

JIGNA JASWANI(KARTA)
OM SHANTI BUILDING, GROUND FLOOR, PLOT NO. 4, KALA NAGAR, BANDRA (E), MUMBAI - 400 051
Hindu Undivided Family

Address for service in India/Agents address:
NEHHA SAHIL SHAH

Used Since :04/06/2013

To be associated with:
2559613

MUMBAI

Providing of Education & training and conducting of courses, seminars, workshops related to - vision improvement through mental relaxation, exercises other alternative therapies, eyesight improvement and overall health and fitness; arranging and conducting of conferences; correspondence courses; on-line publication of electronic books and journals; providing online electronic publication (not downloadable); organization of exhibition and camps for educational purpose; publication of texts other than publicity texts; publication of books

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. OTHER DESCRIPTIVE WORD BETTER EYESIGHT AT ANY AGE..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. REGISTERED APPLICATION NO.2559614..
ITAP

3786015  23/03/2018
SUREKHA PANKAJ MANDHANE
SUREKHA PANKAJ MANDHANE INSTITUTE OF TAXATION AND ACCOUNTING PROFESSIONALS, AV BHAT AND CO, CHIMNYA GANPATI CHOWK, SADASHIV PETH, PUNE 411030, MAHARASHTRA, INDIA
INDIVIDUAL

Address for service in India/Agents address:
KULDEEP DAYALDAS RUCHANDANI
1203-05, KUMAR SURABHI, NEXT TO LAXMINARAYAN
Used Since :01/06/2008

To be associated with:
2187176

MUMBAI
COACHING CLASSES, PRACTICAL TRAINING, TEACHING, TUTIONS, EDUCATIONAL SERVICES, EDUCATION INFORMATION, EDUCATION EXAMINATION, PUBLICATION OF BOOKS AND TEXTS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..App.no.2187176.
PARADISE SCHOOL
3791820  29/03/2018
INDI-GLOBAL PARADISE SCHOOL PRIVATE LIMITED
H. No. 417/A, Talpona, Sadolxem, Canacona, Goa - 403702
Private Limited Company
Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa
Used Since :29/09/2014
MUMBAI
Education; providing of training; sporting and cultural activities.
Trade Marks Journal No: 1906 , 17/06/2019 Class 41

SIDDHARTH GAIKWAD
81/A/2, FLAT NO 1, CHANDRAGIRI APTS, BEHIND SAKAL NAGAR, BANER ROAD, PUNE 411007
PROPRIETOR

Address for service in India/Agents address:
KULDEEP DAYALDAS RUCHANDANI
1203-05, KUMAR SURABHI, NEXT TO LAXMINARAYAN
Used Since :01/05/2017

MUMBAI
Arranging and conducting of workshops for promoting Art and Artistic work, Arranging and conducting of seminars, Presentation of works of art for cultural or educational purposes

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3794985  03/04/2018
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Pune - 411002
Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Entertainment, Education, Providing of Training, Sporting & cultural activities, Organization of Event, Exhibitions, Publication Services including Publication of books, magazines, Newspapers, Periodicals, supplements of Newspaper etc., Publication of electronic books, Film Production, Presentation of live performances, Movie studios, Organization & Production of Shows, Video film, Radio & Television programs.
MR. ANSARI BILAL AHMED JALEEL AHMAD TRADING AS: GOOD-NESS EDUCATION GROUP
75, PRADHAN PRIDE BUILDING, 3RD FLOOR, AT MANDAI CIRCLE, OPP. RELIANCE JIO, BHIWANDI, DIST- THANE- 421308, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES SERVICES
Subject to mark will be use in the jurisdiction of state of "Maharashtra" only.
3 SET'S

3811880  20/04/2018

HATIM FIDAHUSEIN UJJAINWALA
304, New Taheri Building, Burhani Hill, Opp. Hasanat High School, Shivaji Nagar, Marol, Church Road, Andheri-East, Mumbai - 400 059, Maharashtra
Individual

Address for service in India/Agents address:
ABBAS HAIDERALI MOTORWALA
A/201, Fakhri Manzil, Saifee Park, Church Road, Marol, Andheri East, Mumbai-400059.

Proposed to be Used

MUMBAI
Gym Activity classes, Gymnasiums services & instructions, Gymnasiums club services, providing gymnastic facilities, organizing gymnastic events, tuition in gymnastics, Gymnasiums services relating to body building & weight training, providing obstacle course training gym facilities.
Bend The Gender Award

3812263  20/04/2018
ARJUN KAPOOR
7th floor, Raheja Orchid, NS Road, 9, JVPD, Juhu Mumbai-400049
Sole Proprietor

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :31/03/2018

Mumbai
conducting entertainment events, cultural events; organizing and presentation of shows, competitions, concerts and entertainment events; arranging and conducting of award function
3813244  22/04/2018
DATTATRAY VISHNU DORUGADE
NEAR RTO, OLD RAMABAI SAHAKAR NGR, VASANTRAO NAIK MARG, GHATKOPAR, KAMRAJ NAGAR, S.O, MUMBAI - 400077
INDIVIDUAL
Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.
Used Since : 01/04/2017
MUMBAI
COACHING CLASSES FOR SCHOOL STUDENTS FROM FIRST STANDARD TO SSC LEVEL & COMMERCE SECTION FROM FIRST YEAR COMMERCE TO FINAL YEAR.
3814162  23/04/2018
MR. ABDUL MOIN ABDUL HAQUE SHAIKH TRADING AS: COMPASS EDUCATION TOURS
A/502, ORCHID TOWER, TALAO PALI ROAD, SHIMLA PARK KAUSA MUMBRA, OPP SWRANG HEIGHT, THANE- 400612,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES SERVICES
Sandeep Aur Pinky Faraar

3816221    25/04/2018

YASH RAJ FILMS PVT LTD
#5, Shah Industrial Estate, Veera Desai Road, Andheri (West), Mumbai-400053, India,

Body Incorporate

Address for service in India/Attorney address:
BANANAPI COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :03/07/2017

MUMBAI

Entertainment services more specifically related to cine-films, rental of cinema facilities, dubbing, editing, entertainment information, film and music production, movie projectors and accessories (rental of), motion pictures (rental of), movie studio, movie theatre facilities, music hall, production of radio and television programmes and shows, radio entertainment, recorders (rental of video cassette), recording studio services, theatre productions

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Sui Dhaaga Made in India

3816230  25/04/2018
YASH RAJ FILMS PVT LTD
#5, Shah Industrial Estate, Veera Desai Road, Andheri (West), Mumbai-400053, India,
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :04/07/2017

MUMBAI

Entertainment services more specifically related to cine-films, rental of cinema facilities, dubbing, editing, entertainment information, film and music production, movie projectors and accessories (rental of), motion pictures (rental of), movie studio, movie theatre facilities, music hall, production of radio and television programmes and shows, radio entertainment, recorders (rental of video cassette), recording studio services, theatre productions

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MADE IN INDIA.
G.O.D GAME OF DOT

3816758    26/04/2018

VIAAN INDUSTRIES LIMITED
3rd & 4th Floor, C Wing, Sahar Classique, Opp T & C Colony, Sahar Road, Andheri (East) Mumbai. Mumbai City
LIMITED COMPANY

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
MUMBAI

Education; Providing Of Training; Entertainment; Sporting And Cultural Activities, Providing And User Of Computer,
Electronic, Online Data Bases And Other Electronic Means In The Field Of Entertainment, Sporting & Cultural Activities

The trade mark is restricted to use the mark in the state of Maharashtra.
3820132  30/04/2018

MR. DIGEN VARMA TRADING AS: FITBOX
SHIVSAI COMPLEX, PUNE- SOLAPUR HIGHWAY, MANJIRI, NEXT TO OCTROI POST, PUNE- 412307, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
FITNESS AND EXERCISE TRAINING SERVICES
GRAMIN COMPUTER EDUCATION MISSION TRUST
Ward No.1, Siwani District, Bhiwani -127308

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI

Computer Education, Computer Education Training, services, Education Services Related to computer Software, Education Services Related to computer Software
4029871  18/12/2018
JUNGLEE GAMES INDIA PRIVATE LIMITED
UNIT NO. DLJ 1201 - 1202 12TH FLOOR, DLF TOWER B JASOLA
PRIVATE LIMITED
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :15/10/2014
DELHI
On-line gaming services, gaming services for entertainment purpose, gaming services, on-line information in the field of gaming entertainment; sporting and cultural activities;
4122176   19/03/2019
RG INTERNATIONAL
127-128., 1st Floor Green Plaza Complex Opp L. P Savani Circle Adajan Surat – 395009, Gujarat
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/05/2015

AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; SPORTING AND CULTURAL ACTIVITIES.ACADEMIES [EDUCATION].COACHING [TRAINING],TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES,ARRANGING AND CONDUCTING OF SYMPOSIA,ARRANGING AND CONDUCTING OF SEMINARS
DEFENCE LAB

4125643  22/03/2019

ANDREW NORMAN

CL/ Periodista Azzati, 11 6-22 Puerto de Sagunto, E-45620 Valencia, Spain

A UK national

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Publication of instructional literature; Providing electronic publications; Coaching; Video production services; Provision of educational services relating to exercise; Exercise instruction; Supervision of physical exercise; Instruction in group exercise; Provision of exercise facilities; Video entertainment services; Publication services; Provision of information relating to physical exercises via an online web site; Electronic publication; Publication of educational materials; Life coaching (training); Multimedia publishing; Coaching [training]; Personal coaching [training]; Exercise classes.
EDUTORIUM

4129644  27/03/2019

KAMLESH MUNJAL
74/1, GALLI NO. 1, GURU CHARAN PURA, ROHTAK, HARYANA, 124001

individual

Address for service in India/Attorney address:
CS DEEPAK KUMAR
B-13 Nanda Enclave, Gopal Nagar, Najafgarh, New Delhi-110 043

Proposed to be Used

DELHI

• academies [education] • amusement parks • providing amusement arcade services • animal training • rental of audio equipment • arranging of beauty contests • boarding schools • booking of seats for shows • calligraphy services • providing casino facilities [gambling] • rental of cine-films / rental of motion pictures • cinema presentations / movie theatre presentations • circuses • club services [entertainment or education] • coaching [training] • arranging and conducting of colloquiums • arranging and conducting of concerts • arranging and conducting of conferences • arranging and conducting of congresses • correspondence courses • disc jockey services • discotheque services • dubbing • education information • educational examination • electronic desktop publishing • entertainer services • entertainment / amusements • entertainment information • film production, other than advertising films • conducting fitness classes • gambling • game services provided on-line from a computer network • games equipment rental • providing golf facilities • gymnastic instruction • health club services [health and fitness training] • holiday camp services [entertainment] • providing karaoke services • language interpreter services • layout services, other than for advertising purposes • lending libraries • rental of lighting apparatus for theatrical sets or television studios • providing on-line electronic publications, not downloadable • providing on-line music, not downloadable • providing on-line videos, not downloadable • microfilming • mobile library services / bookmobile services • modelling for artists • rental of movie projectors and accessories • movie studios • providing museum facilities [presentation, exhibitions] • music composition services • production of music • music-halls • news reporters services • night clubs • nursery schools • operating lotteries • orchestra services • organization of competitions [education or entertainment] • organization of exhibitions for cultural or educational purposes • organization of sports competitions • organization of balls • organization of shows [impresario services] • organization of fashion shows for entertainment purposes • party planning [entertainment] • personal trainer services [fitness training] • photographic reporting • photography • physical education • practical training [demonstration] • presentation of live performances • publication of texts, other than publicity texts • publication of books • publication of electronic books and journals on-line • radio entertainment • rental of radio and television sets • production of radio and television programmes • recording studio services • providing recreation facilities • recreation information • religious education • services of schools [education] • scriptwriting services • arranging and conducting of seminars • rental of show scenery • production of shows • sign language interpretation • rental of skin diving equipment • rental of sound recordings • sport camp services • providing sports facilities • rental of sports equipment, except vehicles • rental of sports grounds • rental of stadium facilities • rental of stage scenery • subtitling • arranging and conducting of symposiums • teaching / educational services / instruction services • television entertainment • rental of tennis courts • theatre productions • ticket agency services [entertainment] • timing of sports events • toy rental • translation • tutoring • rental of video cassette recorders • rental of video cameras / rental of camcorders • videotape editing • rental of videotapes • videotaping • vocational guidance [education or training advice] • vocational retraining • arranging and conducting of workshops [training] • writing of texts, other than publicity texts • zoological garden services
4131043  28/03/2019

DR. RAKHI DHINGRA’S THE PEACE & EDUCATION TRUST

C/O Dr. Rakhi Giriraj Dhingra and Mr. Giriraj Omprakash Dhingra at D – 201, Balaji Sharan CHS, Aadai, New Panvel, Tal. Panvel, Dist. Raigad, Pin code - 410 206

OTHERS

Address for service in India/Attorney address:

PARAG MORE


Proposed to be Used

MUMBAI

Providing of education, training, entertainment, sporting and cultural activities; Providing library services; Organizing sport competitions; Providing gymnasium facilities; Giving gymnastic instructions; Providing adult education services; Providing business education; Providing health education; Providing religions education
4136052 03/04/2019
BARINDER SINGH
PHASE-1, URBAN ESTATE, PATIALA, PUNJAB-147101
SERVICE
INDIVIDUAL
Address for service in India/Attorney address:
SAURABH SINGH
333 SUMER GANJ POST - BANSA, HARDOI, UTTAR PRADESH, 241303

Proposed to be Used
DELI
FILM PRODUCTION, VIDEOTAPE FILM PRODUCTION, FILM PRODUCTION SERVICES, VIDEO FILM PRODUCTION, PRODUCTION OF FILMS, PRODUCTION OF FILM STUDIES, MOTION PICTURE FILM PRODUCTION, PRODUCTION OF TRAINING FILMS, PRODUCTION OF TELEVISION FILMS, PRODUCTION OF VIDEO FILMS, PRODUCTION OF CINEMATOGRAPHIC FILMS, SHOWS AND FILMS PRODUCTION, FILM PRODUCTION FOR ENTERTAINMENT PURPOSES, VIDEO AND DVD FILM PRODUCTION, FILM PRODUCTION FOR EDUCATIONAL PURPOSES, PRODUCTION OF ANIMATED CINE-FILM CLIPS, PRODUCTION OF SPORTING EVENTS FOR FILM, SERVICES FOR THE PRODUCTION OF CINE-FILMS, SERVICES FOR THE PRODUCTION OF ENTERTAINMENT IN THE FORM OF FILM, MOTION PICTURE SONG PRODUCTION, AUDIO RECORDING AND PRODUCTION, PRODUCTION OF VIDEO RECORDINGS.
4137101 04/04/2019
EDUUMBRELA SOLUTIONS LLP
H.No. 203-L, Model Town, Sonipat, Haryana - 131001
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 21/02/2019

DELHI
EDUCATION; PROVIDING OF TRAINING
4137415  04/04/2019
ADVANCED MICRO DEVICES, INC.
2485, Augustine Drive, Santa Clara, California 95054, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LAW OFFICES OF BHAWNA KOTHARI
234, SHIVANI C.G.H.S, PLOT NO. 18, SECTOR -12, DWARKA, NEW DELHI-110078.
Used Since :03/12/2017
DELHI
Entertainment services, namely, conducting contests; Entertainment services, namely, contest and incentive award programs designed to reward program participants; entertainment services relating to e-sports, organisation of e-sports competitions, events and activities, provision of information relating to e-sports
SKYLINE CRS
4139142 05/04/2019
MILIND DIVAKAR MESHRAM
PLOT NO.67, DEEPAK NAGAR, GITTIKHADAN, NEAR TRIKONI PARK, KATOL ROAD, NAGPUR-440013
PROPRIETOR
Address for service in India/Agents address:
VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, WARDA ROAD, SOMALWADA, NAGPUR-440025.
Used Since: 28/01/2019
MUMBAI
PROVIDING CLINICAL RESEARCH TRAINING
4139535  05/04/2019
MRS. KHUSHBOO GOVIL PROPRIETOR OF M/S BRIGHT GENIUS INSTITUTE OF INFORMATION TECHNOLOGY
3rd Floor, Kamal Complex above Dena Bank, Bharat Nagar Chowk, Ferozpur Road, Ludhiana-141001 (Punjab)
Proprietorship Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/03/2019
DELHI
Educational Services, Training Services, Teaching Services, Educational Testing, Academic Education Services,
Coaching Services and online Education Services, Training Services in the field of Computer Software Development
4142524   09/04/2019
MR. AJAY DIXIT PROPRIETOR OF RECKON CHEMICALS
S/N,25/2/5/2, KUMEDI GAON SEC-F NEAR MR 10 ROAD, INDORE NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :08/07/2018
MUMBAI
services rendered by persons or institutions in the development of the mental faculties of persons or animals, as well as services intended to entertain or to engage the attention of others as included in class 41.
Pratham Peeth Yuvrajaatmaj

4142799   09/04/2019
MILAN GOSWAMI
Plot no 7 "Shree Girdhar Niwas" Gandhigram Road Juhu Vile Parle West Mumbai - 400049
Individual
Address for service in India/Agents address:
BHAVIK VINODRAI HARIYANI
OFFICE NO.709, 8TH FLOOR, NIRMAL ECSTASY BUSINESS PARK, CITY OF JOY, MULUND (WEST), MUMBAI 400 080.
Proposed to be Used
MUMBAI
CULTURAL AND RELIGIOUS ACTIVITIES
प्रथम पीठ

Pratham Peeth

4142800  09/04/2019
MILAN GOSWAMI
Plot no 7 "Shree Girdhar Niwas" Gandhigram Road Juhu Vile Parle West Mumbai - 400049
Individual

Address for service in India/Agents address:
BHAVIK VINODRAI HARIYANI
OFFICE NO.709, 8TH FLOOR, NIRMAL ECSTASY BUSINESS PARK, CITY OF JOY, MULUND (WEST), MUMBAI400 080.

Proposed to be Used
MUMBAI
CULTURAL AND RELIGIOUS ACTIVITIES
mplgaming
4144416  11/04/2019
M-LEAGUE PTE LTD
4 Shenton Way, #15-01, SGX Centre II, Singapore- 068807
Body Incorporate
Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :14/03/2018
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
DHRISH Centre for Photography and Visual Studies

4144801    11/04/2019

Aditya Arya
T 23/5 DLF, Phase 3, Gurgaon, Haryana 122001

'India Photo Archive Foundation' is a Trust registered in India

Address for service in India/Attorney address:
SEWAK & ASSOCIATES
B-61, Second Floor, SFS, Triveni Apartments, Sheikh Sarai - 1, New Delhi - 110017

Proposed to be Used
DELHI

Education and training services.
4145670  12/04/2019
MS. KOMAL ANAND GAIKWAD TRADING AS GENIUS TINY TOTS SCHOOL
SHOP NO. 11, PALACE, NR. MSEB OFFICE SABEGAON, DIVA (EAST), DIST.- THANE – 400 612.
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
CONDUCTING TUITIONS AND EDUCATIONAL CLASSES
POUVOIR CONSULTANTS PRIVATE LIMITED
52, ANA SAGAR LINK ROAD, NEAR CITY HOSPITAL AJMER RAJASTHAN- 305001 INDIA

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
AHMEDABAD
FOREIGN LANGUAGE EDUCATION SERVICES, TRANSLATION SERVICES, EDUCATIONAL CONSULTANCY SERVICES, EDUCATIONAL SERVICES FOR TEACHING TRANSCRIPTION TECHNIQUES, TRAINING SERVICES, CAREER COUNSELLING AND COACHING.
Trade Marks Journal No: 1906, 17/06/2019 Class 41

4148627 16/04/2019
KISHORE VATTIKOTI
H.No. 2-1-44/17, Lalreddy Enclave, Machabollaram, Secunderabad 500010, Hyderabad, Telangana, INDIA
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

ACADEMIES [EDUCATION], COACHING [TRAINING], ARRANGING AND CONDUCTING OF COLLOQUIUMS, ARRANGING AND CONDUCTING OF CONCERTS, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF CONGRESSES, CORRESPONDENCE COURSES, EDUCATION INFORMATION, ELECTRONIC DESKTOP PUBLISHING, ENTERTAINMENT / AMUSEMENTS, ENTERTAINMENT INFORMATION, PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, LANGUAGE INTERPRETER SERVICES, LAYOUT SERVICES, OTHER THAN FOR ADVERTISING PURPOSES, MOBILE LIBRARY SERVICES / BOOKMOBILE SERVICES, NEWS REPORTERS SERVICES, ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT], ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSE, PARTY PLANNING [ENTERTAINMENT], PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE, SERVICES OF SCHOOLS [EDUCATION], ARRANGING AND CONDUCTING OF SEMINARS, ARRANGING AND CONDUCTING OF SYMPOSIUMS, TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING], WRITING OF TEXTS, OTHER THAN PUBLICITY TEXTS
TIRUMULAR SIVA YOGA

4148961  16/04/2019
SHRI AVDHoot SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :01/03/2017

DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS, ORGANIZATION OF EXHIBITIONS, INSTRUCTION SERVICES.
CQP Certified Quorum Professional

4149037    16/04/2019
TOSH INNOVATIONS PRIVATE LIMITED
HOUSE NO. C-27, SECTOR 12, NOIDA-201301, UTTAR PRADESH, INDIA
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 2013
Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
CCOE Certified Corda Expert

4149049   16/04/2019
TOSH INNOVATIONS PRIVATE LIMITED
HOUSE NO. C-27, SECTOR 12, NOIDA-201301, UTTAR PRADESH, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
TARDIGRADE

4149281  16/04/2019
KRISHNAMURTHY M S
No.130, 5th Main, 7th Cross, Devanathachar Street, Venkatarama Nagar, Chamarajapet, Bengaluru, Karnataka - 560018
Proprietor

Proposed to be Used
To be associated with:
3715434

CHENNAI
Education; providing of training; entertainment; sporting and cultural activities and all being included under class 41
4149555   16/04/2019
WPP INDIA CORPORATE SOCIAL RESPONSIBILITY FOUNDATION
401, 4th Floor, Peninsula Chambers, Peninsula Corporate Park, G.K. Marg, Lower Parel, Mumbai, Maharashtra 400 013, India
A company existing under the laws of India

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Education and training services; providing training and mentoring services and programs in the fields of business development, marketing, software development and commercialization; providing coaching and training services and programs relating to business development, commercialization and networking; charitable services, namely providing education, training and mentoring services; social and cultural activities.
4149662    17/04/2019
SURAJ KUMAR
H.NO.WZ-8, NEAR ANGEL PUBLIC SCHOOL, OM VIHAR PHASE-2A, UTTAM NAGAR, D.K. MOHAN GARDEN, WEST DELHI - 110059
INDIVIDUAL

Address for service in India/Agents address:
AKHIL BANSAL
1/7565, STREET NO.9, EAST GORAKH PARK, SHAHDARA, DELHI-110032.

Proposed to be Used

DELHI
SPORTING EDUCATION SERVICES, EDUCATION ACADEMY SERVICES, EDUCATIONAL SERVICES RELATING TO COOKING, EDUCATIONAL COURSES RELATING TO FINANCE, INFORMATION (EDUCATION), EDUCATIONAL CONSULTANCY, ONLINE EDUCATION SERVICES, LEGAL EDUCATION SERVICES, ONLINE EDUCATION SERVICES, PHYSICAL EDUCATION, EDUCATION SERVICES, EDUCATION SERVICES RELATING TO MEDICINE, MUSICAL EDUCATION SERVICES, MANAGEMENT EDUCATION SERVICES, EDUCATIONAL SERVICES FOR PROVIDING COURSES OF EDUCATION, TECHNOLOGICAL EDUCATION SERVICES, EDUCATION IN MOVEMENT AWARENESS, COMPUTER BASED EDUCATIONAL SERVICES, PUBLICATION OF EDUCATIONAL PRINTED MATTER, PROVIDING FACILITIES FOR EDUCATIONAL PURPOSE, COACHING, COACHING SERVICES, CONDUCTING OF CLASSES, CONDUCTING OF COURSES, EDUCATION AND TRAINING SERVICES, EDUCATION SERVICES, EDUCATION, TEACHING AND TRAINING, EDUCATIONAL AND TEACHING SERVICES, EDUCATIONAL INSTITUTE SERVICES, EDUCATIONAL SERVICES, EDUCATIONAL SERVICES RELATING TO INFORMATION TECHNOLOGY.
MR. SANDEEP CHOPRA PROPRIETOR OF M/S GAGAN OPTICAL
Dehlon Road, Cinema Market, Sahnewal-141120, District Ludhiana (Punjab)
Proprietorship Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/04/2019

DELHI
Organisation, arranging and conducting of motorcycle races, Sports Camps, Organization of Entertainment activities for summer camps, Live Sports Events, Conducting Entertainment Events
4150528    17/04/2019
NIKHIL PANOYA
ROOM NO. 303, 3 RD FLOOR, OM SAI GANGA, SRA CHS.CTS NO. 229 230 231 247, JEEVAN VIKAS ROAD, VILE PARLE EAST, MUMBAI 400057
INDIVIDUAL
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Photography and Videography services.
4150647  17/04/2019  
ASHOK KATARIA PROPRIETOR OF KATARIA INSTITUTE OF CHEMISTRY
SCO NO. 22, 2ND FLOOR, SECTOR-20D, CHANDIGARH -160020
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :11/10/2013
DELHI
Educational services in the nature of coaching
4150659  17/04/2019

WYNCH PROJECT MANAGEMENT PRIVATE LIMITED
110 Telephone Nagar, Indore-452001, Madhya Pradesh
Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI

Providing amusement arcade services, entertainment, Club education services, educational and entertainment club services, games equipment rental, Providing karaoke services, lending libraries, providing museum facilities, organization of competitions, exhibitions, sports competitions, live performances, publication of books, providing recreation facilities, arranging and conducting of seminars and workshops, providing sports facilities.
4150956  18/04/2019
SHIAMAK DAVAR
41-A, PARADISE APARTMENTS, 44 NAPEANSEA ROAD, MUMBAI- 400006
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Used Since :31/12/1994

MUMBAI
EDUCATING STUDENTS ABOUT THE HISTORY, THEORIES AND NUANCES OF JAZZ, AFRO-JAZZ, HIP-HOP, ROCK-N-ROLL, SALSA, INDIAN FOLK DANCE FORMS, BY WAY OF LECTURES, WORKSHOPS, EXPOSURE TO LIVE AUDIENCE, CONDUCTING OF EXAMINATIONS, (B) PROVIDING THE NECESSARY TRAINING FOR STUDENTS TO SUITABLY GROOMED INTO PROFESSIONAL DANCERS, BY WAY OF ENDURANCE TRAINING, RIGOROUS PRACTICE SESSIONS, PARTICIPATION IN STAGE SHOWS, EXPOSURE TO LIVE AUDIENCE, (C) ACTIVE INVOLVEMENT OF ALL THE STUDENTS IN THE SHIAMAK DAVAR TROUPE, OVER THE YEARS, IN PRESENTING MUSICALS, STAGE-SHOWS INDEPENDENTLY AND ALSO FOR THE INDIAN FILM INDUSTRY, AS WELL AS A HOST OF OTHER EQUALLY PROMINENT AND PRESTIGIOUS COLLABORATIONS, RESULTING IN THE ENDEAVOURS AND ACHIEVEMENTS OF SUMMER FUNK- BEING EASILY REGARDED AS ONE OF THE FOREMOST AND PIONEERING CONTRIBUTIONS IN THE ENTERTAINMENT INDUSTRY AS WELL AS IN THE REALM OF CULTURAL ACTIVITIES.
THERMAX URTHH

4151421 18/04/2019

THERMAX LIMITED
THERMAX HOUSE, 14 MUMBAI-PUNE ROAD, WAKDEWADI, PUNE - 411 003, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2126525, 2126597

MUMBAI

EDUCATIONAL SERVICES; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS.
4151673    18/04/2019
BHAV PATEL
91, Patel Faria, Ranipura, Bharuch-393110, Gujarat
INDIVIDUAL
Address for service in India/Agents address:
SUHANI SIMLOTE
Ebizfiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.

Proposed to be Used
AHMEDABAD
Education; training; entertainment; sporting and cultural activities
TAILOR AJITKUMAR CHANABHAI PROPRIETOR OF THE GREAT JANTA BAND ALIAS ALBELA BAND (PROPRIETORSHIP FIRM)
Nr. Nagrik Bank, Tower Road, Himmatnagar-383001. Dist. SK, Gujarat – India.
An Proprietorship Firm

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since :27/10/2006

AHMEDABAD
Entertainment in the nature of live performances by musical bands; Live performances by a musical band; Live band performances; Entertainment in the nature of orchestra performances; Musical entertainment; Musical performances; Live musical concerts; Providing musical entertainment included in class 41

Transliteration : ALBELA
TAILOR AJITKUMAR CHANABHAI PROPRIETOR OF THE GREAT JANTA BAND ALIAS ALBELA BAND (PROPRIETORSHIP FIRM)
Nr. Nagrik Bank, Tower Road, Himmatnagar-383001. Dist. SK, Gujarat – India.
An Proprietorship Firm

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 27/10/2006

To be associated with:
4151675

AHMEDABAD
Entertainment in the nature of live performances by musical bands; Live performances by a musical band; Live band performances; Entertainment in the nature of orchestra performances; Musical entertainment; Musical performances; Live musical concerts; Providing musical entertainment included in class 41
4151853  18/04/2019
N & N CHOPRA CONSULTANTS PRIVATE LIMITED
1006, Chiranjiv Tower, 43 Nehru Place, New Delhi 110019
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4152222  19/04/2019
GAURAV RAI
D-35,BLOCK-B,OLD DLF COLONY, GURGAON
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
INSPIRE GLOBAL
4152419  18/04/2019
PANKAJ VATS
B – 198/B, Mohan Garden, Uttam Nagar, West Delhi, New Delhi - 110059.
(An Indian Inhabitant)
Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.
Proposed to be Used
DELHI
Educational Services and Providing of training; Entertainment; Sporting and cultural activities.
AATMAN INNOVATIONS PRIVATE LIMITED
7th Floor, Vastu Prestige, New Link Road Andheri West Mumbai, Maharashtra-400053
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ONLINE
PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS
4152641   19/04/2019
SARIKA SUSHIL SANJOT
House No.20, Neelkanth Homes Opp. Kandla Air Port, Anjar, Post Galpadar Pin - 370240, Kutch, Gujarat
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2017

AHMEDABAD
Production of movie films.
4152650  19/04/2019
GOPAL SINGH NEGI TRADING AS GOPAL SINGH NEGI IOX
T 784, Prem Nagar Road, Gali No 8, Baljeet Nagar, New Delhi -110008
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Education services, Training services.
Trade Marks Journal No: 1906, 17/06/2019 Class 41

4152653 19/04/2019

SEEMA SHARMA
125 B, Sector 51 A, Chandigarh - 160047.
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Arranging of film events, musical events, cultural and sporting events and live entertainment events
4152780  20/04/2019
MR. VIKAS VIJAY KARNEKAR TRADING AS: ROOTZZ SALON & ACADEMY
LAXMI VILLA BLDG, GR. FLOOR, NEAR DATTA MANDIR, ALIBAG- 402201, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :07/04/2011
MUMBAI
EDUCATION, ACADEMY AND TRAINING FOR HAIR, SKIN, BEAUTY, BODY SPA, MAKE-UP, HAIR CUTTING AND STYLING
4152931    20/04/2019
GENESIS EDUCATIONAL AND CHARITABLE TRUST
1470, RAJDANGA MAIN ROAD, PS: KASBA, KOLKATA, PIN: 700107, WEST BENGAL
AN INDIAN TRUST
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :21/04/2009
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
BRAINHOX

4152986   20/04/2019
BRAINHOX EDUVENTURES PRIVATE LIMITED
MIG 8, SHANTI NAGAR KAMLA NAGAR AGRA
Education & Institutional Services Provider
PRIVATE LIMITED COMPANY

Proposed to be Used
DELHI

EDUCATIONAL ACTIVITIES, INSTITUTIONAL TEACHING, CONCERNING TO ESTABLISH, RUN, PROMOTE, ACQUIRE, MAINTAIN SCHOOLS INSTITUTES, COLLEGES, VOCATIONAL STUDY CENTERS AND EDUCATIONAL COACHING AND PROMOTION OF LEARNING VARIOUS FOREIGN AND INDIAN LANGUAGES IN INDIA, TRAINING COURSES AND PROGRAMS, CERTIFICATE COURSES & SPORTING AND CULTURAL ACTIVITIES, BEING INCLUDED IN CLASS-41.
TOTSTOWN
4152987  20/04/2019
BRAINHOX EDUVENTURES PRIVATE LIMITED
MIG 8, SHANTI NAGAR KAMLA NAGAR AGRA
Education & Institutional Services Provider
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
EDUCATION PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES AND EDUCATION THROUGH PLAY SCHOOL & NURSERY SCHOOL AND EDUCATIONAL SERVICES INCLUDED IN CLASS 41.
GURU COMPUTER CLASSES

4153031  20/04/2019

BUNNI EDUCATION SERVICE PRIVATE LIMITED
D-308/A, Second Floor West Vinod Nagar DELHI East Delhi DL 110092 IN

Address for service in India/Attorney address:
MSK & ASSOCIATES
204, INDPRAPRASTHA BUILDING(ABOVE STATE BANK OF HYDERABAD) 3rd FLOOR, H-58 LAXMI NAGAR, NEW DELHI 110092

Proposed to be Used
DELHI

Basics of Computer, digital Marketing, computer education and training, computer programming, computer hardware training, software development course, every work related to computer and informational technology
4153181 20/04/2019
CHETAN CHANDAN CHHAJED
Shop No 3, Sunitha Kuttir- Divine, Cassel, Liberty Garden, Near Navy Nagar bus Stop, Malad (West), Mumbai - 400064
Proprietor
Address for service in India/Attorney address:
AMIT SAMANI & CO
1310, GHANSHYAM ENCLAVE NR LALJIPADA POLICE CHOWKI, LINK ROAD, KANDIVALI (W). MUMBAI -400067
Proposed to be Used
MUMBAI
PROVIDING OF SERVICES FOR PRE-SCHOOL EDUCATION PLAY SCHOOL, NURSERY, TRAINING, EDUCATIONAL SERVICES THROUGH PLAY GROUPS, SPORTING AND CULTURAL ACTIVITIES AND EDUCATION THROUGH PLAY SCHOOL BEING SERVICES INCLUDED IN CLASS 41
4153297    20/04/2019
SUCHIT MISHRA PROPRIETOR OF BBM THE LEARNING ENVISION
S/O BRIJESH MISHRA, AHATA KAPTAN, SITAPUR-261001, UTTAR PRADESH INDIA
INDIVIDUAL
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
Arranging and conducting of conferences, congresses, lectures, seminars, fairs and exhibitions for educational, scientific and/or cultural purposes; arranging and conducting of conferences, congresses, lectures, seminars for commercial and/or advertising purposes
4153310   20/04/2019
SUBHASHINI RAMSINGH
FONDBITES SCHOOL OF SUGAR ART, A10, 75, CHURCH ROAD, PERUNGUDI, SAIDAPET, KANCHEEPURAM - 600096,
TAMILNADU, INDIA
Single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
DH.DAFFODILS EDUCATIONAL INSTITUTE PRIVATE LIMITED
TRANSPORT NAGAR NEAR ATITHI RESTAURANT HALDWANI NAINITAL UR 263139
COMPANY

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI

Education services
NATHAN

4153583  22/04/2019
N.PARPA NATHAN
trading as; NATHAN IIT - JEE
DOOR NO-11/14, NADAR STREET, KOLUVAI NALLUR, MELA AUTHOOR(POST)-628151, TUTICORIN (DISTRICT) TAMIL NADU
SERVICE PROVIDER
A SOLE PROPRIETORSHIP FIRM
Used Since :02/06/2012
To be associated with:
2862087

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES AND ALL OTHER SERVICES
BLUE VELVET CO.

4153845 22/04/2019
YAMINI CHAWLA
trading as ;BLUE VELVET CO.
23/65, 3RD FLOOR, WEST PUNJABI BAGH, NEW DELHI-110026, INDIA.
SERVICE PROVIDERS

Address for service in India/Attorney address:
BHARTI BHASIN
SHOP NO. 204, L.S.C - C BLOCK, VIKAS PURI , NEW DELHI-18.

Proposed to be Used
DELHI
EDUCATION, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITY, PROVIDING OF TRAINING
Trade Marks Journal No: 1906, 17/06/2019           Class 41

4154001  22/04/2019
SMT. RATNA SAHU TRADING AS M/S TEACH INDIA PUBLICATION
BEHIND DHARAMPUR HIGH SCHOOL, TAJPUR ROAD, SAMASTIPUR, DISTRICT SAMASTIPUR, BIHAR-848101
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
M/s ASKLEX, PILI KOTHI, LANGUR GALI, PATNA CITY-800008, BIHAR
Used Since: 15/01/2018

KOLKATA
Publication of books, magazines, journals, Magazine publishing, Publication of texts, magazines and other printed matter, of magazines, of journals, of newspapers, of periodicals, of catalogs, of brochures Publishing of electronic publications, Electronic publishing services, namely, publication of text and graphic works of others
SIRRADUDES

4154050  22/04/2019
BARINDER SINGH
VPO KULAR TEH SHAHKOT JALANDHAR
SINGLE FIRM

Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities
4154134  22/04/2019
ADARSH TELEMEDIA PVT. LTD
SECURITY HOUSE, 1st FLOOR, 23B, N.S.ROAD, KOLKATA – 700001
A Registered Indian Company incorporated under Indian Companies Act, 1956
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
To be associated with:
3821251
KOLKATA
film production, post production work, music composition services, entertainment services such as feature films, television serial, animation film being services included in class 41
MOHAMMED ZUBAIR SHERIFF
EDGE SCHOOL OF CONSTRUCTION MANAGEMENT, 217, SHAKTI SAI COMPLEX, CHAPEL ROAD, ABIDS, HYDERABAD,
TELANGANA - 500001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
4154435  22/04/2019
SAIFULLAH
HOUSE NO. 70, CHILMAPUR, RUSTAMPUR, GORAKHPUR, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
Buddy4Study

4154437  22/04/2019
ASHUTOSH KUMAR BURNWAL
Ground Floor, Office No.8, 9 & 10, Tower - 1, Stellar IT Park, C-25, Sector-62, Noida- 201301, U.P., India
prop.

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091

Proposed to be Used
To be associated with:
3758712

DELHI
Providing Education Services Covered in class 41.
4154438  22/04/2019
ASHUTOSH KUMAR BURNWAL
Ground Floor, Office No.8, 9 & 10, Tower - I, Stellar IT Park, C-25, Sector-62, Noida- 201301, U.P., India prop.

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091

Proposed to be Used
DELHI
Providing Education Services Covered in class 41.
4154439  22/04/2019
ASHUTOSH KUMAR BURNWAL
Ground Floor, Office No.8, 9 & 10, Tower - I, Stellar IT Park, C-25, Sector-62, Noida-201301, U.P., India
prop.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091
Proposed to be Used
DELHI
Providing education services covered in class 41.
Trade Marks Journal No: 1906 , 17/06/2019 Class 41

KAILASH CHANDNA
43, Kailash Enclave, Pitampura
An individual engaged in the business of art and glamour.

Address for service in India/Attorney address:
AKSHAY KUMAR
PP-22, Maurya Enclave, Pitampura, New Delhi-110034

Proposed to be Used
DELHI

Awards program for major corporations and individuals who have made significant charitable contributions; Educational services and Entertainment services, namely, providing incentives to people to demonstrate excellence in the field of entrepreneurship, fashion, health, beauty, home décor, literary work, leadership, creativity, generosity, public services and fitness, being entrepreneurial and entrepreneurship education, entertainment, charitable contributions through the issuance of awards; Entertainment services, Educational services, namely, contest and incentive award programs designed to reward program participants who demonstrate excellence in the field of entrepreneurship, fashion, health, beauty, home décor, literary work, leadership, creativity, generosity, public services and fitness. Arranging, organizing, conducting and hosting artistic, cultural and social entertainment events; Arranging, organizing, conducting and hosting institutional, scientific, artistic and literary expositions, exhibits and fairs for educational and cultural purposes; Editing of literary texts, books, magazines and other printed matter in the field of fashion, health, and wellness; Development and dissemination of printed educational materials of others in the field of health, fashion and wellness; Organization of
contests and awarding of medals to incentivize educational pursuits in the health, fashion and wellness; Personal appearances by a celebrity spokesperson in the nature of participating as a presenter for television awards shows; Providing recognition and incentives by the way of awards to demonstrate excellence in the field of community services and other services.
CONCEPTCARE PROFESSIONALS PRIVATE LIMITED
D/520, SANGEETA APARTMENT, PRABHAT IND AND RESI COMPLEX NEAR DAHISAR TOLL PLAZA, DAHISAR EAST
MUMBAI-400068 MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
EDUCATION OF ALL KINDS PROVIDING OF TRAINING OF EDUCATIONS AND TRAINING AND SKILL DEVELOPMENT
SPORTING AND CULTURE ACTIVITIES PROVIDING EDUCATION AND ENTERTAINMENT INFORMATION SERVICES
INCLUDED IN CLASS 41.
4154986 23/04/2019
SHYAMSUNDAR MANOHARAN
trading as FIT ROCK ARENA
NO. 7, PERUMAL AVENUE, SAI GANESH NAGAR, ARCH STREET, JALADAIPET, PALLIKARANAI, CHENNAI - 600100
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
SARAVNAN DAKSHINAMURTHY, ADVOCATE
NO.11 A, MUTHALAMMAN KOIL STREET, SELAIYUR, CHENNAI - 600 073, TAMIL NADU, INDIA.
Proposed to be Used
CHENNAI
PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1906, 17/06/2019

4155002  23/04/2019
M/S. THARANSIA PRIVATE LIMITED
S4, 2nd FLOOR, NO:11/18, KUMARAN COLONY MAIN ROAD, VADAPALANI, CHENNAI-600026, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
PHOTOGRAPHY, DIGITAL PHOTOGRAPHY, ART GALLERIES FOR CULTURAL, EDUCATIONAL OR ENTERTAINMENT PURPOSES, ARRANGING OF FILM FESTIVALS, ARRANGING AND CONDUCTING OF ART EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES, PUBLICATION OF BOOKS, ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS, ART INSTRUCTION
4155133    23/04/2019
NAMITA RAJAT GROVER (INDIAN NATIONAL, PROPRIETOR), TRADING AS RISH ENTERPRISE
C-601, Royal Classic Co-operative Housing Society, Andheri Link Road, opposite Crystal Plaza, Andheri (West), Mumbai - 400053, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4098552

MUMBAI
Education, providing of training, entertainment, sporting and cultural activities
Trade Marks Journal No: 1906, 17/06/2019 Class 41

FLAMINGO WALK (FASHION ICON)

4155270 23/04/2019

G MEDIA ENTERTAINMENT
USHA ENCLAVE, FLAT NO: 712, SRINAGAR COLONY, HYDERABAD-500073, TELANGANA, INDIA

Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI

Organization of beauty contests, Arranging and conducting of beauty contests, Beauty contests.
4155289   23/04/2019

DAKSH TYAGI
37/A civil lines south, mahavir chowk, muzaffarnagar, UP – 251001
Individual

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
DELHI

 Providing the services of entertainment including audio & video recording, film production services and publication of the same
4155290  23/04/2019
DAKSH TYAGI
37/A civil lines south, mahavir chowk, muzaffarnagar, UP – 251001
Individual
Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
DELHI
Providing the services of entertainment including audio & video recording, film production services and publication of the same
IMPACTLIFE SOLUTIONS, CATALYST FOR A BETTER TOMORROW

4155333  23/04/2019

SOURAV SAHA
FLAT A-216, MIDTOWN OPULENT, 55/6 VARTHUR HAROHALLI ROAD, SORAHUNASE, BANGALORE-560087
Individual

Proposed to be Used

CHENNAI

Education; Education services; Education information; Physical education; Educational consultancy; Education, teaching and training; Organization of educational events; Publishing of educational materials; Arranging of educational conferences; Conducting of educational conferences; Higher education, academic, linguistic and vocational education and training services; Career counseling [education or training advice]; Organisation of competitions [education or entertainment]; Career counseling relating to education and training; Providing online educational classes via a live video chat; Information relating to education or entertainment provided online or via television, broadband and wireless communications; Providing information about online education; Academic education services; Business education services; Higher education services; Conducting of educational seminars; Educational and instruction services; Publication of educational materials; Organization of in-person educational forums; Providing online tutorials; Providing online classes via an online forum; Providing online training seminars; Publication of electronic periodicals online; Online publication of e-books; Production of educational materials; Production of instructional materials; Training; Business training; Conducting workshops [training]; Providing online training; Editorial consultation; Academic mentoring of school age children; Education and training relating to nature conservation and the environment; Yoga Classes; Yoga instruction; Conducting yoga classes; Providing online non-downloadable videos featuring yoga instruction; Providing classes, masterclasses, lectures, workshops, seminars and camps in the field of yoga; Providing courses of instruction in the field of science; Computer-based simulation instruction services in the field of medical science; Publication of documents in the field of training, science, public law and social affairs; Providing courses of instruction in the field of engineering; Teaching of music; Providing information about music; Education in the field of music and entertainment; Training in the field of music and entertainment; Educational and instruction services relating to music and dance; Providing facilities for movies, shows, plays, music or educational training; Language schools; Language training; Language teaching; Language instruction; Language courses; Language school services; Language teaching services; Provision of language courses; Arranging, conducting and organisation of seminars, lecture presentations and symposiums for language training; Conducting training courses in the field of technology and innovation; Providing courses of instruction in the field of technology; Conducting training courses in the field of technology and innovation; Teaching and training services in the fields of business, industry and information technology.
Proposed to be Used

CHENNAI

Education; Education services; Education information; Physical education; Educational consultancy; Education, teaching and training; Organization of educational events; Publishing of educational materials; Arranging of educational conferences; Conducting of educational conferences; Higher education, academic, linguistic and vocational education and training services; Career counseling [education or training advice]; Organisation of competitions [education or entertainment]; Career counseling relating to education and training; Providing online educational classes via a live video chat; Information relating to education or entertainment provided online or via television, broadband and wireless communications; Providing information about online education; Academic education services; Business education services; Higher education services; Conducting of educational seminars; Educational and instruction services; Publication of educational materials; Organization of in-person educational forums; Providing online tutorials; Providing online classes via an online forum; Providing online training seminars; Publication of electronic periodicals online; Online publication of e-books; Production of educational materials; Production of instructional materials; Training; Business training; Conducting workshops [training]; Providing online training; Editorial consultation; Academic mentoring of school age children; Education and training relating to nature conservation and the environment; Yoga Classes; Yoga instruction; Conducting yoga classes; Providing online non-downloadable videos featuring yoga instruction; Providing classes, masterclasses, lectures, workshops, seminars and camps in the field of yoga; Providing courses of instruction in the field of science; Computer-based simulation instruction services in the field of medical science; Publication of documents in the field of training, science, public law and social affairs; Providing courses of instruction in the field of engineering; Teaching of music; Providing information about music; Education in the field of music and
entertainment; Training in the field of music and entertainment; Educational and instruction services relating to music and dance; Providing facilities for movies, shows, plays, music or educational training; Language schools; Language training; Language teaching; Language instruction; Language courses; Language school services; Language teaching services; Provision of language courses; Arranging, conducting and organisation of seminars, lecture presentations and symposia for language training; Conducting training courses in the field of technology and innovation; Providing courses of instruction in the field of technology; Conducting training courses in the field of technology and innovation; Teaching and training services in the fields of business, industry and information technology
NYRA AND PRAVYA
PLOT NO. 3, NEAR AVALON BUSINESS HUB, BIG-BAZAR LANE, VESU, SURAT-395007, GUJARAT
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SWIMMING INSTRUCTION, PROVIDING FITNESS FACILITIES, PERSONAL DEVELOPMENT TRAINING, PROVIDING RECREATION FACILITIES, RECREATION SERVICES
Solitaire Genies

4155375   23/04/2019
HANGZHOU MENGKU TECHNOLOGY CO., LTD.
Room 517, No. 2 Tower, Xixi Century Center, Xihu District, Hangzhou, Zhejiang, 310012, China

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI
Entertainment services; providing on-line computer games; games services provided via computer networks and global communication networks; providing on-line electronic publications, not downloadable; provision of non-downloadable games on the internet; online game services; electronic games services provided by means of a global communication network; electronic games services provided by means of the internet or other communication network; providing information on-line relating to computer games and computer enhancements for games; training services; computer education training services; training services in the field of computer software development; training services namely training services relating to computer software; educational and training services relating to games; games services provided via computer networks and global communication networks.
4155499   23/04/2019
M GEETHA TRADING AS ISMART LEARNING
2nd Floor, Building No.1, BHCS Layout, Next To Elegant Embassy Apartments, Turahalli, Uttarahalli, Subramanyapura Post, Bangalore - 560061
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/07/2018

CHENNAI
Training, Arranging and conducting of seminars, workshops , congresses, colloquia, distance learning courses and exhibitions for cultural purposes.
4155752  24/04/2019
BPN SERVICES INDIA PRIVATE LIMITED
6/208 SUNDER VIHAR, PASCHIM VIHAR, DELHI-110087

Body Incorporate

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
To be associated with:
3031891
DELHI
Educational Services.
ROOHI AFZA
4155764    24/04/2019
MADDOCK FILMS PVT LTD
A/4 JAISING HOUSE, 63 WEST AVENUE ROAD, SANTACRUZ WEST, MUMBAI - 400 054, MAHARASHTRA

Proposed to be Used
MUMBAI
FILM EDITING, FILM STUDIO, FILM DISTRIBUTION, FILM SHOWING, FILM RENTAL, ENTERTAINMENT BY FILM, FILM PRODUCTION, FILM DIRECTION, CONDUCTING OF FILM FESTIVAL, PRODUCTION OF CINE FILMS AND PROVIDING ENTERTAINMENT IN THE NATURE OF FILM CLIPS VIA WEBSITE
4155833  24/04/2019
PARATTUVEETTIIL SATHAR
trading as ;BALAYAKALAM
PARATTUVEETTIIL HOUSE, MAIN ROAD, KOTTAPADY,P.O, GURUVAYOOR, THRISSUR-680505, TAMILNADU INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
EDUCATION & ENTERTAINMENT EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.

Transliteration : Balyakalam
KAYNAAT
4156006  24/04/2019
SALMAN KHAN VENTURES PRIVATE LIMITED.
Shop No.1,Oceanside Co-operative Housing Society Ltd., Chimbai Road, Near Chimbai Police Chowky, Bandra (West),Mumbai- 400 050.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Production & direction of cinematographic films, motion picture; editing, recording, dubbing, duplicating & transferring of sound, images, video & data relating to cinematographic films; television & films production; theatre productions; production of music; media & entertainment services; cinema presentations; movie studios; television entertainment; organization of competitions & events, concerts, conferences, arranging awards ceremony; producing, directing, scriptwriting, shows, films & plays; publication of books & texts: providing on-line electronic publications, not downloadable being services included in class 41.
BLUE MAPLE
4156059  24/04/2019
Manipal Academy of Higher Education
manipal.edu, Madhav Nagar, Manipal 576104, Karnataka, India
a Deemed to be University
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4156226  24/04/2019  
NITIN PANDEY  
128/42, G BLOCK, KIDWAI NAGAR, KANPUR, UP  
PROPRIETOR  
Address for service in India/Attorney address:  
NAVDEEP SHRIDHAR  
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP  
Proposed to be Used  
DELHI  
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, PROVIDING ON-LINE VIDEOS, ARRANGING AND CONDUCTING OF CONCERTS, EVENTS, SHOWS AND PROGRAMS AND GRANTING OF AWARDS, SPORTING AND CULTURAL ACTIVITIES
KINGS SCOTTISH INTERNATIONAL SCHOOL

4156525  24/04/2019
SHANTI DEVI MEMORIAL EDUCATIONAL & WELFARE SOCIETY TRADING AS: KINGS SCOTTISH INTERNATIONAL SCHOOL
373/12, KRISHNA COLONY, GURGAON-1220 06, (HARYANA).
A registered society under Haryana Registration and Regulation of Societies Act, 2012
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :27/03/2019
To be associated with:
4146921
DELHI
NURSERY SCHOOL INCLUDED IN CLASS 41.
PLATANISTA

4156583    24/04/2019
PLATANISTA GAMES PRIVATE LIMITED.
Ground Floor, Techweb Center, New Link Road, Oshiwara, Jogeshwari West, Mumbai, Maharashtra, India, 400102.
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
ONE TRIBE

4156586  24/04/2019

DOCUBAY MEDIA PRIVATE LIMITED.
Ground Floor, Techweb Center, New Link Road, Oshiwara, Jogeshwari West, Mumbai, Maharashtra, India, 400102.

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4156623  24/04/2019
PRAJOT SHUKLA SOLE PROPRIETOR OF MINDZONE ACADEMY
kalyan complex, kalyanchowk r.k colony nimbahera chittorgarh rajasthan 312601
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
4156704 24/04/2019
NJE NATIONAL JEWELLERY EXPO
Shop No. 3, Sri Ambey Jewellers, Trivedi Complex, Purana Chowk, Buxar, Bihar -802101
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Organization of exhibitions for cultural purposes, Organization of exhibitions for educational purposes, Organization of entertainment events.
MINDOPIA

4156705   24/04/2019
SYED TASNEEM SHAKEEL
7, Dr. Sudhir Basu Road, Kidderpore (Behind Fancy Market), Kolkata - 700023
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Education services.
4156739  24/04/2019
MRS. SUNITA RAMSWAROOP JATAV TRADING AS: KINDER RICHIES ZONE PRE-SCHOOL
FLAT NO. 002, BUILDING NO-37, AVENUE-D, OPP. AGARWAL LIFESTYLE CITY, VIRAR (W), DIST- PALGHAR - 401303,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/03/2017
MUMBAI
EDUCATION, PROVIDING OF TRAINING, TEACHING AND TUITION, EDUCATIONAL COACHING CLASSES
4156842   24/04/2019
KGL SRINIVASARAO
D.No: 9-29, Panni Ganti Vari Street, Bhattiprolu, Guntur District, Andhra Pradesh-522256
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET,GUNTUR-52

Proposed to be Used
CHENNAI
MARTIAL ARTS SCHOOL SERVICES; PROVIDING MARTIAL ARTS TRAINING; INSTRUCTION IN MARTIAL ARTS;
ENTERTAINMENT SERVICES IN THE NATURE OF MARTIAL ARTS CONTESTS; TEACHING KUNG-FU AND MARTIAL ARTS
AND AWARDING CERTIFICATES
4156964   24/04/2019
AJAY SHARMA
B-91, PANCHSHEEL COLONY, LAL KUAN, G.B NAGAR. U.P-201009
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/04/2017
DELHI
Education; providing of training; entertainment; sporting and cultural activities
KaushalMitr

4156968  24/04/2019
PURPLEMONKS TECHNOLOGY PRIVATE LIMITED
Sanchayan Paul, Purplemonks Technology, Innov8 Co-Working, P3, Kailash Business Park, C-Wing, Park Site Road, Vikhroli West, Mumbai -400079, Maharashtra
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.COACHING [TRAINING]
Trade Marks Journal No: 1906 , 17/06/2019           Class 41

4156972    24/04/2019

HITEN TURAKHIA
54/5, Welfare Mansion, Sion Main Road, Sion West, Mumbai – 400022, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/08/2007

To be associated with:
3699864

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
JIFFY FITNESS THE 30 MINUTE GYM

4156980  24/04/2019

BASIX FITNESS PRIVATE LIMITED
WZ-409B, SHOP NO.-4, JANAK PARK, HARI NAGAR, WEST DELHI-110064.

BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
GYM, HEALTH CLUB SERVICES, HEALTH AND FITNESS TRAINING.
4156985  24/04/2019
RARITH R R
TC 540/665, VIPURANAM, EDAPPAZHINJI, THIRUVANANTHAPURAM- 695014
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thyclaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
AUDITORIUM SERVICES PROVIDING ENTERTAINMENT, AMUSEMENT OR RECREATION OF PEOPLE;
4156999   24/04/2019
QUANTS INVESTMENT STRATEGY & CONSULTANCY SERVICES LLP
No.470, 1st floor, Vanjiamman Building, Avinashi Road, Peelamedu, Coimbatore- 641004
Limited Liability Partnership

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :26/02/2019

CHENNAI
coaching [training], practical training [demonstration], arranging and conducting of seminars, teaching / educational services / instruction services, training services provided via simulators, tutoring, arranging and conducting of workshops [training]
4157073    24/04/2019
ROHIT CHANDRAKANT TALEKAR
901, CARNATION SATGURU GARDENS, MITHBUNDER ROAD, THANE EAST, THANE - 400603
INDIVIDUAL OR SOLE PROPRIETOR
Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.
Used Since :27/03/2014
MUMBAI
Entertainment more specially entertainment related to cine-films, Production, presentation, distribution, and rental of motion picture films; production, presentation, distribution, and rental of television and radio programs; production, presentation, distribution, and rental of sound and video recordings; entertainment information; production of entertainment shows and interactive programs for distribution via television, cable, satellite, audio and video media, cartridges, laser discs, computer discs and electronic means; production and provision of entertainment, news, and information via communication and computer networks; entertainment services rendered in or relating to live stage shows; presentation of live performances; theater productions; Video Editing, Video Film Production, Photography and entertainment services in the nature of on-line Computer Games, Video Games, Multimedia Games and other Animation Production Services, Providing Information in the Field of Entertainment, Featuring Animation Rendered by means of a Global Computer Network; Special Effects Animation Services for Film and Video.
Trade Marks Journal No: 1906, 17/06/2019 Class 41

4157194  25/04/2019
BADRI PRASAD K.S, S/O.K.T.SRINIVAS, AGED ABOUT 27 YEARS
No.127/1, 2nd Cross, MGK Murthy Layout, Chamrajpet, Bangalore -560 018
proprietor

Address for service in India/Attorney address:
LEXCURIAE
NO.53/81, SURVEYAR STREET, BASAVANAGUDI, BANGALORE-4
Used Since :01/08/2018

CHENNAI
Entertainment, Shows. Programmes Cinema Making, Movie editing, vediography, event organizers,
4157211  25/04/2019
R.NIVASH trading as ;R G PHOTOGRAPHY
DOOR NO.22, FIRST PALLA STREET, VYASARPADI, CHENNAI-600 039
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Proposed to be Used
CHENNAI
PHOTOGRAPHY, STILL AND MOTION PHOTOGRAPHY AND VIDEO TAPING.
RAKASS TECHNOLOGIES PVT LTD

trading as ;waWha

NO.43,10TH AVENUE ASHOK NAGAR, CHENNAI-600 083

SERVICES PROVIDER

A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:

K.CHANDRASEKARAN

NO.368, NEW ADDITIONAL LAW CHAMBER, HIGH COURT BUILDING, CHENNAI-600 104, TAMIL NADU STATE INDIA

Proposed to be Used

CHENNAI

EDUCATION, PROVIDING TRAINING ENTERTAINMENT,SPORTING AND CULTURAL ACTIVITIES.
4157614    25/04/2019
MAYUKH MUKHERJEE
trading as ;MAYUKHARDO
6, SIROMONI PARA ROAD, KULINPARA, P.O.- BALARAM DHARMA SOPAN, KHARDAH, KOLKATA - 700116, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Proposed to be Used
KOLKATA
PHOTOGRAPHY, DIGITAL PHOTOGRAPHY, PHOTOGRAPHY SERVICES, PHOTOGRAPHY INSTRUCTION, DIGITAL IMAGING SERVICES [PHOTOGRAPHY], AUDIO, VIDEO AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY BEING INCLUDED IN CLASS-41.
GRS Snow Park

4157616  25/04/2019

BALIGA INVESTMENTS PRIVATE LIMITED., PROMOTERS OF GRS SNOW PARK
"Prabhu Nivas", No: 2664/1A, D-52/A, 1st Floor, 3rd Main Road, V.V.Mohalla, Mysuru - 570 002, karnataka, India

Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI

Service rendered in the field of Entertainment
LA KIDDIE GARDEN

4157621  25/04/2019

NEELIMA JAIN
DS-129, GALI NO.7, BHOLA NATH NAGAR, NORTH EAST DELHI, DELHI-110032
INDIVIDUAL

Address for service in India/Attorney address:
AMAR KUMAR
T-136/1, 2ND FLOOR, BALJIT NAGAR, NEAR LAL MANDIR, PATEL NAGAR, NEW DELHI – 110008

Proposed to be Used
DELHI
PLAY SCHOOL AND SCHOOL SERVICES INCLUDED IN CLASS 41.
The Wonder Boy Ajooba

4157706  25/04/2019
ADARSH TELEMEDIA PVT. LTD
Security House, 1st Floor, 23B, N.S. Road, Kolkata – 700001
A Registered Indian Company incorporated under Indian Companies Act, 1956

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
To be associated with:
3821251

KOLKATA
film production, post production work, music composition services, entertainment services such as feature films, television serial, animation film being services included in class 41
4157716  25/04/2019
JK TYRE & INDUSTRIES LIMITED
Jaykaygram, PO-Tyre Factory, Kankroli-313342, Rajasthan
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since : 18/11/2011
AHMEDABAD
Sporting events; conducting championships, providing of training; entertainment; sporting and cultural activities.
OUTCOMES DELIVERED

4157785  25/04/2019
MOOMAL SISODIA
NIPCS, 2ND FLOOR, 156, PU-4, BEHIND C21 MALL, INDORE M.P. INDIA

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Used Since: 01/04/2017

MUMBAI
Special event planning, Special event planning consultation, Production of video tapes for corporate use in corporate educational training.
ARSHA SILA
4157990  25/04/2019
ARAVIND M
Vettickalil House Pulluvazhy P O Keezhillam Via Perumbavoor Ernakulam District Kerala-683541
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.ACADEMIES [EDUCATION]
IDEAPRENEUR

High Growth by living IDEAS

4158180  25/04/2019
SANJEEV DIXIT
House No 308, Sector-25, Panchkula, Haryana -134109, India
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Education and training services.
4158212  25/04/2019
MANGESH ARVIND BHUSKUTE
A/103, SHREE SAMARTH CHS, NEAR GANPATI VISARJAN TALAV, MIDC ROAD, THAKURLI (EAST) – 421201
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, RENTAL OF COMPUTER SOFTWARE, COMPUTER
SOFTWARE CONSULTANCY, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE,
CONVERSION OF COMPUTER PROGRAMS AND DATA, OTHER THAN PHYSICAL CONVERSION, CREATING AND
DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS, PROVIDING INFORMATION ON COMPUTER
TECHNOLOGY AND PROGRAMMING VIA A WEB SITE, INSTALLATION OF COMPUTER SOFTWARE, SOFTWARE AS A
SERVICE, SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING
PIYUSH BATRA
trading as ;MERRIFIC ENTERTAINMENT
R/O D-1160, SECOND FLOOR, RANI BAGH, SHAKUR BASTI, NORTH WEST DELHI-110034, INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
VAIBHAV MIRG
A-184, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELI
ENTERTAINMENT, ORGANISING EVENTS, EVENT MANAGEMENT, LIVE MUSIC SHOWS, RECORDED MUSIC & BAND SHOW; CULTURE ACTIVITIES; PROVIDING MUSICIANS, ARTISTS FOR EVENTS.
ARUN KUMAR KOCHAR
trading as ;AROGYA RASHMI
163/B, BLOCK-G, NEW ALIPORE, 86, JNAN GOSWAMI SARANI, KOLKATA - 700053, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :13/04/2018
KOLKATA
YOGA EDUCATIONAL CENTRE, PROVIDING FITNESS TRAINING IN THE FIELD OF YOGA BEING INCLUDED IN CLASS-41.
4158813  26/04/2019
SH. KULDEEP
H.NO. 486, WARD NO. 1, SHAKTI NAGAR, FATEHABAD, HARYANA-125050, INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85

Proposed to be Used
DELHI
PRODUCTION OF FILM, SHORT FILM, MUSIC, AD. FILM, DOCUMENTARY EVENT ORGANIZER, WEB SERIES, TV SERIAL, EDUCATION PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS-41
INDIA INTERNATIONAL POULTRY EXPO

4158832    26/04/2019
MEER ABDUL NAZEER (INDIAN NATIONAL, PROPRIETOR), TRADING AS NRS PUBLICATIONS
11-4-634, Venkataramana Apartment, Near IT Towers, A.C. Guards, Hyderabad - 500004, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
3645955

CHENNAI
Organization of educational events, organizing of educational exhibitions
Schoolpreneur
4158856  26/04/2019

ACTUALIZATION EDUTECH PRIVATE LIMITED
355, Road Number 23A, Venkatagiri, Jubilee Hills, Hyderabad, Telangana 500033
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :12/10/2018

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4158870  26/04/2019
NAYAN AJMERA
Flat No 11 Kalakunj E lane 6 Dahanukar colony Kothrud Pune
Individual
Address for service in India/Agents address:
ABU SUFYAN ANSARI
F.NO.5-6, P.NO.16, 3RD FLOOR, S.NO.12, KAUSAR BAUG SOCIETY, KONDWA(KH), PUNE-411048.

Proposed to be Used
MUMBAI
To provide coaching/training/counselling/educational services for entrance examinations pertaining to Business schools, government job postings, undergraduate admissions, post-graduate admissions and other relevant examinations in all areas of education either in the offline or online mode.
ADASTRA LEARNING PRIVATE LIMITED
Survey No 180/2, FP No. 211, TPS 50, NEAR KOTAK HOUSE, BEHIND KENSVILLE GOLF COURSE, BODAKDEV, AHMEDABAD 380059
Private Limited Company
Address for service in India/Agents address:
MANOJ R. HURKAT.
Used Since : 10/07/2017
AHMEDABAD
Education and providing training to teachers, school administrators, students, parents and schools
MR. PABLO
4159090  26/04/2019
SHYAM KANTILAL KARIA
C/103, SAI SAMARTH, NEXT TO FLAGS HOTEL, LINK ROAD, MALAD (WEST), MUMBAI - 400064, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
PROVISION OF ENTERTAINMENT SERVICES THROUGH THE MEDIA OF TELEVISION ENTERTAINMENT, FILM
PRODUCTION AND EVENT MANAGEMENT SERVICES INCLUDED IN CLASS 41
4159180  26/04/2019
BALU MASKE
L-45, LALBAHADUR SHAISRI NGR, UTTAN RD, BEHIND POLICE STATION, BHAYANDER (WEST) THANE Thane MH IN 401107.
TRAINING FOR HEALTH OCCUPATION AND SAFETY
PROPRIETOR
Used Since : 09/01/2018
MUMBAI
TRAINING FOR OCCUPATION HEALTH AND SAFETY, ACCIDENT PREVENTION AND RISK MANAGEMENT FIRE, HYDRAULICS AND FIRE LOSS CONTROL SAFETY IN ELECTRICAL SYSTEMS, SAFETY & PREVENTION IN CHEMICAL / PETROL CHEMICAL INDUSTRIES REFINERIES & OIL REGIS FIRE, PREVENTION AND CONTROL SECURITY GUARD TRAINING, SECURITY AGENCY OWNER TRAINING AND ALL OTHER TRAINING MEETS UNDER CLASS- 41.
4159561   27/04/2019
HILITE BUILDERS PVT. LTD.
G-1003, T1, Business Park, HiLITE City, Thondayad By Pass, G.A College P. O, Calicut - 673014, Kerala
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

entertainment; sporting and cultural activities; entertainment club services; country club services; health and recreational club services; night clubs; sports club services; club [discotheque] services; provision of social club services; providing leisure and recreation facilities; providing fitness and exercise facilities; physical fitness studio services, namely, providing group exercise instruction, equipment, and facilities; physical fitness conditioning classes; personal fitness training services and consultancy; fitness boot camps; providing assistance, personal training and physical fitness consultation to individuals to help them make physical fitness, strength, conditioning, and exercise improvement in their daily living; gymnasiums
4159801  25/04/2019

MOHAMMAD JAVEEDAHMAD
ANAS NUTRITION ZONE* Door No. 5-60-2/200, Ande Silk Road, 4/2nd Line, Ashok Nagar, Lakshmipuram, Guntur District, Andhra Pradesh-522002

INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ. 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
FITNESS TRAINING SERVICES AND CONDUCTING FITNESS CLASSES
4159851  27/04/2019
AKSHAY VASHISHT
FLAT NO.7, DELHI GOVT, OFFICERS FLATS, UPPER BELA ROAD, CIVIL LINES, DELHI-110054
INDIVIDUAL
Address for service in India/Agents address:
SANJEEV KUMAR
225, Friends Enclave, S.P. Road, Nangloi, Delhi-110086.

Proposed to be Used
DELHI
YOGA SERVICES INCLUDED IN CLASS 41
4160147  27/04/2019
KAUSHAL VIKAS PRASHIKSHAN SANSTHAN
18-19, 1ST FLOOR, R.D. CITY CENTRE, NEAR ELITE CINEMA, RAILWAY ROAD, HISAR-125001
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4160148  27/04/2019
ROHIT KAPUR
16-A, CENTRAL AVENUE, SAINIK FARMS, KHANPUR DELHI 110062
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Entertainment and cultural activities; Education; Providing of training; Entertainment; Sporting and cultural activities
ALP STUDIOS
4160307  27/04/2019
HARSHIT MAHESH LALAN M/S. ALP STUDIOS
B/201, CHHEDA ENCLAVE JAIN MANDIR ROAD NEAR VAISHNAV HAVELI, VIRAR - WEST.
Proprietary

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI
AUDIO, VIDEO AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY, AUDIO AND VIDEO PRODUCTION AND PHOTOGRAPHY, EDUCATION SERVICE RELATING TO PHOTOGRAPHY, PORTRAIT PHOTOGRAPHY SERVICES, AERIAL PHOTOGRAPHY, PHOTOGRAPHY INSTRUCTIONS, PHOTOGRAPHY SERVICES.
TRIJAL INSTITUTE

4160340   27/04/2019
LALIT KUMAR PROPRIETOR OF TRIJAL INSTITUTE
#4771, ST. NO. 16, NEAR JAMUNA MODEL SR. SEC. SCHOOL, DURGA PURI, HAIBWOAL KALAN, LUDHIANA
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIRE SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Education services and providing training
Trade Marks Journal No: 1906, 17/06/2019  Class 41

HEMALI TURAKHIA
A/8 Sarvonati Soc, Cama Lane, Ghatkopar West, Mumbai - 400086
Sole Proprietorship

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
MUMBAI

Entertainment and Education Services: Education & instructions, services of schools [education], academies [education], arranging and conducting of colloquiums, arranging and conducting of workshops [training], boarding schools, correspondence courses, education information, educational examination, gymnastic instruction, nursery schools, physical education, practical training [demonstration], religious education, teaching/educational services/instruction services/tuition, vocational guidance [education or training advice], vocational retraining, providing on-line electronic publications, not downloadable, publication of texts, other than publicity texts, publication of books, publication of electronic books and journals on-line, writing of texts, other than publicity texts, entertainer services, entertainment/amusements, entertainment information, providing on-line videos, not downloadable, nursery schools, organization of competitions [education or entertainment], practical training [demonstration], all included in Class 41.
Sugar Chat

GUANGZHOU LIZHI NETWORK TECHNOLOGY CO., LTD.
3-07A, NO.309 HUANGPU BOULEVARD, TIANHE DISTRICT, GUANGZHOU, GUANGDONG PROVINCE, P.R. CHINA
A Company organized under the laws of China.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI
Providing online electronic publications, not downloadable; vocational guidance [education or training advice];
organization of competitions [education or entertainment]; writing of texts; news reporters services; providing online
music, not downloadable; providing online videos, not downloadable; academies [education]; arranging and conducting
of workshops [training]; organization of fashion shows for entertainment purposes; screenplay writing; production of
music; teaching; club services [entertainment or education]; health club services [health and fitness training];
organization of exhibitions for cultural or educational purposes; arranging and conducting of in-person educational
forums; arranging and conducting of conferences; mobile library services; television entertainment; photography; party
planning [entertainment]; live programmes, streaming media and video-on-demand transmission services; providing non-
downloadable television programmes via video-on-demand service; production of live programmes; production of live
television programmes; providing production services of live voice and video; providing on-line live broadcasting of
music and theatre; providing radio entertainment on live and played by television, broadcast, satellite and internet; radio
entertainment; production of radio and television programmes.
GUANGZHOU LIZHI NETWORK TECHNOLOGY CO., LTD.
3-07A, NO.309 HUANGPU BOULEVARD, TIANHE DISTRICT, GUANGZHOU, GUANGDONG PROVINCE, P.R. CHINA
A Company organized under the laws of China.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Providing online electronic publications, not downloadable; vocational guidance [education or training advice]; organization of competitions [education or entertainment]; writing of texts; news reporters services; providing online music, not downloadable; providing online videos, not downloadable; academies [education]; arranging and conducting of workshops [training]; organization of fashion shows for entertainment purposes; screenplay writing; production of music; teaching; club services [entertainment or education]; health club services [health and fitness training]; organization of exhibitions for cultural or educational purposes; arranging and conducting of in-person educational forums; arranging and conducting of conferences; mobile library services; television entertainment; photography; party planning [entertainment]; live programmes, streaming media and video-on-demand transmission services; providing non-downloadable television programmes via video-on-demand service; production of live programmes; production of live television programmes; providing production services of live voice and video; providing on-line live broadcasting of music and theatre; providing radio entertainment on live and played by television, broadcast, satellite and internet; radio entertainment; production of radio and television programmes.
GREYHAWK

4160748  29/04/2019
JASPREET SINGH NARWAL
V GOPALPUR PO BIAS PIND DISTT JALANDHAR 144001
JASPREET SINGH NARWAL

Address for service in India/Attorney address:
GURVINDER SINGH
SN - 34C, SHASTRI NAGAR, BACKSIDE HOTEL DOWNTOWN, NAKODAR ROAD, JALANDHAR CITY - 144001

Used Since: 01/09/2016

DELHI

Education; providing of training, Ielts, Spoken English Courses and Learning Education Center.
4161116   29/04/2019
KIARA MOTORSPORTS PVT. LTD,
PLOT NO 396 HOUSE NO. 37-18/100/1 DEFENCE COLONY, SAINIKPURI SECUNDERABAD Hyderabad Telangana 500094 INDIA
Kiara Motorsports Pvt. Ltd,
Address for service in India/Attorney address:
VARALAKSHMI
Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4161354  29/04/2019
VIJAY KUMAR
PROP. PRODEVIL’S CLUB. BASEMENT AXIS BANK, BRIDGE NO.5, SUJANPUR
PROPRITOR
Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR
Used Since : 09/09/2015
DELHI
SPORTS CLUB, GYMNASIUM AND RELATED HEALTH CLUB,
LASANI

4162069    30/04/2019

NEELAM RIZVI
C-54 A, JITAR NAGAR, (NEAR D.A.V.SCHOOL MAUSAM VIHAR) DELHI-110051, INDIA

SERVICE PROVIDERS

Proposed to be Used

DELHI

SCHOOL, CRECHE, PLAY SCHOOL, COLLEGE, UNIVERSITY, TECHNICAL INSTITUTE, TRAINING CENTRE, DAY BOARDING SCHOOL, CORRESPONDENCE COLLEGE, CAREER AND EDUCATIONAL, CONSULTANCY, MADRASSA.
NEWSKULFII
4162338  30/04/2019
INDIEFLIX MEDIA PRIVATE LIMITED
OFFICE NO. 304, 3RD FLOOR, H- 28, OM COMPLEX, NEAR SAI BABA MANDIR, LAXMI NAGAR, DELHI- 110092
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Rental of video recordings, Rental of pre-recorded videotapes, Rental of digital video disks, Rental of portable multimedia viewing terminals, Provision of audio and visual media via communications networks, Education; Providing of training; Entertainment; Sporting and cultural activities.
Kollywood Bulldog

4162730  30/04/2019

B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.

Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

MULTIMEDIA ENTERTAINMENT SERVICES FOR ONLINE AND TELEVISION BROADCASTING, RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING , EDITING PLAYING STREAMING, VIEWING PREVIEWING DISPLAYING, TAGGING, BLOGGINGS, SHARING ,MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS,ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS , PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
Mollywood Bulldog
4162731  30/04/2019
B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
MULTIMEDIA ENTERTAINMENT SERVICES FOR ONLINE AND TELEVISION BROADCASTING, RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING, PLAYING, STREAMING, VIEWING, PREVIEWING, DISPLAYING, TAGGING, BLOGGINGS, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
Trade Marks Journal No: 1906 ,  17/06/2019           Class 41

Sandalwood Bulldog
4162732    30/04/2019
B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI

MULTIMEDIA ENTERTAINMENT SERVICES FOR ONLINE AND TELEVISION BROADCASTING, RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURTING, POSTING, SHOWING , EDITING PLAYING STREAMING, VIEWING PREVIEWING DISPLAYING, TAGGING, BLOGGINGS, SHARING ,MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS,ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS , PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
Tollywood Bulldog

4162733  30/04/2019

B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.

Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

MULTIMEDIA ENTERTAINMENT SERVICES FOR ONLINE AND TELEVISION BROADCASTING, RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING PLAYING STREAMING, VIEWING PREVIEWING DISPLAYING, TAGGING, BLOGGINGS, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
AVINASH KUMAR
Flat No.-12/28,T/F Front Subhash Nagar, Delhi-110027
Individual
Address for service in India/Agents address:
SANCHIT KUMAR
Used Since :22/03/2019
DELHI
YOGA EDUCATION, YOGA TRAINING
4163195   01/05/2019
SHIKSHAN BOOKS AND STATIONERY PRIVATE LIMITED
Podar Centre, 85, Post Office Lane, Off. Dr. Ambedkar Road, Parel (East) Mumbai 400012
PRIVATE LIMITED
Address for service in India/Agents address:
MANOJ M. MIRCHANDANI
57, SNEH SADAN, 5TH FLOOR, OPP. COLABA P.O., MUMBAI-400 005

Proposed to be Used
MUMBAI
Publishing and Publication of text books, Books and magazines, Education, Providing of training materials.
4163976  02/05/2019
MR. RAMESHWAR GIRI PROP. OF M/S. GIRI BROTHERS FILMS
655G/221,ASHISH NAGAR, VASUNDHARA VIHAR COLONY, RING ROAD. P.O. VIKAS NAGAR, LUCKNOW, U.P.
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Proposed to be Used
DELHI
ENTERTAINMENT, ENTERTAINMENT INFORMATION, FILM PRODUCTION
4164736  02/05/2019
SAREGAMA INDIA LIMITED
33 Jessore Road, Dum Dum, Kolkata – 700028, West Bengal
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :29/03/2013
To be associated with:
3377128
KOLKATA
Production and Distribution of Sound Recordings; Video Recordings and Films; Recording Studio Services; Production of Radio and Television Programmes; Music Publication; Services relating to all Medias of Motion Picture, Television, Video Advertisement and Documentary Films and Serials; Production of Cinematographic Films; Editing, Recording, Dubbing, Re-Recording, Duplicating and Transferring of Sound and Images and Video and Data relating to Cinematographic Films; Video and Audio Tapes and Compact Discs Editing and Production all included in Class 41.
Konfinity
4165394    30/04/2019
KONFINITY INFOTECH PRIVATE LIMITED
house number 1625, Urban estate, Jind 126102
Private Limited Company

Proposed to be Used
DELHI

Learn and earn platform covering coding, soft skills and free lance skills
AMIT KUMAR GUPTA TRADING THROUGH M/S REEDS NETWORK
106, KALIKAPUR MAIN ROAD 1ST FLOOR KOLKATA WEST BENGAL-700099
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Organizing cultural and arts events; Production of live entertainment events; Production of shows; Art exhibitions; Live
dance exhibitions; Exhibitions (Arranging -) for cultural purposes; Exhibitions (Arranging -) for educational purposes;
Organisation of conferences, exhibitions and competitions
4166368 04/05/2019
BIPIN KUMAR
AT POST MAHUARY, TALUKA CHANDRAPUR TOLA, DIST.AURANGABAD, CHANDPUR, AURANGABAD, BIHAR-824202
PROPRIETOR
Address for service in India/Attorney address:
SUYOG
Shaniwarpeth,Deulgaonraja
Proposed to be Used
KOLKATA
EDUCATION CONSULTANCY
2544722  07/06/2013
BUDDYZ INFOTAINMENT
trading as ;Idea Bazaar
212/3, Ashirwad Estate, Ram Mandir Road, Goregaon West, Mumbai - 400104, INDIA
Service Provider
Single Firm
Address for service in India/Attorney address:
NISHANT KEWALRAMANI
No. 40, 2nd Floor, 3rd Main Road, J.C. Industrial Estate, Kanakapura Main Road, Bangalore - 560062
Proposed to be Used
MUMBAI
HOSTING, MANAGING, PROVIDING, DEVELOPING AND MAINTAINING APPLICATIONS, SOFTWARE, WEBSITES AND DATABASES IN THE FIELD OF ECOMMERCE, ONLINE PAYMENTS, ORDER QUEUING, WEBSITE DESIGN, DATA STORAGE, SHARED COMPUTING CAPACITY SCALING, MESSAGING SERVICES AND CALCULATION OF WEBSITE RANKING BASED ON USER TRAFFIC.
2582332  20/08/2013
CENTRE FOR DEVELOPMENT OF ADVANCED COMPUTING
trading as :CENTRE FOR DEVELOPMENT OF ADVANCED COMPUTING
A-34, INDUSTRIAL AREA, PHASE VIII, MOHALI.
SOFTWARE SOLUTIONS
Address for service in India/Agents address:
GEETA GULATI
913, SECTOR 12-A, PANCHKULA-134109
Used Since :01/01/2010
DELHI
A WEB BASED APPLICATION TO PRESERVE TRADITIONAL EMBROIDERY OF INDIA, IN THE NAME OF CENTRE FOR
DEVELOPMENT OF ADVANCED COMPUTING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS
i.e.,BHARATEEYA EMBROIDERY and MARK TO BE USED AS A WHOLE.
2969368    22/05/2015
MANORAMA INFOSOLUTIONS PRIVATE LIMITED
239, A-2, INFINITY COMPLEX, TARABAI PARK, KOLHAPUR-416003, MAHARASHTRA, INDIA
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY FORMED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :01/03/2012
To be associated with:
2969367
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE, INSTALLATION, MAINTENANCE AND UPDATING OF COMPUTER SOFTWARE, COMPUTER SYSTEM DESIGN, COMPUTER SYSTEM ANALYSIS, CONSULTANCY IN THE FIELD OF COMPUTER PROGRAMMING, COMPUTER HARDWARE, DUPLICATION OF COMPUTER PROGRAMME, LEASING EXCESS TIME TO A COMPUTER DATABASE, INFORMATION TECHNOLOGY (IT) CONSULTANCY
Trade Marks Journal No: 1906, 17/06/2019   Class 42

SOFTTIX TECHNOLOGY PRIVATE LIMITED
trading as SOFTTIX TECHNOLOGY PRIVATE LIMITED
327, SECOND FLOOR, UDYOG VIHAR, PHASE-IV, GURGAON - 122016, HARYANA.
Service Provider
A company incorporated and existing under the Companies Act, 1956
Used Since: 27/08/2013

DELHI
Scientific And Technological Services And Research And Design Relating Thereto; Industrial Analysis And Research Services; Design And Development Of Computer Hardware And Software; Computer Programming; Computer Services For The Protection Of Software; Computer Software Consultancy; Installation Of Computer Software; Maintenance Of Computer Software; Updating Computer Software; Computer System Analysis; Computer System Design; Computer Virus Protection Services; Providing A Web Site Featuring Technology That Enables Internet Users To Book Travel.
3045765    01/09/2015
GURINDER VIR SINGH
trading as ;Home automation services
Flat No. A1/107, Block 6, Silver Estate Apartments, F29, Sector 50, NOIDA – 201305, UP, India,
Home automation services
Individual
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
B-10 GROUND FLOOR VISHWAKARMA COLONY, M.B.ROAD NEW DELHI-110044
Used Since :01/09/2015
DELHI
Programming and maintenance of home automation installations and programmable automatons; technical studies and analysis, research and surveys (services of engineers) in the fields of energy, the environment, natural wealth, sustainable development and town planning; industrial studies and research with regard to home automation; technical advice and expert opinions in connection with air conditioning, heating and lighting; materials testing; technical testing.
OPERANT

3063326    21/09/2015
UMESH BANSAL
C-3, Om Yamuna Apartment, Radhey Shyam Park, Rajendra Nagar, Sector-5, Sahibabad, Gahaziabd, UP-201001.

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.

Used Since: 15/09/2015

To be associated with:
3063325

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software as included in class 42.
3098653    16/11/2015
DR. ARVIND AGARWAL S/O. LATE SH. T.K. AGARWAL
C-25, BHAGAT SINGH MARG, TILAK NAGAR, JAIPUR Rajasthan
Service provider as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :08/10/2015
To be associated with:
3098652
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3098656   16/11/2015
DR. ARVIND AGARWAL S/O. LATE SH. T.K. AGARWAL
C-25, BHAGAT SINGH MARG, TILAK NAGAR, JAIPUR Rajasthan
Service provider as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since: 08/10/2015
To be associated with:
3098652, 3098653, 3098654
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3105442  25/11/2015
SMT. ARTI NARULA W/O. DR. SANDEEP NARULA
169 A, FRONTIER COLONY, ADARSH NAGAR, JAIPUR, Rajasthan
Service provider as
Single Firm
Address for service in India/Angents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :24/11/2015
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3117138  04/12/2015
WEBUSSOLUTIONS, A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR SH. JASPAL SINGH RATTEY
trading as ;Webussolutions
34–C, Pocket A-14, Himgiri Apts., Kalkaji Extn., New Delhi – 110019
Providing services of Website Design and Development, UIUX, mobile app design and development, Print design, Branding Design, Strategy and concept design, advertisement design
A proprietorship firm being run by its Proprietor Sh Jaspal Singh Rattey

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :24/01/2013

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; website designing & development; designing and development of user interface and Experience designing, mobile app designing, print designing, brand designing, strategy & concept designing; designing for advertisements; advisory & consultancy for creating, designing of templates; design, develop, operate, promote and sale of analytical products; Digital marketing in class 42
markt.ooo
3121345   09/12/2015
OOO MARKETPLACES PVT. LTD.
406,4TH FLOOR,IRIS TECH PARK,SECTOR-48,SOHNA ROAD,GURGAON-122018
Service Provider
Address for service in India/Attorney address:
S.K. BATRA & ASSOCIATES
3393, 1st Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi- 110008
Used Since :04/11/2015
To be associated with:
3121344
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR PROVISION OF ANY SERVICE USING A COMPUTER NETWORK, MOBILE NETWORK, INTERNET OR ANY OTHER NETWORK VIA ANY DEVICE, BE IT MOBILE, PC, TV OR ANY OTHER DEVICE; AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3121344...
3127866  15/12/2015
HINDBRO PRIVATE LIMITED
trading as :HINDBRO PRIVATE LIMITED
OFFICE NO. 701, 7TH FLOOR, CROWN HEIGHTS, PLOT NO. 3B1, TWIN DISTRICT CENTRE, SECTOR-10, ROHINI, DELHI-110085
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
FEEGENIE ONLINE SERVICES PRIVATE LIMITED
ABOVE ICICI BANK, RED SQUARE MARKET, HISAR, HARYANA.
SERVICE PROVIDER

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since : 15/07/2015

DELHI
COMPUTER PROGRAMMING, SOFTWARE DESIGN AND DEVELOPMENT; PROFESSIONAL CONSULTANCY SERVICES RELATING TO COMPUTER APPARATUS AND INSTRUMENTS, COMPUTER HARDWARE, COMPUTER NETWORK, SOFTWARE AND INFORMATION SYSTEMS, INSTALLATION, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING, CONSTANCY, MAINTENANCE OF COMPUTER SOFTWARE; RENTAL OF COMPUTERS, COMPUTER SOFTWARE, CREATION, HOSTING AND MAINTENANCE OF WEBSITES, ELECTRICAL AND ELECTRONIC APPARATUS AND INSTRUMENTS RELATING TO COMPUTING INCLUDED IN CLASS 42.
3141700  29/12/2015
SAFE AND SECURE ONLINE MARKETING PVT. LTD.
A-3/24, JANAK PURI, NEW DELHI-110058
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA Vihar, Delhi -110092.
Used Since :01/04/2015
DELHI
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY, PROVIDING
AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION, SALE AND RESALE OF ITEMS VIA
GLOBAL COMPUTER NETWORK, AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITATIVE
AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER
NETWORK; WEBSITE HOSTING;
SAFE SHOP
3141701  29/12/2015
SAFE AND SECURE ONLINE MARKETING PVT. LTD.
A-3/24, JANAK PURI, NEW DELHI-110058
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015
To be associated with:
3141700
DELHI
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY, PROVIDING AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION, SALE AND RESALE OF ITEMS VIA GLOBAL COMPUTER NETWORK, AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITATIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK; WEBSITE HOSTING;
No exclusive rights over the word SHOP..
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A-48, (LALJI HOUSE) YOJNA VIHAR, DELHI-110092.

Proposed to be Used
DELHI
CREATING, HOSTING & MAINTENANCE OF COMPUTER SOFTWARE & HARDWARE SERVICES, WEB PORTAL RENDERING SERVICES; WEBSITE SEARCH ENGINE, COMPUTER PROGRAMMING, COMPUTER HARDWARE & SOFTWARE DEVELOPMENT, INFORMATION TECHNOLOGY, NETWORKING, E-BUSINESS, E-COMMERCE ACTIVITIES, BUSINESS PROCESS OUTSOURCING (BPO) WORK, ALLIED SOFTWARE SUPPLY AND ADMINISTRATION SERVICES, ADVISORY SERVICES RELATING TO INFORMATION TECHNOLOGY, SOFTWARE DEVELOPMENT, DESIGN AND SUPPORT SERVICES.
3154782  08/01/2016
RAJEEV SAUMITRA
1189, DR. MUKHERJEE NAGAR, DELHI-9.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :29/07/2009
DELHI
Scientific and technological services and research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., ".com" and MARK TO BE USED AS A WHOLE.
SAINI ARCHITECTS

3161721  18/01/2016
MUKESH SAINI
trading as ;SAINI ARCHITECTS
SHOP NO.4, CHOTTU RAM CHOWK, CIVIL ROAD, OPPOSITE TANISHQ JEWELLERS, ROHTAK 124001, HR
SERVICE PROVIDER

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)
Used Since :16/03/1982

DELHI
Advisory & Consultancy for Architectural Services; Architectural Designing for ExteriorDecoration & Interior Decoration; Architectural Designing for Town Planning and for Project Management, Architectural Services for Development of Land; Architectural Preparation for Reports, Architectural Advisory and Designing Services for Interior Designing and Buildings

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., ARCHITECTS and MARK TO BE USED AS A WHOLE.
BACKWATER CAPITAL
3161948 18/01/2016
BACKWATER CAPITAL ADVISORS LLP
trading as ;BACKWATER CAPITAL ADVISORS LLP
BACKWATER CAPITAL ADVISORS LLP,3/83A,PULIKILATHU ROAD,CHEMBUMUKKU,ERNAKULAM,KOCHI - 682030,KERALA.
SERVICE PROVIDERS.
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.
Used Since :02/09/2011
CHENNAI
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND OTHER TECHNOLOGICAL SERVICES;
Subject to no exclusive rights over the word CAPITAL appearing on the label.
Decor Quick

3166190   21/01/2016

MR. SHUBHAM GUPTA
4A, RAMCHANDRA LANE, CIVIL LINES, NEW DELHI-110054
SERVICE PROVIDERS
An Indian Individual

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI

Interior Designing Services and other designing services included in class 42.
3176067  03/02/2016
ESRI INDIA TECHNOLOGIES LIMITED
REGISTERED OFFICE - 8, BALAJI ESTATE, FIRST FLOOR, GURU RAVI DAS MARG, KALKAJI, NEW DELHI-110019
MERCHANT & SERVICE PROVIDER
Body Incorporated
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :04/05/2015
To be associated with:
3176064
DELHI
COMPUTER PROGRAMMING, ENGINEERING, CONSTRUCTION, RENTAL OF COMPUTER HARDWARE AND DESIGN, WRITING, MAINTENANCE, UPDATION, DESIGNING OF COMPUTER SOFTWARE, MERCHANDISING, LEASING AND CONSULTANCY COUNSELLING, SEARCH, INVESTIGATION, INQUIRY, RESEARCH, ADVISORY, INFORMATION, SCIENTIFIC & INDUSTRIAL RESEARCH, COMPUTER SYSTEM ANALYSES, RECOVERY OF COMPUTER DATA, SEARCH ENGINES OF THE INTERNET AND WEB SERVICES; CREATING AND HOSTING DIGITAL CONTENT ON THE INTERNET.
Laxmi Remote

3182601 11/02/2016
LAXMI REMOTE (INDIA) PRIVATE LIMITED
B-201, PHASE-2, NOIDA, DISTT. GAUTAM BUDH NAGAR, UP-201305, INDIA.
SERVICE PROVIDERS
Address for service in India/Agents address:
The Ghaziabad Trade Mark Co.
Deepak Gupta, Flat No. S-3, Ind Floor, II-A/20, Nehru Nagar, (nr. Jain Mandir Crossing) Ghaziabad
Used Since: 04/10/2000
To be associated with:
3182595
DELHI
Scientific and technological services and research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software including, networking of home controls namely wireless and wired lighting controls, thermo stat and heating, rolling shutters and door controls, appliance controls namely oven, washer, dryer, refrigerator, dishwasher, lawn and garden irrigation controls, home audio and video controls, drafting, designing & development of computer hardware and software, research and development of new products, technology and methods of operations in the field of industry, market and financial market, creation, hosting and maintenance of websites and computerized virtual platforms, conversion and preservation of data digitally, creation, hosting & maintenance of websites and computer aided tools and teaching and training aids, research & development in the field of computer hardware and software, computer programming, installation, maintenance, analysis, recovery, management updating & consultancy of computer software, software consultancy services namely its strategy and planning, formulating strategies on e-business, enterprise, software solution services namely providing enterprise information systems for system and enterprise application, integration, enterprise resource planning including e-commerce and e-business solutions in B2B and B2C and infomediary portals and e-supply chain management and solutions for sales force automation, test automation, test management and customized trainings, computer services namely on-line personalized information services, providing access to proprietary collection of information, creating indexes of information, websites and other information sources, providing information concerning a wide range of text, electronic documents, databases, graphics and audio visual information including text electronic documents, databases, graphic and audio visual information and consultancy.
3182611  11/02/2016
LAXMI REMOTE (INDIA) PRIVATE LIMITED
B-201, PHASE-2, NOIDA, DISTT. GAUTAM BUDH NAGAR , UP-201305, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, I IND FLOOR, IIA/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since : 07/11/2012
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as substantially shown..
3203890    08/03/2016
ARYAMAN AGARWAL
trading as ; ADI INTERNATIONAL
BISHAR PARA, NABO JIBAN, BIRATI, BANKRA, KOLKATA 700051.
SERVICE, MERCHANT, TRADERS.
Proposed to be Used
KOLKATA
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
KPOINT
3448171  02/01/2017
KPOINT TECHNOLOGIES PRIVATE LIMITED
4th Floor –A, Pride Purple Accord, Baner Road , Pune 411045
Service Provider
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :30/09/2012
MUMBAI
Providing services of providing a web site featuring technology that enables internet users to share documents, images and videos; Electronic storage of digital videos; Computer system integration services, Computer system monitoring services; Computer programming services for creating augmented reality videos; Computerized data storage and business information services; Electronic storage of digital videos
Body Yoga

3455264  11/01/2017
SANA HABIB
Flat no. 2401, Floor, 24, Wing T-37, Beverly Hills Royal Empire T-37, 4 Bunglow, Lokhandwala Road, Near Lokhandwala Circle, Andheri (West), Mumbai 400 053.

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
RESEARCH IN THE FIELD OF HAIR CARE.
RS UPI-Pay
3567940    10/06/2017
R.S. SOFTWARE (INDIA) LIMITED
“FMC FORTUNA”, 1st Floor, A-2, 234/3A, A. J. C. Bose Road, Kolkata – 700 020
Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3883722.
3618612  23/08/2017
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI - 400001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Proposed to be Used
MUMBAI
Creation, Hosting and Maintenance of Websites, Platform for Multimedia Content, Website Designing and Development, Computer Software and Mobile Software.
3709896  22/12/2017  
BASE AUTOMATION TECHNOLOGIES PVT. LTD.  
276, 2nd Main Road, Nehru Nagar, Rajiv Gandhi Salai, Kottivakkam, Chennai – 600096, India  
Body Incorporate  
Address for service in India/Attorney address:  
UNIMARKS LEGAL SOLUTIONS  
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.  
Used Since :01/09/2012  
CHENNAI  
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3710043 22/12/2017
99GAMES ONLINE PRIVATE LIMITED
3-62B, 1st FLOOR, ROBOSOFT CAMPUS, NO.217, NH-66, SANTHEKATTE, NEW UDUPI - 576 105 INDIA

Company

Address for service in India/Attorney address:

MANISH K SALIAN
#3-11/1, Ananda Nivas, Near Matrushree Jewellers, Hoigediddu, Post Kulai, Hosabettu, Surathkal, Mangalore - 575019,Dakshina Kannada KARNATAKA

Used Since :10/10/2008

CHENNAI

DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; MANAGEMENT, TESTING, INSTALLATION, CONFIGURING, UPDATING, AND MAINTENANCE OF SOFTWARE

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2497006.
3724388 11/01/2018
ARAVINDA KRISHNA MURHTY
1529 1ST FLOOR, 9TH MAIN, A BLOCK, 2ND STAGE, RAJAJINAGAR BANGALORE
Proprietor
Address for service in India/Attorney address:
ATUL & ASSOCIATES
943/2, GROUND FLOOR, 1ST CROSS, NEAR SKYLINE CITY APARTMENTS, CHANDRA LAY-OUT, BANGALORE - 560072, KARNATAKA, INDIA.
Proposed to be Used
CHENNAI
INFORMATION TECHNOLOGY CONSULTANCY, OUTSOURCING SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY AND VARIOUS INDUSTRIES, COMPUTER SOFTWARE DESIGN, COMPUTER SOFTWARE CONSULTANCY, DATA CONVERSION OF COMPUTER PROGRAMME AND DATA, SCIENTIFIC RESEARCH AND ANALYSIS, ERP INCLUDED IN CLASS 42
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3751252 12/02/2018
DHARMRAJ VISHAWAKARMA
ASHOK INTERIORS, SHOP NO - 03, C-23, POONAM SAGAR COMPLEX, MIRA ROAD(E) - 401107
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Design of interior decor, interior design; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
DEEPA JALAN
# 285-291, 5-9284/1, 2ND FLOOR, 211/B BLOCK, MAYUR KUSHAL COMPLEX, BESIDE CHERMAS, ABIDS, HYDERABAD - 500001.
The Trade Mark Act-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since: 13/10/2015

CHENNAI
Laboratory testing, Laboratory testing services, Laboratory testing of materials, Technical measuring and testing laboratory services
3753535   14/02/2018
KABRA EXTRUSIONTECHNIK LIMITED
1001 Fortune Terraces, “B” Wing, 10TH Floor, New Link Road, Opp. Citi Mall, Andheri (West), Mumbai – 400 053
Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used

MUMBAI
Data conversion of computer programs and data [not physical conversion], Monitoring of computer systems by remote access, Research and development for others, Servers (Rental of Web), Computer software (Updating of), Computer software (Installation of), Computer software design, Computer software consultancy, Design and Development of computer hardware and software.
FinYantra
3755143  16/02/2018

EXOLVO TECHNOLOGIES PRIVATE LIMITED
2403, 24 Floor, A Wing, DB Woods, Gokuldham, Goregaon East Mumbai Mumbai City MH 400063 IN
PRIVATE LIMITED

Address for service in India/Agents address:
MATA SHANU BHAGWANDAS
#208, Blue Rose Industrial Estate, Near Magathane Petrol Pump, Western Express Highway, Borivali(E), Mumbai-400066.

Proposed to be Used
MUMBAI
Software as a service[SAAS], Software as a service[SAAS] services, Consulting service in the field of software as a service [SaaS]
3762454  23/02/2018
DREAMS CREATION ADVERTISING PVT. LTD.
Dreams House, Vidya Nagar, Beside Janki Hotel, Seven Hill, Jalna Road, Aurangabad – 431 005
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :10/04/2017

MUMBAI
DESIGN SERVICES, HARDWARE DESIGN, SOFTWARE DEVELOPMENT, PROGRAMMING & IMPLEMENTATION
3768656  03/03/2018
GURUPRASHANTH KRISHNEGOWDA
# WARD NO-17/252 KALENAHALLI ROAD, SUBHASH NAGAR K R NAGARA TOWN KALENAHALLI, MYSORE- 571602

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
SOFTWARE TECHNOLOGY SERVICE ; Scientific and technological services and research and design relating thereto;
Industrial analysis and research services; Design and development of computer hardware and software
3771826    07/03/2018
MR. ANIL KUMAR
M/S GUIDELINE DESIGNERS & ENGINEERS, N.S.S ARCADE, M.C ROAD, KOOTHATTUKULAM, ERNAKULAM (DIST) 686 662
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since : 30/03/2004
CHENNAI
ARCHITECTURAL CONSULTANCY, ARCHITECTURAL PLANNING SERVICES, PREPARATION OF ARCHITECTURAL PLANS, INTERIOR DESIGN (ARCHITECTURE), INTERIOR DECORATIONS, ARCHITECTS, STRUCTURAL ENGINEERS, CAFETERIA DESIGNING (DRESS) (GRAPHIC ART), DRAFTING (CONSTRUCTION), DRAWING, GARDENING LANDSCAPE
YOU ARE THE KEY
3782144  19/03/2018
VEENA KUMAR
A-903, Lake Castle, Hiranandani Gardens, Powai, Mumbai – 400076, Maharashtra, INDIA
Individual
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Proposed to be Used
MUMBAI
Providing services relating to Design and development of electronic database software; Consultancy in the field of computer software; Digitization of documents [scanning]; Image processing software development; Development of data processing software; Design and development of data retrieval software; Customizing computer software; Computer software upgrading; Computer software consulting; Computer software installation; Computer software development; Computer software design; Computer hardware design; Computer software support services; Computer programming and computer software design; Computer software maintenance services; Research and development of computer software; Computer database design; Integration of computer systems and computer networks; Customized design of computer hardware; Software as a service [SaaS].
3783920  21/03/2018
STUDIO PLUS ONE LLP
C-303, RNA Royal Park CHS Ltd., M.G. Road, Kandivali West, Hindustan Naka, Mumbai 400067
A Limited Liability Partnership
Address for service in India/Attorney address:
BOAZZ LAW CHAMBER
313, Churchgate Chambers, 5 New Marine Lines, Churchgate, Mumbai- 400 020
Used Since :30/08/2013
MUMBAI
Graphic designing services, computer aided graphic designing, digital designs, graphic arts designing, Providing graphic and multimedia designing services for promoting the goods and services of others, planning retail space design, Design development and consulting services related thereto, any other activity relating to advertising in design and digital media.
Trade Marks Journal No: 1906 , 17/06/2019  Class 42

3791751    29/03/2018
KIRAN MADAPPA CHERANDA
NO. 20539, EASTWOOD AVE TORRANCE, CALIFORNIA 90503, USA
A US CITIZEN
Address for service in India/Attorney address:
UNIVERSAL LEGAL
5TH FLOOR, PHOENIX PINNACLE, 46, ULSOOR ROAD, BANGALORE - 560042
Used Since :06/09/2017

CHENNAI
COMPUTER APPLICATION AND MOBILE APPLICATION SERVICE PROVIDER FEATURING SOFTWARE FOR USE IN MAKING RESERVATIONS IN THE FOOD, BAR, SPECIAL EVENTS AND HOSPITALITY INDUSTRIES AND FOR MANAGING, ORGANIZING, DISPLAYING, TAGGING, BOOKMARKING, STORING, SHARING OR OTHERWISE PROVIDING ELECTRONIC MEDIA OR INFORMATION; INSTALLATION AND UPDATING OF SOFTWARE
ELEON
3792323  29/03/2018
INFINITI RETAIL LIMITED.
UNIT NO. 701 & 702, 7TH FLOOR, KALEDONIA, SAHAR ROAD, ANDHERI EAST, MUMBAI 400069.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
T-SANCT TECHNOLOGIES PRIVATE LIMITED

Proposed to be Used

CHENNAI

IT ENABLED SERVICES SUCH AS CYBER SECURITY SOFTWARE, ARTIFICIAL INTELLIGENCE SOLUTIONS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3800252  09/04/2018
ZEWOKE BUSINESS SOLUTIONS PRIVATE LIMITED
A129, BRINDHAVAN NAGAR, CIVIL AERODROME POST, COIMBATORE-641014
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
QUALITAS GLOBAL
3803383    12/04/2018
NEVILLE PATEL
Flat No 4, 1st Floor, Near Mount Carmal School, Lulla Nagar, Kondhwa, Pune 411040
Individual
Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Used Since : 07/08/2014
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3804369  13/04/2018
HARSH CONSTRUCTIONS PRIVATE LIMITED
1, Sanskruti Apartment, Murkute Lane, New Pandit Colony, Gangapur Road Nashik 422005
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/01/1996

MUMBAI
Design Services; Construction planning services; Construction drafting services; Construction design
3928473  28/08/2018
LOREX LIFE SCIENCES PRIVATE LIMITED
C-380, Sector-10, Noida-201301
Service Provider
Small enterprise
Address for service in India/Agents address:
JYOTI CHAUHAN
B-27, SECTOR-22, NOIDA-201 301.

Proposed to be Used
DELHI
MEDICAL AND PHARMACEUTICAL RESEARCH, DESIGN AND DEVELOPMENT SERVICES; PHARMACEUTICAL DRUG DEVELOPMENT SERVICES FOR THIRD PARTIES; PHARMACEUTICAL SERVICES, NAMELY CONDUCTING AND MONITORING CLINICAL TRIALS AND DRUG DEVELOPMENT; TESTING SERVICES IN THE FIELD OF DRUG COMPATIBILITY; CONSULTANCY SERVICES IN THE FIELD OF MEDICAL AND PHARMACEUTICAL RESEARCH, MEDICAL RESEARCH.
4125774   22/03/2019
PRASHANT NAKUM
22 PARMESHWAR PARK SOCIETY, NR. SAGAR COMPLEX, ADAJAN ROAD, SURAT. 395009
INFORMATION TECHNOLOGY INDUSTRY
PROPRIETOR

Proposed to be Used
AHMEDABAD

USING INFORMATION TECHNOLOGY AND DEVELOPMENT OF 3D RENDERED MODELS.
nabu
4130750  28/03/2019
M/S. MODAK ANALYTICS LLP
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Pharmaceutical research services, clinical research services ; medical research services.
4130752 28/03/2019

M/S. MODAK ANALYTICS LLP
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Pharmaceutical research services; clinical research services; medical research services.
RAVI KUMAR GUPTA
chhitauni, chitouni, Ballia Uttar pradesh 221712

Proposed to be Used
DELHI

Scientific, design and technological services; industrial analysis and research services; design and development of computer hardware and software.
FICCI RESEARCH AND ANALYSIS CENTRE
Plot No. 2A, Sector - 8, Dwarka, New Delhi - 110077
Testing of food and beverages
Society registered under the Societies Registration Act 1860
Used Since :25/11/2011
DELHI
Testing, Analysis and Evaluation of the goods of others for the purpose of certification
4143572  10/04/2019
ROHAN SONAR
R.H.NO.-5, SAPTASHUNGI CHOWK, ASHOK NAGAR, NASHIK - 422007
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
mplgaming
4144417    11/04/2019
M-LEAGUE PTE LTD
4 Shenton Way, #15-01, SGX Centre II, Singapore- 068807
Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since: 14/03/2018

To be associated with:
3954477

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
SENSARA INC.
1201 Orange St. #600, Wilmington, New Castle County, Delaware 19899, United States of America.
a company organized and existing under the Laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; computer programming; design and development of computer hardware and software; installation of computer software, design, development and maintenance of proprietary computer software, rental of computer hardware and software apparatus and equipment; website creation, creating and designing website-based indexes of information for others [information technology services]; electronic data storage, monitoring of computer systems by remote access; software as a service [SaaS], software development in the framework of software publishing; Application service provider, namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases in the field of ecommerce are all included in class 42.
4146537  13/04/2019
TARUNA DUGGAL
A-201 THE VILAS, AKASHNEEM MARG, DLF PHASE-2, SECTOR-25, SIKANDERPUR GHOSI(68), FARRUKHNAGAR,
GURGAON, HARYANA 122002
Interior Design, Designing Consultancy Services, Architectural Designing & Consultancy Services Included in Class-42
INDIVIDUAL
Used Since :07/03/2016
DELHI
Interior Design Services in the Corporate, Retail, Residential, Restaurant and Hospitality Fields, Namely, Space Planning &
Area Optimization, Selection of Artwork, Lighting, Furniture & Furnishings, Material & Surface Selection, Colour Analysis
& Paint Matching, Interior Design Analysis, Thematic & Concept Development for Interior Design, Designing Consultancy
Services, Architectural Designing & Consultancy Services Included in Class-42
Caleido Kleio

4146753  13/04/2019
INSPIRONICS INDIA LLP
Plot 21, Sarathy Nagar Main Road, Velachery, Chennai-600042, Tamil Nadu
Limited liability partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
4147444  15/04/2019
GAJENDRA SINGH RATHORE
S/o Bajrang Singh Rathore, Rathore Internet Private Limited, Village - Mehrasar Chachera, Teh. - Sardarshahar, Churu, Rajasthan - 331403
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/01/2019
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Proprietor

KISHORE VATTIKOTI
H.No. 2-1-44/17, Lalreddy Enclave, Machabollaram, Secunderabad 500010, Hyderabad, Telangana, INDIA

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

BIOLOGICAL RESEARCH, CHEMICAL RESEARCH, CLINICAL TRIALS, CLOUD SEEDING, CLOUD COMPUTING, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, COMPUTER SYSTEM ANALYSIS, COMPUTER SYSTEM DESIGN, COMPUTER SOFTWARE CONSULTANCY, COMPUTER TECHNOLOGY CONSULTANCY, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, DATA CONVERSION OF COMPUTER PROGRAMS AND DATA, ELECTRONIC DATA STORAGE, HOSTING COMPUTER SITES, INDUSTRIAL DESIGN, INFORMATION TECHNOLOGY [IT] CONSULTANCY, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE, INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, RECOVERY OF COMPUTER DATA, SCIENTIFIC RESEARCH, SCIENTIFIC LABORATORY SERVICES, SERVER HOSTING, SOFTWARE AS A SERVICE [SAAS], TECHNICAL RESEARCH, TECHNOLOGICAL CONSULTANCY, TELECOMMUNICATIONS TECHNOLOGY CONSULTANCY, UPDATING OF COMPUTER SOFTWARE, WEB SITE DESIGN CONSULTANCY
AMAZON WORKLINK

Priority claimed from 26/11/2018; Application No. : 88204915 ;United States of America
4148934 16/04/2019

Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
1238450, 1861493, 2460125, 2835758, 3951986

DELHI

Software as a service (SaaS) featuring software for providing secure access by authenticated users to computer and communication networks and applications; Software as a service (SaaS) featuring software for web browser isolation; Software as a service (SaaS) featuring software for preventing security threats on computer systems; Software as a service (SaaS) featuring software enabling secure remote browsing; Software as a service (SaaS) featuring software for network security, data protection, and data security; Providing virtual computer systems, virtual computer environments, and virtual storage through cloud computing; computer services, namely, hosting the software and computer applications of others on a virtual private server for secure access by authenticated users; software-as-a-service (SaaS) featuring software for creating, accessing, managing, sharing, and utilizing, containerized software applications and data containers; Software-as-a-service (SaaS) featuring software for management of data containers, containerized software applications, and data clusters based on usage; Platform-as-a-service (PaaS) featuring software for creating, accessing, managing, sharing, and utilizing, containerized software applications; Electronic data storage services in the nature of technical management of data clusters; cloud hosting of virtual computing environments; server hosting; rental of a database server to third parties; computer services, namely, providing virtual data storage and caching to others; software as a service (SaaS) featuring software for virtualization.
Trade Marks Journal No: 1906, 17/06/2019  Class 42

4149282  16/04/2019
KRISHNAMURTHY M S
No.130, 5th Main, 7th Cross, Devanathachar Street, Venkatarama Nagar, Chamarajapet, Bengaluru, Karnataka - 560018
Proprietor

Proposed to be Used
To be associated with:
3715435

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software and all being included under class 42
4149637  16/04/2019
VIJAY VENKAT NARAYANAN
AP98, 12th Street, 2nd Sector, KK Nagar, Chennai 600078, Tamilnadu, India
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Website Development, Brochure design, Design of logos for corporate identity, Design and development of software
4150912  18/04/2019
TECH MAHINDRA LIMITED
CORPORATE BLOCK, PLOT NO. 1, PHASE III, RAJIV GANDHI INFOTECH PARK, HINJEWADI, PUNE 411057

Proposed to be Used

MUMBAI
PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR MONITORING, INFORMING, ANALYSING, EVALUATING, CORRECTING, TRANSFORMING, OPERATING, REPORTING, TESTING, TRACKING AND CHECKING OF SERVICE OPERATIONS AND MANAGING PERFORMANCES, HANDLING ERRORS, EXCEPTIONS AND CHANGES, DATA PROCESSING, IMPROVING QUALITY AND PROVIDING CONSULTANCY, TECHNICAL SUPPORT AND PERFORMANCE MANAGEMENT; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS, TECHNOLOGY AND METHODS OF OPERATION IN INFORMATION TECHNOLOGY; COMPUTER NETWORK MANAGEMENT; COMPUTER SERVER HOSTING AND MANAGEMENT
VARDAN

4151628  18/04/2019
KG VARDAN SERVICES LLP
D-8027, Gaur Green City Indirapuram, Vaibhav Khand, Ghaziabad, Uttar Pradesh-201014, India.
A Limited Liability Partnership incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

DELHI
Consultancy and information services relating to information technology; Computer technology consultancy; Information technology consultancy; Information technology [IT] consulting; Consultancy relating to information technology; Software development; Software development services; Software design and development; Consultancy in the field of security software; Providing online non-downloadable software for use in enterprise resource planning; Data security consulting; Data security consultancy; Computer programming services for electronic data security; IT security services in the nature of protection and recovery of computer data.
4152205  19/04/2019
PRAVIN NADKARNI
3rd FLOOR, SHIVRANJANI - A, LANE NO. 1, HAPPY COLONY, KOTHRUD PUNE – 411038, MAHARASHTRA, INDIA
PROPRIETOR-PRAVIN NADKARNI

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
COMPUTER SOFTWARE AND HARDWARE DESIGN SERVICES, DESIGN OF COMPUTER HARDWARE, SOFTWARE AND
COMPUTER PERIPHERALS, DEVELOPMENT OF COMPUTER HARDWARE AND COMPUTER SOFTWARE.
FundPitch
4152209  19/04/2019
EQUIVAS CAPITAL PVT LTD.
Plot # 358, Mithila Nagar, Road # 10, Banjara Hills, Hyderabad – 500034, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
GTENDER
4152413  19/04/2019
CHAITANYA SINGH
13-6-249/3, JAFFERGUDA, KARWAN, HYDERABAD – 500006
PROPRIETOR
Address for service in India/Agents address:
GOPINATH SUREY
1ST FLOOR, 1-1-774/A, CANARA BANK ROAD, GANDHI NAGAR, HYDERABAD-500080, TELEGANA.
Used Since : 09/03/2017
CHENNAI
DEVELOPING, HOSTING, MANAGING AND MAINTAINING MOBILE APPLICATIONS, SOFTWARE AND WEBSITES
FOURQUADRANTS MATRIX PRIVATE LIMITED
3-231, A.R. RESIDENCY, JANA CHAITANYA LAYOUT, GALLAVANIPALEM, AGANAMPUDI VISAKHAPATNAM VISHAKHAPATNAM AP 530046 IN

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4152534  19/04/2019
PUSHP VENTURES INDIA PRIVATE LIMITED
MUSTIL NO.11, MALERNA ROAD, SEC-61 TRANSPORT NAGAR NEAR BYE PASS HIGHWAY BALLABGARH FARIDABAD HR 121004 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Engineering services
4153247    20/04/2019
SUNIL KHAIRNAR
Plot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since: 16/07/2010

DELHI
Technology, Technical Research Projects and Studies, Technological Advisory Services, Clinical Research, Agricultural Research
4153863   22/04/2019
BAJARANG SINGH
No.682, Krishnan Building, Varthur Main road, Behind Bajaj Show room, Ramagondanahalli, Bangalore North, White Field, Bangalore-560066
Bird Nest Interiors
Proprietor

Proposed to be Used
CHENNAI
Designing, Design consultation, Furniture design, Interior design, Construction design, House design, Design services, Architectural design, Landscape lighting design, Interior design services, Interior decor design, Interior decorating design, Design services for building interiors, Design of building interiors, Design services relating to shop interiors, Furnishing design services for the interiors of buildings.
4153942  22/04/2019
MIKU JAIN
D-1902, 19TH FLOOR, APEX ACAICA VALLEY, SECTOR-3, VAISHALI, I.E. SAHIBABAD, GHAZIABAD-201010
INDIVIDUAL

Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.

Used Since: 20/04/2019

DELHI
FASHION DESIGN, DESIGN OF FASHION ACCESSORIES, FASHION DESIGN CONSULTING SERVICES, PROVIDING INFORMATION ABOUT FASHION DESIGN SERVICES, CLOTHING DESIGN SERVICES, DESIGN OF CLOTHING ACCESSORIES, DESIGN OF CLOTHING, FOOTWEAR AND HEADGEAR.
4153998  22/04/2019
EXCELOID SOFT SYSTEMS PRIVATE LIMITED
H.NO.6-3-348/1,FLAT 4C ,DWARAKAPURI COLONY, PUNJAGUTTA, HYDERABAD-500082,TELANGANA, INDIA
PRIVATE LIMITED COMPANY
Properly Limited Company
CHENNAI
SOFTWARE PROGRAMMING;SOFTWARE CONSULTANCY;SOFTWARE DESIGN/INSTALLATION/MAINTENANCE AND
UPDATING OF COMPUTER SOFTWARE ;ALL TYPES OF SOFTWARE PROGRAMMING INCLUDED IN CLASS 42
4154072  22/04/2019
SHRI SRINIVASA CYLINDERS PRIVATE LIMITED
12-2-823/a/16, Santosh Nagar, Mehdipatnam, Hyderabad – 500028, Telangana
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
PRK SOFTECH

4154146  22/04/2019
PRK SOFTECH PRIVATE LIMITED
PLOT NO-4 MADEENAGUDA, MIYAPUR HYDERABAD HYDERABAD TG 500050 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No. 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software development services, Information technology consultancy services.
4154171  22/04/2019
HARISH KUMAR SINGH
SOLANKI HOUSE NEAR BANK OF BARODA BHUIYADIH,JAMSHEDPUR AGRICO EAST SINGHBHUM AGRICO
JHARKHAND 831009

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
BITFOX MALL

4154283  22/04/2019

MITALIEE MAHENDRA RANDHE TRADING AS BITFOX ENTERPRISES

G. No. 1102/1608, Off. No. Epic Co. Housing Society Keshnand Road, Wagholi-412207

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR

Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :06/05/2015

MUMBAI

DESIGN & DEVELOPMENT OF COMPUTER SOFTWARE & HARDWARE
4154300  22/04/2019
VANSHAJ GIRIDHAR
181-R, NEAR HARYANA SCHOOL, MODEL TOWN, SONIPAT, HARYANA INDIA
Individual Firm
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since : 18/04/2019
DELHI
Architectural services; interior design; construction drafting, Architectural design, Architectural consultancy, Architectural services, Architectural project management, Preparation of architectural plans, Engineering project management services.
4154525   22/04/2019
RANJEET SHIVANAND PANDEY
G-6-7, TRINITY PRIDE OPP SBI EVERSINE VASAI EAST
INDIVIDUAL
Address for service in India/Agents address:
RONAK JHUTHAWAT
Ronak Jhuthawat & Co., B-803, Lake Garden Goverdhan Vilas,Udaipur-313002.(Rajasthan)
Proposed to be Used
MUMBAI
PATHOLOGY LAB and RELATED CLINICAL SERVICES INCLUDED IN CLASS 42
4154561  22/04/2019
EGENX SYSTECH PRIVATE LIMITED
1, MADHUSHREE CO-OP HSG SOCIETY, SUS ROAD, SHIVALAY SOCIETY, PUNE- 411021
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
E-COMMERCE SERVICES, CONSULTANCY AND SERVICES RELATING INFORMATION TECHNOLOGY.
Proposed to be Used

CHENNAI

SOFTWARE DEVELOPMENT, DRAFTING, DESIGNING & CREATION OF COMPUTER HARDWARE & SOFTWARE, RESEARCH & DEVELOPMENT IN THE FIELD OF COMPUTER HARDWARE AND SOFTWARE, INSTALLATION, MAINTENANCE, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING & CONSULTANCY OF COMPUTER SOFTWARE, COMPUTER PROGRAMMING, CONVERSION & PRESERVATION OF DATA DIGITALLY, COMPUTER RENTING, CREATION, HOSTING & MAINTENANCE OF WEBSITES, SCIENTIFIC & TECHNOLOGICAL SERVICES & RESEARCH & DESIGN RELATING THERETO INCLUDED IN CLASS 42.
4154635  23/04/2019
ZEQON TECHNOLOGIES PRIVATE LIMITED
2nd Floor, Gorai Complex, Gonda Town Kanke Road, Ranchi - 834008, Jharkhand
Private Limited Company
Used Since :12/06/2017
KOLKATA
WEB SITE DESIGN CONSULTANCY, RENTAL OF WEB SERVERS, RENTAL OF WEB SERVERS, TELECOMMUNICATIONS TECHNOLOGY CONSULTANCY, TECHNOLOGICAL CONSULTANCY, SOFTWARE AS A SERVICE [SAAS], SERVER HOSTING, OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY [IT] CONSULTANCY, DIGITIZATION OF DOCUMENTS, COMPUTER TECHNOLOGY CONSULTANCY, COMPUTER VIRUS PROTECTION SERVICES, CLOUD COMPUTING, COMPUTER RENTAL, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, RENTAL OF COMPUTER SOFTWARE, COMPUTER SYSTEM ANALYSIS
22/04/2019  

BITSKEY SYSTEMS PRIVATE LIMITED
2552/H, Sector-49, Ex-Sainik Colony, Faridabad, Haryana, Pin Code - 121001
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since: 05/08/2017

DELHI
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; COMPUTER PROGRAMMING; COMPUTER SOFTWARE
DESIGN; COMPUTER SOFTWARE CONSULTANCY; SOFTWARE AS A SERVICE [SAAS] INCLUDED IN CLASS 42.
Trade Marks Journal No: 1906, 17/06/2019

4154709 23/04/2019
KAILASH CHANDNA
43, Kailash Enclave, Pitampura
An individual engaged in the business of art and glamour.

Address for service in India/Attorney address:
AKSHAY KUMAR
PP-22, Maurya Enclave, Pitampura, New Delhi-110034

Proposed to be Used
DELHI
Designing theme graphics and multimedia shows for conventions, product launches, trade shows, key note addresses and award ceremonies for others.
4154911   23/04/2019
MISS. TRIPTA L. JAISSINGHANI TRADING AS: MODICLE STUDIOS
SHOP NO.26, SHANKAR NIWAS CHS, NEAR MUMBAI TADKA, LBS ROAD, MULUND CHECKNAKA, MUMBAI-400080, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :18/01/2018
MUMBAI
GRAPHIC DESIGNING, CREATION, DESIGN, DEVELOPMENT, AND MAINTENANCE OF WEBSITES, APPLICATION SERVICE PROVIDER, NAMLY, HOSTING, MANAGING, DEVELOPING, ANALYZING AND MAINTAINING APPLICATIONS, SOFTWARE AND WEB SITES OF OTHERS IN THE FIELDS OF ADVERTISING AND MARKETING
GENOPHE
4154988  23/04/2019
GENOPHE BIOTECH PVT LTD
295, 1st Floor, 14th Cross, RMV Stage II, Dollars Colony, Bengaluru 560094 (KA)
Company registered under Indian Companies Act
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :30/05/2018
CHENNAI
Biological research, clinical research and medical research.
4154989  23/04/2019
GENOPHE BIOTECH PVT LTD
295, 1st Floor, 14th Cross, RMV Stage II, Dollars Colony, Bengaluru 560094 (KA)
Company registered under Indian Companies Act
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since : 30/05/2018
CHENNAI
Biological research, clinical research and medical research.
4155132  23/04/2019
NAMITA RAJAT GROVER (INDIAN NATIONAL, PROPRIETOR), TRADING AS RISH ENTERPRISE
C-601, Royal Classic Co-operative Housing Society, Andheri Link Road, opposite Crystal Plaza, Andheri (West), Mumbai - 400053, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4098553

MUMBAI
Providing search engines for the internet
BHUPENDER KUMAR
trading as ;SHREE SIGN GRAPHICS
SHREE SIGN GRAPHICS, C-136, NARAINA INDL. AREA, PHASE-I, NEW DELHI-110028.
SERVICE PROVIDERS
Proposed to be Used
DELHI
GRAPHIC DESIGN, GRAPHIC ARTS DESIGN, COMPUTER GRAPHIC DESIGN SERVICES UNDER CLASS -42
IMPACTLIFE SOLUTIONS, CATALYST
FOR A BETTER TOMORROW

4155335   23/04/2019

SOURAV SAHA
FLAT A-216, MIDTOWN OPULENT, 55/6 VARTHUR HAROHALLI ROAD, SORAHUNASE, BANGALORE-560087

Individual

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
CHENNAI

Product development consultancy for inventors in the field of artificial science; Software consultancy; Software repair; Software design; Software engineering; Software research; Software rental; Software development; Software design services; Customizing computer software; Smartphone software design; Maintenance of software; Development of software application solutions; Website development; Website maintenance; Computer hardware development; Computer hardware design; Development of computer hardware; Computer hardware and software design; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; Agricultural research; Research relating to environmental protection; Environmental testing and inspection services; Planning and layout design services for cleanroom environments; Research services in the field of environmental protection; Hosting multimedia educational content; Rental of computer software for developing online educational materials; Charitable services, namely, arranging the donation of computers and computer peripherals to schools for educational learning and research; Providing temporary use of non-downloadable software for developing online educational materials; Research in the field of environmental conservation and protection; Consultancy in the field of agricultural chemistry; Calibration of sensors; Calibration of electronic equipment; Calibration of electronic apparatus; Programming of electronic data processing software; Design of computer software, computer firmware, computer hardware and computer systems; Development of computer firmware; Research in the field of semiconductor processing technology; Design services; Technical design services; Product design services; Engineering design services; Computer programming; Computer programming services; Computer programming and computer software design; Computer programming services relating to multimedia and interactive applications
Proposed to be Used

CHENNAI

Product development consultancy for inventors in the field of artificial science; Software consultancy; Software repair; Software design; Software engineering; Software research; Software rental; Software development; Software design services; Customizing computer software; Smartphone software design; Maintenance of software; Development of software application solutions; Website development; Website maintenance; Computer hardware development; Computer hardware design; Development of computer hardware; Computer hardware and software design; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; Agricultural research; Research relating to environmental protection; Environmental testing and inspection services; Planning and layout design services for cleanroom environments; Research services in the field of environmental protection; Hosting multimedia educational content; Rental of computer software for developing online educational materials; Charitable services, namely, arranging the donation of computers and computer peripherals to schools for educational learning and research; Providing temporary use of non-downloadable software for developing online educational materials; Research in the field of environmental conservation and protection; Consultancy in the field of agricultural chemistry; Calibration of sensors; Calibration of electronic equipment; Calibration of electronic apparatus; Programming of electronic data processing software; Design of computer software, computer firmware, computer hardware and computer systems; Development of computer firmware; Research in the field of semiconductor processing technology; Design services; Technical design services; Product design services; Engineering design services; Computer programming; Computer programming services; Computer programming and computer software design; Computer programming services relating to multimedia and interactive applications
4155340  23/04/2019
CODEPROOFS PRIVATE LIMITED
No. 34, Telecom Layout, Telecom Ext., TK Layout, Mysuru- 570009
ARTIFICIAL PERSON

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4155528  23/04/2019
RENAM TECHNOLOGIES PVT.LTD.
F-3, A-4, 2nd Floor, Above Vijaya Bank, Vashi Kopar Khairane Rd, Juhu Nagar, Sector 10, Navi Mumbai, Maharashtra 400703
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/08/2018
MUMBAI
Computer design and development, Product design and development, Website design, Hosting of blogs, Graphic design services.
4155529   23/04/2019
RENAM TECHNOLOGIES PVT. LTD.
F-3, A-4, 2nd Floor, Above Vijaya Bank, Vashi Kopar Khairane Rd, Juhu Nagar, Sector 10, Navi Mumbai, Maharashtra 400703
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/01/2018

MUMBAI
Information technology [IT] consultancy services.
4155561 23/04/2019

M/S. HEXVEL DISRUPTOR PRIVATE LIMITED
# H. NO. 1-111/1/B/340, FLAT NO. 101, OAK SPRINGS APARTMENT, RAGHAVENDRA COLONY, HYDERABAD, RANGAREDDI - 500084, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI
SOFTWARE DESIGN, SOFTWARE ENGINEERING, SOFTWARE RESEARCH, SOFTWARE DEVELOPMENT, SOFTWARE INSTALLATION, SOFTWARE CREATION, SOFTWARE AUTHORING, SOFTWARE CUSTOMISATION SERVICES, SOFTWARE DEVELOPMENT SERVICES, COMPUTER SOFTWARE CONSULTING, SOFTWARE CONSULTING SERVICES, SOFTWARE CONSULTANCY SERVICES, COMPUTER SOFTWARE CONSULTANCY, CONSULTANCY (COMPUTER SOFTWARE -), COMPUTER SOFTWARE CONSULTATION, DESIGN OF SOFTWARE
4155650  24/04/2019
TCIS (INDIA) PRIVATE LIMITED
OFFICE NO.C/1504, 15TH FLOOR KAILASH BUSINESS PARK, PARK SITE,VIKHROLI WEST MUMBAI Mumbai City MH 400079 IN
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :10/05/2016
MUMBAI
Technical testing and quality control services; Technical supervision and inspection
DeepQuany

Series trade mark u/s 15 of Trade Marks Act, 1999

4155707   24/04/2019
DEEPQUANY ARTIFICIAL INTELLIGENCE LABS PVT. LTD
No:7, Ram Nivas Apartments, 79, Dr. Ranga Road, Mylapore, Chennai 600 004
A Company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Design and development of computer hardware and software; Analytical services; Advisory, information and consultancy services relating to computer software & hardware; Application service provider services; Application system testing consultancy; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services;
DEEPQUANTY ARTIFICIAL INTELLIGENCE LABS PVT. LTD
No:7, Ram Nivas Apartments, 79, Dr. Ranga Road, Mylapore, Chennai 600 004
A Company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Design and development of computer hardware and software; Analytical services; Advisory, information and consultancy services relating to computer software & hardware; Application service provider services; Application system testing consultancy; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services;
School of Assassins

4155949   24/04/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
GUNJAN CHANDUBHAI PATEL
trading as ;VEER GRAPHICS
S-21, ABHISHEK COMPLEX-3, OPP HARIPURA BUS STAND, BADIYA LIMDI CHAR RASTA, ASARWA, AHMEDABAD-380016, GUJARAT, INDIA
Used Since :01/03/2017

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THEREO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER AND SOFTWARE.
DG Propulsion

4156356   24/04/2019

CHIRAG GUPTA
246 VASANT ENCLAVE, NEW DELHI-110057
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Scientific, design and technological services; industrial analysis and research services; design and development of computer hardware and software.
SUSTAINOVA
4156418  24/04/2019
YATIN SATISH GULWADI
trading as ;SUSTAINOVA
A3/16 BEST COLONY, GAJANAN MAHARAJ MARG, GOREGAON WEST, MUMBAI 400104 INDIA

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4156455  24/04/2019
G. RAHUL
155, Pocket C-5, Sector 6, Rohini, Delhi 110085, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
WABICASA

4156461  24/04/2019

G. RAHUL
155, Pocket C-5, Sector 6, Rohini, Delhi 110085, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
4156507  24/04/2019
POLIXEL SECURITY SYSTEMS PRIVATE LIMITED
D-7, Dhwandeep Apartments 6, Jantar Mantar Road, New Delhi 110001
Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :20/11/2017
DELHI
Computer system analysis; outsource service providers in the field of information technology; recovery of computer data; off-site data backup; duplication of computer programs; electronic data storage; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of credit card activity to detect fraud via the internet; providing information on computer technology and programming via a web site; providing search engines for the internet; installation of computer software; computer programming; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; computer technology consultancy; telecommunications technology consultancy; internet security consultancy; data security consultancy; information technology [IT] consultancy; computer software consultancy; computer security consultancy; consultancy in the design and development of computer hardware; web site design consultancy; monitoring of computer systems for detecting unauthorized access or data breach; monitoring of computer systems to detect breakdowns; monitoring of computer systems by remote access; maintenance of computer software; updating of computer software; digitization of documents [scanning]; data encryption services; computer virus protection services; software as a service [SaaS]; computer software design; rental of web servers; computer rental; rental of computer software; industrial design; unlocking of mobile phones; hosting computer sites [web sites]; computer system design; technical writing; creating and maintaining web sites for others; creating and designing website-based indexes of information for others [information technology services]; cloud computing; server hosting.
Imaginative Vision  
4156515   24/04/2019  
POLIXEL SECURITY SYSTEMS PRIVATE LIMITED  
D-7, Dhawandeep Apartments 6, Jantar Mantar Road, New Delhi 110001  
Service Provider  
Address for service in India/Attorney address:  
BHARUCHA & PARTNERS  
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019  
Used Since :20/11/2017  
DELHI  
Computer system analysis; outsource service providers in the field of information technology; recovery of computer data; off-site data backup; duplication of computer programs; electronic data storage; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; providing information on computer technology and programming via a web site; providing search engines for the internet; installation of computer software; computer programming; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; computer technology consultancy; telecommunications technology consultancy; internet security consultancy; data security consultancy; information technology [IT] consultancy; computer software consultancy; computer security consultancy; consultancy in the design and development of computer hardware; web site design consultancy; monitoring of computer systems for detecting unauthorized access or data breach; monitoring of computer systems to detect breakdowns; monitoring of computer systems by remote access; maintenance of computer software; updating of computer software; digitization of documents [scanning]; data encryption services; computer virus protection services; software as a service [SaaS]; computer software design; rental of web servers; computer rental; rental of computer software; industrial design; unlocking of mobile phones; hosting computer sites [web sites]; computer system design; technical writing; creating and maintaining web sites for others; creating and designing website-based indexes of information for others [information technology services]; cloud computing; server hosting.
POLIXEL

4156519  24/04/2019

POLIXEL SECURITY SYSTEMS PRIVATE LIMITED
D-7, Dhaawandeep Apartments 6, Jantar Mantar Road, New Delhi 110001
Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :15/02/2010

DELHI

Computer system analysis; outsource service providers in the field of information technology; recovery of computer data; off-site data backup; duplication of computer programs; electronic data storage; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; electronic monitoring of personal identifying information to detect fraud via the internet; providing information on computer technology and programming via a web site; providing search engines for the internet; installation of computer software; computer programming; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; computer technology consultancy; telecommunications technology consultancy; internet security consultancy; data security consultancy; information technology [IT] consultancy; computer software consultancy; computer security consultancy; consultancy in the design and development of computer hardware; web site design consultancy; monitoring of computer systems for detecting unauthorized access or data breach; monitoring of computer systems to detect breakdowns; monitoring of computer systems by remote access; maintenance of computer software; updating of computer software; digitization of documents [scanning]; data encryption services; computer virus protection services; software as a service [SaaS]; computer software design; rental of web servers; computer rental; rental of computer software; industrial design; unlocking of mobile phones; hosting computer sites [web sites]; computer system design; technical writing; creating and maintaining web sites for others; creating and designing website-based indexes of information for others [information technology services]; cloud computing; server hosting.
4156543  24/04/2019
M/S. SKYFINITY INFRA TECH
NO. 15/2/1, 2nd FLOOR, MS COMPLEX, OPPOSITE TOLGATE BUS STOP, MAGADI MAIN ROAD, BANGALORE – 560023, KARNATAKA, INDIA.

PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSI A
NO. 38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since : 08/03/2018

CHENNAI
INTERIOR DESIGN, INTERIOR DECORATION CONSULTANCY, INTERIOR DESIGN SERVICES, INTERIOR DECOR DESIGN SERVICES, INTERIOR DESIGN OF STORES DESIGN OF BUILDING INTERIORS AND EXTERIORS.
PLATANISTA

4156584  24/04/2019
PLATANISTA GAMES PRIVATE LIMITED,
Ground Floor, Techweb Center, New Link Road, Oshiwara, Jogeshwari West, Mumbai, Maharashtra, India, 400102.

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
DOCUBAY

4156587    24/04/2019
DOCUBAY MEDIA PRIVATE LIMITED.
Ground Floor, Techweb Center, New Link Road, Oshiwara, Jogeshwari West, Mumbai, Maharashtra, India, 400102.

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
KVerity

4156795  24/04/2019

PURPLEMONKS TECHNOLOGY PRIVATE LIMITED

Sanchayan Paul, Purplemonks Technology, Innov8 Co-Working, P3, Kailash Business Park, C-Wing, Park Site Road, Vikhroli West, Mumbai -400079, Maharashtra

Private Limited Company

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/05/2018

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4156914  24/04/2019  

VISHAD KHANNA (INDIVIDUAL)  
B2/39 JANAKPURI, NEW DELHI, 110058  
INDIVIDUAL  

Address for service in India/Attorney address:  
VIPAN JAIN (ADVOCATE)  
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088  

Proposed to be Used  
DELHI  
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
ADDBIM

ADDBIM DESIGN MANAGEMENT PRIVATE LIMITED
51/2474 B, GOWRI ARCADE, PETTAH, GANDHI SQUARE ROAD, POONITHURA P.O KOCHI Ernakulam KERALA 682038 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Design services.
THE URBAN AFFAIR

4157253   25/04/2019
DANE EBYN DANIEL
C/O MELEL THOMAS DANIEL, MELEL KOTTUPPALLIKUZHIEL HOUSE, KOZHENCHERRY, PATHANAMTHITTA,
KERALA - 689641
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Architectural consultancy, Interior design, Graphic arts design, Urban planning, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
SHAREIT (HK) TECHNOLOGY LIMITED
23/F., Lincoln House, Taikoo Place, 979 King's Road, Quarry Bay, Hong Kong
SERVICE PROVIDERS
A Company duly organized and existing under the laws of Hong Kong

Address for service in India/Attorney address:
DEXTEROUS LAW OFFICES
M-167, 1st Floor, Greater Kailash II, New Delhi-110048

Proposed to be Used
DELHI
TECHNICAL RESEARCH; COMPUTER PROGRAMMING; UPDATING OF COMPUTER SOFTWARE; COMPUTER SOFTWARE CONSULTANCY; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; INSTALLATION OF COMPUTER SOFTWARE; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA (NOT PHYSICAL CONVERSION); COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER SOFTWARE.
4157510    25/04/2019
MEDIRECS HEALTHCARE & RESEARCH PVT. LTD.
UNIT NO.007, JALARAM BUSINESS CENTER, NEAR CHAMUNDA CIRCLE, BORIVALI (WEST), MUMBAI- 400067
Body Incorporate

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
SCIENTIFIC, TECHNOLOGICAL, RESEARCH AND DESIGN RELATING SERVICES INCLUDED IN CLASS 42
WIPRO RAPIDS

4157524   25/04/2019
WIPRO LIMITED
Dodda Kannelli, Sarjapur Road, Bangalore -560035, Karnataka, India
Developers, Merchants & Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :16/02/2009
To be associated with:
2849230

CHENNAI

DEVELOPMENT OF SOFTWARE APPLICATION SOLUTIONS; RESEARCH, DESIGN AND DEVELOPMENT SERVICES RELATING TO SOFTWARE APPLICATION SOLUTIONS; DEVELOPMENT OF COMPUTER PLATFORMS; CREATION OF COMPUTING PLATFORMS FOR THIRD PARTIES; PLATFORM AS A SERVICE (PaaS); PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR A COMPREHENSIVE BUSINESS AND OPERATIONAL SUPPORT SYSTEM SOLUTION FOR COMMUNICATION SERVICE PROVIDERS; HOSTING OF PLATFORMS ON THE INTERNET; SCIENTIFIC AND TECHNOLOGICAL SERVICES, NAMELY, RESEARCH AND DESIGN IN THE FIELD OF INTEGRATED SYSTEM ARCHITECTURE THAT ALLOWS FOR THE RAPID DEVELOPMENT OF HIGHLY INTERACTIVE AND CUSTOMIZABLE APPLICATIONS; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR A COMPREHENSIVE BUSINESS AND OPERATIONAL SUPPORT SYSTEM SOLUTION FOR COMMUNICATION SERVICE PROVIDERS; DEVELOPMENT OF SOFTWARE FOR DATA AND MULTIMEDIA CONTENT CONVERSION FROM AND TO DIFFERENT PROTOCOLS; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR A COMPREHENSIVE BUSINESS AND OPERATIONAL SUPPORT SYSTEM SOLUTION FOR COMMUNICATION SERVICE PROVIDERS; APPLICATION SERVICE PROVIDER FEATURING APPLICATION PROGRAMMING INTERFACE (API) SOFTWARE FOR A COMPREHENSIVE BUSINESS AND OPERATIONAL SUPPORT SYSTEM SOLUTION FOR COMMUNICATION SERVICE PROVIDERS; CUSTOM DESIGN OF SOFTWARE PACKAGES; CUSTOMIZATION OF COMPUTER SOFTWARE; UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE AND PROGRAMS; CONSULTANCY SERVICES IN RELATION TO COMPUTER SOFTWARE; TECHNICAL CONSULTING SERVICES IN THE FIELDS OF DATACENTER ARCHITECTURE, PUBLIC AND PRIVATE CLOUD COMPUTING SOLUTIONS, AND EVALUATION AND IMPLEMENTATION OF INTERNET TECHNOLOGY AND SERVICES.
RAKAAS TECHNOLOGIES PVT LTD
trading as RAKAAS TECHNOLOGIES PVT LTD

NO.43,10TH AVENUE ASHOK NAGAR, CHENNAI-600 083
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
K.CHANDRASEKARAN
NO.368, NEW ADDITIONAL LAW CHAMBER, HIGH COURT BUILDING, CHENNAI-600 104, TAMIL NADU STATE INDIA

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4157629   25/04/2019
V. VIVEK
71/28, ADAM STREET, MYLAPORE, CHENNAI-600 004, TAMILNADU, INDIA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
B. DEEPA
23/20 MANAPPAL LANE, OLD WASHERMEN PET, CHENNAI-600021.

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AD DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
AND ALL SERVICES INCLUDED.
4157737 25/04/2019
M/S GEN Y VENTURES PRIVATE LIMITED
505 & 507, 5TH FLOOR, ANTRIKSH BHAWAN, 22, K.G. MARG, NEW DELHI-110001
BODY INCORPORATE
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Used Since: 01/01/2018
DELI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4157859  25/04/2019
ICONS INTEX INDIA PRIVATE LIMITED
D R .NO: 8-3-960/6/2 Wings, Flat No.402, Beside SBI Srinagar Colony Hyderabad - 500073, Telangana, India
Active
Address for service in India/Attorney address:
R. RAMAKRISHNA GUPTA
Used Since :29/04/2011
To be associated with:
3459336
CHENNAI
Interior design services; Architecture design services; Architectural services relating to land development
EANSOL – Enabling Analytical Solutions
4158072  25/04/2019
ENALTEC LABS PVT. LTD.
1706, 17th Floor, Kesar Solitaire, Plot No. 5, Sector-19, Sanpada, Navi Mumbai-400 705.

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
TESTING, INSPECTION AND RESEARCH SERVICES IN THE FIELD OF PHARMACEUTICAL, COSMETICS AND FOOD STUFF ; TESTING AND ANALYSIS SERVICES IN THE FIELD OF PHARMACEUTICAL, COSMETICS AND FOOD STUFF ; BACTERIOLOGICAL TESTING, SCIENTIFIC AND INDUSTRIAL RESEARCH
4158074 25/04/2019
SIRO CLINPHARM PVT. LTD.
63, 6th Floor, Lady Ratan Tata Medical and Research Centre, M.K.Marg, Mumbai- 400 021
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
1553908
MUMBAI
Scientific and technological services; research services
SUBHLAGAN.COM PVT. LTD.
201 – 204, 2ND FLOOR, F-WING, REMI BIZ COURT, VEERA DESAI ROAD, SHAH INDUSTRIAL ESTATE, OFF. VEERA DESAI ROAD, ANDHERI (W), MUMBAI – 400053
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Used Since :04/10/2010
MUMBAI
CREATING AND DESIGNING WEBSITE BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES]
4158319  26/04/2019
NATASHA KEDIA
14/1, RAJENDRA NATH SEN LANE, BEADON STREET, KOLKATA, WEST BENGAL - 700006.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software, Graphic design included in class 42.
4158835  26/04/2019
J B INSTITUTE OF INVENTORS ASSOCIATION
6-3-248/1A, 4th Floor, Bhaskar Plaza, Road No.1, Banjara Hills, Hyderabad - 500034, Telangana
A Society
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Research services (of publication and patents)
J B INSTITUTE OF INVENTORS ASSOCIATION INDIA

4158837    26/04/2019
J B INSTITUTE OF INVENTORS ASSOCIATION
6-3-248/1/1A, 4th Floor, Bhaskar Plaza, Road No.1, Banjara hills, Hyderabad - 500034, Telangana
A Society

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Research services (of publication and patents)
4158977   26/04/2019
AVANTARI TECHNOLOGIES PRIVATE LIMITED
PLOT NO. 185, ROAD NUMBER 76, JUBILEE HILLS, HYDERABAD - 500033, TELANGANA INDIA
A Company incorporated under The Indian Companies Act, 1956.
Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :04/01/2018
CHENNAI
RESEARCH AND DEVELOPMENT OF NEW PRODUCTS; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, MAINTENANCE OF SOFTWARE, UPDATING OF SOFTWARE; COMPUTER SYSTEM ANALYSIS
4158997  26/04/2019
RADIARE SOFTWARE SOLUTIONS PRIVATE LIMITED
145 Gandhiji Road, Alwarthirunagar, Chennai - 600087, Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/03/2009
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
LEAZEON

4159516  26/04/2019
LEAZEON PRIVATE LIMITED
SHRINKETAN APT, PL NO 12, SHILAVIHAR COLONY, CTS NO 288, KOTHRUD PUNE 411038
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT FOR ACCOUNTING SYSTEMS
4160137    27/04/2019
AIGUTECH TECHNOLOGIES PRIVATE LIMITED
502, Tower 4 Orchid Petals Sohana Road, Near Omex Mall, Sector 49, Gurgaon, Haryana-122018
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
FIRSTCUT

4160373 27/04/2019
VIRCORN TECHNOLOGIES PRIVATE LIMITED
219-220, 2nd FLOOR, VIPUL AGORA BUILDING, M.G.ROAD, GURGAON-122002, HARYANA
DIRECTOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Proposed to be Used
DELHI

[CLASS : 42] Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4161272  29/04/2019
GLENN STAR TECHNOLOGIES PRIVATE LIMITED
6-3-1109/5 & 6, 2ND FLOOR, G S MALL SOMAJIGUDA, HYDERABAD, TELANGANA 500082
BODY INCORPORATE

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
SOFTWARE DEVELOPMENT; SOFTWARE DEVELOPMENT SERVICES; INFORMATION TECHNOLOGY CONSULTANCY;
ENGINEERING; COMPUTER CONSULTATION; IT PROJECT MANAGEMENT
INFIOMIX

4163068  01/05/2019

V.A. HASSAN

Florence, Master Avenue Street, Vathiadath House, Thrissur East, Thrissur Dist, Kerala 680005

Sole Proprietor

Address for service in India/Attorney address:

SUNIL JOSE

SUNS LEGAL, Doxa Business Centre, No.16, Cenotaph Road, Teynampet, Chennai – 600018

Proposed to be Used

CHENNAI

Technology solution consulting, development, deployment and management; Information Technology consulting, advisory and information services; planning, design and management of Information Technology systems; IT service management; engineering services relating to Information Technology; consultancy relating to the research, design and development of Information and Communications Technology; design and development of new technology for others.
4163206  01/05/2019
CONSUMERFIRST TECHNOSERVICES PRIVATE LIMITED
# 418, 6th B Cross 6th Block, Koramangala Bengaluru 560095, Karnataka
Retail Trade App
Company incorporated Under Companies Act, 2013

Proposed to be Used
To be associated with:
3917199

CHENNAI
The company is engaged in service of information technology engineering services, information technology consultancy services, software engineering services, software design services for agricultural purposes and also helps the farmers to obtain the optimum price for their products using these services
CONSIO SOFTWARE

CONSIO SOFTWARE PRIVATE LIMITED
Unit No.611, Reliabes Pride, Anand Nagar, Opp Heera Panna, Jogeshwari West, Mumbai City, Maharashtra, India, 400102
Private Limited Company

Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017
Used Since :06/01/2018

MUMBAI
Design and Development of computer software.
CONSIO

4163382 01/05/2019
CONSIO SOFTWARE PRIVATE LIMITED
Unit No.611, Reliabes Pride, Anand Nagar, Opp Heera Panna, Jogeshwari West, Mumbai City, Maharashtra, India, 400102
Private Limited Company

Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017
Used Since: 06/01/2018

MUMBAI
Design and Development of computer software.
4163387  01/05/2019
CONSIO SOFTWARE PRIVATE LIMITED
Unit No.611, Reliables Pride, Anand Nagar, Opp Heera Panna, Jogeshwari West, Mumbai City, Maharashtra, India, 400102
Private Limited Company
Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017
Used Since :06/01/2018
MUMBAI
Design and Development of computer software.
TECHSEVIN
4163990  30/04/2019
TECHSEVIN SOLUTION LLP
Unit 333 Metroplex 14, A Wing, Ijmima Complex Off Link Road Mallad West, Mindspace Complex, Mumbai MH- 400064
Designing and developing web based applications, software services, mobile app development
Limited Liability Partnership Firm
Used Since :25/08/2014
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4164737  02/05/2019
SAREGAMA INDIA LIMITED
33 Jessore Road, Dumdum, Kolkata – 700028, West Bengal
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since : 29/03/2013
To be associated with:
2185896
KOLKATA
Consultation, evaluation and research in the fields of software development and the use of software application and data, and hosting computer software applications and data and all services included in Class 42.
PIKAPIKA
4165239   03/05/2019
FLOYDWIZ TECHNOLOGIES PVT. LTD.
59 Ground Floor, Kundan Nagar, Laxmi Nagar, Delhi-110092
Start UP
Address for service in India/Attorney address:
BINITA SHAH
12 C, Madhuban Apartment, Sector-82, Noida-201304
Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDING ANDROID APP FOR SMARTPHONE AND/OR A TABLET FOR PROVIDING A KIDS SAFE ENVIRONMENT IN SMART PHONE INCLUDING SAFE INTERNET BROWSER, OTT PLATFORM WITHIN THE SAME APPLICATION DESIGNED FOR PROMOTING VIDEO CONTENT
QUALIX INFORMATION SYSTEM LLP
X-28A, Second Floor, Hauz Khas, New Delhi 110016, Delhi NCR
Limited liability partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 28/05/2014

DELI

SCIENTIFIC AND TECHNOLOGICAL SERVICES, AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH, SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, IT SERVICES, COMPUTER SYSTEM DESIGN, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, CREATING AND MAINTAINING WEB SITES FOR OTHERS, COMPUTER SOFTWARE DESIGN. IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES
NUOVO
1953196  20/04/2010
BRIGHT ENTERPRISES PVT. LTD.
trading as ;BRIGHT ENTERPRISES PVT. LTD.
GULAB BHAWAN,6- BAHADUR SHAH ZAFAR MARG, N. DELHI.-110002
MANUFACTURERS, MERCHANTS
A COMPANY INCORPORATED AND EXITING UNDER THE LAWS OF THE REPUBLIC OF INDIA
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :16/02/2005
DELHI
RENTAL OF TEMPORARY ACCOMMODATION, HOTELS, BOARDING HOUSES, RESTAURANTS, HOTEL RESERVATIONS,
BAR SERVICES, SNACK BARS, SELF SERVICE RESTAURANTS, FOOD COURTS, FOOD AND BEVERAGE OUTLETS, FINE
DINING RESTAURANTS.
LE MERIDIEN
2002975  03/08/2010
M/S. SOCIETE DES HOTELS MERIDIEN
TOUR MAINE MONTPARNASSE 33 AVENUE DU MAINE 14E ETAGE 75015 PARIS FRANCE.
SERVICE PROVIDER
A CORPORATION OF FRANCE
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
2495513 14/03/2013
Sahara Welfare Foundation
trading as ;VEDAS
Statutory department, Sahara India Bhawan, 1, Kapoorthala Complex, Aliganj, Lucknow 226024
An institution dedicated for social cause

Address for service in India/Attorney address:
TRIVENDRA KUMAR SHARMA
STATUTORY DEPARTMENT, SAHARA INDIA BHAWAN, 1, KAPOORTHALA COMPLEX, ALIGANJ, LUCKNOW
Used Since :26/02/2013

DELHI
Services for providing food and drink; temporary accommodation
PRATIK JINDAL
trading as ;Proprietor
1/77, Punjabi Bagh, New Delhi-110026
business
Individual

Proposed to be Used
To be associated with:
2743243

DELHI
Services for Providing Food & Drink; temporary accommodation ; Hotels, Restaurants, Canteens, Motels, Snack-Bars; Catering; Bar; Cafes & Cafeterias; Bakeries; Rening of tents, Transportable Buildings; Temporary Accommodation Reservations, Temporary Accommodation; Resorts & Lodging; Social Clubs; Campground Facilities; Day-nurseries; crèches, Old Age Homes; Retirement homes; tourist homes; tents; meeting rooms, Boarding for animals, Boarding house bookings, Boarding houses, Temporary accommodation, Hotel reservations, Boarding and Lodging and other related services included in Class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..
Tea Hub

2904751  17/02/2015
VINAY MALOO
trading as ;Vinay Maloo
82, 3rd Floor, Anand Vihar, Pitampura, Delhi-110034
Manufacturer, distributors and Service Provider
Sole Proprietor

Address for service in India/Attorney address:
VISHAL JAIN
2B, Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur-302018

Proposed to be Used
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION

This is condition of registration that no exclusive right to use the word Tea..

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
Tea Hut

2910129  23/02/2015
VINAY MALOO
trading as ;Vinay Maloo
82, 3rd Floor, Anand Vihar, Pitampura, Delhi-110034
Manufacturer, distributors and Service Provider
Sole Proprietor

Address for service in India/Attorney address:
VISHAL JAIN
2B, Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur-302018

Proposed to be Used

DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION

This is condition of registration that no exclusive right to use the word Tea..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
CORBETT THE BAAGH

2933539   01/04/2015
KRISHNA PAL SINGH
trading as ;CORBETT THE BAAGH SPA & RESORT
VILL. PATKOT TEHSIL RAMNAGAR NAINITAL UTTARAKHAND
SERVICE PROVIDER

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/01/2015

DELHI
SERVICES OF PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION AND RESORT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
THE NUTCAL RESTO

2940260    10/04/2015
RESHMA A. TIWARI
SHOP NO. G-4, ACROPOLIS B WING, OPP. MARY IMMACULATE GIRLS HIGH SCHOOL, LAXMAN MHATRE ROAD, DAHISAR (W), MUMBAI - 400 103.
SERVICE PROVIDER

Address for service in India/Attorney address:
NAMITHA K
A-102, SHREE RAMTANU MAULI, PLOT NO - 98, SECTOR - 1, SANPADA, NAVI MUMBAI - 400 705
Used Since :18/03/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3012669   17/07/2015
SANTOSH KUMAR SAINI S/O. SH. RAM CHANDRA SAINI
PLOT No. 88, DEVAGYA APARTMENTS, GALI No. 2, RISHI GALAV NAGAR,GALTA GATE, JAIPUR (RAJASTHAN)
Service provider as
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
Services for providing food and drink; temporary accommodation.
PINCH OF PEPPER

3088651   28/10/2015
ASHOK KUMAR DANG
trading as ;M/S. PINCH OF PEPPER
16/2, D.S. PREM NAGAR, OPP. TILAK NAGAR METRO STATION GATE NO. - 4, JANAKPURI, DELHI-110058
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :11/04/2015
DELHI
RESTAURANT
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3116128  04/12/2015
DEVASTHALI DEVELOPERS PVT. LTD.
DEVASTHALI TOWNSHIP, RAM NAGAR ROAD, KASHIPUR -244713, UTTRAKHAND.
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2012

DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, FOOD OUTLETS, CAFES, CLUB & BAR, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
3117868  07/12/2015
PARUSH MUNJAL
trading as ;SAARA VEG.
A-19, COMMERCIAL COMPLEX, PRIYANKA TOWER, BEHIND BATRA CINEMA, MUKHERJEE NAGAR, DELHI-110009.
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2013

DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
SPICE AFFAIR

3118160 07/12/2015
MRS. HARPREEET SAHARAN
trading as ;INTERNATIONAL DECORATORS
Plot No. 384, D.V.S. Tower, Industrial Area-A, Ludhiana. (Pb.)
Services
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :05/12/2015
DELHI
Services for Providing Food & Drink, Catering Services and Temporary Accommodations.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPICE.
STORM LOUNGE
3126073  15/12/2015
NITIN MALHOTRA
MU 52 PITAMPURA NEW DELHI 52
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015
DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE. SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
3127867  15/12/2015
HINDBRO PRIVATE LIMITED
trading as : HINDBRO PRIVATE LIMITED
OFFICE NO. 701, 7TH FLOOR, CROWN HEIGHTS, PLOT NO. 3B1, TWIN DISTRICT CENTRE, SECTOR-10, ROHINI, DELHI-110085
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
3189181  18/02/2016
MRS. MONIKA KAPOOR & MR. RESHAM BUTTAR
Mrs. Monika Kapoor
Mr. Resham Buttar
trading as ;TEXAS BAR & GRILL
SCF-5, Ranjit Avenue, C-Block Market, Amritsar-143001. (Pb.)
Services
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/10/2015
DELHI
Services for Providing Food & Drink and Temporary Accommodations
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TEXAS.
WAI WAI CITY
3196904  26/02/2016
CIDEAS INVESTMENT INDIA PRIVATE LIMITED
434, Udyog Vihar Phase 3, Gurgaon 122001- Haryana
Service Providers
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
2572674
DELHI
Services for providing food and drink, including quick service restaurants.
WAI WAI BOX
3196905    26/02/2016
CIDEAS INVESTMENT INDIA PRIVATE LIMITED
434, Udyog Vihar Phase 3, Gurgaon 122001- Haryana
Service Providers
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
2572674, 3196904
DELHI
Services for providing food and drink, including quick service restaurants.
3473794  03/02/2017
PANKAJ INDER BALWANI
UNIT-46, BANER VASANT VIHAR, S.NO. 90, BANER, PUNE - 411045
Services for providing food and drink;
INDIVIDUAL
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHRUD, PUNE - 411 038.
Used Since :11/01/2017
To be associated with:
3462569
MUMBAI
Services for providing food and drink; Temporary accommodation
EGGS KEJRIWAL

3513912  24/03/2017
MR. ANJAN DEVIPRASAD KEJRIWAL.
Kejriwal House, 4.N. Gamadia Road, off Pedder Road Mumbai 400026
Individual

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Used Since :01/01/1960
MUMBAI
Providing of food & drink
MUMBAI

holiday resorts and hotels; reservation of rooms; provision of temporary accommodation; services for providing food and drinks; services relating to restaurants, cafeteria, lounge, tea room, concierge, bar; SPA, personal care and other related services provided by the hospitality industry; providing social function facilities for special occasions; hotel services featuring incentive programs providing special guest services, amenities to guest members
ANAND GUPTA
trading as; ANAND SIGNAGE SOLUTIONS
57A, ARABINDA SARANI, KOLKATA - 700005, WEST BENGAL.
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since: 02/08/2015
KOLKATA
PROVIDING SERVICES OF FOOD, DRINK & TEMPORARY ACCOMMODATION.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
3608161  08/08/2017
R.A.A. ARSALAN ENTERPRISE PVT. LTD.
25A, Circus Avenue, Flat No.-07, Ground Floor, Kolkata-700017, West Bengal.
a company incorporated under the companies Act, 1956.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :01/10/2002
KOLKATA
Restaurant & Catering Service.
3639680  20/09/2017
DEBAJYOTI BHATTACHARYYA
trading as ;JALSA
RADHANAGAR SHASHIBHUSAN ROAD, SASTITALA, BURDWAN SADAR, BURDWAN-713101, WEST BENGAL, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 22/08/2017

KOLKATA
PROVIDING SERVICES OF FOOD, DRINK & TEMPORARY ACCOMMODATION (HOTEL, RESTAURANT, BAR, BANQUET & CATERING).

Transliteration : “JALSA” IN BENGALI LANGUAGE
3670632  06/11/2017
RANJAN KUMAR
trading as ;HOTLIPS
KANKE ROAD,RANCHI,DIST.RANCHI-834008, JHARKHAND, INDIA.
SERVICE PROVIDER

Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.

Proposed to be Used
KOLKATA
RESTAURANT SERVICES FOR PROVIDING FOOD & DRINKS, BEVERAGES, TEMPORARY ACCOMMODATION, BEING INCLUDED IN CLASS-43.

FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY..
3685529  23/11/2017
PRIYA ENTERTAINMENTS PVT. LTD.
trading as ;PRIYA ENTERTAINMENTS PVT. LTD.
95, RASHBEHARI AVENUE, 2ND FLOOR, KOLKATA 700029, WEST BENGAL
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 11/11/2016
KOLKATA
PROVIDING SERVICES OF FOOD, DRINK & ACCOMMODATION (RESORT).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “Resort” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
M/S LASSIBAY
DOOR NO.322, PIECE BUILDING 181, OPPOSITE ALPHONSA COLLEGE, ARUNAPURAM.P.O., PALA - 686 574, KERALA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
THEJUS PURUSHOTHAMAN
REMANEEYAM, P.O. AVITTATHUR, THRISSUR, PIN - 680 683, KERALA,INDIA.

Proposed to be Used
CHENNAI
HOTELS, RESTAURANTS, COFEE SHOPS, COOLBARS, ICREAM PARLOURS, CATERING SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF KERALA ONLY..
Trade Marks Journal No: 1906 , 17/06/2019           Class 43

3701662    13/12/2017
JUEE CHANDRESH HANJANKAR TRADING AS EAT AND TALK
5/91 - Meghraj CHS, Meghwadi, Jogeshwari (E), Mumbai – 400 060
Proprietorship

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Providing Foods And Drinks Through Restaurants, Hotels, Cafes, Cafeterias, Fast-Food Restaurants; Catering Services Included In Class 43
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VIJAYA GROUP

3701760  13/12/2017
M N RAVI
HOTEL WOODLANDS, THODUPUZHA, THODUPUZHA - 685584
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
3705127  18/12/2017
JYOTI SANJAY SINGH THAKUR
301, 3RD FLOOR, JANAK CLASSIC APARTMENT, ZINGABAI TAKLI, GODHANI ROAD, NAGPUR-440030
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Accommodation Bureau Services [Hotels, Boarding Houses], Hotel Reservations, Hospitality services [accommodation]
3707934    21/12/2017

DR. PARTHIBHAN

W 30/115A, 3RD AVENUE, ANNA NAGAR, CHENNAI - 600040

Single Firm

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

Services for providing food and drink; temporary accommodation.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3714092 28/12/2017
VEERESHWAR RAO BANDLA
401 RUBY BLOCK, DEVI HOMES, HAFEEZPET, HYDERABAD-500049
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh and Telangana.
3716488  01/01/2018
MR. IQBAL A
WATHI RAHMA MANZIL, STADIUM WARD, ALAPPUZHA -688 001
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
RESTAURANTS, JUICE, SHAKE, LASSY, COFFEE SHOP, HOTEL, CATERING SERVICES, OUT DOOR CATERING, FAST FOODS, CAFETERIA, PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.

subject to the mark should be use as represented in the trademark application within the state of Kerala.
3726431  13/01/2018

M/S. FLAMIN GRILL
NO. 11 & 12, BUILDING NO. 32/17, BELLANDUR, NEAR RASAGANGA HOTEL, OUTER RING ROAD B-103, BANGALORE – 560103, KARNATAKA, INDIA,
Partnership

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :22/07/2017

CHENNAI
HOTEL AND RESTAURANT SERVICES, FOOD PREPARATION, FOOD SCULPTING, TAKEAWAY FOOD SERVICES,
PROVIDING FOOD AND BEVERAGES, SERVING FOOD AND DRINKS, RENTAL OF FOOD SERVICE EQUIPMENT, FAST
FOOD AND NON-STOP RESTAURANT SERVICES, CATERING SERVICES FOR SPORTS EVENTS, CONCERTS,
CONVENTIONS AND EXHIBITIONS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3726452  13/01/2018
AHMED BASHA
3/7 C. N. A. ROAD, BUS STAND, VANIYAMBADI-635751
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
3727777   15/01/2018
Suresh M
SSD Height, Old Chitra Theater Road, Arya Salai, Trivandrum, Kerala-695036
Proprietorship
Address for service in India/Attorney address:
Excella Global Solutions
TC:17/1254 (20), SL Complex, Opp SK Hospital, Edapazhinji, Trivandrum-695006.
Proposed to be Used
Chennai
Services for providing food and drink
3729682  17/01/2018
ANKIT AGRAWAL
124 1ST FLOOR 1ST A MAIN, KHB COLONY 5TH BLOCK KORAMANGALA, BENGALURU, BENGALURU - 560095
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
DIET MONK

3734129  22/01/2018

ANSHUMAN SAXENA
E 103, Akashganga Society, Near Kokane Chowk, Pimple Saudagar, Pune. 411027, Maharashtra, India

Individual

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Proposed to be Used

MUMBAI
Providing food and drink catering; food preparation services; take away food services; providing food and beverages; Restaurants featuring home delivery; Serving of food and drinks; Preparation of food and beverages; Takeaway food services; Outside catering; Restaurant and catering services; Provision of food and drink in restaurants; Preparation of food and drink for immediate consumption.
3737579   26/01/2018
VANKON MODULAR PRIVATE LIMITED
Ground Floor, Gala No 4-5, SN, 72-74, Meghdoot Signature, Behind IOPL, Waliv Phata, Satiwali Road, Vasai- East, Dist Palghar Pin 401208
A Private Limited company incorporated under the companies Act
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used
MUMBAI
Services for Providing Food and Drink, Hospitality, Temporary Accommodation, Restaurants, Restaurants (Self Services), Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food Courts, Fast Food Joints.
3742194 01/02/2018
PALMYRA GRANDSUITE
PALMYRA GRAND SUITE, 996/1-B, OPP TO GREEN FOREST, FURNITURE MART, VASANATHA NAGAR, TIRUNELVELI - 627007
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :28/08/2016
CHENNAI
accommodation bureau services [hotels, boarding houses], hotel services, accommodation bureau services [hotels, boarding houses], boarding house services, bar services, canteen services, restaurant services, food and drink catering, holiday camp services [lodging], tourist home services, rental of meeting rooms, snack-bar services
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
Red Earth Good Living and Hospitality

3744349  03/02/2018

RED EARTH GOOD LIVING AND HOSPITALITY PVT LTD
1-6 b, ALPS ESTATE, SARJAPUR ROAD, CARMELARAM POST, Bangalore, Karnataka,560035

Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :06/08/2004

CHENNAI

Hotel and Resort Services, Hotel Reservation, Providing Hotel Accommodation, Hotel And Restaurant Services, Motel, Lodging, Boarding, Inns, Concierge, Bar Services, Hotel Resort, Namely Providing On-Line Information In The Field Of Hotel And Restaurant Services, Booking/Reservation Services For Restaurants And Holiday Accommodation
3744360 03/02/2018

GRASSROOTS
Koileery kunnu, Pozhuthanna, Accoranam village, Vythiri Wayanad, Kerala 673575
Partnership Firm

Address for service in India/Attorney address:
BANANAPI COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :12/04/2011

CHENNAI
Hotel and Resort Services, Hotel Reservation, Providing Hotel Accommodation, Hotel And Restaurant Services, Motel, Lodging, Boarding, Inns, Concierge, Bar Services, Hotel Resort And Health Spa Services, Namely Providing On-Line Information In The Field Of Hotel And Restaurant Services, Booking/ Reservation Services For Restaurants And Holiday Accommodation
3752087  13/02/2018
MANISHA SANTOSH AUCHARE W/O SANTOSH AUCHARE
Building No-E2, Flat No-7A, Sunshine Nagar, (Near Metro Hospital) Nakhate Wasti, Rahatani, Pune City, Pimpri Colony, Pune, Maharashtra 411017
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
MUMBAI
Service Provider of Food & Beverages
3753710 14/02/2018
E. NITESH ASHWIN
2128, 2ND STREET, VASANTHAM COLONY, ANNA NAGAR, CHENNAI – 600040, TAMILNADU, INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
RESTAURANT SERVICES, PROVISION OF INFORMATION RELATING TO RESTAURANTS, INN KEEPING (BAR, RESTAURANT AND ACCOMMODATION), PROVIDING FOOD AND DRINK, SNACK BARS (PROVISION OF FOOD AND DRINK), INTERNET CAFE SERVICES (PROVISION OF FOOD AND DRINK PREPARED FOR CONSUMPTION) AND BAR SERVICES, TAKE-AWAY RESTAURANT SERVICES.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3755780   16/02/2018
MANOJ MATHEW
OPP FEDERAL BANK, ERATTAKULANGARA,MULAKUZHA -689505
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
RESTRICT THE AREA TO KERALA ONLY.
3762760   23/02/2018

MR. DILIP PRABHAKAR UMAP
SAGAR PLAZA, FLAT NO. 35, MUMBAI PUNE ROAD, NEAR PANDITRAO LANDGE CHAWL, KASARWADI, PUNE- 411034, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT AND BAR SERVICES, TEMPORARY ACCOMMODATION
OCEAN PALMS GOA

3762858    24/02/2018
SHRI. MEHBOOB ALIAS MAHEBUB VIRANI
Opposite Holiday Street, Gauravaddo, Calangute, Bardez, Goa - 403516
Sole Proprietor

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Used Since :01/07/2011

MUMBAI
Services for Providing Food & Drink, Temporary Accomodation
APNA DHABA
3763211  24/02/2018
SUNIL HOTELS PVT. LTD.
318/41, KAKAD CORNER, OPP. BOROSIL, ANDHERI-KURLA ROAD, ANDHERI (EAST), MUMBAI-400 059
DIRECTORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RESTAURANT, BAR, LODGE, HOTEL
Trade Marks Journal No: 1906, 17/06/2019 Class 43

3765540  27/02/2018
M. ABDULLA
MANHALAMKUZHI HOUSE, PANANGANGARA, RAMAPURAM POST, MALAPPURAM DISTRICT, PIN-679 350.
proprieter

Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation. Explanatory Note Class 43 includes mainly services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation. This Class includes, in particular: – reservation services for travellers’ accommodation, particularly through travel agencies or brokers; – boarding for animals.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3768008  01/03/2018
MR. SUNIL AANADRAO RAHATE
Hotel Savali, Government Colony, Vishrambag, Sangli - 416 416
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
3768206    02/03/2018
M/S. SCOTCH N WATER INNOVATIONS PVT LTD
NO. 1327/1, 13TH CROSS, 2ND STAGE, INDIRA NAGAR, BANGALORE – 560038, KARNATAKA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
RESTAURANT, CAFÉ AND HOTEL SERVICES, CATERING SERVICES, PROVISION RESERVATION AND BOOKING SERVICES FOR HOTELS, RESTAURANTS AND RESORT ACCOMMODATION, BUFFET SERVICES FOR COCKTAIL LOUNGES, TAKE-AWAY RESTAURANT SERVICES

subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3769536  05/03/2018
SIDDHARTA RESORTS AND FOODS PRIVATE LIMITED
No. 17/6, Ali Askar Road Cross, Off. Cunningham Road, Bangalore, Karnataka - 560052
An Indian Company incorporated under the provisions of the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :01/04/2015

CHENNAI
Providing of Food and Drink; Multi Cuisine Restaurant, Hospitality Services, Temporary Accommodation.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3773042  08/03/2018
MS. HILONI RAJIV GORADIA
SAHAKAR NIWAS, ROOM NO. 121, 4TH FLOOR, 20, TARDEO ROAD, NEAR HAJI ALI, TULSIWADI, TARDEO, MUMBAI-400 034
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSII FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RESTAURANT, HOTEL, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
CHIRAG CHANDRAKANT MOTA.
402, GARDEN VIEW, KASTUR PARK, NEAR SUVARNA HOSPITAL, SHIMPOLI ROAD, BORIVALI WEST, MUMBAI -4000 92.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK SERVICES; RESTAURANTS; SELF SERVICE RESTAURANTS; HOTELS; RESTAURANT AND BAR; CATERING SERVICES, SNACK BARS; FAST FOOD JOINTS; PASTRY SHOPS; ICE-CREAM PARLORS; CAFES; CAFETERIAS; TAKE-AWAY OUTLETS; RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION, INCLUDED IN CLASS 43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
RAJKUMAR PARDESHI TRADING AS R. K. BIRYANI HOUSE
BEHIND BHARATI VIDYAPEETH, DHANKAWADI, PUNE - 411043, MAHARASHTRA
A Sole Proprietor

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/02/2016

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS; FOOD PREPARATION SERVICES; TAKEAWAY FOOD SERVICES; HOTELS, RESTAURANTS, FAST FOOD RESTAURANT SERVICES; CANTEENS, SNACK-BARS; RESTAURANTS FEATURING SELF-SERVICE AND HOME DELIVERY; SOCIAL CLUBS; CATERING SERVICES; CANTEEN SERVICES; CAFES AND CAFETERIAS.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..FOR THE STATE OF MAHARASHTRA ONLY.
MR. PRITAM BHARAT SATHE TRADING AS: GAYATRI HOTEL
S. NO. 239/1, KIRTI BANER, NEW DP ROAD, SUVARNYUG SOCIETY, BANER PUNE (M. CORP),PUNE - 411007, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
VIJAY GAIKWAD
1403 ROSEWOOD HEIGHTS - SUMAC, F WING PLOT 270 SECTOR 10 KHARGAR NAVI MUMBAI 410210 I
OWNER

Address for service in India/Agents address:
SHWETA RATAN PARWANI
M.S. Building 10, Room 341, Nr. Satu Sweets, Chembur, Mumbai-400 074.

Proposed to be Used
MUMBAI
ALL KIND OF FOOD ITEMS, MISAL, BURGERS, SANDWICHES AND OTHER FAST FOOD ITEMS AND OTHER INCIDENTAL AND ANCILLARY SERVICES AS DEFINED IN CLASS 43
NO EXCLUSIVE RIGHT FOR THE WORDS MISAL KING..
Proposed to be Used

CHENNAI

Catering services, Providing food and drink catering services for sports events, concerts, conventions and exhibitions subject to the mark should be use as represented in the trademark application within the state of Puducherry.
3794755  03/04/2018
DEEPAK BABU
AKKARA HOUSE, SASTHRI LANE, AYYANTHOLE, THRISSUR, KERALA-680003
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Used Since :22/02/2013
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3799455   07/04/2018
TRIK VENTURES
1185, KASABA PETH, PUNE, PIN-411011
UNREGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
PARIMAL VASANTRAO JADHAV
Office No.51, B Wing, 2nd floor, K.K. Market, Pune Satara Road, Bibawewadi, Pune-411043.

Proposed to be Used
MUMBAI
IN THE BUSINESS OF PROVIDING HOTEL RESTAURANT AND BAR SERVICES AND HOTEL ACCOMODATION SERVICES.
3800157  09/04/2018
SUNITA MILIND RANGREJ
AKSHAY COLONY 4TH PHASE, MGM ORCHID SHIRUR PARK, VIDYA NAGAR HUBLI 580021
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
nanganallur
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
3814149   23/04/2018
MR. KUNAL SIROHIA
E-304, NINEHILLS, NIMB ROAD, KONDHWA, PUNE- 411048, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
4058712  16/01/2019
PANKAJ ARORA
KC13 JTM MANGLAM MALL JAGATPURA JAIPUR, JAIPUR RAJASTHAN 302017
INDIVIDUAL
Address for service in India/Attorney address:
PUNIT KUMAR GOYAL
134/137 OSWAL SHOPPING CENTRE JESAL PARK NR RAILWAY STATION BHAYANDAR EAST THANE 401105
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK.
SAMROHA RESORTS

4067508 25/01/2019

GEEBEE HOTELS AND RESORTS PRIVATE LIMITED
Room No. XVII/1087 PP Road, Mayoori Towers, Perumbavoor, 683542
An Indian Company

Address for service in India/Agents address:
P S SREEKUMAR
SVJS & ASSOCIATES, 39/3535, KAUSHUBHAMANIKKATH ROAD, RAVIPURAM, ERNAKULAM, KERALA-682016.

Proposed to be Used
CHENNAI

In respect of providing food and drink; temporary accommodation; restaurants; Resort hotel services; namely, providing food and lodging Hospitality suites [provision of accommodation, food or drink].
Trade Marks Journal No: 1906, 17/06/2019 Class 43

4106196 04/03/2019
ASHIS KUMAR BHANJA
trading as ;ASHIS KUMAR BHANJA
AMALA PADA, BUS STAND, DHENKANAL - 759001, ODISHA, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE,MADHUPATNA,KALYANI NAGAR,CUTTACK-753013
Used Since :16/04/2014
KOLKATA
CATERING SERVICES, HOTEL & RESTAURANTS INCLUDED IN CLASS-43.
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 28/02/2014

DELHI
Restaurant and snack bar services; cafeteria services
4135815  03/04/2019
TAMIL NADU FISHERIES DEVELOPMENT CORPORATION LTD
trading as ;TAMIL NADU FISHERIES DEVELOPMENT CORPORATION LTD
NO.571, 4TH FLOOR, ANNA SALAI, NANDANAM, CHENNAI-600 035,TAMILNADU, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
P.SANJAI GANDHI
CHOLAMANDALAM IP LAW FIRM, YMIA NEW INDIA BLDG, 1ST FLOOR, 2ND LANE BEACH ROAD, NO:49, MOORE ST,
CHENNAI - 600 001
Used Since :26/01/2019
CHENNAI
FISH MOBILE RESTAURANT AND FOOD COURT
Adhiyamaan
4138569   05/04/2019
S SATHISH KUMAR
G12, Foyer Apartment, 21st Cross, SIR M V Layout, T C Palya Road, R M Nagar, Bangalore - 560016
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :14/11/2017
CHENNAI
Services for providing food and drink; temporary accommodation
4139838  06/04/2019
INDESO ELECTRONICS PVT LTD
Tower B, Building 8, Cyber City, Gurgaon
BODY INCORPORATE

Address for service in India/Attorney address:
TM LEGAL SOLUTIONS
WP-502D, SHIV MARKET, ASHOK VIHAR, DELHI-110052

Proposed to be Used
DELHI

Services for providing food and drink included in class-43
Heartland
4142269  09/04/2019
RUBEENA K .V
H. No 17/567, South Vazhakulam P.O.,Vazhakulam Panchayath,Vazhakulam Village,Kunnathu Nadu Taluk, Ernakulam District ,Kerala, Pin - 683105
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Proposed to be Used
CHENNAI
Hotels, Restaurants, Cafes, Holiday Camps, Resorts, Refreshment Rooms.
4143031  10/04/2019
SHAMSEER C N
Shukkoor Darul Arquham, Chala West, Thottada, Kannur, Kerala-670007
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation and cafeteria
4143180  10/04/2019
KRISHNAN LAKSHMANAN
No 5, KAMARAJ STREET, SHANTHI COLONY, SALIGRAMAM, CHENNAI-600093, TAMILNADU, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
RESERVATION AND BOOKING SERVICES FOR HOTELS, RESTAURANTS AND HOLIDAY ACCOMMODATION, HOTEL RESERVATION SERVICES PROVIDED VIA THE INTERNET, AGENCY SERVICES FOR THE RESERVATION OF TEMPORARY ACCOMMODATION, COFFEE AND TEA BAR SERVICES, JUICE BAR SERVICES, HOLIDAY CAMP SERVICES [LODGING], HOTEL, MOTEL AND RESORT SERVICES, PROVISION OF FOOD AND DRINK
TUSCANA
4144841  11/04/2019
AALAVANDHAN PRIVATE LIMITED
PLOT NO. 12, 1ST MAIN ROAD, KRISHNA NAGAR, CHROMPET, CHENNAI - 600044
PRIVATE LIMITED
Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040
Used Since :01/12/2018
CHENNAI
RUNNING HOTELS, RESTAURANTS, CAFES AND OTHER TYPES OF OUTLETS, PROVIDING ONLINE FOOD ORDERING SERVICES AND ALL OTHER HOTEL AND RESTAURANT RELATED SERVICES
4145204  12/04/2019

VADISILETI SURESH
D.No:77-9-2/2, Gorakshanpet,Gandhipuram-3, Seelam Nookaraju Company Street, Beside Jagruthi Blood Back, Gannichelli Travels, East Godavari District, Rajahmundry, Andhra Pradesh - 533103

Service Providers
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation
R.GANAPATHY JANAKI
trading as ;PINK WOMENS HOME
NO.77, SAHAJAN ENCLAVE, C BLOCK, KRISHNAVENI NAGAR EAST STREET, BEHIND DLF WEST GATE, SABARI NAGAR
EXTN - 3 MUGALIVAKKAM, CHENNAI- 600 125 KANCHEEPURAM DISTRICT, TAMILNADU, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
HOSTEL SERVICES
Clue
4146065    12/04/2019
MR. ANKUR BHATIA
HOUSE NO. -92 , 3rd FLOOR , M BLOCK NEW RAJINDER NAGAR DELHI-110060
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
4146254  12/04/2019
MUZTI CHOWDHURY DUTTA
GA-5, SRISTI APPT RABINDRAPALLY, RAJARHAT GOPALPUR (M) JYANGRA NORTH 24 PARGANAS WESTBENGAL - 700059
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Hotel reservations, Hotel services, Resort hotels, Hotel accommodation services, Resort hotel services, Arranging and providing temporary accommodation, Hotel reservation services, Provision of hotel accommodation, Booking services for hotels, Making hotel reservations for others, Providing hotel and motel services, Accommodation bureaux [hotels, boarding houses], Restaurant services provided by hotels, Arranging of meals in hotels, Hotel catering services, Hotel restaurant services, Consultancy services relating to hotel facilities, Booking of hotel rooms for travellers, Provision of information relating to hotels, Travel agency services for making hotel reservations, Travel agency services for reserving hotel accommodation, Hotel reservation services provided via the Internet, Providing room reservation and hotel reservation services.
ETHNIC CORIANDER'S EXPRESS
4149396    16/04/2019
KULJEET KAUR
K. No. 19-B, Shalimar Enclave, Dhakoli, Mohali-160104
PROPRIETOR
Address for service in India/Agents address:
BHANDARI DINESH
1102, 1ST FLOOR, SECTOR 19-B, CHANDIGAR - 160 019
Proposed to be Used
To be associated with:
4132626
DELHI
Services for providing food and drink; Temporary accommodation
MOTTO TILES PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
SURVEY NO.103, 8-A, NATIONAL HIGHWAY, SARTANPAR ROAD, AT : MAKANSAR, MORBI - 363642. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS -43.
LEISURE RESTOBAR PRIVATE LIMITED
250, Navi Peth, Opposite Agrawal Classes Pune 411030
Private Limited Company

Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.

Proposed to be Used
To be associated with:
4125355

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS, TEMPORARY ACCOMMODATION.
THERMAX URTHH

4151419    18/04/2019
THERMAX LIMITED
THERMAX HOUSE, 14 MUMBAI-PUNE ROAD, WAKDEWADI, PUNE - 411 003, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2126527, 2126599

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, RESORT, RESTAURANTS, MOTEL, CAFES & CAFETERIAS;
COFFEE AND TEA BARS; CANTEENS, SELF-SERVICE RESTAURANTS, FAST FOOD SERVICES AND TAKE AWAY FOOD
SERVICES; SNACK-BARS, CATERING SERVICES; CONTRACT FOOD AND BEVERAGE SERVICES; PROVIDING BANQUET
AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; HOSPITALITY SERVICES; ICE CREAM PARLOR;
TEMPORARY ACCOMMODATION, RENTAL OF TEMPORARY ACCOMMODATION AND MEETING ROOMS, RESERVATIONS
(TEMPORARY ACCOMMODATION); RESORT LODGING SERVICES; BOARDING HOUSES; RENTAL OF CHAIRS, TABLE,
TABLE LINEN, GLASSWARE; RENTAL OF TENTS, TRANSPORTABLE BUILDINGS; TOURIST HOMES; PROVIDING
CAMPGROUND FACILITIES.
KRIANZ
4152022 18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation, restaurants, hotels, motels, cafes, cafeteria services, self-service restaurant services, boarding house services, accommodation bureau services, providing campground facilities, canteen services, food and drink catering, holiday camp services, hotel reservations, tourist home services.
4152572    19/04/2019
DASTAAN-E-CHAI (D-E-C-96) CAFE
SHOP NO G-59, RAJ VICTORIA, OPP. RAJ ARCADE, PAL, SURAT-395009
RESTAURANT AND CAFE SERVICES
PARTNERSHIP FIRM
Used Since :08/07/2018
AHMEDABAD
Restaurants, cafeteria, catering, fast food restaurant, cocktail longue, canteen services, food preparation services
HEADPHONES
4152677    19/04/2019
DIVIJ BAJAJ
J-38B VIKASPURI WEST DELHI DELHI - 110018
Individual
Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India
Used Since :01/07/2017
DELHI
Restaurant Services.
SUVIDI

4153037  20/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE,MANNUTHY P.O.,THRISUR-680 651,KERALA STATE,INDIA

Sole Proprietor

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Services for providing food and drink; temporary accommodation.
SOMIL SONI
C-181, 18TH FLOOR, SPAZE PRIVY, SECTOR-72, FAZILPUR, GURGAON-122101
INDIVIDUAL

Address for service in India/Attorney address:
TARUN SHARMA
FCA-182, MALERNA ROAD, ADARSH NAGAR, BALLABGARH, FARIDABAD-121004

Proposed to be Used
DELHI
Services for providing food and drink, temporary accommodation, temporary accommodation reservations, rental of temporary accommodation, accommodation bureaux, cafés, cafeterias, canteens, food and drink catering, rental of cooking apparatus
Trade Marks Journal No: 1906, 17/06/2019 
Class 43

4153880 22/04/2019
DINESH KUMAR
H/NO-60, Village Ithaira, Gautam Buddha Nagar, Uttar Pradesh-201301
INDIVIDUAL
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Services for Providing food and drinks, Hotel restaurant services
UPGG FOODS & BEVERAGES PRIVATE LIMITED
Flat No14, Opp NTR Statue, Enikepadu, Vijayawada Krishna, Vijayawada, Krishna, Andhra Pradesh, India, 521108

Address for service in India/Agents address:
Priyanka
RZ 18E/2, Street No.3, Main Sagar Pur, New Delhi-110046

Proposed to be Used
CHENNAI
cafes
4154302    22/04/2019

SMITA ASHOK PATIL
JADHAV NAGAR, BELAGAVI, FLAT No. T-01, 3rd FLOOR, THE ES BASSY BELGUM, BELAGAVI – 590001, KARNATAKA, INdia.
COSMO KADHAE

Address for service in India/Attorney address:
JITENDRA GUPTA
Pune

Proposed to be Used
CHENNAI
Hotels and Restaurants
BADLI FORT

4154496  22/04/2019
JAIBHADUR SINGH RATHORE S/O. SH. SUMER SINGH RATHORE
TRADING AS M/s. BADLI-FORT AT- VPO-BADLI, TEH- BHINAY, VAIA- BIJAINAGAR DIST-AJMER, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Hotels, Hotel reservations, Hotel accommodation services, Hotel restaurant services, Resort hotel services, Hotel catering services, Hotel room booking services, Booking of hotel accommodation, Hotels, hostels and boarding houses, holiday and tourist accommodation, Services for providing food and drink; Temporary accommodation, Reservation of temporary accommodation in the nature of holiday homes, Private members dining club services, Private members drinking club services, Night club services [provision of food], Club services for the provision of food and drink, Pubs, Catering services specialised in cutting ham by hand, for fairs, tastings and public events, Motel services.
FORT BADLI

4154498 22/04/2019
JAIBHADUR SINGH RATHORE S/O. SH. SUMER SINGH RATHORE
TRADING AS M/s. BADLI-FORT AT- VPO-BADLI, TEH- BHINAY, VAIA- BIJAINAGAR DIST-AJMER, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Hotels, Hotel reservations, Hotel accommodation services, Hotel restaurant services, Resort hotel services, Hotel catering services, Hotel room booking services, Booking of hotel accommodation, Hotels, hostels and boarding houses, holiday and tourist accommodation, Services for providing food and drink; Temporary accommodation, Reservation of temporary accommodation in the nature of holiday homes, Private members dining club services, Private members drinking club services, Night club services [provision of food], Club services for the provision of food and drink, Pubs, Catering services specialised in cutting ham by hand, for fairs, tastings and public events, Motel services.
MRS. MEERA KANHAIYA SHARMA TRADING AS ZUBACA
4/9 SALIK SINGH SADAN, ASALPHA VILLAGE, NEAR ASALPHA METRO STATION, GHATKOPAR WEST, MUMBAI, 400084
SERVICE PROVIDER

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used

MUMBAI
HOTEL SERVICES; RESTAURANT, CATERING, BAR AND LOUNGE SERVICES; RESORT AND LODGING SERVICES;
PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS; PROVISION OF
BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; AND RESERVATION SERVICES FOR HOTEL
ACCOMMODATIONS
4154820  23/04/2019
MR. ROHIT BATRA
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063
Proprietorship
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/04/2013
DELHI
Services for providing food and drinks, restaurant and catering services.
4154827  23/04/2019
MR. ROHIT BATRA
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063
Proprietorship

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/04/2013

DELHI
Services for providing food and drinks, restaurant and catering services.
4154906   23/04/2019
MR. RAJESH MEHTA TRADING AS: NAMAN CATERERS- GHATKOPAR
B-102, VIMAL CO.HSG. SOCIETY, NEAR MAHARASHTRA COLONY, GOVANDI (W), MUMBAI- 400043, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CATERING SERVICES
MRS. AFREEN MOHAMMED IQBAL KHAN TRADING AS: MONKS AND BLUES
SR. NO. 270/1/23, DERON HEIGHT, 1ST FLOOR, SHOP NO. 107, BANER, PUNE- 411045, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
4154908   23/04/2019
MR. SANDIP TARAS TRADING AS: ZINGAT MISAL
NEW INDRAPRABHA, SHOP-15 ,NEAR SHINDE PETROL PUMP,VIKAS NAGAR, KIWALE, DEHU ROAD, PUNE- 412101,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :24/11/2016
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
4155597  23/04/2019
PREETHI G.
NO. 10/1 JOY FLATS, P.V KOIL STREET, MYLAPORE, CHENNAI, TAMIL NADU 600004
PROPRIETOR
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107
Proposed to be Used
CHENNAI
Food and Drink Services
4155632  23/04/2019
SPRUCE GOLF & RESORTS LIMITED
B-43 Sector-2 Noida 201301
Body Incorporate
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4155665  24/04/2019
VIKASH GOENKA, PROPRIETOR, VIKASH RICH AND HAPPY
1st Floor, No.20, Jones Street, Mannady, Chennai 600001, India
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
CommonDoor

4156216  24/04/2019
COMMONDOOR SOFTWARE PRIVATE LIMITED
Flat No. 401, S R Builders, Arun Apartments, Red Hills, Hyderabad – 500004, Telangana, India
Active
Address for service in India/Attorney address:
R. RAMAKRISHNA GUPTA
Used Since : 26/11/2018
CHENNAI
Accommodation bureaux [hotels, boarding houses]; hotel reservations; boarding houses; rental of temporary accommodation; temporary accommodation reservations.
4156217    24/04/2019
COMMONDOOR SOFTWARE PRIVATE LIMITED
Flat No. 401, S R Builders, Arun Apartments, Red Hills, Hyderabad – 500004, Telangana, India
Active
Address for service in India/Attorney address:
R. RAMAKRISHNA GUPTA

Proposed to be Used
CHENNAI
Accommodation bureaux [hotels, boarding houses]; hotel reservations; boarding houses; rental of temporary accommodation; temporary accommodation reservations
4156234    24/04/2019

AJAY CHHIKARA
RZ-124A, BAJAJ ENCLAVE, KAKROLA N.S.I.T, SOUTH WEST DELHI-110078
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM KUMAR
3036/12A, SOUTH PATEL NAGAR, DELHI-110008.

Proposed to be Used
DELHI
SERVICE FOR PROVIDING FOOD & DRINK, TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, CAFÉS, CAFETERIAS, CANTEENS, FOOD AND DRINK CATERING, HOTELS, FOOD COURTS, RESTAURANTS, SELF-SERVICE RESTAURANTS INCLUDED IN CLASS 43
ROOH

4156313  24/04/2019

RAMESHWAR ARORA
F-100, First Floor, Naraina Vihar, New Delhi-110028, India
Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since: 01/01/2015

DELHI

Services for providing food and drink; temporary accommodation; restaurant, cafe, cafeteria, snack bar, pub, guesthouse, hotel, bar, canteen, carvery, lodging and coffee house services; take-away services; catering services; contract food services; preparation of carry out foods and beverages; preparation of food and drink; provision of facilities for the consumption of food and of beverages namely providing food and drink catering; delicatessens [restaurants]; food cooking and food preparation services; night club services [provision of food].
4156337    24/04/2019
M/S MEHRAAN RESTAURANTS (A REGD PARTNERSHIP FIRM)
SURVEY NO:73P, RAIDURGA NAWKHALSA, GACHIBOWLI, HYDERABAD, TELANGANA, INDIA-500032
SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Proposed to be Used
CHENNAI
RESTAURANTS, RESTAURANT SERVICE, HOTEL RESTAURANT SERVICE, FAST FOOD RESTAURANT, BANQUETING SERVICES, OUTSIDE CATERING SERVICES BEING SERVICES INCLUDED IN CLASS 43
NEERAJ KUMAR trading as ;SOFTIYANO
KIOSK NO-1, GROUND FLOOR, COLORS MALL, PACHPEDI NAKA RAIPUR 492001 CHHATTISGARH INDIA
Used Since :21/03/2018
MUMBAI
SERVICES PROVIDED REGARDING, RESTAURANT SERVICE COMPRISING OF PREPARATION OF FOOD AND DRINKS INCLUDED ONLY IN CLASS 43
Bowlsters

4156409    24/04/2019

ARTI SINGH
31-C, Pocket-3, Mayur Vihar Phase 1, Delhi - 110091
Sole Proprietorship Firm

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4156467    24/04/2019
SHUBHANGI SHAH
H.No 45 E Block, Sai Dham Colony, Phase-2, Deen Dayal Nagar, Moradabad
sole proprieiter

Address for service in India/Attorney address:
MOHIT KUMAR YADAV ADV.
73 NATIONAL PARK, LAJPAT NAGAR IV, NEW DELHI-24

Used Since :01/08/2017

DELHI

Services for Providing Food and Drinks
REDAAN RESTAURANT
4156544  24/04/2019
SYED YOUNUS
HNO: 8-14-22/1, ANSARI ROAD, RAJENDRA NAGAR, RANGAREDDY - 500 052, TELANGANA, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :13/01/2017
CHENNAI
HOTEL, RESTAURANT AND CAFE SERVICES, MOBILE RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN
RESTAURANTS, HOTEL ACCOMMODATION RESERVATION SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES,
MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, PROVIDING FOOD AND DRINK CATERING SERVICES FOR
SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS, BED AND BREAKFAST INN SERVICES, SERVING OF
TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, COFFEE-HOUSE AND SNACK-BAR
SERVICES.
OOUNCE

4156724    24/04/2019
ASHISH EKNATH KANCHAN
A/p: Uruli kanchan, Irrigation Colony, Pune Solapur Road, Pune-412202
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Proposed to be Used
MUMBAI
Services for providing food and drink, temporary accommodation, catering services
4156746  24/04/2019
SK NASIM AKHTAR TRADING AS MAMONI ENTERPRISE
BRAJALCHAK, HALDIA, PURBA MEDINIPUR, HALDIA - 721659, WEST BENGAL
PROPRIETORSHIP
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
PROVIDING OF FOOD & DRINK THROUGH RESTAURANTS, FOOD COURTS; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
4157098  25/04/2019
SHRI PARAMVEER SINGH, PROPRIETOR OF M/S BARRICA PIZZA & BURGER
Near Swami Vivekananda Hospital, Workshop Road, Yamuna Nagar
Sole Proprietor

Address for service in India/Attorney address:
DINESH KHURANA
1306, SECTOR-17, URBAN ESTATE, JAGADHRI, YAMUNA NAGAR

Proposed to be Used
DELHI
Services For Providing Food & Drinks, Temporary Accommodation Included In Class 43.
4157250  25/04/2019
SAMEER CHEERANKANDIYIL
VISHNUMANGALAM PO, KALLACHI VIA NADAPURAM KERALA-673506
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4157665  25/04/2019
PRITAM BARIK
Plot No. 488, Sector 39 Near, Baktwar Chowk, Gurgaon 122001.
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
DELHI
Provision of food and drink, Cafeterias
4157702  25/04/2019
RAHUL
B-210, SHIVAJI VIHAR, JANTA COLONY, RAGHUBHIR NAGAR, NEW DELHI-110027
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
VERNER DA COSTA FRIAS TRADING AS JAMBALAYA BAR & RESTAURANT
Murod Vaddo, Survey No-144/23, Murod Vaddo, Opp Newtons Supermarkets, Candolim, Bardez, Goa- 403515
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :15/11/2015

MUMBAI
PROVIDING FOOD, DRINK & TEMPORARY ACCOMMODATION
HOTEL SHAL & RESTAURANT

4157949   25/04/2019
MRS. CHANDA VIRENDRA SHAHARE SOLE PROPRIETOR OF HOTEL SHAL & RESTAURANT
Opp. Water Tank, Kathora Naka, V M V Road, Amravati - 444 603

Sole Proprietor

Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,
Used Since :01/04/1994

MUMBAI
Providing of food & Drink, temporary accommodation & Bars
4157965  25/04/2019
M/S. JHUMUR SNACKS PROPRIETOR JHUMA DEY.
77, BIDHAN NAGAR ROAD, KOLKATA - 700067, WEST BENGAL, INDIA.
An Indian Proprietorship firm

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.
Used Since : 30/03/2015

KOLKATA
PROVIDING FOODS & DRINKS, RESTAURANT, CAFES, FAST FOODS.
PROSCENIUM

4158062  25/04/2019
BANARAS HOUSE ENGINEERING (P) LTD.
R/O 1114, 11TH FLOOR, NEW DELHI HOUSE 27, BARAKHAMBA ROAD, NEW DELHI-110001.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOTEL, RESTAURANT AND BAR SERVICES.
4158070    25/04/2019
ACE NATURE CURE LLP
801- Everest Complex, Opp. Shastri Maidan, Rajkot, Gujarat-360001
Limited liability partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :27/09/2018

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4158161  25/04/2019
NAVEEN CHANDRA SHETTY
C 703, Landmark Garden, Next to Trump tower and Bishops school, Kalyani Nagar, Pune-411006
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Services for providing food and drink.
4158162  25/04/2019
NAVEEN CHANDRA SHETTY
C 703, Landmark Garden, Next to Trump tower and Bishops school, Kalyani Nagar, Pune-411006
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Services for providing food and drink.
ATM BAR
4158198   25/04/2019
VIJAY KUMAR SON DHI PROPRIETOR OF HOTEL PURAN PALACE
167, VIJAY RATTAN CHOWK, AMBALA CANTT, AMBALA, HARYANA-133001
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
PROVIDING FOOD AND BEVERAGES, AND DRINK
VAMA
4158874  26/04/2019
KUSH SHAH
809, 10th MAIN, 5th CROSS, KORAMANGALA 4th BLOCK, BANGALORE- 560034
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4159408    26/04/2019
HUUH FOODS PRIVATE LIMITED
Door No. 606, Rear Portion, Ground Floor, 80 Feet Road, 8th Block, Koramangala, Bangalore-560095
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/04/2017
CHENNAI
Restaurant services.
4159784  27/04/2019
SARITA SHARMA PROPRIETOR OF GADH KALEWA
SHREE LAXMI NARAYAN MANDIR MAHA DEV GHAT RAIPUR NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
RESTAURANTS AS INCLUDED IN CLASS 43
4159964  27/04/2019
BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA
Body Incorporate
Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation
4160306  27/04/2019
AMIT KUMAR
399 Jagrambass Bhiwani Haryana
Proprietorship
Address for service in India/Agents address:
ASHWANI KUMAR KAUSHIK
908, 9TH FLOOR, ILD TRADE CENTRE, SOHNA ROAD, GURGAON, HARYANA-122018.

Proposed to be Used
DELHI
To provide services by persons or establishments whose aim is to prepare food and drink for consumption and also carry on cafe, cafeteria, canteen, food and drink catering, hotel services, motel services, restaurant services and decorating of food
4160346  27/04/2019  
KASHISH MADHAN  
House No. 519, New Partap Nagar, Sangrur  
AN INDIAN NATIONAL  
Address for service in India/Agents address:  
RAHUL RAJPUT.  
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.  
Proposed to be Used  
DELHI  
Restaurant services; Tourist restaurant services; Restaurant information services ; Mobile restaurant services ; Self-service restaurants ; Cafe and restaurant services ; Food and drink catering for banquets ; Bar services ; Wine bars ; Juice bars ; Salad bar services ; Tea bar services ; Milk bar services ; Dairy bar services ; Coffee bar services ; Snack-bar services ; Bar and catering services ; Coffee and tea bars ; Snack bar and canteen services
SWAPNIL RAI SHRIVASTAVA
C-15, Behind TV Tower, Anupam Nagar, Raipur - 492001
Individual
Address for service in India/Attorney address:
SYED ZEESHAN
HIG-C/181, Shailendra Nagar, Raipur (C.G.)

Proposed to be Used
MUMBAI
Café, Shops, Fast food Junction, Restaurant providing Food, drinks and related services
NINJA DIMSUM

4160727  29/04/2019

MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR PHASE V, GURGAON-122016, HARYANA, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANT AND CARRY OUT FOOD SERVICES, RESTAURANT SERVICES, RESTAURANT AND BAR SERVICES, CAFETERIA, CHAIN RESTAURANTS, CATERING, CAFES, LOUNGE BAR, COCKTAIL LOUNGE SERVICES AND OTHER HOSPITALITY SERVICES, ALL BEING SERVICES FALLING IN CLASS 43.
CHASING CHANGEZ

4160730  29/04/2019

MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR PHASE V, GURGAON-122016, HARYANA, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANT AND CARRY OUT FOOD SERVICES, RESTAURANT SERVICES, RESTAURANT AND BAR SERVICES, CAFETERIA, CHAIN RESTAURANTS, CATERING, CAFES, LOUNGE BAR, COCKTAIL LOUNGE SERVICES AND OTHER HOSPITALITY SERVICES, ALL BEING SERVICES FALLING IN CLASS 43.
4160867  29/04/2019
HOBO RESORT PVT. LTD.
71/1 Valle, Assagao, Bardez, Goa – 403 705
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since: 05/05/2012

Mumbai
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
4160939  29/04/2019
GOURMET MEN HOSPITALITY
111, Sagar Shopping Arcade, Next to WaterTank, Opp Pavitra Medical, TataNagar, Chandan Nagar, Pune - 411014
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services, Take-away fast food services.
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3578734

MUMBAI
Restaurant services providing food and drink, hotel services, fast food center, food lounge, hospitality services relating to hotels and restaurants
HARI CHAND KACHODIS
4163823  01/05/2019
SOMWATI
4, RAJ NIWAS MARG, OUTER ST. XAVIER SCHOOL, NEAR BY SYNDICATE BANK AND ST. XAVIER SCHOOL, DELHI-110054
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
4163900  01/05/2019
SHILPA BHATT BAHUGUNA
GROUND FLOOR, GANESH VIHAR, BLOCK A LANE, AJABPUR KHURD, DEHRADUN 248001, UTTARAKHAND
PROPRIETOR
Address for service in India/Agents address:
JASNEET KAUR
H.NO.2, KALALON WALI GALI, NEW ROAD, DEHRADUN, UTTARAKHAND-248001.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT, OUTDOOR CATERING, ON DEMAND FOOD DELIVERY
4166236 03/05/2019
SAQLAIN SULTAN ALI KAZI
KOLI SAMAJ BHUVA 2ND FLOOR ROOM NO 28 DONGRI MARKET DONGRI MUMBAI-400009
DIETETIC FOOD AND SUPPLEMENTS
PROPRIETOR

Proposed to be Used
MUMBAI
Food serving, Provision of food and drink; Hotel Restaurant, Hotel catering services; Fast food services café service
4166481  04/05/2019
FOREST BREEZE RESORTS LLP.
FLAT NO.-38, PLOT NO.-112, NDMC, CGHS ENGINEERING, DELHI-110092.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
RUNGTA’S BASKET

4166939  04/05/2019

GIRJESH KUMAR RUNGTAB
B-10/690, GANESH NAGAR-2, SHAKARPUR, DELHI-110092, INDIA

Individual

Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091

Used Since :01/11/2001

DELHI

Services for providing food and drinks, rentals and reservations of temporary accommodation, providing banquet and social function facilities for special occasions, rental of function & meeting rooms, hotels, restaurants, conferences, conventions, cocktail, wine lounge, guest rooms, motel, cafes, snack bar, cafeteria, canteen and catering services, ice cream parlour services, takeaway outlets, coffee shops, coffee-house and snacks-bar, juice bars, momos bars and preparation of meals, consultancy services relating to food preparations and providing food and drink, on-line information in the field of hotel and restaurant services included in class 43
DR. SMITA MEHTA
trading as ;VISION RESOURCE CENTRE
VISION RESOURCE CENTRE, SANJEEVANEE CM-74, PT.D.D.U NAGAR, SUKHLIYA, INDORE -452010
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009

Proposed to be Used
MUMBAI
SERVICES RELATED TO MEDICAL SERVICES; HUMAN AND VETERINARY HEALTHCARE SERVICES; CLINIC SERVICES,
EYE SERVICES; DIAGNOSTIC; OPTOMETRY SERVICES; OPTICAL SERVICES HOSPITAL HEALTHCARE SERVICES;
LASER TREATMENTS; HEALTH COUNSELLING; NURSING HOMES; THERAPY SERVICES; ALTERNATIVE MEDICINE
SERVICES; MEDICAL ASSISTANCE; TELEMEDICINE SERVICES; NURSING, MEDICAL ADVICE OPTICIANS SERVICES
PROVIDING INFORMATION ON HEALTHCARE, CONSULTANCY AND ALL THAT IS COVERED UNDER ALL THAT
COVERED UNDER CLASS 44.
DERMOTAZ
2979901 01/06/2015
VERITAZ HEALTHCARE LIMITED
H.NO.1-121/1, SY.NO.66 &67 (PART), MIYAPUR, SERILINGAMPALLY MANDAL, HYDERABAD - 500 050. ANDHRA PRADESH
Service Providers
A COMPANY INCORPORATED AND ESTABLISHED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016
Proposed to be Used
CHENNAI
Medical and pharmaceutical research services; pharmaceutical drug development services for third parties; drug
development; testing services in the field of drug compatibility; consultancy services in the field of medical and
pharmaceutical research, medical treatment and pharmacy advice; clinical services; medical services for diagnosis and
treatment of the human body; medical research
3000875    06/07/2015

NOVARTIS AG
4002 BASEL, SWITZERLAND.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI
MEDICAL SERVICES SUCH AS PROVIDING MEDICAL INFORMATION TO HEALTH CARE PROFESSIONALS AND PATIENTS.
3066243  29/09/2015
NOVARTIS AG
4002 BASEL, SWITZERLAND.
SERVICE PROVIDERS
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
MEDICAL SERVICES, NAMELY, PROVIDING MEDICAL INFORMATION IN THE FIELD OF OPHTHALMOLOGY AND EYE CARE.
HINDBRO PRIVATE LIMITED
trading as ;HINDBRO PRIVATE LIMITED
OFFICE NO. 701, 7TH FLOOR, CROWN HEIGHTS, PLOT NO. 3B1, TWIN DISTRICT CENTRE, SECTOR-10, ROHINI, DELHI-110085
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

**Proposed to be Used**

**DELHI**

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
PHYWORLD FIRST PHYSIO
OSTEOPATHY CLINIC OF INDIA

3133177  21/12/2015

DR. VANDANA SETHI

trading as;PHYWORLD PHYSICAL THERAPY & FITNESS CLINICS
C-3, DEFENCE COLONY, NEW DELHI-110024.

SERVICES

Address for service in India/Agents address:

LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since:01/10/2015

DELHI

MEDICAL SERVICES, HOSPITALS AND NURSING HOMES; SERVICES RELATED TO PHYSIOTHERAPY; CARDIAC & PULMONARY REHABILITATION; WELLNESS CLINICS; PROVIDING MEDICAL SERVICES; MEDICAL ASSISTANCE;
ADVISORY SERVICES RELATING TO HEALTH, ORGANISING WORKSHOPS FOR WELLNESS & HEALTH, MEDICAL ASSISTANCE;.; PHYSIOTHERAPY AND MASSAGE THERAPY; CONSULTANCY SERVICES RELATING TO MEDICAL,
HEALTH HYGIENIC & BEAUTYCARE SERVICES INCLUDED IN CLASS 44

NO EXCLUSIVE RIGHTS OVER THE WORD INDIA.
3146175    31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
2797005
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURAL, HORTICULTURE AND FORESTRY SERVICES.
3146245  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
2797005, 3146175

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURAL, HORTICULTURE AND FORESTRY SERVICES.
3246995    30/04/2016
DIVINE LIGHT ASCENSION
trading as ;Divine Light Ascension
D-2/2,Flat No-3,Silver Oak,Sukhwani Campus,Vallabh Nagar,Pimpri,Pune-411018.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :11/04/2016
MUMBAI
CONSULTING SERVICES IN THE FIELD OF MENTAL HEALTH AND WELLNESS.
3325276  31/07/2016
TRUPTI SHIROLE
Flat No. 1, Morning Glory, Lane no. 13, Near Joggers Park, Kalyani Nagar, Pune-411006, Maharashtra, India
Service Provider

Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
C/o Sharad Madake, 501, Vakil Nagar, Erandwane Pune-411004
Used Since :28/07/2016

MUMBAI
Health care services & clinical diagnostic testing & hospitals services, Cosmetic skin analysis services, beauty care, health centers, health spa services, cosmetic advice, therapy services, preventive care & medical & cosmetic treatment after-care, cosmetic surgery; gynecological, dermatological being services included in class-44
The trade mark is restricted to use the mark in the state of Maharashtra.
Trade Marks Journal No: 1906 , 17/06/2019           Class 44

3620552    25/08/2017
RIMA DAS
trading as ;REEMA'S PROFESSIONAL BEAUTY SALON & SPA
108/3/2, KASHINATH CHATTERJEE LANE, SHIBPUR, HOWRAH-711102, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 01/04/2009

KOLKATA
SERVICES RENDERED BY HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS (HAIR DRESSING SALOONS, SKIN AND
HAIR TREATMENTS & SPA).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “BEAUTY SALON &
SPA”.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF " JHARKHAND, ASSAM, BIHAR, ORISSA & WEST BENGAL" ONLY..
3700629  12/12/2017
MR. CHETAN RAVINDRA BHAMARE TRADING AS SIDDHIVINAYAK PHARMA
Shop No. G -15, Suyojeet City Centre, Shatabdi Hospital, Near Mumbai Naka, Nashik – 422 002
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :03/11/2015
MUMBAI
MEDICAL TREATMENT SERVICES RELATED TO ANTI CANCER
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
APPLE UNISEX SALON

3701956  13/12/2017

KAVITA ANKUSH BORUDE
6, Acropolis Apt, ITI Rd, Aundh, Pune, 411007

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Used Since :01/04/2006

MUMBAI

Beauty care, Hygienic and beauty care, Human hygiene and beauty care, Consultancy in the field of body and beauty care,
Beauty care services provided by a health spa, Human hygiene and beauty care, Consultancy provided via the Internet in
the field of body and beauty care, SALON (HAIRCUT AND BEAUTY TREATMENTS)
NECTAR BIOSCIENCES

3709722    22/12/2017
THE NECTAR BIOSCIENCES
NECTAR BIOSCIENCES, REGUS PLATINUM, PLOT NO. 17 & 18, SECTOR 30A VASHI NAVI MUMBAI - 400705
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :25/09/2014
MUMBAI
AQUACULTURE SERVICES, MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
SUVEN
3719988  05/01/2018
SUVEN LIFE SCIENCES LTD
6th Floor, SDE Serene Chambers, Avenue - 7, Road No. 5, Banjara Hills, Hyderabad-500 034, Telangana, INDIA
Body Incorporate
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :30/03/1989
CHENNAI
Pharmaceutical consultancy, Pharmacy advisory services, Providing pharmaceutical information, Consultancy and information services relating to pharmaceutical products
DR. ATUL DEORAM AHER TRADING AS DIVYAJYOT HOSPITAL
Divyajyot Hospital 2 Haribhakti Artillary Center Road, Behind Anuradha Talkies, Nashik Road, Nashik-422101.

Service provider
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :10/08/2007

MUMBAI
HEALTH CARE SERVICES
3746045  06/02/2018

DR. JAYESH V. PATEL
701, AHIMSA HEIGHTS, C WING, AHIMSA MARG, OFF. LINK ROAD, CHINCHOLI, NEAR SANT NIRANKARI GARDEN, MALAD (WEST), MUMBAI-400 064
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
CLINIC SERVICES, MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Trade Marks Journal No: 1906 , 17/06/2019 Class 44

3752941  14/02/2018
DR. ANUPAMA.R
MAYOOKHAM, U.G-31B, ULLOOR GARDENS, ULLOOR, MEDICAL COLLEGE.P.O, TRIVANDRUM, KERALA-695011
PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Proposed to be Used
CHENNAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3754976   16/02/2018
DR. LALIT VIJAYSINGH PATIL
32CAREPOINTS DENTAL CLINIC, #5, SHREESNEH CHS, SHIV MANDIR ROAD, OPPOSITE SUKHSAGAR DAIRY
RAMNAGAR, DOMBIVALI - 421201
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
MR. JAGESHWAR DHYANESHWAR DODAKE TRADING AS MATOSHREE DIAGNOSTIC CENTER
1st Floor, Above Axis Bank ATM, Near Roopam Electronic, In front of Sangam Restaurant, Medical Square, Nagpur - 440 009
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :26/01/2013

MUMBAI
Medical Diagnostic Services
3760896 22/02/2018
SAI KRITHI SOLUTIONS
16-9-831/3 SAROJINI NAGAR COLONY, OLD MALAKPET, HYDERABAD - 500036
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3766222  28/02/2018
ARAVINTHAKUMAR
2/1036 SAKT COLONY NELLI NEGAR, DHARMAPURI - 636701
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO SOUTH INDIA ONLY.
3769157  05/03/2018
PHANIRENU. K. G
508, 9TH CROSS, SADASHIVANAGAR, OPP RASHTROTHANA YOGA CENTRE,BANGALORE-560080
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Healthcare services, Advisory services relating to healthcare, Medical and healthcare clinics
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
ATLAS

3774580  09/03/2018
ATLAS CHIROPRACTIC AND WELLNESS PVT. LTD.
820, 10th A Main, 1st Floor (Kannambilles), Indiranagar, Bangalore, Karnataka- 560038

Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Used Since :02/03/2017

CHENNAI

Chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical services; hygienic and beauty care; hospital facilities; medical consultancy; providing information related to chiropractic.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3790188    27/03/2018
MRS. SUNAYANA SHARMA TRADING AS: AYURAMRIT AYURVED CLINIC
SHOP NO- 66 & 67, CHATURBHJU CHS, NEAR SHILP CHOWK, SECTOR-21, KHARGHAR, NAVI MUMBAI-410210, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :29/07/2016

MUMBAI

MEDICAL SERVICES, AYURVEDIC TREATMENT, PANCHAKARMA TREATMENT MEDICAL CONSULTATIONS SERVICES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1906, 17/06/2019  Class 44

3796376 04/04/2018
MR. MOHAMMAD ASIF TRADING AS: CROWN HAIR & BEAUTY SALON
FLAT NO- 302, MAHAVIR KUTIR CHS, PLOT NO-19, SECTOR-42, SEAWOOD, NERUL(W), NAVI MUMBAI-400706,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2012
MUMBAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, BEAUTY SALON AND SPA SERVICES, HAIR CUTTING, SAVING,
HAIR DRESSING, STYLING, COLORING, FACIAL, HAIR CARE SERVICES
4135521 02/04/2019
ORTHODONTIC SOLUTIONS PVT. LTD.
E-1802, SETHI MAX ROYAL, SECTOR-76, NOIDA-201 307, (U.P.).
Body Incorporate
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.
Proposed to be Used
DELHI
ORTHODONTIC SERVICES; MEDICAL AND HEALTH SCREENING SERVICES INCLUDED IN CLASS 44.
NUTRY VIKTOR

4138007    04/04/2019
BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

Nutrition consultancy, Providing information relating to dietary and nutritional supplements.
FEMME CARE
4138620  05/04/2019
YOGESH SINGHAL
1007 Sector 4R, Awas Vikas Colony, Sikandra, Agra, Uttar Pradesh- 282007
owner
Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother'S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.
Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings
4143566    10/04/2019
RAVI UPADHYA
#72, SHRI KRISHNA NILAYA, 1ST FLOOR, 1ST MAIN, GANAPATHI NAGAR, BANGALORE NORTH, PEENYA SMALL
INDUSTRIES, KARNATAKA, INDIA, 560058
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :02/02/2019
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4144844  11/04/2019
ADITYA BIRLA EDUCATION TRUST
trading as ;ADITYA BIRLA EDUCATION TRUST
B-4, ADITYA BIRLA CENTRE, S. K. AHIRE MARG, WORLI, MUMBAI-400 030.
SERVICE PROVIDERS
Trust
Used Since :14/08/2017
MUMBAI
Medical services and psychological counselling services in respect of mental health
ANAS UDDIN
840, 4TH FLOOR, GALI GODO WALI, HAVELI AZAM KHAN, CHITLI KABAR, JAMA MASJID, DELHI
INDIVIDUAL
Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
MSGIP, ADVOCATES AND IP ATTORNEYS B-895, GROUND FLOOR, DTDC COURIER STREET, PALAM EXTENSION, SECTOR-7, DWARKA, NEW DELHI 110077

Proposed to be Used
DELHI
SERVICES IN REALTION TO BEAUTY CARE, HAIR DRESSING HAIR CUTTING, COSMETICS TREATMENTS, BEAUTY ASSESSMENTS, BEAUTY THERAPY AND BEAUTY SALOONS SERVICES
YOOYOGIC

4146839    13/04/2019
YOOYOGIC WELLNESS SOLUTIONS PRIVATE LIMITED
B-1/83 F/F , PASCHIM VIHAR, NEW DELHI, 110063
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
DELHI
HEALTHCARE, HEALTH-CARE, HEALTH CARE, HEALTH CENTERS, HEALTH CENTRES, HEALTH CONSULTANCY, HEALTH EDUCATION, HEALTH CONSULTING, HEALTH COUNSELLING, HEALTH COUNSELING, HEALTH SCREENING, HEALTHCARE SERVICES, HEALTH-CARE SERVICES, HEALTH CLINIC SERVICES, PROVIDING HEALTH INFORMATION, Public health counseling, Health center services, Health centre services, Health spa services, Mental health services,
SHREE DHOOTAPAPESHWAR VAIDYASEVA

4147460  15/04/2019

SHREE DHOOTAPAPESHWAR LIMITED
135, NANUBHAI DESAI ROAD, KHETWADI, MUMBAI 400004
Company incorporated under The Companies Act.

Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4150336  17/04/2019
MOTTO TILES PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
SURVEY NO.103, 8-A, NATIONAL HIGHWAY, SARTANPAR ROAD, AT : MAKANSAR, MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO MEDICAL SERVICES, VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS -44.
4151674   18/04/2019

BHAV PATEL
91, Patel Farin, Ranipura, Bharuch-393110, Gujarat

INDIVIDUAL

Address for service in India/Agents address:
SUHANI SIMLOTE
Ebizfiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.

Proposed to be Used

AHMEDABAD

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4153199  20/04/2019
ERIS LIFESCIENCES LIMITED
8TH FLOOR, COMMERCE HOUSE IV, BESIDES SHELL PETROL PUMP, 100 FEET ROAD, PRAHALADNAGAR,
AHMEDABAD - 380015
A Company Incorporated Under Companies Act, 1956
Address for service in India/Attorney address:
J.T.JHALA & CO.,ADVOCATE
A-10, SUKH SHANTI APTS., ANAND NAGAR CROSS ROAD, 100 FEET ROAD, SATELLITE, AHMEDABAD - 380 015 - GUJARAT

Proposed to be Used
AHMEDABAD
MEDICAL CLINIC SERVICES, HEALTH CARE, MEDICAL ASSISTANCE, MEDICAL EQUIPMENT RENTAL, HEALTH COUNSELLING
WELLBIANCE

4153400  20/04/2019

DR. ASHUTOSH CHANDRASHEKHAR PRADHAN
D-7, Nav Prabhat CHSL, Sant Janabai Marg, Vile Parle (East), Mumbai - 400057
Consulting Homoeopath and Wellness Coach
Individual
Used Since :09/03/2019

MUMBAI

Medical, Life sciences and Healthcare Services. Diagnosis and Treatment through Medical Sciences. Homeopathic Management of Patients – Human and Veterinary. Hygienic, Beauty Care, Psychological Counseling, Health Counseling. Medical treatment through Mind - Body connection. Determination of Medical and Health Quotients such as Psychological, Mental, Emotional, Contentment, Happiness, Physical, Spiritual, Health quotients and treatment through medical, healthcare, lifesciences and wellness sciences at clinics to improve upon the determined quotients. Scientific lifestyle modification programs.
Haircourt

4154701   23/04/2019

NEXT GEN SERVICES
16/701, East End Apartments, Mayur Vihar, Phase-1 Extension, Delhi-110096

Partnership

Address for service in India/Attorney address:
SUHKVINDER SINGH
A-475, Jahangir Puri, Delhi-110033

Proposed to be Used
DELHI

Hygienic and beauty care for human beings.
4154808   23/04/2019
MR. RAJESH PRATAPRAI KHONA TRADING AS BALAJI INNOVATIONS
7 VASANT SMRUTI, GROUND FLOOR, BEHIND BHARATKSHETRA, SANT GADGHE MAHARAJ MARG, DADAR (EAST),
MUMBAI – 400 014
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
CRYOTHERAPY SERVICES
SUNDARAM ARULRHAJ HEALTHCARE PRIVATE LIMITED
145/5-B, Jeyaraj Road, Tuticorin 628002
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :25/09/2005

CHENNAI
Health-care services, Health care consultancy services [medical], Provision of health care services, Information services relating to health care, Consulting services relating to health care,
VILAYA ATUL BAND
Row House No. 9, Omdwarkanath, CHS, Plot No. 11, Sector-19A, Nerul, Navi Mumbai- 400706
Individual

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Medical Services, Pathological Laboratory & Diagnostic Centre-Healthcare, hospital services, medical assistance. Medical analysis services, Medical Laboratory services, Diagnostic services, medical clinics, nursing homes, Physiotherapy and pharmacy services.
4156469  24/04/2019
RITA SHIVPRASAD PAL
Shop no. – 6/7, Panchavati Building Panchshrishti complex, Behind S.M. Shetty School, Powai, Mumbai – 400 076
Individual
NIZAMUDDIN NOOR MOHAMMAD SHAIKH
Shop no. – 6/7, Panchavati Building Panchshrishti complex, Behind S.M. Shetty School, Powai, Mumbai – 400 076
Individual
Address for service in India/Attorney address:
NAVEEN KUMAR
4096, C Wing, Oberoi Garden Estate, Chandivali, Andheri East, Mumbai 400072
Used Since :18/01/2017
MUMBAI
Beauty salon services, Beauty consultations, Beauty treatment services, Eyebrow threading services, Spa services, Hairdressing salon services, Personal hair removal services, Hair styling services, Hair treatment services, Hair coloring services, Hair cutting, Body waxing services, Body scrub treatments, Massage, Manicure and pedicure services, Nail studio services, Facial treatment services, Cosmetic treatment services for the body, face and hair, Reflexology massage, Depilatory waxing, Hair care services.
ISHAANYU PVT. LTD.,
Namrata Estates, Ameerpet, Behind Country Oven, Hyderabad-500 016 (T.S)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
3856512

CHENNAI
Medicinal and healthcare services.
4156840    24/04/2019
RACHISI SOLUTIONS PRIVATE LIMITED
#10, 10th Main, Aditya Nagar, Vidyaranyapura Post, MS Palya, Bangalore-560097, Karnataka
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/06/2018

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4156908  24/04/2019
ANJANA SINGH
1st Floor, Sumbha Complex, East Boring Canal Road, Patna, Bihar-800001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
MEDICAL SERVICES, MEDICAL CLINIC SERVICES, MEDICAL ANALYSIS SERVICES FOR DIAGNOSTIC AND TREATMENT PURPOSES
4157044   24/04/2019
DR. KALYANKAR MARUTI RAMCHANDRA
Kalyankar ENT Hospital, Borban factory Area, Govardhan Ghat Road, Vazirabad, Nanded - 431601
Doctor
Address for service in India/Attorney address:
GANESH IYER
House No. 920/B, “Indra Niwas”, Telangkhedi, Ramnagar, Nagpur - 440033
Used Since :03/12/1993
MUMBAI
Medical and Health services specially ENT hospital.
4157162  25/04/2019
KRISHAN KUMAR.
H. NO.-1891, SECTOR-16-17, HISAR, HARYANA.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Healthcare services, Surgical diagnostic services, Medical diagnostic services, Pathology services relating to the
treatment of persons, Healthcare consultancy services, Pharmaceutical consultancy services, Medical consultancy
services, Nutritional and dietetic consultancy included in Class 44.
4157419  25/04/2019

ARM HEALTHCARE PRIVATE LIMITED
A-117 DDA SHED OKHLA PHASE-II DELHI South Delhi DL 110020
Private Limited Company Limited by Shares

Address for service in India/Attorney address:
ANUPAM TRIPATHI
RZD3/68 FIRST FLOOR MAHAVIR ENCLAVE NEW DELHI

Proposed to be Used
DELHI
Healthcare & Medical Diagnostics Services
4157420  25/04/2019
ARM HEALTHCARE PRIVATE LIMITED
A-117 DDA SHED OKHLA PHASE-II DELHI South Delhi DL 110020
Private Company limited by Shares

Address for service in India/Attorney address:
ANUPAM TRIPATHI
RZD3/68 FIRST FLOOR MAHAVIR ENCLAVE NEW DELHI

Proposed to be Used
DELHI
Healthcare & Medical Diagnostics Services
Dr. Vivek’s MS Ram’s Dentistry

4157475  25/04/2019

DR. C. VIVEK PANDIAN OFFERING SERVICES AS DR. VIVEK’S MS RAM’S DENTISTRY
NO 68, VALLALAR ILLAM, ANNA STREET, CHITLAPAKKAM, CHENNAI 600064
SOLE PROPRIETOR

Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085

Proposed to be Used

CHENNAI

Dental clinic and medical services; Dental assistance; Dental hygienist services; Mobile dental care services; Medical counseling and consultations; Medical screening and testing; Emergency medical assistance; Ambulance medical care; Medical imaging services; Medical diagnostic and surgical services; Rental and Leasing of medical equipment; Medical, hygienic and beauty care; X-ray examinations for medical purposes; Dispensing of pharmaceuticals; Pharmacy dispensary services
4157963  25/04/2019
WELEZO HEALTH CARE PRIVATE LIMITED
No 13, Sanjaynagar Main Road,AmarjyothiLayout,Nagashettyhalli, Bangalore, Karnataka -560094
BODY INCORPORATE

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE,HORTICULTURE AND FORESTRY SERVICES,PREVENTIVE HEALTH CARE
MBM SCHOOL OF MAKEUP HAIR AND BEAUTY

4158271  25/04/2019
MAKEUP WIZARDS
BD-6, PITAMPURA, DELHI-110034
PARTNERSHIP

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
To be associated with:
3978289

DELHI

Hygienic and beauty care for human beings or animals; saloons and spa, beauty parlor.
AMARAM AYURVEDA & PANCHAKARMA CENTRE

4158326  26/04/2019
AMARAM KERALA AYURVEDA & PANCHAKARMA CENTRE PRIVATE LIMITED
129 DKC BUILDING NALLURAHALLI WHITEFIELD BENGALURU URBAN BANGALORE KA 560066
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
APOLLO ANDROCARE
4158709  26/04/2019
APOLLO HOSPITALS ENTERPRISE LIMITED
trading as ;APOLLO HOSPITALS ENTERPRISE LIMITED
ALI TOWERS THIRD FLOOR, 55, GREAMS ROAD, CHENNAI - 600 006
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
2946369

CHENNAI
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HOSPITAL AND HEALTH CARE SERVICES, CLINICAL AND DIAGNOSTIC SERVICES, MEDICAL TREATMENT AND CONSULTANCY SERVICES FOR MALE INFERTILITY, ED, MALE PUBERTY, PROSTATE RELATED ISSUES, ANDROPAUSE AND REPRODUCTIVE MEDICINE SERVICES ALL INCLUDED
TARUN SHARMA (PROPRIETOR) OF M/S ECHELISTIQUE TRESOR SOLUTIONS
FLAT NO. -32, ANTRIKSHA APARTMENT, VIKAS PURI, WEST DELHI, DELHI - 110018, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
SRI LAXMI KRAVIA TECHLABS PRIVATE LIMITED
19/20/21 Narayan Chambers, 2nd Floor Behind Patang Hotel, Ashram Road Ahmedabad Ahmedabad GJ 380009 IN

Body Corporate

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
AHMEDABAD

Medical Services included in Class 44
4159518  26/04/2019
ABHILASHA NAYYAR
H No 128-129 Ranjit Vihar, Dalip Avenue, Loharka Road Amritsar (Pb)
Individual
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :02/05/2013
DELHI
Salon
4160204  27/04/2019
GURSEWAK SINGH TRADING AS ZOOG HAIR BEAUTY TATTOO STUDIO
ZOOG STUDIO, KHEHRA MARKET, JANDIALA ROAD, NEAR BUS STAND, TARN TARAN (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :14/03/2014
DELHI
Beauty Care & Body Care Treatment Services, Health & Beauty Care Services provided by Saunas, Beauty Salons, Sanatoriums, Hairdressing Salons & Massage Parlours, Beauty Therapy & Beauty Consultancy Services; Make Up & Spa Services; Hygienic and Beauty Care; Hair Care Services & Massage Services.
DIVITH PATH LABS AND DIAGNOSTICS
4164597  02/05/2019
PRIYANKAR SHARMA
S-8/460-C, Akshaya Kripa,Police Line Road Pandeypur Varanasi
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
AMAN GUPTA
trading as: WEDDING @ HOME
W-7, 328/2, NANDI COLONY, LALHERI ROAD, KHANNA (PB).
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since: 01/01/2011

DELHI
WEDDING PLANNERS, MARRIAGE AGENCIES, WEDDING & MATRIMONIAL AGENCIES, SUPERVISION, CONTROL & MANAGEMENT SERVICES OF WEDDING FUNCTIONS, PLANNING & EXECUTION SERVICES RELATING TO WEDDING & OTHER SOCIAL FUNCTIONS & EVENTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "WEDDING" and "MARK TO BE USED AS A WHOLE".
2801796  02/09/2014

IT SYSTEM SECURITY SERVICES
H.NO. 88 KESAR BAG NEAR NIS PATIALA PB-147001
SERVICE PROVIDERS
A COMPANY INCORPORATED IN INDIA

Address for service in India/Agents address:

K. C. JAIN, ADVOCATE.
3126, SECTOR 21 -D, CHANDIGARH - 160 022.
Used Since :20/03/2014

DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, INVESTIGATIONS, SECURITY CONSULTATION.
3134735    22/12/2015
S. SUKHDEV SINGH
trading as ;SUHKDEV SINGH CHUGH & CO.
SHOP NO. 3, RANJIT TOWER, GURDEV NAGAR, PAKHOWAL ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/07/2009
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUALS; PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3138296 23/12/2015
DR. HARBEEN ARORA
B-II/66, M.C.I.E., Delhi Mathura Road, New Delhi - 110044
Service Provider
Individual

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since : 01/01/2015

DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND FOR THE UPLIFTMENT OF WOMEN

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as substantially represented..
envirohomeservices.co.in

3171865  29/01/2016

VATIKA HOTELS PRIVATE LIMITED
Whose Corporate office is at: 7th Floor, Vatika Triangle, Sushant Lok, Phase-I, Gurgaon, Haryana -122002.

Service Providers
An Indian Company incorporated under The Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Faith Celebrations & Ceremonies

3550423  17/05/2017

MRS. MONIKA JAIN
Tower 4, Flat No 8/3 Ruchira Residency, Purbanchal Kalitala Road, E M Bypass, Post Office- Haltu, Kolkata - 700078, West Bengal
An Individual

MR. AVVAL JAIN
Tower 4, Flat No 8/3 Ruchira Residency, Purbanchal Kalitala Road, E M Bypass, Post Office- Haltu, Kolkata - 700078, West Bengal
An Individual

Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.

Proposed to be Used
KOLKATA
Wedding planning and event management services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Celebrations & Ceremonies.
3695620   05/12/2017

VRUKSHA VEDH FOUNDATION
H. NO. 130, ANJANAPUR, KOPARGAON, AHMEDNAGAR - 423605
Private Limited Company Registered under Section 8

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI

SOCIAL SERVICES FOR TREE PLANTATION INCLUDED IN CLASS 45.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3704466   16/12/2017
KRISHNA BHAGAWANDAS BHANSALI
376, MARWADIGALLI, AJEGAON, HINGOLI - 431703
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
on-line social networking services
IP Business Congress

3730270  18/01/2018

GLOBE WHITE PAGE LTD.
ST BRIDE’S HOUSE, 10 SALISBURY SQUARE, LONDON, UNITED KINGDOM, EC4Y 8EH.
A Company existing under the laws of United Kingdom

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/10/2007

MUMBAI
LEGAL SERVICES; LEGAL WATCHING, INFORMATION AND SUPPORT SERVICES.
3745962  06/02/2018
MR. ANEESH KUMAR.P.S
M/s ALL KERALA DRIVERS FREAKERS, BUILDING No. 14/258-AVADACODE P.O, KANGARAPADY, ERNAKULAM- 682 021
TRUST
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SAFETY, RESCUE, SECURITY AND ENFORCEMENT SERVICES, LOST PROPERTY SERVICES, AND LEGAL SERVICES,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS IN THE DEVICE, SUBJECT TO THE MARK SHOULD BE USED AS REPRESENTED IN THE TRADEMARK APPLICATION.
3752612  13/02/2018
VERITAS ASSURANCE INTERNATIONAL
NO.125, 1ST FLOOR, VASANTHA STREET, GOLDEN GEORGE NAGAR, MOGAPPIAR EAST, CHENNAI, TAMILNADU-600107
PARTNERSHIP FIRM

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
CERTIFICATION OF ISO, PERSONAL AND SOCIAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
3756353  17/02/2018
MANOJ KUMAR VADLAMUDI
CHANAKYA SHELTERS, FLAT NO: 202 B BLOCK, OPP GNR HOSPITAL, ALWAL, SECUNDERABAD - 500010
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Personal and social services rendered by others to meet the needs of individuals
Transliteration: PUSTAKA PRADAANAMU
Proposed to be Used

CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals

subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3777915  14/03/2018
SPECIAL MANAGEMENT SERVICES
SHOP NO. B-1/26, VIJAY BASANT, VYAVSAYIK PARISAR (BEHIND PRAGYA HOSPITAL), COMP-2, G.E. ROAD, BHILAI-490001, DURG CHHATTISGARH, INDIA
PROPRIETOR- ALKA DWIVEDI
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
SECURITY SERVICES, SECURITY GUARD SERVICES, AIRPORT SECURITY SERVICES, SECURITY SERVICES FOR BUILDINGS.

The trade mark is restricted to use the mark in the state of CHHATTISGARH.
3779308  15/03/2018
PAN INDIA LEGAL SERVICES LLP: MR. PREMLAL KRISHNAN KUNIYATH, MR. SANKALP MUKUND ANANTWAR
303/304, NATWAR CHAMBERS, 94, NAGINDAS MASTER ROAD, FORT, MUMBAI-400 023, MAHARASHTRA, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
LEGAL SERVICES
Friends of the Birds of the Air

3800259  09/04/2018
FR. MATHEW THUNDATHIL
Fr. Mathew Thundathil, MCBS Mar Valat Ashram, Malayatoor P.O, Mudhurima Jn., Kalady Via, Ernakulam District – 683587

Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nf Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Used Since : 06/08/1993

CHENNAI
Personal and Social Services, Adoption agency service, Spiritual Services, Religious Services
PANCHGANGA

4122691  19/03/2019

DR. HEMANT KUMAR GUPTA
A-4, BADSHAH BAGH, SIGRA
A private Individual.

Address for service in India/Attorney address:
RAHUL DUBEY
B-71 Manavsthali Apartments, Vasundhra Enclave Delhi 110096
Used Since :01/04/2013

DELHI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SERVICES IN THE NATURE OF CHARITABLE ACTIVITIES; SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES."
DREAM POWER INTELLIGENCE AND HOSPITALITY PRIVATE LIMITED
HOUSE NO-S-21, PHASE-II, MAITRI VIHAR RAIL VIHAR, CHANDRASEKHAR PUR BHUBANESWAR KHORDHA OR 751023
COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
KOLKATA
Security services
4148253  16/04/2019
SHIKHA GHOSH
D3-301, RUTU PARK, NEAR BRINDAWAN SOCIETY, THANE WEST 400601
Individual

Address for service in India/Attorney address:
SHIKHA GHOSH
D3/301, RUTU PARK, NEAR BRINDAWAN SOCIETY , THANE WEST, 400601, MUMBAI, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Legal Service; Alternative dispute resolution and arbitration services; Copyright management; Intellectual property consultancy; Legal research and assistance; Legal document preparation services; Legal services; Legal services in relation to the negotiation of contracts for others; Legal advice in responding to calls for tenders / legal advice in responding to requests for proposals; Legal watching services; Licensing of intellectual property; Licensing of computer software; Litigation services; Monitoring intellectual property rights for legal advisory purposes
4149640 16/04/2019
S. VINOTH KUMAR
#3/1, HAYATH NAGAR,(H.O) SIVA NAGAR, 3RD STREET, PONDAMALI, TIRUVALLUR – 600056, TAMIL NADU, INDIA
Single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Personal and Social services rendered by others to meet the needs of individuals, Organisation of political meetings, Providing information on issues concerning human rights, Political lobbying services, Online social networking services, Internet-based social networking services, Social introduction agencies
THERMAX URTHH

4151417    18/04/2019
THERMAX LIMITED
THERMAX HOUSE, 14 MUMBAI-PUNE ROAD, WAKDEWADI, PUNE - 411 003, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
2126529, 2126601

MUMBAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ON-LINE SOCIAL NETWORKING SERVICES; PROVIDING A RESOURCE WEBSITE PROVIDING INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT; LEGAL SERVICE; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
KRIANZ
4152024  18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Personal and social services rendered by others to meet the needs of individuals, on-line social networking services, arbitration services, babysitting, clothing rental, inspection of factories for safety purposes, leasing of internet domain names, planning and arranging of wedding ceremonies, registration of domain names [legal services].
4152876  20/04/2019
NIPESH JANGHEL
Vithalwadi, Flat 301, Wing - A, Koparkhairane, Sector 19c, Navi Mumbai - 400709, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Social services rendered by others to meet the needs of individuals.
4153093  20/04/2019
XOYO BIZZ WORLD PRIVATE LIMITED
6/171, MIG, AWAS VIKAS COLONY, PHASE-3, JHUNSI, ALLAHABAD, UTTAR PRADESH- 211019
BODY INCORPORATE
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092

Proposed to be Used
DELHI
Security Services including Security guard services, Physical Security Services and Electronic monitoring services for security purposes.
4154062  22/04/2019
ASPA LEGAL
S-13, First Floor, Greater Kailash-1, South Delhi, New Delhi- 110048 IN
Partnership Firm

Address for service in India/Attorney address:
SHASHANK PANDEY
S-13, First Floor, Greater Kailash-1, New Delhi- 110048
Used Since :02/12/2013
DELHI
Legal Services
DIWAKAR SINGH
PLOT NO. 87, FLAT NO. A-2, 1ST FLOOR, AMBIKA ENCLAVE, KAKROLA, DWARKA, SOUTH WEST DELHI-110095, INDIA.
SERVICE PROVIDERS
Used Since :30/09/2011
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4155134  23/04/2019

NAMITA RAJAT GROVER (INDIAN NATIONAL, PROPRIETOR), TRADING AS RISH ENTERPRISE
C-601, Royal Classic Co-operative Housing Society, Andheri Link Road, opposite Crystal Plaza, Andheri (West), Mumbai - 400053, Maharashtra

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

To be associated with:
4098554

MUMBAI

Personal and social services rendered by others to meet the needs of individual
IMPACTLIFE SOLUTIONS, CATALYST FOR A BETTER TOMORROW

4155337    23/04/2019

SOURAV SAHA
FLAT A-216, MIDTOWN OPULENT, 55/6 VARTHUR HAROHALLI ROAD, SORAHUNASE, BANGALORE-560087
Individual
Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
CHENNAI
Provision of information about intellectual and industrial property rights; Legal research relating to intellectual property rights; Intellectual property consultancy services for inventors; Consultancy relating to intellectual property management; Licensing of intellectual property and copyright; Personal and social services regarding individual needs; Social services rendered by others to meet the needs of individuals; Personal growth and motivation consulting services; Providing information relating to legal affairs; Providing legal information from an online interactive database; Intellectual property consultancy services; Intellectual property consultancy services for non-profit organizations; Advisory services relating to intellectual property rights; Providing clothing to needy persons for charitable purposes; Monitoring intellectual property rights for legal advisory purposes; Consultancy relating to the management of intellectual property; Non-therapeutic counselling rendered to meet the needs of individuals; Bereavement counselling, other than psychological assistance
4155338 23/04/2019

SOURAV SAHA
FLAT A-216, MIDTOWN OPULENT, 55/6 VARTHUR HAROHALLI ROAD, SORAHUNASE, BANGALORE-560087
Individual

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI

Provision of information about intellectual and industrial property rights; Legal research relating to intellectual property rights; Intellectual property consultancy services for inventors; Consultancy relating to intellectual property management; Licensing of intellectual property and copyright; Personal and social services regarding individual needs; Social services rendered by others to meet the needs of individuals; Personal growth and motivation consulting services; Providing information relating to legal affairs; Providing legal information from an online interactive database; Intellectual property consultancy services; Intellectual property consultancy services for non-profit organizations; Advisory services relating to intellectual property rights; Providing clothing to needy persons for charitable purposes; Monitoring intellectual property rights for legal advisory purposes; Consultancy relating to the management of intellectual property; Non-therapeutic counselling rendered to meet the needs of individuals; Bereavement counselling, other than psychological assistance
4156508 24/04/2019

POLIXEL SECURITY SYSTEMS PRIVATE LIMITED
D-7, Dhawandeep Apartments 6, Jantar Mantar Road, New Delhi 110001
Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since: 20/11/2017

DELHI
Investigation and surveillance services relating to the physical safety of persons and security of tangible property
4156512  24/04/2019
POLIXEL SECURITY SYSTEMS PRIVATE LIMITED
D-7, Dhawandeep Apartments 6, Jantar Mantar Road, New Delhi 110001
Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :20/11/2017
DELHI
Investigation and surveillance services relating to the physical safety of persons and security of tangible property
LIFESTYLE EQUITIES C.V.
200 PRINS BERNHARPLEIN, 1097 J.B., AMSTERDAM, NETHERLANDS
A Dutch Limited Partnership

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since: 14/08/2008

To be associated with:
2016566, 3665692

DELI
Consultancy And Licensing Of Intellectual Property.
4156916 24/04/2019
VISHAD KHANNA (INDIVIDUAL)
B2/39 JANAKPURI, NEW DELHI, 110058
INDIVIDUAL

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
CRK Legal

4157015  24/04/2019

MS. RAJAS KASBEKAR
A/2 “Dhanashree”, 19 New Nagardas Road, Andheri East, Mumbai- 400 069, Maharashtra, India

Professional (Lawyer)

Address for service in India/Attorney address:

PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Used Since :29/12/2017

MUMBAI

LEGAL SERVICES, CONVEYANCING SERVICES (LEGAL SERVICES), ATTORNEY SERVICES (LEGAL SERVICES), REGISTRATION SERVICES (LEGAL), LEGAL CONSULTANCY SERVICES, LEGAL MEDIATION SERVICES, LEGAL INFORMATION SERVICES, LEGAL ADVOCACY SERVICES, LEGAL INVESTIGATION SERVICES, LEGAL DOCUMENT PREPARATION SERVICES, LEGAL SERVICES PROVIDED IN RELATION TO LAWSUITS, LEGAL SERVICES RELATING TO BUSINESS, ALTERNATIVE DISPUTE RESOLUTION SERVICES (LEGAL SERVICES) AND LEGAL AID SERVICES INCLUDED UNDER CLASS 45.
4157846  25/04/2019

SANTUSH B PATIL
Buliding No 319, Nirdesh Prakashan, First Floor, Near Durga Mata Mandir, Joshi Ali, Koparkhairane Gaon, Sector No-19, Navi Mumbai-400709, Maharashtra, India
Individual

Address for service in India/Agents address:

HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.

Proposed to be Used

MUMBAI

Spiritual advice; Spiritual consultancy; Mentoring [spiritual]; Astrological and spiritual services; Counselling relating to spiritual direction; Legal advice; Legal services; Legal research; Registration services (legal); Legal information services; Legal consultancy services; Legal support services; Legal consultation services; Legal aid services; Mediation [legal services]; Legal mediation services; Legal advocacy services; Legal watching services; Legal research services; Legal investigation services; Conveyancing services [legal services]; Compilation of legal information; Provision of legal information; Pro bono legal services; Legal document preparation services; Legal administration of licences
SANDEEP GAJAKAS (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE SHOE LAUNDRY
Gautam Darshan, 2nd Floor, 7 Bunglow, Off J P Road, Andheri (W), Mumbai, Maharashtra- 400053
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :29/12/2010

MUMBAI
Shoe rental
4160036 27/04/2019
MR. RAJESH KUMAR
SN-6, TOP FLOOR, CENTRAL MARKET, WEST PUNJABI BAGH, NEW DELHI-110026
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
SOCIAL SERVICES.
Sugar Chat
4160616  29/04/2019
GUANGZHOU LIZHI NETWORK TECHNOLOGY CO., LTD.
3-07A, NO.309 HUANGPU BOULEVARD, TIANHE DISTRICT, GUANGZHOU, GUANGDONG PROVINCE, P.R. CHINA
A Company organized under the laws of China.
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Chaperoning; personal wardrobe styling consultancy; dating services; marriage agency services; planning and arranging of wedding ceremonies; escorting in society [chaperoning]; online social networking services; leasing of internet domain names; lost property return; licensing of computer software [legal services].
Trade Marks Journal No: 1906, 17/06/2019  Class 45

GUANGZHOU LIZHI NETWORK TECHNOLOGY CO., LTD.
3-07A, NO.309 HUANGPU BOULEVARD, TIANHE DISTRICT, GUANGZHOU, GUANGDONG PROVINCE, P.R. CHINA
A Company organized under the laws of China.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Chaperoning; personal wardrobe styling consultancy; dating services; marriage agency services; planning and arranging of wedding ceremonies; escorting in society [chaperoning]; online social networking services; leasing of internet domain names; lost property return; licensing of computer software [legal services].
GREYHAWK

4160749  29/04/2019

JASPREET SINGH NARWAL
V GOPALPUR PO BIAS PIND DISTT JALANDHAR 144001
JASPREET SINGH NARWAL

Address for service in India/Attorney address:
GURVINDER SINGH
SN - 34C, SHASTRI NAGAR, BACKSIDE HOTEL DOWNTOWN, NAKODAR ROAD, JALANDHAR CITY - 144001

Used Since : 01/09/2016

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, Immigration Services
SONIA SUDHERA
HOUSE NUMBER – B-10/163, AHATA NARAYAN SINGH, WARD NUMBER – 13, BARNALA (RURAL), BARNALA – 148101
PUNJAB
INDIVIDUAL

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Proposed to be Used
DELHI
MATRIMONIAL SERVICES.
4163255  01/05/2019
ROSHNI SONCHHATRA
01 ST FLOOR, PLOT-190, JASWANT BUILDING, BHULESHWAR ROAD, KUMBHAR TUKDA NAKA, MUMBAI – 400004
STATE MAHARASHTRA INDIA
A INDIAN NATIONAL
Used Since :06/12/2018
MUMBAI
RENTAL OF CLOTHING, RENTAL OF DRESSES, RENTAL OF HATS, RENTAL OF JEWELLERY
M1
1788978  24/02/2009
BACHMANN GMBH
KREUZACKERWEG 33, A-6800 FELDKIRCH AUSTRIA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF AUSTRIA

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

Cl.7: ANALOGUE AND DIGITAL CONTROL DEVICES FOR CONTROLLING MACHINES AND APPARATUS OF ALL KINDS, INCLUDING INSTALLATIONS FOR CONDUCTING PROCESSES; SERVOSYSTEMS AND DRIVES FOR MACHINES AND INSTALLATIONS; SERVOMOTORS AND SERVOREGULATORS

Cl.9: TERMINALS FOR VISUALISING MACHINE CONTROLS; MAINS POWER SUPPLY COMPONENTS FOR CONTROL SYSTEMS; LINKING OF SERVOSYSTEMS AND DRIVES FOR MACHINES AND INSTALLATIONS VIA DIGITAL AND/OR OPTICAL BUS CONNECTORS; DIAGNOSIS AND MONITORING UNITS WITH VISUAL SCREEN DISPLAYS FOR THE INPUT AND PROCESS MANAGEMENT OF CONTROLS FOR MACHINES AND INSTALLATIONS, ELECTRONIC AND OPTICAL COMMUNICATIONS CONNECTORS FOR CONNECTING MACHINES AND INSTALLATIONS AND CONTROLS; SOFTWARE FOR CREATING EXECUTABLE PROGRAMS FOR MACHINES AND INSTALLATIONS, EXCLUDING DATA PROCESSING MACHINES AND COMPUTERS FOR KNITTING MACHINES ELECTRONIC INSTALLATION FOR CONTROL OF KNITTING MACHINES, COMPUTER PROGRAMS FOR KNITTING MACHINES.

Cl.41: TRAINING CENTRE SERVICES FOR TRAINING CUSTOMERS AND EMPLOYEES, INTERNALLY AND EXTERNALLY

Cl.42: COMPUTER PROGRAMMING AND APPLICATION ENGINEERING FOR THE CREATION OF CONTROL SOFTWARE AND VISUALISATION SOFTWARE
WEZAG

1874435  19/10/2009
WEZAG GMBH WERKZEUGFABRIK
WITTTIGSTRASSE 8 35260 STADTALLENDORE GERMANY
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
DE PENNING & DE PENNING
1 SILVER OAK AVENUE DLF PHASE-I, GURGAON-122002

Proposed to be Used

DELHI

Cl.7; Machines and power-operated hand tools for pressing, crimping, stripping, extraction, clamping, mounting, trimming, cutting, punching and perforating; machines for stripping, twisting, winding and unwinding cables; pneumatic, hydraulic and electric crimping machines; pneumatic, hydraulic and electric hand crimping tools; pneumatic, hydraulic and electric presses; parts, attachments and replacement parts of the aforementioned machines, as far as contained in class 07.

Cl.8; Hand-operated pliers; hand-operated pliers for pressing, crimping, stripping, extraction, clamping, mounting, trimming, cutting, punching and perforating; parts, attachments and replacement parts of the aforementioned pliers, as far as contained in class 08; hand-operated tools for removing electric contacts and electric plugs from housings; tool boxes [including hand-operated pliers and their parts, attachments and replacement parts].
IHEART NEWS

Priority claimed from 24/05/2012; Application No.: 85634619; United States of America
2421729 02/11/2012

IHM IDENTITY, INC.
200 EAST BASSE ROAD, SAN ANTONIO, TEXAS 78209, USA
Manufacturers, Merchants and Service Providers
a Texas Corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
2383365, 2383367, 2383369, 2400324

DELHI

Cl.9; Downloadable computer software for providing music, news, and spoken word performances; downloadable software in the nature of a mobile application for telecommunications services, namely, providing transmission of voice, data, video, and media content via the Internet and the worldwide web

Cl.38; Broadcasting services via the Internet and worldwide web; digital audio broadcasting services provided via a global communications network; telecommunications services, namely, providing transmission of voice, data, video, and media content via a global communications network

Cl.41; Entertainment services, namely, providing a website featuring musical, news, and spoken word performances, videos, related film clips, photographs, and other multimedia materials in the fields of music, radio, news, and spoken word; providing non-downloadable prerecorded music, news, spoken word, and information in the fields of music, radio, news, spoken word, and entertainment, and commentary and articles about music, radio, news, and spoken word, all online via a global communications network; providing non-downloadable playback of music, news, and spoken word and providing non-downloadable prerecorded music, news, and spoken word according to consumer preferences, all via a global communications network; providing an Internet website portal in the fields of music, radio, news, and spoken word

Cl.42; Providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the fields of music, radio, news, and spoken word
ACTIVEX

2476743  12/02/2013
EYYAP SABUN YAG GLISERIN SANAYI VE TICARET ANONIM SIRKETI
AYAZAGA CENDERE YOLU NO 10, LEVENT 34396 ISTANBUL TURKEY
MANUFACTURER & MERCHANTS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF TURKEY

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Cl.3; ANTIBACTERIAL SOAPS & ANTIBACTERIAL GELS
Cl.5; ANTIBACTERIAL SPRAYS, ANTIBACTERIAL AEROSOL, ANTIBACTERIAL HAND SPRAYS; ANTIBACTERIAL SURFACE CLEANING PREPARATIONS, ANTIBACTERIAL KITCHEN CLEANERS, ANTIBACTERIAL BATH CLEANERS, ANTIBACTERIAL GLASS CLEANING SUBSTANCES, ANTIBACTERIAL SATIN FINISH CLEANERS, ANTIBACTERIAL TOILET CLEANERS AND DISINFECTANTS, ANTIBACTERIAL DRAIN CLEANERS, ANTIBACTERIAL FLOOR CARE PRODUCTS, ANTIBACTERIAL DISHWASHING DETERGENTS (FOR HAND WASHING AND FOR DISHWASHING MACHINES), ANTIBACTERIAL CARPET CLEANING SUBSTANCES
Cl.16; ANTIBACTERIAL BABY PAPER HANDKERCHIEF, ANTIBACTERIAL MAKE-UP REMOVER WIPES, ANTIBACTERIAL PAPER HANDKERCHIEFS, ANTIBACTERIAL PAPER TOWELS, ANTIBACTERIAL NAPKINS
2488099    01/03/2013
ANUNAY GOSWAMI
House No. 1593, Sector 37, Noida 201301, Uttar Pradesh, INDIA
provider of goods and services

Address for service in India/Attorney address:
ROBIN GROSER
D-1/5 DLF Qutab Enclave Phase 1 Gurgaon Haryana
Used Since :01/02/2013

DELHI
Subject to filing of Power of Attorney..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2488095.

Cl.16; Magazines, printed matter, instructional material, teaching material; advertising circulars; announcement cards; bookmarks; booklets; business cards; calendars; catalogues; envelopes; folders; flyers; letterheads; periodicals; address books, diaries and books for personal record use; pamphlets; photographs; photograph stands; postcards; posters; printed publications; signboards of paper and cardboard; stationery; writing instruments; printed packaging materials of cardboard; printed packaging materials of paper; printed packaging materials of plastic.

Cl.35; Advertising, business management, business administration, office functions; exhibitions for commercial advertising purposes.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
FORTIFY

2524033  02/05/2013
ENTIT SOFTWARE LLC
3000 Hanover Street, Palo Alto, California, United States of America
MANUFACTURERS AND MERCHANTS/TRADERS
limited liability company organized and existing under the laws of the State of Delaware
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.9; SOFTWARE FOR ANALYZING SOURCE CODE; SOFTWARE FOR DETECTING AND DESCRIBING VULNERABILITIES AND ASSOCIATED MITIGATION TECHNIQUES BASED ON AN ANALYSIS OF SOURCE CODE; SOFTWARE FOR PREVENTING HACKING OF OR ATTACKS ON COMPUTER PROGRAMS AND SOFTWARE SYSTEMS BASED ON RUNTIME ANALYSIS OF SOFTWARE BEHAVIOR AND USE; COMPUTER SOFTWARE.

Cl.42; COMPUTER SOFTWARE CONSULTING SERVICES IN THE FIELD OF COMPUTER SOFTWARE SECURITY, NAMELY UPDATING SECURE CODING RULES, VULNERABILITY DESCRIPTIONS, ATTACK PATTERNS AND PROTECTION PATTERN DATABASES; SAAS FOR STATIC AND DYNAMIC SECURITY TESTING OF SOFTWARE AND WEB APPLICATIONS FOR SECURITY VULNERABILITIES; CONSULTING SERVICES RELATED TO IMPLEMENTATION OF NETWORK SECURITY SYSTEMS.
DONGHAL LLC
2711 Centerville Road, Suite 400, Wilmington, Delaware 19808, USA
Manufacturer, Merchant and Service Provider

a limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; calculating machines, data processing equipment, computers; picture transmission apparatus; handheld and mobile digital electronic devices for the sending and receiving of telephone calls, faxes, electronic mail, video, instant messaging, music, pictures, audiovisual and other multimedia works, and other digital data; MP3 and other digital format audio and video players; handheld computers, personal digital assistants, electronic organizers, electronic notepads; magnetic data carriers; telephones, mobile phones, computer gaming machines, video game machines, cameras; radio receivers; radio transmitters; video cameras; computer hardware and software; computer software and firmware, namely, operating system programs, data synchronization programs, in the nature of application development tool programs for personal and handheld computers and mobile digital electronic devices; character recognition software, telephony management software, mobile telephone, smartphone and tablet software; telephone-based information retrieval software and hardware; software for the redirection of messages; computer games software; prerecorded computer programs for personal information management; database management software; electronic mail and messaging software; paging software; synchronization software for aligning data between handheld and mobile digital electronic devices and computer systems and databases via WIFI, 3G or 4G communication systems; computer software for accessing pictures, movies, TV shows and videos; downloadable pictures, audio, video and audiovisual content provided via computer and communications networks featuring movies, TV shows and videos; computer software for collecting, organizing, book marking, transmission, storage and sharing of data and information; downloadable digital audio files featuring news, voice and spoken word; software for text, image and sound transmission and display; computer application software for mobile phones, smart phones and tablet devices featuring mobile phone functionality; computer application software and embedded computer application software for mobile phones, smart phones and tablet devices namely, software that enables photos and video from cameras found on mobile phones, smart phones and tablet devices to be shared in social media for social networking purposes; computer programs for accessing, browsing and searching online databases; computer hardware and software for providing integrated telephone communication with computerized global information networks; parts and accessories for handheld and mobile digital electronic devices; parts and accessories for mobile telephones, smartphones and tablets in the nature of covers, cases, cases made of leather or imitations of leather, covers made of cloth or textile materials, batteries, rechargeable batteries, chargers, chargers for electric batteries, headphones, stereo headphones, in-ear headphones, stereo speakers, audio speakers, audio speakers for home, bluetooth headsets; personal stereo speaker apparatus; microphones; car audio apparatus; apparatus for connecting and charging portable and handheld digital electronic devices; user manuals in electronically readable, machine readable or computer readable form for use with, and sold as a unit with, all the aforementioned goods; parts and fittings for all the aforesaid goods.

Cl.38; Telecommunications; communication and telecommunication services; providing user access to databases of photographic images; providing access to web sites on the Internet; delivery of digital music, video and other multimedia works by telecommunications; providing wireless telecommunications via electronic communications networks; wireless digital messaging, paging services, and electronic mail services, including services that enable a user to send and/or receive messages through a wireless data network; one-way and two-way paging services; communication by computer, computer intercommunication; telex, telegram and telephone services; rental, hire and leasing of communications apparatus and of electronic mailboxes; electronic bulletin board services; electronic communications consultancy; facsimile, message collection and transmission services; transmission of data and of information by electronic means in the nature of computer, cable, radio, teleprinter, teletype, telephone, mobile phone, electronic mail, microwave, laser beam, communications satellite or electronic communication means; transmission of data by audio-visual apparatus controlled by data processing apparatus or computers; broadcasting or transmission of radio and television programmes; time sharing services for communication apparatus; provision of telecommunications access and links to computer databases and the Internet; electronic transmission of streamed and downloadable audio and video files via
computer and other communications networks; web casting services; delivery of messages by electronic transmission; provision of connectivity services and access to electronic communications networks, for transmission or reception of audio, video or multimedia content; providing access to digital music web sites on the Internet; providing access to MP3 web sites on the Internet; delivery of digital music by telecommunications; providing telecommunications connections to the Internet or databases; providing user access to the Internet (service providers); electronic mail services; telecommunication of information (including web pages), computer programs and any other data; video broadcasting, broadcasting prerecorded videos featuring music and entertainment, television programs, motion pictures, news, sports, games, cultural events, and entertainment related programs of all kinds, via a global computer network; streaming of video content via a global computer network; subscription audio broadcasting via a global computer network; audio broadcasting, broadcasting music, concerts, and radio programs, via a global computer network, streaming of audio content via a global computer network; electronic transmission of audio and video files via communications networks; communication services in the form of matching users for the transfer of music, video and audio recordings via communication networks; providing on-line bulletin boards for the transmission of messages among computer users concerning entertainment, music, concerts, videos, radio, television, film, news, sports, games and cultural events; streaming audio, video, and audiovisual content, data and information on the Internet, communications networks and wireless telecommunications networks; providing video on-demand transmission of audio, video and audiovisual content, data and information; Transmission of audio, video and audiovisual content, data and information on the Internet, communications networks and wireless telecommunications networks; electronic transmission of entertainment reviews and information through computer and communications networks; information, advisory and consultancy services relating to all the aforesaid.

Cl. 41: Education; providing of training; entertainment; sporting and cultural activities; photo editing; digital image processing and editing; manipulation of photographic images by computers and electronic means; provision of non-downloadable electronic photo albums and books; provision of electronic publications (not downloadable); providing online electronic publications; publication of electronic books and journals on-line; providing publications from a global computer network or the Internet which may be browsed; computer assisted training services; computer based educational services; education services relating to computer software; editing of audio-tapes; editing of cine-films; editing of video-tapes; editing of written text; film editing (photographic); videotape editing; digital imaging services; providing digital music (not downloadable) from MP3 web sites on the Internet; providing digital music (not downloadable) from the Internet; entertainment services in the nature of musical, video, audio-video, and textual materials, namely books, plays, pamphlets, brochures, newsletters, journals, and magazines, on the subjects of sporting and cultural activities and a wide range of topics of general interest offered in-person and distributed over computer networks; providing electronic publications for browsing and downloading over computer networks, namely books, pamphlets, brochures, newsletters, journals, and magazines, on the subjects of computer hardware and software applications and a wide range of topics of general interest; providing entertainment information and product reviews in the field of audio, video and audiovisual content, namely, movies, TV shows and videos via a web-based application; providing news and information in the field of entertainment relating to product reviews and recommendations, all regarding audio, video and audiovisual content in the nature of movies, TV shows and videos; providing non-downloadable audio, video and audiovisual content in the nature of recordings featuring movies, TV shows and videos via a web-based application; providing a searchable database featuring audio, video and audiovisual content available through the Internet, telecommunications networks and wireless telecommunications networks in the field of entertainment; providing entertainment information regarding audio, video and audiovisual content via social networks; information, advisory and consultancy services relating to all the aforesaid.

Cl. 42: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; design of printed material; custom design of photo albums and books; application service provider (ASP) software featuring software for use in creating, designing, developing, displaying, editing, formatting, manipulating, printing, publishing, retrieving, scanning, storing and transmitting images, text and photographs; application service provider (ASP) software featuring software for use in creating, designing, developing, formatting, printing and publishing books and photo albums; providing temporary use of on-line facilities, via a global computer network, to enable users to program the scheduling of audio, video, text and other multimedia content, including music, concerts, videos, radio, television, news, sports, games, cultural events, and entertainment-related programs; providing search engines for obtaining data on a global computer network; operating search engines; computer consulting and support services for scanning information into computer disc; information, advisory and consultancy services relating to all the aforesaid.
2799938   28/08/2014
GLOBAL CONSUMER PRODUCTS PRIVATE LIMITED
OLD NO 93/3, NEW NO 14/3, POES GARDEN, CHENNAI , 600086
Manufacturer and Trader

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025,INDIA

Proposed to be Used
CHENNAI

Cl.29; Meat, fish, poultry; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats. Pickles, Butter, cheese, desiccated coconut, curd, gelatin, gherkins; Oil from maize / olive/ nuts/ palm kernel/ rape/ colza/ sesame /coconut or sunflower; Preserved olives / oysters/ peanuts/ peas/ mushrooms/ soya beans; peanut butter, potato crisps/ flakes/ fritters, preparations for making soup, sausages, soya milk, vegetable juices /mousses/ salads; vegetables cooked or dried, yoghurt

Cl.30; Confectionery of all type, coffee , tea, biscuits, cookies, bread, breadcrumbs, buns, cake ingredients, cakes, candy, burgers and sandwiches, chewing gum, chocolate products, chutneys, condiments, salt, flakes, husks or powder of barley/ oats / maize/ soya/ rice/ corn/ wheat, custard, edible ices, food essences, fruit jellies, ice cream, ketchup, linseed, flaxseed, macaroni, malt, mayonnaise, muesli, noodles, pancakes, pasta, pastries, pesto, pies, pizzas, popcorn, puddings, rusks, sago, sauces , spaghetti, spices, sushi, vinegar, waffles, yeast

Cl.31; Grains, fresh fruits, and vegetables; seeds; natural plants and flowers; foodstuffs for animals; Fresh malt, almonds, chestnuts, hazelnuts, peanuts, peas, barley, beans, berries, cereal seeds, mushrooms, peppers, raw cocoa beans, coconuts, copra, dried flowers for decoration, maize, nuts, oats, Olives, onions, oranges, potatoes, sesame, wheat

Cl.32; Beers and other non-alcoholic cocktails and beverages; fruit beverages and fruit and vegetable juices; syrups and other preparations for making beverages; essences for making beverages, non-alcoholic fruit nectars, lemonades, milk of almonds, peanut milk, powders for effervescing beverages, preparations for making aerated water, preparations for making beverages, sherbets / sorbets , soda water, syrups for beverages, whey beverages
TWITTER

2917762  05/03/2015

TWITTER, INC.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America

Service Provider
A corporation organized and existing under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELI

Cl.36; Insurance, financial affairs; monetary affairs; real estate affairs; financial transaction processing services, namely, accepting, processing, authenticating, managing, clearing and reconciling financial transactions via computer and communication networks; electronic processing and transmission of bill payment data for users of computer and communication networks; bill payment services; financial transaction services, namely, providing secure commercial transactions and payment options; providing a variety of payment services and providing financial services, namely, credit card, debit card, gift card, pre-paid card, and deferred payment card processing and transmission of bills and payments thereof, conducted via a global computer network; financial transactions authorization, authentication and settlement services; remote payment services; electronic payment and information management services; financial services, namely, enabling transfer of funds for others via electronic communications networks; financial services, namely, accepting, storing, transmitting and recording commercial transaction and payment data; financial services, namely, facilitating electronic cash, debit and credit transactions; providing a website for financial transaction and payment processing services; loyalty coupon and loyalty program payment processing services; providing cash and other rebates for prepaid cash card, debit card and credit card use as part of a customer loyalty program; providing information in the fields of finance, commercial transactions, and payment processing; financial advice, analysis, research and consultation; accepting and administering monetary charitable contributions; charitable fundraising services; banking services; online banking services; financial services, namely providing banking, financial, stored-value, credit and banking account information via computer and telecommunications networks; financial services, namely, facilitating electronic funds transfer and person-to-person payment services via computer and telecommunications networks; financial services, namely, facilitating access and management of financial, stored-value, credit and banking accounts via computers, telephones and mobile devices; advisory, information and consultancy services relating to all of the aforesaid.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities, providing online journals, namely, blogs featuring user-defined content in the field of social networking; online journals, namely, blogs featuring personal information and opinions in the field of general interest; providing real-time information relating to the latest stories, ideas, opinions, news and to information of personal interest in the fields of entertainment, sports, fashion, education, hobbies, recreation, training, celebrity, culture, current events and blogging via the internet and other communications networks; providing a website featuring user-generated blogs featuring information related to the latest stories, ideas, opinions, news and to information of personal interest; providing information relating to a wide variety of topics; providing a website featuring blogs and non-downloadable text, video and audio files; providing a searchable online database of topics and people in the entertainment and sports industries; providing an electronic and online database in the field of entertainment; providing information in the field of news and entertainment.

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; online social networking services; providing a website on the internet for the purpose of social networking; providing online computer databases and online searchable databases in the field of social networking; providing a social networking website for entertainment purposes; providing user authentication services in transactions; computer security services, namely, authentication and verifying the identity of users and monitoring computer systems for security purposes.
2932636    30/03/2015
ENERGOS TECHNOLOGIES PRIVATE LIMITED
4, Gold Palm Coop Hsg Soc, Lt.Dilip Gupte Road, Matunga West, Mumbai 400016
Goods and Service Provider

Address for service in India/Attorney address:
PRIYANKA KHIMANI
606, Maker Chambers V, Nariman Point, Mumbai - 400 021.

Proposed to be Used
MUMBAI

Cl.9; Scientific, surveying, electric, measuring, signalling and checking apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; Detectors, Diagnostic Apparatus, magnetic data carriers and disks, recording discs, calculating machines, data processing equipment, air analysis apparatus, electric cables, integrating circuits chips, electric and electromagnetic coils, computer memories, computer operating programs, Computer peripheral devices, downloadable software for Computer programs and Electric Indicators.

Cl.35; Advertising, business management, business administration, office functions including Advertising, Business Management Assistance, Business consultancy, Business information, business management consultancy, commercial or industrial management assistance, compilation and systemization of information into computer databases, Demonstration of goods, Efficiency Experts, Computerized file Management, Statistical Information

Cl.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; design, development, installation, maintenance and updating of computer hardware and software including measuring calibration, computer systems analysis, data conversion of computer programs and studies.
DASH
2942118  13/04/2015
AMAZON TECHNOLOGIES, INC.
PO Box 8102, Reno, Nevada, 89507 United States of America
Manufacturer, Merchant and Service Provider
a corporation organized and existing under the laws of State of Nevada USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.9;Portable and handheld electronic devices for transmitting, storing, organizing, manipulating, recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; multifunctional electronic devices for transmitting, storing, displaying, and uploading information regarding potential purchases via a global communications network; personal digital assistant (PDA); key fobs and tags; barcode readers; barcode scanners; handheld scanner; mounts, case, and specialty holsters for portable and handheld electronic devices; protective cases for portable and handheld electronic devices; batteries and battery chargers for use as external power sources for handheld electronic devices; rechargeable batteries integrated into a protective case or housing with an electrical connector for use with handheld electronic devices; charging stations for handheld electronic devices; computer software for transmitting, storing, manipulating, organizing recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; computer software enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device, including multimedia devices; voice recognition software; speech to text conversion software; text to speech conversion software; computer software used to process voice commands, and create audio responses to voice commands; computer software for dictation; computer software enabling communication, including scheduling appointments, reminders, and events on an electronic calendar Electronic publications, including downloadable electronic publications in the nature of books, magazines and periodicals in the field of fiction and non-fiction and television entertainment; audio books in the field of fiction and non-fiction and television entertainment; cinematic and television programmes recorded on disc, tape and electronic form; apparatus for electronic distributing, electrical apparatus for use in television programme creation; portable electronic devices for receiving, transmitting and reading text, images and sound through wireless internet access; audio books; electronic books; downloadable MP3 files, MP3 recordings, MP4 files, MP4 recordings, digital audio files, digital multimedia files and podcasts featuring music and audio books; electronic publications featuring images, photographs, magazines, newspapers, periodicals, newsletters, and journals all relating to television entertainment; video cameras; DVD players; DVD recorders; remote controllers for DVD recorders and players; remote controllers for video disc recorders and players; remote controllers for recording devices; digital audio players; audio recorders; digital video players; portable apparatus for recording, transmission and reproduction of music; portable apparatus for recording, transmission and reproduction of video; other apparatus for recording, transmission and reproduction of video; monitors for television receiver; television receivers [TV sets] and television transmitters; remote controllers for television receiver [TV set]; television tuners; remote controllers for radio set; computer, electronic and video game equipment; electronic instructional and teaching apparatus and instruments; television and radio signal transmitters and receivers; game controllers; cinematographic machines and apparatus; set-top boxes; television receivers and transmitters; electronic controllers; electronic controllers to impart sensory feedback, namely, sounds and vibrations that are perceptible to the user; motion sensitive interactive video game remote control units; interactive video game remote control units; parental control software; headphones and earphones; remote controls for portable and handheld electronic devices and computers; software for use in connection with electronic publications in the nature of television entertainment; software tool in the nature of television entertainment exploration guide; computer and electronic publishing software; downloadable audio works, visual works and audiovisual works featuring books, magazines, newspapers, periodicals, newsletters, guides, quizzes, tests, journals, manuals and television entertainment on a variety of topics; parts and fittings for all the aforesaid goods.

Cl.35;Advertising, marketing, and promotion services; advertising and marketing services, namely, promoting the goods and services of others; computerized database and file management; creating indexes of information, sites and other resources available on global computer networks and other electronic and communications networks for others; order fulfillment services; promoting the goods and services of others by providing, searching, browsing and retrieving information, sites, and other resources available on global computer networks and other electronic and communications networks for others; providing consumer product information for the purpose of selecting general consumer merchandise to meet the consumer’s specifications; online retail store services in the field of grocery, fresh and prepared foods, drug store and general merchandise.
Cl.38; Telecommunications; telecommunications services, namely, electronic transmission of streamed and downloadable audio and video files via computer and other communications networks, providing on-line electronic bulletin boards for the transmission of messages among computer users in the field of consumer product information, web services, delivery of messages by electronic transmission, telecommunication services, namely, electronic transmission of streamed and downloadable audio and video and multimedia content files via computer and other communications networks, audio broadcasting of spoken word, music, concerts and radio programs, wireless broadband communications services, text and numeric digital wireless messaging services, communication via wireless electronic book reader, providing access to an interactive database for transmission of messages among computer users and subscribers concerning music, books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations, videos and DVDs, and other household and consumer goods, product reviews and purchase information on the internet, electronic transmission of information and data, audio broadcasting and transmission of educational and entertainment digital data, communication services for transmission, caching, accessing, receiving, downloading, streaming, broadcasting, sharing, displaying, formatting, minoring and transferring text, images, audio, video and data via telecommunications networks, wireless communications networks, and the internet, providing an internet forum, online chat rooms and online communities for the transmission of messages among computer users, providing access to online directories, databases, current events websites and blogs, and on-line reference materials, providing access to auxiliary devices or electronic devices in the nature of providing telecommunication connectivity services for the transfer of images, messages, audio, visual, audiovisual and multimedia works among e-readers, mobile phones, smartphones, portable electronic devices, portable digital devices, tablets or computers, streaming of audio, visual and audiovisual material via the internet or other computer or communications network, providing online chat rooms, internet forums and online communities for the transmission of photos, videos, text, data, images and other electronic works, transmission of podcasts, transmission of webcasts, providing an online network that enables users to share and content share, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works, providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, organizations, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, multimedia presentations, history, language, liberal arts, math, business, science, technology, hobbies, culture, sports, arts, psychology, and philosophy, providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works, providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share photos, videos, text, data, images and other electronic works, providing on-line network services in the field of movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, organizations, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, multimedia presentations, telecommunications services, namely, providing online electronic bulletin boards for the transmission of messages among computer users concerning entertainment, providing interactive chat rooms for transmission of messages among computer users and subscribers concerning a wide variety of topics, electronic transmission of entertainment reviews and information through computer and communications networks, providing electronic communication of blogs. Providing online forums for communication in the field of electronic games, Providing video on-demand transmission of computer games, providing users with telecommunication access time to electronic communications networks with means of identifying, locating, grouping, distributing, and managing data and links to third-party computer servers, computer processors and computer users, press agencies, providing directories for telephone numbers, business addresses, electronic mail addresses, network home page addresses, addresses and telephone number of people, places, and organizations, providing an online interactive electronic bulletin board in the field of comic book publishing, entertainment and the entertainment industry, information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; provision of information, consultancy and advisory services relating to the aforesaid.

Cl.41; Education, providing of training, entertainment, sporting and cultural activities; entertainment services in the nature of a television series; entertainment services, namely an ongoing series provided through television, cable, the Internet and wireless communication networks; entertainment services, providing images from the Internet, tablets or computers, streaming of audio, visual and audiovisual material via the internet or other computer or communications network, providing online chat rooms, internet forums and online communities for the transmission of photos, videos, text, data, images and other electronic works, transmission of podcasts, transmission of webcasts, providing an online network that enables users to share and content share, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works, providing on-line network services that enable users to share content, photos, videos, text, data, images and other electronic works relating to entertainment, including, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, organizations, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, multimedia presentations, history, language, liberal arts, math, business, science, technology, hobbies, culture, sports, arts, psychology, and philosophy, providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works, providing a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share photos, videos, text, data, images and other electronic works, providing on-line network services in the field of movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, organizations, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion shows, multimedia presentations, telecommunications services, namely, providing online electronic bulletin boards for the transmission of messages among computer users concerning entertainment, providing interactive chat rooms for transmission of messages among computer users and subscribers concerning a wide variety of topics, electronic transmission of entertainment reviews and information through computer and communications networks, providing electronic communication of blogs. Providing online forums for communication in the field of electronic games, Providing video on-demand transmission of computer games, providing users with telecommunication access time to electronic communications networks with means of identifying, locating, grouping, distributing, and managing data and links to third-party computer servers, computer processors and computer users, press agencies, providing directories for telephone numbers, business addresses, electronic mail addresses, network home page addresses, addresses and telephone number of people, places, and organizations, providing an online interactive electronic bulletin board in the field of comic book publishing, entertainment and the entertainment industry, information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; provision of information, consultancy and advisory services relating to the aforesaid.
presentations, videos, DVDs, high density optical discs and other audiovisual works over computer networks and global
communication networks, entertainment information services, namely providing opportunities for exchange of
information and conversation regarding a wide variety of topics by means of live events and mailed information,
information provided on line from a computer database or from a global computer network relating to movies, motion
pictures, documentaries, films, television programs, graphics, animation and multimedia presentations, videos, and
DVDs, high density optical discs and other audiovisual works, providing databases featuring general news and
information regarding movies, motion pictures, documentaries, films, television programs, graphics, animation and
multimedia presentations, videos and DVDs, high density optical discs and other audiovisual works, rental services,
namely, rental of cinema films, documentary films, motion pictures, films, sound recordings, video games, multimedia
presentations, electronic books and publications, video recordings, pre-recorded videotapes, digital video disks, musical
recordings, multimedia recordings, and computer games, rental services, namely, rental of cinema films, documentary
films, motion pictures, films, sound recordings, video games, multimedia presentations, electronic books and
publications, video recordings, pre-recorded videotapes, digital video disks, musical recordings, multimedia recordings,
and computer games via global communications networks, providing information, reviews and personalized
recommendations in the field of entertainment, providing information, reviews and personalized recommendations in the
field of entertainment via global communications networks, Providing information relating to contests and games,
providing recognition and incentives by the way of awards and contests to demonstrate excellence in the field of
entertainment, providing online non-downloadable comic books and graphic novels, providing a website that allows users
to review screenplays, movies, television shows, graphic images, storyboards and entertainment properties, providing a
website featuring blogs and non-downloadable publications in the field of entertainment, comics, screenplays, books,
shot stories, providing a website featuring information, contests, text, video, audio, publications all related to
entertainment, providing news and information in the field of entertainment relating to information, contests, text, video,
audio, publications all related to entertainment, providing reviews for television, movies, and entertainment, providing a
website featuring non-downloadable audio programs in the field of entertainment and the entertainment industry,
providing information on entertainment, movies and television shows via social networks, providing images from
the Internet, provision of information relating to entertainment, publication of periodicals, providing online electronic
publications (not downloadable), providing information and commentary in the field of entertainment or education via a
global computer network, namely information in the field of music, books, movies, motion pictures, television programs,
games, toys, sporting goods, electronics, multimedia presentations, videos and DVDs, and other household and
consumer goods, entertainment services, namely, providing online prerecorded audio programs in the field of music,
books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations,
videos and DVDs, and other household and consumer goods, entertainment services, namely, providing online
non-downloadable prerecorded audio, visual and audiovisual works via the Internet, publishing of books, magazines,
periodicals, literary works, visual works, audio works, and audiovisual works, providing non-downloadable pre recorded audio, visual and audiovisual works via wireless networks, providing on-line computer games and on-line interactive stories, providing online newsletters and blogs featuring entertainment, movies, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure
activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works,
games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion
shows, and multimedia presentations, publication of excerpts from books, periodicals, and literary works, and providing
virtual environments in which users can interact for recreational, leisure, or entertainment purposes, providing
information, news, articles and commentary in the field of entertainment, including, movies, television, audiovisual works,
music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments,
and exhibitions, sporting instruction, clubs, radio, comedy, contests, visual works, music, audio works, books, theatre,
leisure activities, tournaments, and exhibitions, sporting instruction, clubs, radio, comedy, contests, visual works, and
multimedia presentations accessible via the internet or other computer on communications networks,
providing pre-recorded audio, audiovisual, and multimedia works featuring entertainment, movies, television, audiovisual
works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments,
and exhibitions, sporting instruction, clubs, radio, comedy, contests, visual works, music, audio works, books, theatre,
leisure activities, tournaments, and exhibitions, sporting instruction, clubs, radio, comedy, contests, visual works, and
multimedia presentations via the internet or other computer or communications networks, film production, movie studio,
production of radio and television program, production of shows, radio entertainment, recording studio services, theatre
productions, video editing, video film production, scriptwriting services, movie studio, theatre production, videotape
editing, organization of competitions, radio and television programmers, club services (entertainment) dubbing, editing of
films, music composition services, recording studio services, sound recording services, entertainment services, namely,
providing online computer games, entertainment services, namely, providing online electronic games services, namely,
providing online video games, electronic games services provided by means of the internet, Providing a
computer game for use network-wide by network users, Providing information on-line relating to computer games and
computer enhancements for games, providing a searchable online entertainment database featuring online non-
downloadable digital games, movies, television shows, music and other digital text, audio and video files featuring books,
consulting services, computer consulting, computer programming, document data transfer from one computer format to another, hosting of third party content, photos, videos, text, data, images, and electronic works, providing temporary use of online non-downloadable computer software for managing of e-commerce fulfillment; tracking of sales and inventory, managing communication of orders and shipments; analyzing and reporting data relating to e-commerce fulfillment; providing on-line network services that enable users to share content, text, and other data; software application (app) for transmitting, storing, manipulating, organizing recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; software application (app) enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; software application (app) for voice recognition and speech to text conversion; software application (app) used to process voice commands, and create audio responses to voice commands; software application (app) for scheduling appointments, reminders, and events on an electronic calendar; scientific and technological services and research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software, computer services, namely remote hosting of operating systems and computer applications, hosting operating systems and computer applications through the provision of a virtual computing environment via the Internet, renting virtual computing environments, hosting facilities of variable capacity, providing software, non downloadable, accessible over a global computer network, for managing computer applications, constructing an Internet platform for electronic commerce, designing, managing and monitoring on-line forums for discussion, creating electronically stored web pages for on-line services and the Internet, data warehousing, elaboration and maintenance of web sites for third parties, managing web sites for others, rental of web servers, web site maintenance, creation and hosting services, application service provider, namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases in the fields of e-commerce, payments, online data storage, shared computing capacity, software application (app) for messaging services and calculation of website ranking based on user traffic, computer programming, consultancy services relating to multimedia applications management, presentation and control, computer programming, hardware, software and computer system design, specification and selection and electronic communication, editing, updating, and outsourcing, hardware and computer services for hardware, software and computer systems, computer services relating to multimedia applications management, presentation and control, research, database management, facilities management and outsourcing, computer services, namely hosting a computerized on line search and ordering service featuring the wholesale and retail distribution of music, books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations, videos and DVDs, and other household and consumer goods, product reviews and purchase information on the internet, Providing on-line non-downloadable internet browser software, providing non-downloadable mobile communications device software for enhancing mobile access to the internet via computers, mobile computers, and mobile communications devices, technical support, namely, troubleshooting of computer hardware and software problems and mobile computer and mobile communications device hardware and software problems, computer hardware and software consultation and design, computer software design for others, mobile computer and mobile communications device hardware and software consultation and design, mobile computer and mobile communications device software design for others, hosting of third party content, photos, videos, text, data, images, web sites and other electronic works, providing search engines, providing search platforms to allow users to request and receive photos, videos, text, data, images and electronic works, interactive hosting services which allow users to publish and share their own photographs, data, images online, consulting virtual communities for users to participate in discussions, obtain feedback, form virtual communities, and engage in social networking, maintenance and updating of software relating to computer, Internet and password security and prevention of computer, internet and password risks, providing information in the field of astronomy, weather, the environment, interior design, technology, computers, software, computer peripherals, computer hardware, geology, engineering, architecture, medical research, and product research and testing via the internet or other computer or communications networks, computer software installation and maintenance, providing a website featuring technical information relating to computer software and hardware, computer hardware, software, application, and network consulting services, computer consulting, computer programming, document data transfer from one computer format to another, hosting of digital content on global computer networks, wireless networks, and electronic communications networks, providing search platforms to allow users to request and receive, content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works, providing temporary use of non-downloadable computer software and online facilities to enable users to access and download computer software, providing temporary use of online non-downloadable computer software that generates customized recommendations of magazines, news and information, Providing a website featuring entertainment information and product reviews in the field of audio, video and audiovisual content, namely movies, TV shows, videos and music, providing news and information in the field of entertainment relating to product reviews and recommendations, all regarding audio, video and audiovisual content in the nature of movies, TV shows, videos and music, providing a searchable database featuring audio, video and audiovisual content available through the Internet, telecommunications networks and wireless telecommunications networks in the field of entertainment, providing entertainment information regarding audio, video and audiovisual content via social networks, consultancy in the field of entertainment and the entertainment industry, providing information on entertainment, movies and television shows via social networks, provision of information, consultancy and advisory services relating to the aforesaid.
software applications based on user preferences, monitoring of computerized data and computer systems and networks for security purposes, Hosting, scaling and maintaining online databases for others, cloud computing featuring software for use in database management, cloud hosting of electronic databases, application service provider (ASP) featuring software for use in database management, platform as a service (PAAS) featuring computer software platforms for use in database management, software as a service (SAAS) services featuring software for use in database management, computer services, namely, providing database servers of variable capacity to others, providing a website featuring non-downloadable software for database management, Computer services, namely remote hosting of operating systems and computer applications, providing hosted operating systems and computer applications through the internet, rental of computing and data storage facilities of variable capacity, providing, developing and designing software, non-downloadable, accessible over a global computer network, for managing computer applications, constructing an internet platform for electronic commerce, designing, managing and monitoring online forums for discussion, creating electronically stored web pages for online services and the internet, data warehousing, elaboration and maintenance of web sites for third parties, managing web sites for others, rental of web servers, web site maintenance, creation and hosting services, application service provider, namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases in the fields of ecommerce, online payments, order queuing, website design, data storage, shared computing capacity scaling, messaging services and calculation of website ranking based on user traffic, hosting a website that gives users the ability to review various print, photographic, graphic image, and audio and video content and utilize a custom template to provide input, likes, dislikes, edits, changes, modifications, opinions, suggestions, and comments and engage in social, business and community networking, computer services, namely, creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities, and engage in social networking all in the field of entertainment and the entertainment industry, providing temporary use of on-line non-downloadable software and applications for accessing streaming audio and video files, games, social networks, text files and multimedia files, Design and development of computer game software, video and computer game design and development services, Providing temporary use of on-line non-downloadable software development tools for the design and development of electronic games, Providing temporary use of on-line non-downloadable software and applications for accessing streaming audio and video files, games, social networks, text files and multimedia files, Video game development services, Technical support services, namely, troubleshooting of computer game software problems, Application service provider (ASP) featuring software for use in relation to visual images, namely, software for digital animation and special effects of images, video games, and motion pictures, Application service provider (ASP) featuring application programming interface (API) software including such software for the streaming, storage, and sharing of video games, content, data and information, providing non-downloadable software applications, providing temporary use of on-line non-downloadable cloud computing software for use in electronic storage of data, computer software development in the field of mobile applications, application service provider, namely, hosting, managing, developing, and maintaining applications, software, and web sites, in the fields of personal productivity, wireless communication, mobile, providing technical support services regarding the usage of communications equipment, Production of video and computer game software, creating an on-line community for registered users to participate in discussions, to share content, photos, videos, text, data, images and other electronic works, and engage in social networking, provision of information, consultancy and advisory services relating to the aforesaid.
B BRAVADO! DESIGNS

2962814  13/05/2015
BRAVADO HOLDING AG
Rigistrasse l, 6300 Zug, Switzerland

Manufacturers, merchants and service providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
To be associated with:
2736154, 2775959, 2962812

DELHI

Cl.25; Brassieres; breastfeeding brassieres; maternity brassieres; underwear for women, namely panties (underwear), bikinis (underwear), thongs; nightwear; breastfeeding and maternity clothing; underwear

Cl.35; Operation of a company selling brassieres, breastfeeding brassieres, maternity brassieres, breast pads, breast pads for women who are breastfeeding; operation of a company selling underwear and nightwear; retail services over a global computer networks (Internet) selling underwear for women, bikinis, thongs, nightwear; retail services over a global computer networks (Internet) selling breastfeeding and maternity clothing; retail services over a global computer networks (Internet) selling brassieres, breastfeeding brassieres, maternity brassieres, underwear for women, panties (underwear), bikinis, thongs, breast pads, breast pads for women who are breastfeeding; retail services over a global computer networks (Internet) selling underwear; retail services over a global computer networks (Internet) selling CDs, CD-ROMs, DVDs, pre-recorded DVDs containing audio and video data concerning breastfeeding, pregnancy and information for young mothers, pre-recorded DVDs containing educational information for young mothers, pre-recorded laser disks and pre-recorded optical disks containing information for young mothers; retail services over a global computer networks (Internet) selling cosmetics, creams, skin creams, maternity creams, breastfeeding creams, baby creams, nipple creams, creams against diaper rash, hand creams, creams enriched with vitamin E.
e-BRIDGE Multi Station

2984612  12/06/2015
TOSHIBA TEC KABUSHIKI KAISHA
1-11-1, Osaki, Shinagawa-ku, Tokyo, Japan.
Manufacturers
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2439269, 2439270

DELHI

Cl.9; Multi-functional machines with photocopying, scanning, printing and facsimile functions, computer programs and software, downloadable computer programs and software.
Cl.42; Computer software design, computer programming, maintenance of computer software; providing computer programs, Software as a service [SaaS].
3032036  13/08/2015
XSEED EDUCATION PTE LTD
18-08 UE Square, 83 Clemenceau Ave, Singapore 239920, Singapore
Manufacturer Merchant and Service Provider
a company organised and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
1823241, 1823249, 1823250

DELHI

Cl.9; Scientific, photographic, cinematographic, teaching apparatus and instruments; apparatus for recording, transmission, reproduction of sound or images; magnetic data carriers, recording discs; compact discs, dvds and other digital recording media; calculating machines, data processing equipment, computers; computer software and programs; apparatus for creating, recording, editing, processing, storing, transmitting, printing, viewing, reproducing, retrieving text, computer-aided graphics, multi-media applications, audio, video images; electronic apparatus.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter;&nbsp;including leaflets; manuals, educational guides, notes & compilations; note books, exercise books, writing pads,&nbsp;protective book covers, inking pads; mathematical instruments & cases; atlases, maps, charts, graphic reproduction; computer print outs; photographs; stationery; artists&quot; materials; paint brushes; instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes).

Cl.41; Educational services; establishing and running educational institutions & academies; conducting classes and training online; conducting distance education and interactive seminars and symposiums online; vocational guidance (education or training advice); publication of books & texts, publication of electronic books, journals, newsletters, magazines, notebooks and volumes online , library services; organization of educational, cultural, entertainment competitions & shows; arranging & conducting seminars & symposiums, training workshops.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software ; creation, hosting & maintenance of websites; providing on-line interactive discussion forums for real-time interaction between computer users; drafting,: graphics arts designing; commercial art designing; animation & special-effects design for others; news paper & magazine design; scientific & technological services & research & design relating thereto.
ACCENTURE PERFORMANCE ACHIEVEMENT

Priority claimed from 14/08/2015; Application No. : 014469837 ;European Union
3036733  19/08/2015

ACCENTURE GLOBAL SERVICES LIMITED
3 Grand Canal Plaza, Upper Grand Canal Street, Dublin 4, Ireland
Manufacturer Merchant and Service Provider
a company organized and existing under the laws of Ireland

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
1240312, 1521351, 1758410, 2034134, 2034135, 2034136, 2034140, 2035847
DELHI

Cl.9; Computer software, namely, software in the fields of business management, human resources, recruiting, business organizational design, leadership development and performance management.

Cl.16; Brochures, newsletters, reports, manuals, pamphlets and printed guides in the fields of business management, human resources, recruiting, business organizational design, leadership development and performance management.

Cl.35; Consulting and analysis services in the fields of business management, human resources, recruiting, business organizational design, leadership development and performance management.

Cl.41; Providing training in the fields of business management, human resources, recruiting, business organizational design, leadership development and performance management.

Cl.42; Design and development of non-downloadable software in the fields of business management, human resources, recruiting, business organizational design, leadership development and performance management; providing cloud-based, non-downloadable software in the fields of business management, human resources, recruiting, business organizational design, leadership development and performance management; custom design, testing, development and implementation of applications, computer software and computer systems.
WALMART EXTRA SPECIAL

3058473  18/09/2015
WALMART APOLLO, LLC,
702 SW 8th Street, Bentonville, Arkansas 72716, United States of America.
MANUFACTURERS AND MERCHANTS
a limited liability company organized under the laws of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

Cl.29;MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; APPLESAUCE, BACON, BEAN DIP, BEEF, BISQUES, BUTTER, BUTTER SUBSTITUTES, CANDIED FRUIT, CANNED FRUITS, CANNED TOMATOES, CHEDDAR CHEESE, CHEESE, CHICKEN, CHILI, COCONUT OIL, COLE SLAW, CONDENSED MILK, COOKING OIL, COOKING SPRAY, CORNED BEEF, CRANBERRY SAUCE, CREAM, CREAM CHEESE, DRIED BEEF, DRIED FRUITS, EDIBLE FATS, EDIBLE OIL, EGGS, EVAPORATED MILK, FISH FILLETS, FRESH MILK, FRESH YOGURT, FRIED BEANS, FROZEN FRUITS, FROZEN VEGETABLES, FRUIT PRESERVES, FRUIT TOPPING, HAM, JAMS, JELLY, LARD, LUNCHEON MEATS, MARGARINE, MARMALADE, MEAT, MEATBALLS, MILK, MILK POWDER, OLIVE OIL, ONION RINGS, PEANUT BUTTER, PEANUT OIL, PICKLES, PORK, POTATO CHIPS, POTATO CRISPS, POULTRY, POWDERED MILK, PROCESSED FRUITS, PROCESSED MEAT, PROCESSED EDIBLE SEEDS, PROCESSED PEANUTS, PROCESSED VEGETABLES, PROCESSED YAMS, SALAD OIL, SALMON, SALSA, SARDINES, SEAFOOD, SHORTENING, SMOKED FISH, SOFT CHEESE, SOUPS AND SOUP MIXES, SOUR CREAM SPREADS, TOFU, TURKEY, WHIPPING CREAM, YOGURT.

Cl.30;COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BAGELS, BAGUETTES, BAKERY GOODS, BAKING POWDERS, BAKING SPICES, BARBECUE SAUCE, BEAN PASTE, BONBONS, BREAD, BREAD MIXES, BREAKFAST CEREALS, BROWNIES, BURRITOS, CAKE MIXES, CAKES, CANDY, CEREAL-BASED SNACK FOODS, CHEESE SAUCE, CHEESECAKE, CHEWING GUM, CHILI POWDERS, CHILI SAUCE, CHIMICHANGA, CHOCOLATE, CHOCOLATE BARS, CHOCOLATE POWDER, CHOCOLATE SYRUP, CINNAMON, COCOA, COFFEE, COFFEE BEANS, CONDIMENT, NAMELY PEPPER SAUCE, CONES FOR ICE CREAM, COOKIES, CRACKERS, CUBE SUGAR, CUSTARDS, DANISH PASTRIES, DOUGHNUTS, DUMPLINGS, ECLAIRS, EGG ROLLS, ESPRESSO, FAJITAS, FLAVORED ICES, FLOUR, FOOD FLAVORINGS, FRENCH TOAST, FRESH PASTA, FRESH PIZZA, FROZEN BREADS, FROZEN YOGURT, FRUIT PIES, GRANOLA, GRASY, GRASSY MIXES, GROUND COFFEE BEANS, HAM GLAZE, HONEY, HORSERADISH, HUSH PUPPIES, ICE, ICE CREAM, ICING, ICING MIXES, INSTANT PANCAKE MIXES, INSTANT PUDDING MIXES, KETCHUP, LASAGNA, LOLLIPOPS, MACARONI, MEAT PIES, MICROWAVE POPCORN, MILK SHAKES, MUFFIN MIXES, MUSTARD, NACHOS, NATURAL SWEETENER, NOODLES, NUTMEG, OATMEAL, PANCAKE MIXES, PANCAKE SYRUP, PANCAKES, PASTA, PASTRIES, PEPPER, PIE CRUSTS, PIZZA, PIZZA CRUST, PIZZA SAUCE, POPCORN, POWDERED GARLIC, POWDERED SUGAR, PRETZELS, PUDDINGS, QUESADILLAS, QUICHE, RAVIOLI, SALAD DRESSINGS, SALT, SANDWICHES, SAUCES, SCONES, SEASONINGS, SOY SAUCE, SPAGHETTI, SPRING ROLLS, SUGAR AND SUGAR SUBSTITUTES, TABLE SYRUP, TACO SHELLS, TACOS, TAMALEs, TAPIoca, TARTAR SAUCE, TEA, VANILLA, VINEGAR, YEAST.

Cl.31;GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT; BIRD SEED, CAT FOOD, CAT LITTER, CAT TREATS, CUT CHIRISTMAS TREES, DOG BISCUITS, DOG Food, FISH FOOD, FLOWER BULBS, FRESH APPLES, FRESH APRICOTS, FRESH ARTICHOKEs, FRESH BANANAS, FRESH BEAN SPROUTS, FRESH BEETS, FRESH FRUITS, FRESH CORN, FRESH LEMONS, FRESH NUTS, FRESH TOMATOES, FRESH VEGETABLES, LIVE FLOWERS, MULCH, *NATURAL PLANTS AND FLOWERS, PET FOOD, PLANT SEEDS, ROSES.

Cl.32;BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; ALE, APPLE JUICE BEVERAGES, BEER, COLAS, DRINKING WATER, ENERGY DRINKS, FLAVORED WATERS, FROZEN FRUIT BEVERAGES, FRUIT DRINKS, FRUIT JUICES, MINERAL WATER, NON-ALCOHOLIC BEER, PREPARATIONS FOR MAKING NON-ALCOHOLIC DRINKS, SOFT DRINKS, SPARKLING WATER, SPORTS DRINKS, VEGETABLE JUICE.
THE COLOR RUN

3119491    08/12/2015
TCR IP HOLDINGS, LLC
1957 South 4800 West, Salt Lake City, Utah 84104, United States of America
Manufacturers, merchants and service providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :04/09/2011

DELHI

Cl.25;Clothing, namely, shirts, caps, hats, sweat shirts, sweat bands, headbands" in Class 25
Cl.41;Athletic and sport event services, namely, organizing, arranging, and conducting running events and running competitions; providing a website featuring information on the sport of running and running events; providing online information in the fields of running and running events; providing online and electronic newsletters regarding running and running events.
QUANERGY

3129814  17/12/2015
QUANERGY SYSTEMS, INC.
482 Mercury Drive, Sunnyvale, California 94085, U.S.A.
Manufacturers and Service Providers
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Electric, lidar, electronic, proximity, and optical sensors; sensor systems comprised of electric, lidar, electronic, proximity and optical sensors, computer hardware, display monitors and/or cables; lidar.

Cl.42; Providing information in the field of 3D surveying and topographical surveying; mapping services for use in the location and tracking of physical objects.
3129815 17/12/2015
QUANERGY SYSTEMS, INC.
482 Mercury Drive, Sunnyvale, California 94085, U.S.A.
Manufacturers and Service Providers
A Delaware Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
3129814
DELHI
Cl.9: Electric, lidar, electronic, proximity, and optical sensors; sensor systems comprised of electric, lidar, electronic, proximity and optical sensors, computer hardware, display monitors and/or cables; lidar.
Cl.42: Providing information in the field of 3D surveying and topographical surveying; mapping services for use in the location and tracking of physical objects.
WILLIS TOWERS WATSON

Priority claimed from 29/06/2015; Application No. : 86/678,079 ;United States of America

3137757  23/12/2015

WILLIS GROUP LIMITED
51 Lime Street, London EC3M7DQ, United Kingdom

Manufacturers and Service Providers
A United Kingdom Limited Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer software for financial modeling and benchmarking, stochastic modeling, evaluating jobs and benefit plans, creating and maintaining employee pay structures, evaluating employee performance, asset allocation, catastrophe modeling, claims management, quality assurance, and for modeling, recording, organizing, calculating, reporting, displaying, analyzing, evaluating, comparing, predicting, and updating actuarial data, financial data, business data, and human resources data, all for use in the fields of human resources, employee compensation and benefits, retirement planning, pension and retirement plans, investments, profit-shaving plans, stock purchase plans, health care, health care plans, dental plans, prescription plans, personnel management, workforce effectiveness, rewards management, employee job evaluation, employer-employee communications, employee safety, employee relocation, outsourcing, business and organizational management and operations, organizational structure and reorganization, product development and marketing, mergers and acquisitions, strategic planning, contingency planning, change management, information technology, insurance, insurance claims, risk management, risk evaluation, actuarial matters, financial services, investments, financial planning, financial modeling, asset allocation, catastrophe modeling, claims management, and/or quality assurance. downloadable electronic publications in the nature of periodicals, books, newsletters, reports, surveys, article reprints, memoranda, guides, manuals, and directories, downloadable podcasts, and downloadable videos, all in the fields of human resources, employee compensation and benefits, retirement planning, pension and retirement plans, investments, profit-shaving plans, stock purchase plans, health care, health care plans, dental plans, prescription plans, personnel management, workforce effectiveness, rewards management, employee job evaluation, employer-employee communications, employee safety, employee relocation, outsourcing, business and organizational management and operations, organizational structure and reorganization, product development and marketing, mergers and acquisitions, strategic planning, contingency planning, change management, information technology, insurance, insurance claims, risk management, risk evaluation, actuarial matters, financial services, investments, financial planning, financial modeling, asset allocation, catastrophe modeling, claims management, and/or quality assurance.

Cl.16; Printed matter and publications, namely, periodicals, books, newsletters, reports, surveys, article reprints, memoranda, guides, manuals, and directories in the fields of human resources, employee compensation and benefits, retirement planning, pension and retirement plans, investments, profit-sharing plans, stock purchase plans, health care, health care plans, prescription plans, personnel management, workforce effectiveness, rewards management, employee job evaluation, personnel policies, employer-employee communications, employee safety, employee relocation, outsourcing, business and organizational management and operations, organizational structure and reorganization, product development and marketing, mergers and acquisitions, strategic planning, contingency planning, change management, information technology, insurance, insurance claims, risk management, risk evaluation, actuarial matters, financial services, investments, financial planning, financial modeling, asset allocation, catastrophe modeling, claims management, and/or quality assurance.

Cl.35; Management of commercial and business enterprises; business and management consulting services; business risk management; consulting services in the field of business risk management; business information services in the nature of providing business information on goods and services of others in the fields of insurance, reinsurance and risk management, to maximize the benefit of such goods and services to consumers; consulting services in the fields of personnel and human resource management, workforce effectiveness, employee job evaluation, employer-employee communications, employee safety, employee relocation, business and organizational management and operations, contingency planning, strategic planning, operations, mergers and acquisitions, organizational structure and reorganization, and product development and marketing; information in business matters; assistance in management of business activities; outsourcing services; management and compilation of computerized databases; market analysis and research services; market reports and studies; conducting business research and surveys; preparing business reports; custom preparation of employer-employee communications materials in the nature of printed and electronic announcements, memoranda, books, reports, newsletters, guides, manuals, periodicals, and audiovisual presentations.
Cl.36; Consulting services in the fields of insurance, financial risk management, financial services, investments, employee compensation and benefits, profit-sharing plans, stock purchase plans, savings, pension and retirement plans, and health care, dental, and prescription plans; administration of employee compensation and benefit plans, profit-sharing plans, stock purchase plans, savings, pension, and retirement plans, and health care, dental, and prescription plans; employee benefit consulting services; financial, direct risk and insurance risk management services; financial research and information services; actuarial consulting and services; insurance brokerage services; insurance claims management services; insurance consultation; insurance services in the nature of loss control management for others; insurance underwriting; reinsurance underwriting; providing insurance information and insurance consultancy; reinsurance brokerage services; risk management services, namely, insurance portfolio analysis and insurance portfolio optimization; enterprise risk management (ERM) advice and consulting services to assist with legal, regulatory and rating agency requirements; risk management.

Cl.41; Educational services, namely, providing workshops, seminars, and educational programs in the fields of human resources, employee compensation and benefits, retirement planning, pension and retirement plans, investments, profit-sharing plans, stock purchase plans, health care, health care plans, dental plans, prescription plans, personnel management, workforce effectiveness, rewards management, employee job evaluation, personnel policies, employer-employee communications, employee safety, employee relocation, outsourcing, business and organizational management and operations, organizational structure and reorganization, product development and marketing, mergers and acquisitions, strategic planning, contingency planning, change management, information technology, insurance, insurance claims, risk management, risk evaluation, actuarial matters, financial services, investments, financial planning, financial modeling, asset allocation, catastrophe modeling, claims management, and/or quality assurance; electronic non-downloadable publications, namely, periodicals, books, newsletters, reports, surveys, article reprints, memoranda, guides, manuals, and directories, non-downloadable podcasts, and non-downloadable videos, all in the fields of human resources, employee compensation and benefits, retirement planning, pension and retirement plans, investments, profit-sharing plans, stock purchase plans, health care, health care plans, dental plans, prescription plans, personnel management, workforce effectiveness, rewards management, employee job evaluation, personnel policies, employer-employee communications, employee safety, employee relocation, outsourcing, business and organizational management and operations, organizational structure and reorganization, product development and marketing, mergers and acquisitions, strategic planning, contingency planning, change management, information technology, insurance, insurance claims, risk management, risk evaluation, actuarial matters, financial services, investments, financial planning, financial modeling, asset allocation, catastrophe modeling, claims management, and/or quality assurance.

Cl.42; Computer and information technology consultation; design, development, and implementation of computer hardware and software, databases, websites, and intranets; computer systems integration services; computer programming and computer modeling services, namely, computer simulation from computer programs for others; computer project management services; application service provider (ASP) services, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases of others in the fields of human resources, employee compensation and benefits, retirement planning, pension and retirement plans, investments, profit-sharing plans, stock purchase plans, health care, health care plans, dental plans, prescription plans, personnel management, workforce effectiveness, rewards management, employee job evaluation, personnel policies, employer-employee communications, employee safety, employee relocation, outsourcing, business and organizational management and operations, organizational structure and reorganization, product development and marketing, mergers and acquisitions, strategic planning, contingency planning, change management, information technology, insurance, insurance claims, risk management, risk evaluation, actuarial matters, financial services, investments, financial planning, financial modeling, asset allocation, catastrophe modeling, claims management, and/or quality assurance.
3140685  28/12/2015

DBS BANK LTD.
12 Marina Boulevard, Marina Bay Financial Centre Tower 3,, Singapore 018982
Manufacturers and Service Providers
a company incorporated in Singapore

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
638256, 1230068, 1243734, 1243738, 2182869

DELHI

Cl.16:Printed publications; printed matter; Advertising material being printed matter; magazines; manuals (printed matter); newsletters; periodicals; stationery.

Cl.35:Organisation of business competitions; organisation of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes; business networking services; business consulting for enterprises; business information for enterprises; business management and enterprise organisation consultancy; business advisory services, consultancy and information; business consultancy; business administration consultancy; business management consultancy; business administration and management; advertising and promotion services; arranging and conducting marketing promotional events for others; provision of business information.

Cl.36:Financial grant services; provision of funding; provision of monetary grants; financing services; charitable fundraising; benevolent fund services; financial sponsorship; financial sponsorship of education, training, entertainment, sporting or cultural activitie.

Cl.41:Business training; mentoring (training); mentoring (education and training); coaching (education and training); coaching (training); organisation and provision of training courses; provision of training facilities; business training consultancy services; training consultancy; training courses in strategic planning relating to advertising, promotion, marketing and business; arranging and conducting of workshops [training]; arranging and conducting of seminars; conducting training seminars; organisation of seminars; management of cultural, entertainment, educational events; arranging and conducting of conferences; arranging of competitions; charitable services, namely education and training; publishing services; publishing by electronic means.
3151130  05/01/2016
GUERRILLA INFRA SOLUTION PVT. LTD.
trading as ;GUERRILLA INFRA SOLUTION PVT. LTD.
C-216, NIRMAN VIHAR, VIKAS MARG, NEAR LAGAN BANQUET HALL, NEW DELHI-110092.
MANUFACTURER, TRADER AND SERVICE PROVIDER
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :03/07/2015
To be associated with:
3113449
DELHI
Cl.9;COMPUTER SOFTWARE & MOBILE APPLICATIONS ENABLING USERS TO MANAGE MEMBERSHIP IN A CO-WORKING FACILITIES, REQUEST AND MANAGE OFFICE ASSIGNMENTS, RESERVE CONFERENCE ROOM, CONTROL EMPLOYEES USER ACCESS, ORDER PRINTING SERVICES, PARTICIPATE IN BUSINESS & SOCIAL NETWORKING, ENGAGE IN VIRTUAL COMMUNITIES, BUSINESS DEVELOPMENT, MARKETING, ACCESS TO & MANAGEMENT OF BUSINESS NETWORKS & PRESENTATIONS, TO SEARCH, LOCATE AND COMMUNICATE WITH OTHERS VIA ELECTRONIC COMMUNICATIONS NETWORKS, TRACKING ONLINE REFERENCES TO BUSINESSES, ORGANIZATIONS AND BUSINESS TOPICS, SEARCH JOB LISTINGS, SIGN UP & PAY FOR VENDOR SERVICES; WEBSITES; DATA, DOCUMENTS, INFORMATION, VIDEO, SOUND, TEXT AND OTHER MEDIA OR MULTI-MEDIA, ALL BEING ELECTRONICALLY RECORDED OR DOWNLOADABLE FROM THE INTERNET, EXTRANETS OR OTHER COMMUNICATIONS NETWORKS; COMMUNICATIONS SOFTWARE; DOWNLOADABLE ELECTRONIC PUBLICATIONS; COMPUTER HARDWARE, APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS; RECORDING DISCS; DATA PROCESSING EQUIPMENT; MAGNETIC, OPTICAL OR ELECTRONIC MEMBERSHIP CARDS; COMPUTER GAMES
Cl.35;PROVIDING CO-WORKING FACILITIES EQUIPPED WITH PRIVATE OFFICES, OFFICE EQUIPMENT, MAILROOM, PRINTING CENTER, RECEPTIONIST, KITCHEN, MEETING ROOMS, TELECOMMUNICATIONS EQUIPMENT AND OTHER OFFICE AMENITIES; BUSINESS INFORMATION SERVICES; INCUBATION SERVICES, NAMELY, PROVIDING WORK SPACE CONTAINING BUSINESS EQUIPMENT AND OTHER AMENITIES TO EMERGING, START-UP AND EXISTING COMPANIES; BUSINESS DEVELOPMENT SERVICES, NAMELY, PROVIDING START-UP SUPPORT FOR BUSINESSES OF OTHERS; PROVIDING OFFICE SUPPORT SERVICES; BUSINESS NETWORKING SERVICES (INCLUDING ONLINE); ADMINISTERING GROUP PROGRAMS & OTHER PROGRAMS, NAMELY NEGOTIATING WITH PROVIDERS OF INSURANCE, BANKING, CREDIT CARD PROCESSING, TRAVEL AND TRANSPORTATION SERVICES, TO ENABLE PARTICIPANT MEMBERS OF A BUSINESS COMMUNITY TO OBTAIN DISCOUNTS ON THE PURCHASE OF THOSE SERVICES FROM OTHERS; COMPUTER-ASSISTED BUSINESS INFORMATION AND RESEARCH SERVICES; ASSISTANCE AND ADVICE REGARDING BUSINESS LOCATION; ARRANGING AND CONDUCTING SPECIAL EVENTS, PARTIES, CAMPS, CONCERTS FOR ADVERTISING AND PROMOTIONAL PURPOSES; PLACEMENT SERVICES; BUSINESS SERVICES (NAMELY, ADVERTISING, MANAGEMENT ASSISTANCE, MARKETING, ADMINISTRATION, INTERMEDIARY, CONSULTING, ADVISORY, ACCOUNTING, INQUIRIES, INVESTIGATIONS, BUSINESS RESEARCH & MARKETING STUDIES); RENDERING ADVICE TO ENTERPRISES; TAKING CARE OF THE COMMERCIAL INTERESTS OF THIRD PARTIES (SUPERVISION,
MANAGEMENT, CONTROL); THE PROVISION OF INFORMATION FOR COMMERCIAL PURPOSES THROUGH TELECOMMUNICATION SYSTEMS, A.O. INTERNET, CABLE NETWORK OR OTHER FORMS OF DATA TRANSFER; RENTAL OF OFFICE MACHINES AND EQUIPMENT;

**Cl.36;** LEASING OF OFFICE SPACE; LEASING OF REAL ESTATE; RENTAL OF OFFICE SPACE; INSURANCE; UNDERWRITING; ACCOMMODATION BUREAUS (APARTMENTS); ACTUARIAL; FINANCIAL SERVICES (ANALYSES, CLEARING, CLEARING HOUSES, MANAGEMENT, VALUATIONS); BAIL BONDING; BANKING; BROKERAGE; FUND RAISING; CAPITAL & FUND INVESTMENTS; CREDIT BUREAUS; FIDUCIARY; VALUATIONS; FISCAL VALUATIONS & ASSESSMENTS; GUARANTEES; MORTGAGE; MUTUAL FUNDS; PAWN; APARTMENT HOUSE MANAGEMENT, REAL ESTATE (APPRAISAL, BROKERS, RENTING & MANAGEMENT); SURETY; TRUSTEESHIP; DEPOSIT OF VALUABLES.

**Cl.41;** ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, ORGANIZING, CONDUCTING, SPONSORING, HOSTING AND ARRANGING TRAINING, CLASSES, SEMINARS, WORKSHOPS, CONFERENCES, PRESENTATIONS, DISCUSSION GROUPS AND EXHIBITIONS IN THE FIELDS OF BUSINESS, TECHNOLOGY, PERSONAL & CAREER DEVELOPMENT, RELATIONSHIP BUILDING, BUSINESS AND SOCIAL NETWORKING; ELECTRONICALLY & NON-ELECTRONICALLY PUBLICATION & SHARING OF JOURNALS, BLOGS, BROCHURES, MAGAZINES, PHOTOS, VIDEOS, PODCASTS, OTHER AUDIO-VISUAL MATERIALS, NEWSLETTERS ON A WIDE VARIETY OF TOPICS; FACILITATING CREATION & UPDATING OF PERSONAL ELECTRONIC WEB PAGES FEATURING USER PROVIDED CONTENT;

**Cl.42;** COMPUTER SERVICES, NAMELY, CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, GET FEEDBACK FROM THEIR PEERS, FORM VIRTUAL COMMUNITIES, AND ENGAGE IN BUSINESS AND SOCIAL NETWORKING; CREATING AND HOSTING OF PLATFORMS FOR PROVIDING A WEB-BASED ON-LINE PORTAL FOR CUSTOMERS TO PARTICIPATE IN BUSINESS AND SOCIAL NETWORKING, ENGAGE IN VIRTUAL COMMUNITIES, MANAGE MEMBERSHIP IN A CO-WORKING AND PRIVATE OFFICE FACILITIES SERVICE, REQUEST AND MANAGE OFFICE ASSIGNMENTS, RESERVE CONFERENCE ROOMS, CONTROL EMPLOYEES & USER ACCESS, ORDER PRINTING SERVICES, AND SIGN UP AND PAY FOR VENDOR SERVICES SUCH AS CATERING, BENEFITS AND HEALTH INSURANCE; COMPUTER SERVICES, NAMELY, HOSTING ON-LINE WEB FACILITIES FOR OTHERS FOR ORGANIZING AND CONDUCTING ONLINE INTRODUCTIONS, MEETINGS, GATHERINGS AND INTERACTIVE DISCUSSIONS; COMPUTER SERVICES, NAMELY INTERACTIVE HOSTING SERVICES WHICH ALLOW THE USER TO PUBLISH AND SHARE THEIR OWN CONTENT AND IMAGES, AND INTERACT WITH OTHERS, ON-LINE; COMPUTER SERVICES, NAMELY, CLOUD HOSTING PROVIDER SERVICES; COMPUTER SERVICES, NAMELY, ON-SITE AND REMOTE MANAGEMENT OF IT SYSTEMS; INSTALLATION, UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE; RENTAL OF WEB SERVERS; SERVER HOSTING; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING OF COMPUTER SOFTWARE PROBLEMS; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING IN THE NATURE OF DIAGNOSING COMPUTER HARDWARE AND SOFTWARE PROBLEMS

**Cl.45;** ONLINE SOCIAL NETWORKING SERVICES; SOCIAL NETWORKING SERVICES IN THE FIELD OF BUSINESS PROVIDED VIA A WEBSITE; ASSISTING INDIVIDUALS, ENTREPRENEURS, START-UPS IN ESTABLISHING BUSINESSES IN INDIA & OVERSEAS; RENDERING BRIEFINGS & VETTING CONTRACTS; LEGAL SERVICES (BUSINESS MANAGEMENT ADVICE & ASSISTANCE FOR COMPLIANCE WITH LOCAL LAWS & REGULATIONS); SECURITY SERVICES (PROPERTY & INDIVIDUALS) PERSONAL & SOCIAL SERVICES RENDERED TO MEET THE NEED OF INDIVIDUALS; SOCIAL INTRODUCTION AND NETWORKING SERVICES; HOSTING AN ONLINE WEBSITE COMMUNITY FOR REGISTERED USERS TO SHARE INFORMATION, PHOTOS, AUDIO & VIDEO CONTENT & ENGAGE IN COMMUNICATION & COLLABORATION BETWEEN & AMONG THEMSELVES, TO FORM GROUPS & TO ENGAGE IN SOCIAL NETWORKING; PROVIDING INFORMATION IN FIELD OF PERSONAL DEVELOPMENT, NAMELY SELF-IMPROVEMENT, SELF-FULFILMENT, LICENSING OF COMPUTER SOFTWARE & OTHER TECHNOLOGY, PROVIDING INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT, NAMELY CHARITABLE, PHILANTHROPIC, VOLUNTEER, PUBLIC & COMMUNITY SERVICES, & HUMANITARIAN ACTIVITIES
3153741 07/01/2016

BATH & BODY WORKS BRAND MANAGEMENT, INC.
Seven Limited Parkway, Reynoldsburg Ohio 43068, United States of America

Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Personal care products, namely, antibacterial skin soaps and gels, bath gels, bath soaps in liquid, solid or gel form, body balm, namely, body butters, body creams, body lotions, body scrub, body spray used as a personal deodorant and as fragrance, body washes for humans, bubble bath, cologne, cream soaps for hands and body, eau de parfum, eau de toilette, hand creams, hand lotions, hand soaps, lip balm, lip cream, lip gloss, lip gloss palette, make-up kits comprised of lip balms, lip creams, and lip glosses, massage oils, perfume, scented body spray, shower gels; fragrance emitting wicks for room fragrance, fragrances for automobiles, room fragrances, room fragrance refills for electric and non-electric room fragrance dispensers, scented linen sprays, scented oils used to produce aromas when heated, scented room sprays, home fragrance oils.

Cl.4; Candles

Cl.16; Plastic shopping bags, paper shopping bags.

Cl.35; Retail store services, mail order retail store services and online retail store services all in the field of personal care products, cosmetics, home fragrance products and accessories.
Priority claimed from 14/07/2015; Application No. : 86692674 ;United States of America
3153743   07/01/2016
HARMAN INTERNATIONAL INDUSTRIES, INCORPORATED
8500 Balboa Blvd., Northridge, CA 91329, U.S.A.
Manufacturers and Service Providers
A Delaware State Corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; Operating software for embedded devices; computer firmware for operating system programs for original
equipment manufacturers; pre-recorded digital media featuring software for data processing; aforementioned goods not
including receiver or transmitter modules or any such goods for use in receiver or transmitter modules; computers and
computer peripheral devices; computer operating programs, recorded. Full line of audio sound equipment, namely,
apparatus and instruments for recording, transmission, reception, processing, retrieval, reproduction and manipulation of
sound and/or audio signals and effects, signal processors, amplifiers, power amplifiers, optical media players, equalizers,
microphones, sound effects pedals for musical instruments, networking devices, namely, computer software for remote
control of one or more audio products, namely, microphones, mixers, amplifiers, signal processors and speakers that is
used for control and configuring said audio products, electronic audio effects apparatus, mixing consoles, master audio
mixing desks for use in an audio recording studio, electronic musical recording apparatus, namely, effects pedals for
musical instruments, sound adaption apparatus for use with musical instruments for creating and reproducing a variety
of sound, sound amplifiers for musical instruments and parts and fittings thereof, sound reinforcement and/or
reproducing apparatus in the nature of bass processors, microphones, mixing consoles, signal processors, and cables
for electrical and optical signal transmission control apparatus for audio signals, signal, sound, surround, effects and/or
voice processors, headphones, ear buds, loudspeakers, audio loudspeaker systems, transducers, studio monitors,
transmitters, docking stations, remote controls, audio and video playing and recording equipment, computer software
and hardware for operating and controlling audio sound systems and musical and sound reproducing instruments,
Vehicle multimedia and audio systems and components, namely, audio speakers, amplifiers, multimedia connectors,
mobile phone connectors, navigation systems, control units for amplifiers, multimedia connectors, mobile phone
connectors, navigation systems, and audio speaker systems, portable navigation devices, Audio and video transmitting
apparatus, namely, electronic microphone splitters, electronic signal distribution systems primarily used for the
distribution of audio and video signals, and audio time delay units, apparatus for altering the tonal characteristics of an
audio signal, namely, audio compressors, expanders, dynamic characteristics modifiers, noise gates, limiters, electronic
audio crossovers, and audio test apparatus, namely, phase checkers, audio analyzers and cable testers, audio equalizers,
sound amplifiers, and computer hardware and software for controlling audio and video equipment, none of the aforesaid
goods utilizing satellite transmissions, Signal compressors and expanders, signal compressor limiters, analog signal
processors, digital signal processors, audio noise reducers, voltage controlled amplifiers, programmed audio signal route selectors, microprocessor controlled loudspeaker equalizers, and audio signal range expanders and restorers, computer software that enables the wireless transmission and provision of real-time information regarding traffic, road conditions, points of interest, topics of general interest and online content via wireless transmissions to mobile communications devices, mobile phones, and electronic devices installed in automobiles and other vehicles, and to enable automobile and vehicle drivers and passengers to communicate with each other and share real-time data, information, observations, commentary, opinions, and multimedia and online content via wireless communications devices mobile phones, and electronic devices installed in automobiles and other vehicles, and to aggregate such data, information, observations, commentary, opinions, and other content for transmission or broadcast by others via the internet, radio or television, led (light emitting diode) displays, LED (light emitting diode) panels for displaying video or images, electronic regulating and control devices for the operation of LEDs (light emitting diodes), apparatus and instruments for controlling lighting, namely, apparatus and instruments for controlling stage lighting, apparatus and instruments for operation, controlling and supervision of lighting, apparatus and instruments for operation, controlling and supervision of apparatus for lighting and of lighting systems, apparatus and instruments for error detection, error diagnosing and error reporting of apparatus for lighting and of lighting systems, computer hardware and computer software for operation, controlling and supervision of lighting, apparatus and instruments for operation, controlling and supervision of apparatus for lighting and of lighting systems, computer hardware and computer software for error detection, error diagnosing and error reporting of apparatus for lighting and of lighting systems, computer controls for lighting apparatus and instruments, control consoles for lighting apparatus and instruments, programmable controls for lighting apparatus and instruments, remote control apparatus for lighting apparatus and instruments, audio sensitive controls for lighting apparatus and instruments, lighting control software, namely, lighting control software for use in commercial and industrial facilities, in theatres, in night clubs and at concerts, lighting control software for use in stage lighting apparatus and instruments and for controlling stage lighting apparatus and instruments, cables, connectors and switches for stage lighting apparatus and instruments, image projectors for projection of patterns, images, logos, text or shapes, carrying cases and flight cases specially adapted for instruments for controlling lighting apparatus, Tablets; computers; mobile phones; smart phones; handheld computers. wearable digital electronic devices comprised of software and display screens for viewing, sending and receiving texts, emails, data, audio, image, video files and information; Wearable digital electronic devices for recording, organizing, transmitting, manipulating, and reviewing text, data, audio, image and video files; Multifunctional electronic devices for displaying, measuring, and uploading to the Internet; wearable computers and wearable computer peripherals; computer programs and software for monitoring data for use on wearable technology devices.

CI.35; Database management services; data analysis of business intelligence information and decision support services, namely, providing analysis of business information to assist in making business decisions; analysis of business and marketing trends for others; business consultation in the fields of telecommunications and IT business expense management services for others; business data analysis; business consultation.

CI.38; Telecommunication services, namely, transmission of voice, data, graphics, images, audio and video by means of telecommunications networks, wireless communication networks, and the Internet; Telecommunications services, namely, wireless telephony and wireless broadband communications services for the transmission of voice and data; Telecommunications services, namely, providing access to the internet; consultation in the field of satellite transmission and telecommunication services; communications services by telephone and mobile phone; consultation in the field of data communication; providing access to telecommunications networks; providing broadband communication services; services related to data communication, namely, providing access to the internet; computer aided transmission of messages; computer aided transmission of text, images and sound; telecommunication services, namely, information transmission services via digital networks; voice over Internet Protocol -communication services (IP); telecommunication services using a portal to obtain or transmit information, namely, information transmission via electronic communications networks; communication by transmission of messages using computer terminals; continuous transmission of film data and programmers using computer networks; transmission of messages using electronic media; transmission of video film using electronic media; telecommunication services, namely, electronic mail; providing user access to the computer networks and the Internet; communication via telephone transmissions, namely, transmission and/or sending of information from computer data bases using the telephone network; electronic data transmission of telegrams, messages, sound and images; Wireless Access Point (WAP) communications services, namely, wireless broadband communication services; rental of apparatus for transmission of messages; renting of telecommunications equipment; providing access to computer data bases stored electronically, providing user access to computer data bases containing film, games and music for ordering; broadcasting services and provision of telecommunication access to films, games, music and television programs via a video-on-demand service.

CI.42; Computer software consultancy; Computer software consultancy in the field of embedded devices; design and development of software and firmware systems; none of aforementioned services being in relation to receiver or transmitter modules; design and updating of software for embedded devices and software maintenance services, computer systems analysis; development of electronic and electronic products; software engineering services.
Series trade mark u/s 15 of Trade Marks Act, 1999

3156715   12/01/2016
HAILY EXPORTS PRIVATE LIMITED
34-A Ram Nagar, Ambala Cantt-133001 Haryana, India
MANUFACTURER, MERCHANT AND SERVICE PROVIDERS
a company incorporated under Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :11/01/2016

DELHI

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES, JEWELLERY, PRECIOUS STONES, DIAMONDS, HOROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS; JEWEL CASES; THREADS OF PRECIOUS METAL; ORNAMENTS; WORKS OF ART OF PRECIOUS METAL; JADE CARVING JEWELRY; CLOCKS; WATCHES.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, CATALOGUE SERVICES, RETAIL AND DEPARTMENT STORE SERVICES, ONLINE RETAIL SERVICES IN RESPECT OF ALL KINDS OF JEWELLERY, ORNAMENTS, PRECIOUS STONES, PRECIOUS METAL, CLOCKS, WATCHES.
3157223  08/01/2016
HAYAT KIMYA SANAYI ANONIM SIRKETI
Mahir Iz Caddesi No. 25 Altunizade Uskudar Istanbul TURKEY
Merchants and Manufacturers
A company organised and existing under the laws of Turkey

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Cl.5; adult diaper, adult pants (absorbent pants for incontinents), bladder pad.
Cl.10; underpads
3158403  12/01/2016
HARMAN INTERNATIONAL INDUSTRIES, INCORPORATED
8500 Balboa Blvd., Northridge, CA 91329, U.S.A.
Manufacturers and Service Providers
A Delaware State Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1623882, 2723410, 3153743

DELHI
Cl.9; Computer software for management, creation, compression and deployment of software updates over electronic channels; programmable central controllers, interface cards and card cages, namely, frames in which circuit cards are mounted and electrically connected to other circuit cards and circuits, sold separately and as an integral component of remote control systems for use with audio, video and lighting equipment; integrated computerized, electronic system comprised of circuit board, control panel and electrical controller and related software for use in accessing and controlling slide projectors, video projectors, compact disc players, projection screens, lighting systems and other related audio/video equipment; integrated computerized, electronic system comprised of cardframes, control cards, floppy disk drives, slide controller, television control manager, master-post expander, wireless receivers, wired control panels, software panels, data signal modulator, infrared emitted cable, power controller, dual power controller, relay controller, receiver module, extended range antenna, relay receiver, incandescent dimmer module, wireless single projector control, wireless dual projector control and related software for use in accessing and controlling slide projectors, video projectors, compact disc players, projection screens, lighting systems and other related audio/video equipment; Remote control pads for multi-media systems for educational purposes and home entertainment theatre systems; remote controls featuring a user interface and a keypad for multi-media systems for educational purposes and home entertainment; remote control pads for audiovisual equipment, namely, remote control pads for film and still image projectors, remote control pads for DVD players, remote control pads for VCRs, and remote control pads for satellite receivers; remote control pads for lighting; remote control pads for window shades; remote control pads for projector screens; video and audio conferencing equipment; electronic equipment for routing audio, video, and digital signals, namely, computer hardware, switchers, routers, control panels and key pads; computer software, interfaces and interface programs for computers; calculating machines, electronic organizer, electronic notepads, digitizers, touch screens; all aforesaid goods also to use for audio systems and mobile infotainment systems for automobile; sound recording carriers; magnetic, electronic and optical data storage media; coded servicing and identification cards; integrated circuit cards (smart cards); magnetically encoded cards; memory boards; position sensing gauges; position detection sensors and accessories thereof; navigation apparatus for vehicles (board computers); hardware and software for electronic driving assistance systems; Electronic transmitters and receivers for Video over IP; Computer software and hardware for
use in streaming live video and digital signage for video distribution, audio distribution, and video switching systems; Wearable digital electronic devices comprising software and protective glass display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers and also featuring a wristwatch; Wearable computer peripherals; Wearable technology including watches, bracelet and detachable bands for uploading, downloading, accessing, posting, displaying, editing, tagging, blogging, streaming, linking, sharing, remote controlling and providing digital media and information via smartphone, handheld PDAs, tablet, notebook, laptop, portable media player, computer, communication and cloud networks; Wireless Electronic transmitters and wearable receivers for transmitting and receiving streamed audio and video signals from computers, smartphones, handheld PDAs, tablets, notebooks, laptops and portable media players; Wearable Electronic Devices for Providing Physical, visual or Audio Feedback Based on the User's Motion, Orientation, Velocity, or Acceleration; Electronics, namely, wearable fitness accessories, namely, activity tracker, calorie usage measuring devices, namely, calorimeters, fitness progress tracking devices, wearable as gloves, headbands, wristbands, armbands, in the nature of activity tracker; wearable GPS based distance, speed/ pace and GPS-compass trackers to be worn on the wrist or arm of a person during exercise; Computer application software and downloadable mobile applications for use in connection with the above; Downloadable mobile applications for multiple wireless connected accessories with fitness & sport data; User's data and progress of trend or achievement include personal information, location, sleep monitoring data, health data (including heart rate and body weight) for statistical analysis. Wireless data streaming between connected accessories and smartphone via wireless communication; Record workouts and see exercises in calendar; Connection with friends with social media interaction, user’s friend list synchronization and start challenges between multiple user’s goals and earn badges; Mobile tracking with smartphone built-in positioning system on dedicated models to get distance, pace, time during exercise. Computer application software, namely, software for use in connection with wearable computer peripherals or wearable computers which provide functionality for the device; Downloadable mobile applications for use in connection with wearable computer peripherals or wearable computers which provide functionality for the device; Noise cancellation enhancement, for enhancing sound in headphones, audio speakers, and earbud sound; Computer software that provides web-based access to applications and services through a web operating system or portal interface; Computer software for manipulating digital audio information for use in audio media applications; computer software for downloading, transmitting, receiving, editing, extracting, encoding, decoding, playing, storing and organizing audio data video files; Computer application software for mobile phones, portable media players, handheld computers, computers, tablets, namely, software for noise cancellation enhancement, for enhancing sound in headphones, audio speakers, and earbud sound; Downloadable software application for downloading DVR-recorded content for viewing on smartphones [downloadable DVR side loading software]; Non-downloadable software for the Internet of things (IoT); computer hardware modules for use in Internet of Things (IoT) electronic devices; sensors for the Internet of Things; Computer application software for smart phones, mobile phones, smart TV and handheld electric communication device, which is used for implementing internet of things; Wireless communication device featuring voice, data and image transmission including voice, text and picture messaging, a video and still image camera, also functional to purchase music, games, video and software applications over the air for downloading to the device; computer software which provides over the air updates to other software; computer software for management, creation, compression and deployment of software updates over electronic channels.

Cl.11; Apparatus and instruments for lighting, namely, stage lighting apparatus and instruments, namely, flood lights, parabolic aluminized reflector lights, strip lights, spotlights, ellipsoidal reflector spotlights, Fresnel lanterns, follow spots, beam projectors, moving heads, namely, stage lighting fixtures; filters for lighting apparatus and instruments, filters for use with lighting apparatus and instruments, color filters for use in lighting apparatus and instruments, gobos and coculoris, namely, filters for use with lighting apparatus and instruments; apparatus and instruments for lighting, namely, apparatus and instruments for effect lighting, namely, stage lighting effects including smoke, fog, foggers, smoke generators, smoke machines, smoke machines for create special effects, smoke generating machines, smoke generating machines for creating special theatrical effects, smoke generating machines for use with security alarm systems, fans for use with smoke generating machines; carrying cases and flight cases specially adapted for lighting apparatus and instruments.

Cl.35; Retail store services, online store services, wholesale store services and promotional services, namely, promoting products and services of others through sponsorship and license arrangements for a full line of the following products: apparatus and instruments for recording, transmission, reception, processing, retrieval, reproduction and manipulation of sound and/or audio signals and effects, signal processors, amplifiers, power amplifiers, optical media players, equalizers, microphones, sound effects pedals for musical instruments, networking devices, electronic audio effects apparatus, mixing consoles, master audio mixing desks for use in an audio recording studio, electronic musical recording apparatus, sound adaption apparatus for use with musical instruments, sound amplifiers for musical instruments and parts and fittings thereof, sound reinforcement and/or reproducing apparatus, control apparatus for audio signals, signal, sound, surround, effects and/or voice processors, headphones, earbuds, loudspeakers, loudspeaker apparatus, installations, systems and/or units, transducers, studio monitors, transmitters, docking stations, remote controls, audio and video playing and recording equipment, computer software and hardware, vehicle multimedia and audio systems and components, portable navigation devices, audio and video transmitting apparatus, namely, electronic microphone splitters, electronic signal distribution systems, and audio time delay units, apparatus for altering the tonal characteristics of an audio signal, namely, audio compressors, expanders, dynamic characteristics modifiers, noise gates, limiters, electronic audio crossovers, and audio test apparatus, namely, phase checkers, audio analyzers and cable testers, audio equalizers, sound amplifiers, and computer hardware and software for controlling audio and video
equipment, analog and digital signal processors, audio noise reducers, voltage controlled amplifiers, programmed audio signal route selectors, microprocessor controlled loudspeaker equalizers, and audio signal range expanders and restorers, led (light emitting diode) displays, LED (light emitting diode) panels for displaying video or images, electronic regulating and control devices for the operation of LEDs (light emitting diodes), apparatus and instruments for controlling lighting and stage lighting, apparatus and instruments for operation, controlling and supervision of lighting, apparatus and instruments for operation, controlling and supervision of apparatus for lighting and of lighting systems, apparatus and instruments for error detection, error diagnosing and error reporting of apparatus for lighting and of lighting systems, computer hardware and computer software for operation, controlling and supervision of lighting, computer hardware and computer software for error detection, error diagnosing and error reporting of apparatus for lighting and of lighting systems, computer controls for lighting apparatus and instruments, control consoles for lighting apparatus and instruments, programmable controls for lighting apparatus and instruments, remote control apparatus for lighting apparatus and instruments, audio sensitive controls for lighting apparatus and instruments, lighting control software, namely, lighting control software for use in commercial and industrial facilities, in theatres, in night clubs and at concerts, lighting control software for use in stage lighting apparatus and instruments and for controlling stage lighting apparatus and instruments, cables, connectors and switches for stage lighting apparatus and instruments, image projectors for projection of patterns, images, logos, text or shapes, carrying cases and flight cases specially adapted for instruments for controlling lighting apparatus. Electronic system for providing assistance while driving land vehicles comprised of an electric chip with software for processing video, camera mounted on a car and printed instructional material distributed as a unit therewith, Computer, tablet, smart phone and mobile computer software and applications for providing personal driving assistance, forward collision warnings, lane departure warnings, voice SMS reader and car locator, and instructional manuals, sold as a unit, Sound systems, public address systems, sound systems for public spaces, subwoofers, stage monitors, software for use in connection with the sound systems, public address systems and systems for public spaces, software for measurement and equalization of sound, software to allow the changing of functions and parameters of sound systems, software which allows simulation and optimization of directional behavior of sound products.

Cl.42;Software as a service (SAAS) services featuring software for providing intelligent connectivity, interactive functionality, and control to diverse devices connected to the Internet, Web, or Internet of Things.
Trade Marks Journal No: 1906   17/06/2019           Class 99

Priority claimed from 24/09/2015; Application No. : 3128517 ;United Kingdom

MATOKE HOLDINGS LIMITED
2 Michaels Court Hanney Road Southmoor Abingdon OX13 5HR United Kingdom
Manufacturer, Merchant and Service Provider
a company organized and existing under the laws of United Kingdom

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.5; Pharmaceutical and veterinary preparations; pharmaceutical preparations for wound care; antiseptic preparations for wound care; sanitary preparations for medical purposes; bandages included in Class 5; plasters, bandages and dressings for medical and surgical purposes; bandages for skin wounds; medical adhesives for binding wounds; adhesive plasters, bandages and dressings for medical and surgical purposes; medical dressings; sterile dressings; wound dressings; medical wound dressings; sponges for healing wounds; surgical spirits; surgical tissues; surgical cements; surgical plasters; surgical glues; surgical dressings; tissues for surgical use; solvents for removing adhesive plasters; cleaning solvents for removing adhesive plasters; antiseptic sprays in aerosol form for use on the skin; hydrogels for wound treatment and wound care; non-aqueous polymer solvents for wound treatment and wound care; skin care products; dietetic products for medical and health use; foods and beverages adapted for medical purposes; all of the aforesaid including such goods including or containing honey; parts and fittings for all the aforesaid goods.

Cl.10; Surgical, medical, dental and veterinary instruments and apparatus; sutures; surgical and wound treating equipment and apparatus; suture and wound closing materials and products; surgical tubing for wound drainage; wound closures; wound drainage pouches; medical devices for closing wounds; zips for use as temporary wound closures; wound dressings made from nanofibre materials; bandages included in Class 10; adhesive sutures; adhesive bandages (supportive -); adhesive bandages (supportive -); adhesive drapes for surgical use; aerosol dispensers for medical purposes; aerosol dispensers for medical use; spray bottles (vaporizers) for medical use; spray cans (aerosols) for medical purposes; sprays (Hand-operated -) for medical use; sprayers [hand-operated] for medical use; sprays (hand operated -) for wound treatment and wound care; power operated sprayers for medical purposes; all of the aforesaid including such goods including or containing honey; parts and fittings for all the aforesaid goods.

Cl.16; Printed matter; printed publications; magazines; periodical publications; books, booklets; information books; promotional, marketing and advertising materials in printed form; instructional materials in printed form; leaflets; posters, banners and wall hangings; stickers; stationery; note books; folders; printed reports; greetings cards and postcards; calendars and diaries; ID cards; business cards; certificates, printed awards; framed certificates and awards; printed invitations.

Cl.30; Honey; natural honey; natural ripe honey; honey [for food]; honey substitutes; invert sugar cream [artificial
honey; biological honey for human consumption; foodstuffs containing honey; foods and sweets [non-medicated] being honey based or containing honey or being coated with honey; breads, pastry and confectionery; ices; coffee and tea; sauces.

**Cl.42:** Scientific and technological services and research and design relating thereto; research services; medical research; medical laboratory services; scientific investigations for medical purposes; medical and pharmacological research services; scientific and technological services relating to the development of wound treatment and wound care materials, devices, apparatus and processes and research and design relating thereto; scientific and technological services relating to nanofibre materials and research and design relating thereto; all the aforesaid services including such services in relation to the use of honey for medical and surgical purposes, including for the care and treatment of wounds; information, consultancy and advisory services relating to all of the aforesaid services.
VERSAS
Priority claimed from 22/07/2015; Application No. : 86/701,177 ;United States of America
3164219 20/01/2016
VERSAMETWORKS, INC.
2953 Bunker Hill Lane, Suite 210, Santa Clara, California 95054, United States of America
Manufacturers, merchants and service providers
A corporation of the state of Delaware
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :06/12/2012
DELHI
Cl.9; Computer hardware, software and peripherals; computer network virtualization software; data security
virtualization software; software for creating virtual computer networks and enhancing network and security functionality
and performance; data management software
Cl.42; Computer services, namely design and development of computer software; computer services, namely design
and development of network and security virtualization software, and software for creating virtual computer networks and
for enhancing network and security functionality and performance; computer network and security virtualization services;
computer network and security management and optimization services; data management services; data analytics;
consulting in the field of virtualization technologies for enterprises and businesses; Providing virtual computer systems
and virtual computer environments through cloud computing
Priority claimed from 22/07/2015; Application No. : 86/700,663 ;United States of America
3166937    22/01/2016
EMPOWER - THE EMERGING MARKETS FOUNDATION
111 John Street, Suite 2410, New York, New York 10038, United States of America
Service providers
A New York non-profit corporation
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :01/01/2012
DELHI
Cl.35; Promoting public awareness of opportunities and the ability to have a positive impact in emerging markets
Cl.36; Financial grant making, namely, providing grants to organizations that support and service youth development in emerging markets and for the development of youth livelihoods, youth education, and youth health and well-being; charitable fundraising services by means of organizing and conducting special events to raise funds and awareness for at-risk youth in emerging markets
GRILL ACADEMY

3166949  22/01/2016

WEBER-STEPHEN PRODUCTS LLC
200 East Daniels Road, Palatine, Illinois 60067 USA

Service Providers
A Delaware limited liability company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.41; Education; providing training and education services in the field of cooking; cooking classes.
Cl.43; Services for providing food and drink; catering services.
Intelli7

3169639   27/01/2016

BITS N BYTES SOFT PRIVATE LIMITED
Plot No. 3036P LGF, Sector 46, Gurgaon, Haryana 122002, India
Manufacturer, Merchant and Service Provider
a private limited company organized and existing under the Indian

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.35; Advertising, business management, business administration, office functions.

Cl.39; Transport; packaging and storage of goods; travel arrangement.
YUZU

3170783  28/01/2016

BARNES & NOBLE COLLEGE BOOKSELLERS, LLC
120 MOUNTAIN VIEW BOULEVARD, BASKING RIDGE, NEW JERSEY 07920, U.S.A.

Manufacturers and Service Providers
A Delaware limited liability company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Downloadable computer software and computer applications for providing a digital education platform to enable students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate content in the form of electronic textbooks, electronic books and other electronic educational content, namely, charts, study guides and reference books.

Cl.35; Retail and online retail store services featuring electronic books, electronic textbooks, downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books and computer software for enabling students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate content in the form of electronic textbooks, electronic books and downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books; customer services, namely, responding to customers inquiries for others in the field of computer software, electronic books, electronic textbooks and downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books; providing consumer information in the fields of education featuring electronic textbooks, electronic books and downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books via a web site.

Cl.41; Non-downloadable electronic publications in the nature of electronic books, electronic textbooks, magazines, newspapers, brochures and newsletters in the fields of high school, college level and graduate level courses and curriculum on the subjects of math, algebra, calculus, trigonometry, geometry, science, chemistry, organic chemistry, biology, microbiology, physics, astronomy, computer science, geology, history, psychology, philosophy, business, economics, film, health, art history, language, English, Literature, ESL, sign language, Spanish, French, Italian, German, Hebrew, Japanese, Chinese, Latin, law, anatomy, medicine, nursing, music, marketing, macroeconomics, accounting, mythology, women's studies, religion, sociology, political science, music and technology; providing temporary use of on-line non-downloadable software and applications for providing a digital education platform to enable students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate electronic textbooks, electronic books and electronic educational content; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems and providing computer facilities for the electronic storage of digital data. providing a web site featuring technology that aggregates electronic publications into a database that provides temporary use of the electronic publications in the database in the fields of high school, college level and graduate level courses and curriculum on the subjects of math, algebra, calculus, trigonometry, geometry, science, chemistry, organic chemistry, biology, microbiology, physics, astronomy, computer science, geology, history, psychology, philosophy, business, economics, film, health, art history, language, English, literature, ESL, sign language, Spanish, French, Italian, German, Hebrew, Japanese, Chinese, Latin, law, anatomy, medicine, nursing, music, marketing, macroeconomics, accounting, mythology, women's studies, religion, sociology, political science, music and technology; providing a web site featuring temporary use of non-downloadable software for providing a digital education platform to enable students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate electronic textbooks, electronic books and electronic educational content.
YUZU

3170785 28/01/2016
BARNES & NOBLE COLLEGE BOOKSELLERS, LLC
120 MOUNTAIN VIEW BOULEVARD, BASKING RIDGE, NEW JERSEY 07920, U.S.A.
Manufacturers and Service Providers.
A Delaware limited liability company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Downloadable computer software and computer applications for providing a digital education platform to enable students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate content in the form of electronic textbooks, electronic books and other electronic educational content, namely, charts, study guides and reference books.

Cl.35; Retail and online retail store services featuring electronic books, electronic textbooks, downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books and computer software for enabling students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate content in the form of electronic textbooks, electronic books and downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books; customer services, namely, responding to customers inquiries for others in the field of computer software, electronic books, electronic textbooks and downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books; providing consumer information in the fields of education featuring electronic textbooks, electronic books and downloadable audio files, videos, and electronic publications and educational content, namely, charts, study guides and reference books via a web site.

Cl.41; Non-downloadable electronic publications in the nature of electronic books, electronic textbooks, magazines, newspapers, brochures and newsletters in the fields of high school, college level and graduate level courses and curriculum on the subjects of math, algebra, calculus, trigonometry, geometry, science, chemistry, organic chemistry, biology, microbiology, physics, astronomy, computer science, geology, history, psychology, philosophy, business, economics, film, health, art history, language, English, Literature, ESL, sign language, Spanish, French, Italian, German, Hebrew, Japanese, Chinese, Latin, law, anatomy, medicine, nursing, music, marketing, macroeconomics, accounting, mythology, women's studies, religion, sociology, political science, music and technology.

Cl.42; Computer services, namely, providing an interactive web site featuring technology that allows users to collect, store, manage, deliver, share and display electronic and paper-based content in the fields of high school, college level and graduate level courses and curriculum on the subjects of math, algebra, calculus, trigonometry, geometry, science, chemistry, organic chemistry, biology, microbiology, physics, astronomy, computer science, geology, history, psychology, philosophy, business, economics, film, health, art history, language, English, literature, ESL, sign language, Spanish, French, Italian, German, Hebrew, Japanese, Chinese, Latin, law, anatomy, medicine, nursing, music, marketing, macroeconomics, accounting, mythology, women's studies, religion, sociology, political science, music and technology; providing temporary use of on-line non-downloadable software and applications for providing a digital education platform to enable students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate electronic textbooks, electronic books and electronic educational content; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems and providing computer facilities for the electronic storage of digital data; providing a web site featuring technology that aggregates electronic publications into a database that provides temporary use of the electronic publications in the database in the fields of high school, college level and graduate level courses and curriculum on the subjects of math, algebra, calculus, trigonometry, geometry, science, chemistry, organic chemistry, biology, microbiology, physics, astronomy, computer science, geology, history, psychology, philosophy, business, economics, film, health, art history, language, English, literature, ESL, sign language, Spanish, French, Italian, German, Hebrew, Japanese, Chinese, Latin, law, anatomy, medicine, nursing, music, marketing, macroeconomics, accounting, mythology, women's studies, religion, sociology, political science, music and technology; providing a web site featuring temporary use of non-downloadable software for providing a digital education platform to enable students to download, read, sync, store, read aloud, manage, organize, highlight, flag and annotate electronic textbooks, electronic books and electronic educational content.
CuClad

Priority claimed from 22/01/2016; Application No. : 86/883676 ;United States of America

3172621  30/01/2016

ROGERS CORPORATION
One Technology Drive Rogers CT 06263 United States of America
Manufacturers and merchants
CORPORATION, Massachusetts, United States-

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.9;Materials for use in fabricating recognized printed wiring boards, electronic circuit material; namely, a dielectric substrate clad on one or both sides with a conductive layer for fabricating electronic circuits

Cl.17;Polymeric materials, microwave laminates for use in manufacturing electronic circuitry; Fiber Reinforced Plastic Materials in Extruded, Molded and Machined Shapes for Use in Manufacture
DiClad

Priority claimed from 22/01/2016; Application No. : 86/883683 ;United States of America

3172622    30/01/2016

ROGERS CORPORATION
One Technology Drive Rogers CT 06263 United States of America
Manufacturers and merchants
CORPORATION, Massachusetts, United States-

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.9; Materials for use in fabricating recognized printed wiring boards, electronic circuit material; namely, a dielectric substrate clad on one or both sides with a conductive layer for fabricating electronic circuits

Cl.17; Polymeric materials, microwave laminates for use in manufacturing electronic circuitry; Fiber Reinforced Plastic Materials in Extruded, Molded and Machined Shapes for Use in Manufacture
3175243 02/02/2016
KONGSBERG AUTOMOTIVE AS
Dyrm yr gata 45, 3611 KONGSBERG, Norway.
Manufacturers
A company organised and existing under the laws of Norway.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.7; machine coupling and transmission components (except for land vehicles)
Cl.12; couplings and transmission components for land vehicles; brakes, brake discs, brake blocks, brake linings, brake pads, brake segments and brake parts for land vehicles; clutch devices for vehicles; driving gear for land vehicles.
Priority claimed from 08/09/2015; Application No. : 303529800 ;Hong Kong

3175600  03/02/2016

PCCW OTT (HONG KONG) LIMITED

41ST FLOOR, PCCW TOWER, TAIKOO PLACE, 979 KING’S ROAD, QUARRY BAY, HONG KONG

MANUFACTURER, MERCHANT & SERVICE PROVIDERS

SERVICE PROVIDER

Address for service in India/Agents address:

ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; CD-ROM discs featuring music, stories, games and activities, computer game programs; CD-ROMs featuring music and films for children; CD-ROMs featuring music and motion picture sound tracks; CDs and DVDs featuring animation, music, and entertainment programs for children; CDs and DVDs featuring sound and video in the fields of music, live action programs, motion pictures and animated cartoons; DVD programs featuring music and motion picture sound tracks; DVD-RAMs (Random Access Memories) for use in the field of music; downloadable music files; MP3 players (portable digital music players); apparatus for singing with pre-recorded background music and with lyrics shown on a screen; application software installed in personal computers to transfer music data from personal computers to HDD (Hard Disc Drive) audio players; audio and video apparatus with sing along devices with pre-recorded background music and with lyric shown on a screen; audio and video recordings featuring music and/or animation; audio and video tapes featuring music; audio tapes featuring comedy, drama, action, adventure, animation and music information; cases adapted for portable digital music players; compact discs (of music to help babies sleep); compact discs and pre-recorded audio discs featuring music; compact discs containing music, graphics or computer programs; compact discs recorded with music; computer hardware used for computer music reproduction; computer music software for communication devices; computer search engine software in the field of music and entertainment; computer software and programs used for computer music reproduction; digital music (downloadable from the Internet); digital music recorders and players; downloadable audio recordings in the field of computer and video gaming, music and gaming culture provided over the internet and wireless telecommunications networks; downloadable audio recordings, video recordings, music, sounds, images, text, publications, signals, software, information, data and code provided via telecommunications networks, by online delivery and by way of the Internet and the world wide web; media for recording, carrying, storing, processing, manipulating, transmitting, broadcasting, retrieving and reproducing music, sounds, images, text, and information; music recordings; pre-recorded compact discs featuring music; pre-recorded optical discs featuring music; recorded music discs; sound recorded compact discs featuring music; voice mail system; telephone dialling apparatus by vocal synthesizer; answering machine; telephone answering apparatus; automatic answering apparatus for communications apparatus; computer programs; computer software supplied on the Internet; on-line electronic publications (downloadable from the Internet or a computer network or a computer database); computers, computer hardware and software, computer peripherals; computer firmware; computer software development tools for social networking and social networking applications; scientific, surveying, electric, photographic,
cinephotographic, optical, weighing, measuring, signalling, checking (supervision) and teaching apparatus and instruments; apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images, and/or sound; satellites; satellite dishes; satellite apparatus; portable apparatus for receiving and sending satellite transmissions; satellite broadcast equipment; satellite earth stations; satellite receiver; satellite television receiving apparatus; satellite communications equipment; satellite transceivers; target surveillance apparatus; satellite television transmission uplink scrambling apparatus; transmitting apparatus for satellite broadcast; receiving antennas for satellite broadcast; satellite boxes; satellite navigational apparatus; intercommunication satellites electronic television satellite apparatus; audiovisual apparatus for use in satellite; broadcasting satellite earth stations; digital point of service material and electronic signage; satellite communication systems; video communication systems; rotating apparatus; telephones, pagers, mobile phones, facsimile machines; apparatus and instruments for displaying and/or printing out data, information, pictures and/or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; video tapes, audio cassettes, compact discs, floppy discs, CD ROMS and DVD ROMS; data processing equipment; computer software for browsing and/or searching of data, or enabling browsing and/or searching on a computer network or the Internet; cards, wires, discs and semiconductor devices carrying computer programs; telecommunications apparatus, instruments, networks and circuitry; cables, cable installations, optical fibres, optical communication apparatus and circuitry, all for telecommunication purposes; electronic and computer apparatus and instruments for debiting and/or crediting financial accounts and/or for paying for goods or services; machine-readable debit and/or credit and/or charge cards; electronic and computer apparatus, instruments and software for communicating with computer networks and the world-wide web; computer software for connecting computer network users to design pages and sites on the world wide web; computer hardware and software for database management; computer hardware and software for decompressing digital media; television, radio, video and audio apparatus, equipment and devices; digital music (downloadable) provided from the Internet and computer networks; MP3 (moving picture experts group-1 audio layer 3) players; downloadable pictures, motion pictures, movies, music and game programmes; computer software for event software management, viewing and editing address books and personal and professional contact information; apparatus for coding and decoding signals; apparatus for use in broadcasting, transmission, receiving, processing, reproducing, encoding and decoding of digital signals; electronic circuits and components all for processing, coding and decoding electronic radio frequency and optical signals; speech processors, amplifiers, receivers and transmitters; alarm systems; security cameras; mobile radio and television broadcasting units; cameras; video cameras; headphones; ear pieces; speakers; GPS (Global Positioning System) apparatus and equipment; computer, electronic and video games programmes and electronic equipment; liquid crystal displays for telecommunication and electronic equipment; set top box; decoders; remote control; mouse pads; integrated circuits; data storage programs; servers; web-based online systems for booking satellite capacity and for the automated remote-control of satellite transmission equipment; pedometer; dongles; cloud computing operating system; data center storage devices; cloud computing networks and applications; computer software platforms for cloud computing networks and applications; computer software to enable users to program, view and distribute audio, video, text and other multimedia content, including music, concerts, videos, radio, television, news, sports, games, cultural events, and entertainment-related and educational programs via communication networks; computer software for use with satellite and/or GPS (Global Positioning System) navigation systems for navigation, route and trip planning, and electronic mapping; computer software used in mobile phones that allows users to play and download electronic games, listen to and download ring tones and music, and view and download data, software, screen savers and wallpapers; TV encoders; apparatus for image processing; apparatus for receiving television signals; apparatus or devices for communal aerial broadcast distribution; apparatus or devices for satellite antenna television; apparatus or instruments for closed circuit television systems; broadcasting apparatus and instruments; broadcasting satellite tuners; computer software for satellite television programming; multimedia players; wireless televisions; downloadable software to be distributed online that allows subscribers to utilize VOIP communication, virtual community and social networking services; and parts and fittings for all the aforesaid goods; all included in Class 9.

Cl.16;Paper and cardboard and goods made from these materials; printed telephone, facsimile, electronic mail and web site directories; circulars, magazines, books, diaries and leaflets; printed matters; stationery; photographs; material for packaging; cards in the form of debit cards, credit cards, charge cards and telephone cards other than encoded and magnetic cards; marketing and promotional materials; printed advertisements; user manuals; packaging materials.

Cl.35;Corporate business management services; corporate business management services relating to accommodation strategy, space management, relocation management, occupancy cost management for offices, retail shops, residential and industrial premises; corporate management consultancy services; business and hotel management and administration; marketing and promotion services; publication of publicity materials; marketing of vacant premises; advertising and promotion services and information services relating thereto; business information services; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; electronic storage and retrieval of data, documents, text, video and files; electronic storage and retrieval of technical information; receipt, storage and provision of computerized business information and data; sales, business, advertising and promotional information services; organization, operation and supervision of customer loyalty, reward and incentive schemes; arranging and management of commercial operations for building customer loyalty, reward and incentive in particular with the provision of customer loyalty cards; issuance of loyalty, reward and incentive cards; promotional services in the nature of organization, operation, management and supervision of loyalty, reward and incentive schemes; promotion in connection with reward and/or customer loyalty and incentive schemes; promotional services in the nature of management and administration of customer loyalty and incentive programs; promotional services in the nature of organization, operation, management and supervision of sales promotional incentive, reward and loyalty schemes; promotional information and advisory services provided to members and to subscribers of incentive, reward and loyalty schemes and customer advisory services relating to the provision of information pertaining to account balances and transaction details thereof; provision of customer loyalty, incentive and reward programs; management, supervision and promotional services relating to customer loyalty, incentive and reward programs; promoting the sale or provision of the goods or services of third parties through customer loyalty, incentive and reward programs; tracking, compilation and management of
business information relating to customer loyalty, incentive and reward programs; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network; presentation of goods on communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise internet web site and a wholesale outlet; retail and wholesale of telephones, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery and magnetic and non magnetically encoded cards, furniture, picture frames, household and kitchen utensils, textiles, clothing, footwear, headgear, cars, carpets, rugs, games and electronic toys, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, candles, pharmaceutical and sanitary preparations, ironmongery and small items of metal hardware, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, silverware, horological and chronometric instruments, musical instruments, magazines, cards, paper and cardboard products, picture, typewriters and office requisites, leather and imitations of leather and goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, coat hangers, place mats, dressmaker’s articles, bed and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers’ articles and matches; retailing of foods and household utensils; direct mail advertising; hotel management services [for others]; ordering services [for others]; provision of business information via the Internet; provision of exhibition and other commercial or academic advertising purposes; business services relating to compilation and rental of mailing lists; leasing of electronic equipment and data processing and storage apparatus; business investigation; business administration services for the processing of sales made on the Internet; sales promotion [for others], procurement services for others (purchasing goods and services for other businesses); sales promotion by means of issuance and adjustment of trading stamps; referral services and personal placement; import-export clearance agencies [import-export agency services]; agency for newspapers subscriptions; document reproduction; operation of electronic calculators, typewriters, telex machines, and related office machines (office function); transcription (including stencil-paper writing); provision of business information by means of reception, information and guidance for building visitors; rental and leasing of typewriters, copy machines and word processors; employment information; rental and leasing of vending machines; business management of sporting facilities [for others]; customer relationship management; business management services relating to electronic commerce; accounting; registration services for credit cards, charge cards, cash cards, cheque guarantee cards, debit cards, payment cards, financial cards and purchase cards; advertising and promotion services in the field of entertainment, music, motion pictures, television, cable television, satellite television, radio and on-line broadcasting; business advisory services relating to intellectual property; film advertising; information services relating to opinion polls; layout services for advertising purposes; consultancy, information, management and advisory services relating to all the aforesaid services; all included in Class 35.
programmes relayed by satellites, the Internet or by other electronic means; audio and video content streaming services on Internet or via a global computer network; transmission of downloadable audio-visual content in the nature of full-length, partial-length, and clips from motion pictures, television programming, videos, music videos, and music; transmission of video and interactive games; podcasting and webcasting services; provision of online forums, chat rooms over the internet; web messaging services; video-on-demand transmission services; leasing access time to a computer database; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications and data via computer networks for processing and/or displaying purposes; providing user access to remote computers containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); provision of connectivity services and access to electronic communications networks for transmission or reception of computer software and application software; consultancy in the field of data processing equipment, apparatus for recording, transmission or reproduction of sound or images, all for the transmission, distribution and broadcasting of information, data, graphics, sound, music, videos, animation and text, via satellite systems or landline computer networks, computer hardware, computer software, information technology, telecommunications apparatus, electronic apparatus and instruments and the Internet; broadcasting music, concerts, and radio programs, via a global computer network; broadcasting of music programmes; broadcasting prerecorded videos featuring music and entertainment, television programmes, motion pictures, news, sports, games, cultural events, and entertainment-related programs via a global computer network; delivery of music, sounds, images, text signals and software by on-line means and by means of the Internet and world-wide web; electronic, electric, and digital transmission of voice, data, pictures, music, and video via wireless networks; music broadcasting; providing telecommunication access for users downloading (or transmitting) music data by personal computers or cellular phones; providing telecommunication access to digital music web sites on a global computer network; providing temporary access to a computer database relating to music and sound; providing transmission services relating to video games, entertainment programmes, music, video, sound, information by computer; transmission of digital music by electronic means; transmission of music and video by electronic communication means; transmission of telephone ring signals, music, images and films through telecommunication network; satellite broadcasting; wireless television broadcasting; consultancy, information and advisory services in relation to the aforesaid services; all included in Class 38.

CL.41: Publication of texts, books and journals (others than publicity texts); providing on-line journals, namely, blogs, featuring user-defined content; publication of diagrams, images and photographs; education, training and instruction services relating to telecommunication, computers, computer programs, web site design, e-commerce, business management and advertising, health care, sporting and cultural events; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; consultancy services relating to the designing of training courses; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; provision of information relating to educational, entertainment, recreation, sports and cultural activities; providing on-line electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communication; music entertainment services; rental of sound recordings; preparation of entertainment programmes for broadcasting; preparation of documentary programmes for broadcasting; preparation of news programmes for broadcasting; provision of news; reporters’ services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic means; television, radio and film production; satellite television performances; satellite television series; satellite television shows; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; health clubs for physical exercise; band performances; club entertainment, discotheque, fashion show (entertainment) and night club services; club services relating to entertainment, education and cultural services; organizing of sporting and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; organizing and conducting exhibitions, fashion shows (entertainment), educational shows and cultural shows and performances; art exhibition and gallery services; gallery services relating to fine arts leasing; education services; training services in relation to occupation health and safety, environmental conservation; provision of cigar classes, wine tasting classes; entertainment services; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training plants; exhibiting animals; exhibiting gardens; exhibiting caves; exhibiting animals; exhibiting nursery plants; exhibition broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment, which is used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of movie projectors & accessories; rental and leasing of motion pictures (cine-films); rental and leasing of toys; rental and leasing of musical instruments; rental and leasing of skiing equipment; rental and leasing of skin diving equipment; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; rental of entertainment software; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental and leasing of radio sets; rental of records and pre-recorded magnetic tapes; rental of pre-recorded video tapes; rental and leasing of photographic negative; rental and leasing of photographic positives; rental and leasing of machines and instruments for use in amusement parks and pleasure grounds; rental and leasing of game machines; lending of game equipment; lending of arcade game equipment; lending of pictures; photography; online video entertainment services; providing audio-visual content and online information in the fields of entertainment, education,
infotainment, news, sporting, cultural and training activities; providing online interactive resource (entertainment services) and programming guides on the subjects of motion pictures, television programming, videos, music, and radio; rental and leasing of cameras; rental and leasing of fishing machines and implements; translation; interpretation; music composition services; production of music; advisory services relating to music; arranging and conducting award presentation ceremony for education, music, film, broadcasting and television series program; arranging and conducting music competitions; arranging for ticket reservations for movies, music and artistic performances, provided via a global computer network; arranging of live music shows; arranging of music shows; booking of seats for music concerts; composition of music; distribution [other than transportation] of motion pictures, television programs and music recordings; music club services; music concert services; music contest services (planning, conducting and organization of); music hall services; music library services; music performances; music production services; music publishing services; music recording services; music teaching; online information services in the fields of music and entertainment; organizing and arranging of music competitions; organizing festivals featuring music and artistic performances; organizing music camps for children; performance of music; planning and conducting contests relating to shows, plays, or music; production and distribution [other than transportation] of music television videos; production and providing of facilities for singing with pre-recorded background music and with lyrics shown on monitors; providing information in respect of singing, screening and research of pharmacautic video, backgrounds and food; research for building construction and communication by computer terminals; production and publication of records, audiorecords, and tapes for singing with pre-recorded background music and with lyric shown on screen; providing facilities for singing with pre-recorded background music and with lyric shown on screen; providing pre-recorded background music with or without visual background and/or lyric shown on a screen for singing using communication by computer terminals; production of music programmes via computer networks; production of music video discs; production of music video programs for broadcast on computer networks; providing an online newsletter about computer and video gaming, music and gaming culture; providing digital music [non-downloadable] from MP3 (moving picture experts group-1 audio layer 3) Internet web sites; providing digital music [non-downloadable] for music and entertainment services relating to music via internet; providing on-line non-downloadable music; publication of music books; publication of music compositions; arranging beauty contests; copy writing services; fan club services [entertainment]; inflight entertainment; laser show services; live entertainment services; live stage shows; microfilming; modelling for artists; on-line video-playing services relating to entertainment; organisation of entertainment competitions; organisation of film festivals; consultancy, information and advisory services relating to the aforesaid services; all included in Class 41.

Cl.42: Computer service relating to creating indexes of information, sites and resources on computer networks; computer programming; computer integration services; design, drawing and commissioned writing, all for the compilation of web pages on the Internet; creating and maintaining web sites; hosting web sites of others; installation, maintenance and repair of computer software and computer programs, updating of computer software, computer services relating to recovery of computer data, computer software design; design and engineering design services relating to telecommunications systems and apparatus; testing of computing, telecommunication, electrical and electronic apparatus and instruments; compilation of web pages on the internet; design and maintenance of computer hardware and software for use in web-based online systems for booking satellite capacity and for the automated remote-control of satellite transmission equipment; technical advisory and consulting services; monitoring of apparatus for recording, transmission or reproduction of sound or images for the transmission, distribution and broadcasting of information, data, graphics, sound, music, videos, animation and text, via satellite systems or computer networks; monitoring of data processing equipment, computer hardware, telecommunications apparatus, digital point of sale material and electronic signage; cloud computing consultation services; meteorological information; architecture; surveying; geological survey, research and prospecting; advertising; design of digital art images for commercial use; digitalizing video and/or audio media into electronic format; providing digital music [non-downloadable] from MP3 (moving picture experts group-1 audio layer 3) Internet web sites; providing facilities for music; providing information relating to music; music club services; music concert services; music contests (planning, conducting and organization of); music halls; music libraries; music performances; music publishing services; music recording services; music teaching; online information services in the fields of music and entertainment; organizing and arranging of music competitions; organizing festivals featuring music and artistic performances; organizing music camps for children; performance of music; planning and conducting contests relating to shows, plays, or music; production and distribution [other than transportation] of music television videos; production and providing of facilities for singing with pre-recorded background music and with lyrics shown on monitors; providing information in respect of singing, screening and research of pharmacautic video, backgrounds and food; research for building construction and communication by computer terminals; production and publication of records, audiorecords, and tapes for singing with pre-recorded background music and with lyric shown on screen; providing facilities for singing with pre-recorded background music and with lyric shown on screen; providing pre-recorded background music with or without visual background and/or lyric shown on a screen for singing using communication by computer terminals; production of music programmes via computer networks; production of music video discs; production of music video programs for broadcast on computer networks; providing an online newsletter about computer and video gaming, music and gaming culture; providing digital music [non-downloadable] from MP3 (moving picture experts group-1 audio layer 3) Internet web sites; providing digital music [non-downloadable] for music and entertainment services relating to music via internet; providing on-line non-downloadable music; publication of music books; publication of music compositions; arranging beauty contests; copy writing services; fan club services [entertainment]; inflight entertainment; laser show services; live entertainment services; live stage shows; microfilming; modelling for artists; on-line video-playing services relating to entertainment; organisation of entertainment competitions; organisation of film festivals; consultancy, information and advisory services relating to the aforesaid services; all included in Class 41.

Cl.43: Providing social services for the purpose of social networking, dating and introductions via an Internet website; social dating, introduction and networking services; personal and social services rendered by others to meet the needs of individuals; on-line social networking services; user authentication and verification services for payment transactions; licensing of digital data, still images, moving images, multimedia content, video, movies, pictures, images, photos, games, user-generated content, audio and text; exploitation, licensing, management and of intellectual property rights; software licensing; fashion information; registration of domain names; concierge services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 43.
Priority claimed from 05/08/2015; Application No. : 303496393 ;Hong Kong
3175606  03/02/2016
PCCW OTT (HONG KONG) LIMITED
41ST FLOOR, PCCW TOWER, TAIKOO PLACE, 979 KING'S ROAD, QUARRY BAY, HONG KONG
Manufacturer, Merchants & service providers
SERVICE PROVIDER
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9;CD-ROM discs featuring music, stories, games and activities, computer game programs; CD-ROMs featuring music and films for children; CD-ROMs featuring music and motion picture sound tracks; CDs and DVDs featuring animation, music, and entertainment programs for children; CDs and DVDs featuring sound and video in the fields of music; CDs and DVDs featuring sound and video in the fields of music, live action programs, motion pictures and animated cartoons; DVD programs featuring music and motion picture sound tracks; DVD-RAMs (Random Access Memories) for use in the field of music; downloadable music files; MP3 players (portable digital music players); apparatus for singing with pre-recorded
background music and with lyrics shown on a screen; application software installed in personal computers to transfer music data from personal computers to HDD (Hard Disc Drive) audio players; audio and video apparatus with sing along devices with pre-recorded background music and with lyric shown on a screen; audio and video recordings featuring music and/or animation; audio and video tapes featuring music; audio tapes featuring comedy, drama, action, adventure, animation and music information; cases adapted for portable digital music players; compact discs (of music to help babies sleep); compact discs and pre-recorded audio discs featuring music; compact discs containing music, graphics or computer programs; compact discs recorded with music; computer hardware used for computer music reproduction; computer music software for communication devices; computer search engine software in the field of music and entertainment; computer software and programs used for computer music reproduction; digital music (downloadable from the Internet); digital music recorders and players; downloadable audio recordings in the field of computer and video gaming, music and gaming culture provided over the internet and wireless telecommunications networks; downloadable audio recordings, video recordings, music, sounds, images, text, publications, signals, software, information, data and code provided via telecommunications networks, by online delivery and by way of the Internet and the world wide web; media for recording, carrying, storing, processing, manipulating, transmitting, broadcasting, retrieving and reproducing music, sounds, images, text, and information; music recordings; pre-recorded compact discs featuring music; pre-recorded optical discs featuring music; recorded music discs; sound recorded compact discs featuring music; voice mail system; telephone dialling apparatus by vocal synthesizer; answering machine; telephone answering apparatus; automatic answering apparatus for communications apparatus; computer programs; computer software supplied on the Internet; on-line electronic publications (downloadable from the Internet or a computer network or a computer database); computers, computer hardware and software, computer peripherals; computer firmware; computer software development tools for social networking and social networking applications; scientific, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision) and teaching apparatus and instruments; apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures and/or sound; satellite apparatus; portable television apparatus for receiving television signals; apparatus for communal aerial broadcast distribution; apparatus or devices for receiving television signals; apparatus or devices for receiving satellite broadcast; satellite video broadcasting apparatus; television satellite apparatus; audiovisual apparatus for use in satellite; broadcasting satellite earth stations; digital point of sale material and electronic signage; satellite television signal scramblers; video conferencing apparatus; telephones, pagers, mobile phones, facsimile machines; apparatus and instruments for displaying and reproducing, encoding and decoding of digital signals; electronic circuits and components all for processing, coding and decoding electronic radio frequency and optical signals; speech processors, amplifiers, receivers and transmitters; alarm systems; security cameras; mobile radio and television broadcasting units; cameras; video cameras; headphones; ear pieces; speakers; GPS (Global Positioning System) apparatus and equipment; computer, electronic and video games programmes and electronic equipment; liquid crystal displays for telecommunications and electronic equipment; set top box; decoders; remote control; mouse pads; integrated circuits; data storage programs; servers; web-based online systems for booking satellite capacity and for the automated remote-control of satellite transmission equipment; pedometer; dongles; cloud computing operating system; data center storage devices; cloud computer networks and applications; computer software platforms for cloud computing networks and applications; computer software to enable users to program, view and distribute audio, video, text and other multimedia content, including music, concerts, videos, radio, television, news, sports, games, cultural events, and entertainment-related and educational programs via communication networks; computer software for use with satellite and/or GPS (Global Positioning System) navigation systems for navigation, route and trip planning, and electronic mapping; computer software used in mobile phones that allows users to play and download electronic games, listen to and download ring tones and music, and view and download data, software, screen savers and wallpapers; TV encoders; apparatus for image processing; apparatus for receiving television signals; apparatus or devices for communal aerial broadcast distribution; apparatus or devices for satellite antenna televisions; apparatus or instruments for closed circuit television systems; broadcasting apparatus and instruments; broadcasting satellite tuners; computer software for satellite television programming; multimedia players; wireless telecommunications; downloadable software to be distributed online that allows subscribers to utilize VOIP communication, virtual community and social networking services; and parts and fittings for all the aforesaid goods; all included in Class 9. Cl.35;Corporate business management services; corporate business management services relating to accommodation strategy, space management, relocation management, lease management, occupancy cost management for offices, retail shops, residential and industrial premises; corporate management consultancy services; business and hotel management and administration; marketing and promotion services; publication of publicity materials; marketing of vacant premises; advertising and promotion services and information services relating thereto; business information
services; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; electronic storage and retrieval of data, documents, text, video and files; electronic storage and retrieval of technical information; receipt, storage and provision of computerized business information and data; sales, business, advertising and promotional information services; organization, operation and supervision of customer loyalty, reward and incentive schemes; arranging and management of commercial operations for building customer loyalty, reward and incentive in particular with the provision of customer loyalty cards; issuance of loyalty, reward and incentive cards; promotional services in the nature of organization, operation, management and supervision of loyalty, reward and incentive schemes; promotion in connection with reward and/or customer loyalty and incentive schemes; promotional services in the nature of management and administration of customer loyalty and incentive programs; promotional services in the nature of organization, operation, management and supervision of sales promotional incentive, reward and loyalty schemes; promotional information and advisory services provided to members and to subscribers of incentive, reward and loyalty schemes and customer advisory services relating to the provision of information pertaining to account balances and transaction details thereof; provision of customer loyalty, incentive and reward programs; management, supervision and promotional services relating to customer loyalty, incentive and reward programs; promoting the sale or provision of the goods or services of third parties through customer loyalty, incentive and reward programs; tracking, compilation and management of business information relating to customer loyalty, incentive and reward programs; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network; presentation of goods on communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise internet web site and a wholesale outlet; retail and wholesale of telephones, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, pictures, images, sounds, precious stones, jewels, printed matter, stationery and magnetic and non magnetically encoded cards, furniture, picture frames, household and kitchen utensils, textiles, clothing, footwear, headgear, cars, carpets, rugs, games and electronic toys, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, candles, pharmaceutical and sanitary preparations, ironmongery and small items of metal hardware, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary fixtures, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboard products, picture, typewriters and office requisites, leather and imitations of leather goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, coat hangers, place mats, dressmaker’s articles, beds and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers’ articles and matches; retailing of foods and household utensils; direct mail advertising; hotel management services (for others); ordering services (for others); provision of business information via the Internet; secretarial services; statistical information; organisation of exhibitions for commercial or advertising purposes; business services relating to compilation and rental of mailing lists; leasing of electronic equipment and data processing and storage apparatus; business investigation; business administration services for the processing of sales made on the Internet; sales promotion (for others), procurement services for others (purchasing goods and services for other businesses); sales promotion by means of issuance and adjustment of trading stamps; referral services and personal placement; import-export clearance agencies (import-export agency services); agency for newspapers subscribers; reproduction of sound and images; calculators, typewriters, telex machines, related office machines (office functions); transcription (including stencil-paper writing); provision of business information by means of reception, information and guidance for building visitors; rental and leasing of typewriters, copy machines and word processors; employment information; rental and leasing of vending machines; business management of sporting facilities (for others); customer relationship management; business management services relating to electronic commerce; accounting; registration services for credit cards, charge cards, cash cards, cheque guarantee cards, debit cards, payment cards, financial cards and purchase cards; advertising and promotion services in the field of entertainment, music, motion pictures, television, cable television, satellite television, radio and on-line broadcasting; business advisory services relating to intellectual property; film advertising; information services relating to opinion polls; layout services for advertising purposes; consultancy, information, management and advisory services relating to all the aforesaid services; all included in Class 35.

Cl.38: Telecommunication services; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunications services; telecommunication of information (with computer programs, communications connections to the Internet or data services); telecommunication gateway services; computer network communication services; provision of telecommunication access to world-wide web facilities and structures; communication network consultancy; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; telephone services; mobile phone services; telegraph services; telex services; telegraphic-wire services; wire services; satellite communication services; electronic mail service; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; collection, transmission and delivery of data by electronic means; collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompressed form and whether in real or delayed time; electronic messaging, conferencing and order-transaction services; communication services for video conferencing purposes; satellite video conferencing services; video conferencing services; radio and television communication services; communication services between
and decoding apparatus; television broadcasting services; broadcasting and transmission of radio and television programmes; cable television broadcasting; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; preparation of reports in relation to the foregoing services; provision of telecommunication facilities for interactive discussion and conversation; telecommunication services provided by means of pre-paid telephone cards; telephone services relating to credit card authorization; providing access to digital music web sites on the Internet; providing telecommunication access to MP3 (Moving Picture Experts Group-1 audio layer 3) web sites on the Internet; delivery of digital music by telecommunications; computerized consultation of telephone directories; transmission of information relating to on-line shopping and general retail services; video-on-demand transmission services; providing voice over Internet protocol (VOIP) peer-to-peer communications; providing a high speed access to area networks and a global computer information network; teletext services; news agency information and news agency services; transmission of news; supply of satellite radio and television broadcasting facilities; operation of transmit and/or receive satellite earth stations (whether fixed or transportable); dissemination of television programmes relayed by satellites, the Internet or by other electronic means; audio and video content streaming services on the Internet or via a global computer network; transmission of downloadable audio-visual content in the nature of full-length, partial-length, and clips from motion pictures, television programming, videos, music videos, and music; transmission of video and interactive games; podcasting and webcasting services; provision of online forums, chat rooms over the Internet; web messaging services; video-on-demand transmission services; leasing access time to a computer database; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications and data via computer networks for processing and/or displaying purposes; using user access to remote computers containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); provision of connectivity services and access to electronic communications networks for transmission or reception of computer software and application software; consultancy in the field of data processing equipment, apparatus for recording, transmission or reproduction of sound or images, all for the transmission, distribution and broadcasting of information, data, graphics, sound, music, videos, animation and text, via satellite systems or landline computer networks, computer hardware, computer software, information technology, telecommunications apparatus, electronic apparatus and instruments and the Internet; broadcasting music, concerts, and radio programs, via a global computer network; broadcasting of music programmes; broadcasting prerecorded videos featuring music and entertainment, television programmes, motion pictures, news, sports, games, cultural events, and entertainment-related programs via a global computer network; delivery of music, sounds, images, text signals and software by on-line means and by means of the Internet and world-wide web; electronic, electric, and digital transmission of voice, data, pictures, music, and video via wireless networks; music broadcasting; providing telecommunication access for users downloading (or transmitting) music data by personal computers or cellular phones; providing telecommunication access to digital music web sites on a global computer network; providing temporary access to a computer database relating to music and sound; providing transmission services relating to video, music and images via the Internet; transmission of data, messages, video, sound, music, electronic publication and information by computer; transmission of digital music by electronic means; transmission of music and video by electronic communication means; transmission of telephone ring signals, music, images and films through telecommunication network; satellite broadcasting; wireless television broadcasting; consultancy, information and advisory services in relation to the aforesaid services; all included in Class 38.

**Cl.41:** Publication of texts, books and journals (others than publicity texts); providing on-line journals, namely, blogs, featuring user-defined content; publication of diagrams, images and photographs; education, training and instruction services relating to telecommunications, computers, computer programs, web site design, e-commerce, business management and advertising, health care, sporting and cultural events; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; consultancy services relating to the designing of training courses; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing on-line electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting concerts; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital materials, live or recorded audio, video and television material for broadcasting via terrestrial, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of entertainment programmes for broadcasting; preparation of documentary programmes for broadcasting; preparation of news programmes for broadcasting; provision of news; reporters’ services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic means; television, radio and film production; satellite television performances; satellite television series; satellite television shows; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game animation and text of club recreation, sporting and gymnasium facilities; health clubs for physical exercise; band performances; club entertainment, discotheque, fashion show (entertainment) and night club services; club services relating to entertainment, education and cultural services; organizing of sporting and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; organizing and conducting exhibitions, fashion shows (entertainment), educational shows and cultural shows and performances; art exhibition and gallery services; gallery services relating to fine arts leasing; education services; training services in relation to occupation health and safety, environmental...
conservation; provision of cigar classes, wine tasting classes; entertainment services; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; exhibiting plants; exhibition of gardens; exhibition of caves; exhibiting animals; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment, which is used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of movie projectors & accessories; rental and leasing of motion pictures (cine-films); rental and leasing of toys; rental and leasing of musical instruments; rental and leasing of skiing equipment; rental and leasing of skin diving equipment; rental and leasing of television sets; lending libraries; archive library services; subtitle services; sign language interpretation services; rental of entertainment software; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental and leasing of radio sets; rental of records and pre-recorded magnetic tapes; rental of pre-recorded video tapes; rental and leasing of photographic negative; rental and leasing of photographic positives; rental and leasing of machines and instruments for use in amusement parks and pleasure grounds; rental and leasing of game machines; lending of game equipment; lending of arcade game equipment; lending of pictures; photography; online video entertainment services; providing audio-visual content and online information in the fields of entertainment, education, infotainment, news, sporting, cultural and training activities; providing online interactive resource (entertainment services) and programming guides on the subjects of motion pictures, television programming, videos, music videos, and music; rental and leasing of cameras; rental and leasing of fishing machines and implements; translation; interpretation; music composition services; production of music; advisory services relating to music; arranging and conducting award presentation ceremony for education, music, film, broadcasting and television series program; arranging and conducting music competitions; arranging for ticket reservations for movies, music and artistic performances, provided via a global computer network; arranging of live music shows; arranging of music shows; booking of seats for music concerts; concert music; distribution [other than transmission] of motion pictures, television shows, and music recordings; music club services; music concert services; music contests (planning, conducting and organization of); music hall services; music library services; music performances; music production services; music publishing services; music recording services; music teaching; online information services in the fields of music and entertainment; organizing and arranging of music competitions; organizing festivals featuring music and artistic performances; organizing music camps for children; performance of music; planning and conducting contests relating to shows, plays, or music; production and distribution [other than transportation] of music television videos; production and providing of facilities for singing with pre-recorded background music and with lyrics shown on monitors; providing information in relation to singing with pre-recorded background music and visual background with lyric shown on a screen using communication by computer terminals; production and publication of records, audiotapes and tapes for singing with pre-recorded background music and with lyric shown on its screen; providing facilities for singing with pre-recorded background music and with lyric shown on a screen; providing pre-recorded background music with or without visual background and/or lyric shown on a screen for singing using communication by computer terminals; production of music programmes via computer networks; production of music video discs; production of music video programs for broadcast on computer networks; providing an online newsletter about computer and video gaming, music and gaming culture; providing digital music [non-downloadable] from MP3 (moving picture experts group-1 audio layer 3) Internet web sites; providing digital music [non-downloadable] from the Internet; providing facilities for music; providing information relating to music via Internet; providing on-line non-downloadable music; publication of music books; publication of music compositions; arranging beauty contests; copy writing services; fan club services [entertainment]; inflight entertainment; laser show services; live entertainment services; live stage shows; microfilming; modelling for artists; on-line video-playing services relating to entertainment; organisation of entertainment competitions; organisation of film festivals; consultancy, information and advisory services relating to the aforesaid services; all included in class 41.

Cl.42; Computer service relating to creating indexes of information, sites and resources on computer networks; computer programming; computer integration services; design, drawing and commissioned writing, all for the compilation of web pages on the Internet; creating and maintaining web sites; hosting web sites of others; installation, maintenance and repair of computer software and computer programs, updating of computer software, computer services relating to recovery of computer data, computer software design; design and engineering design services relating to telecommunications systems and apparatus; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer systems analysis; computer database development; rental and leasing of computers, computer apparatus, computer software and computer data; computer services relating to home shopping services provided from the Internet; computer and electronic signal coding and decoding; design and development of computer hardware; design of computer databases and electronic record formats; computer and software support and maintenance services; design of computer software and hardware for use in telecommunications and voice over Internet protocol (VOIP) applications, data transmission and instant messaging services; design and development of computer systems, software and network; design of network and communications apparatus; network systems analysis and design; temporary use or subscription of computer software that allows the temporary subscriber to use other VOIP communication, virtual community and social networking services; design of computer software and hardware for use in web-based online systems for booking satellite capacity and for the automated remote-control of satellite transmission equipment; technical advisory and consulting services; monitoring of apparatus for recording, transmission or reproduction of sound or images for the transmission, distribution and broadcasting of information, data, graphics, sound, music, videos, animation and text, via satellite systems or computer networks; monitoring of data processing equipment, computer hardware, telecommunication apparatus, digital point of sale material and electronic signage; cloud computing consultation services; meteorological information; architecture services; geological survey, research and prospecting; testing, screening and research of pharmaceutical, cosmetics and food; research for building construction and city planning; testing and research for prevention of pollution; electrical testing and research; civil engineering testing and research; testing, inspection and research for agriculture, livestock breeding and marine product industries; rental and leasing of measuring apparatus and instruments; rental and leasing of fixing equipment; rental and leasing of ultrasonic diagnostic equipment (other than for medical purposes); consultancy and advisory services relating to energy conservation; energy auditing; environmental design services; environmental conservation and management; testing and
evaluation of occupational health and safety; architectural and design services; interior designs of buildings, offices and apartments; application service provider services providing communication services for uploading, posting, displaying, sharing or otherwise providing communication means for exchange of electronic media over the Internet; application software services; creation of on-line social network sites; hosting social network sites; cloud computing services, namely providing computer services to enable downloading and uploading data; cloud computing services, namely providing computer services for storing data and computer software; brand design; design of animation and comics; design of digital art images for commercial use; digitalizing video and/or audio media into electronic format; image digitization; operating search engines; consultancy, information and advisory services relating to the aforesaid services; all included in Class 42.

Cl.45; Providing social services for the purpose of social networking, dating and introductions via an Internet website; social dating, introduction and networking services; personal and social services rendered by others to meet the needs of individuals; on-line social networking services; user authentication and verification services for payment transactions; licensing of digital data, still images, moving images, multimedia content, video, movies, pictures, images, photos, games, user-generated content, audio and text; exploitation, licensing, management and of intellectual property rights; software licensing; fashion information; registration of domain names; concierge services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 45.
3186905  16/02/2016
PAWAN GARG
C-138, HARI NAGAR CLOCK TOWER, NEW DELHI-110064
MANUFACTURER & MERCHANT
Used Since :18/12/2015
DELHI
Cl.3;CLASS 3 IN RESPECT OF TRADER OF GOODS FOR COSMETICS
Cl.44;CLASS 44 IN RESPECT OF SERVICE PROVIDER FOR HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
3187749  16/02/2016
HAVELLS INDIA LIMITED
904, 9th Floor, Surya Kiran Building, K G Marg, Connaught Place, New Delhi - 110001
Manufacturers
A Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 09/09/2015
DELHI
Mark shall be used as substantially shown.

Cl.7; Machines and parts of machines for the lighting industry; machines for the manufacture of electric lamps and of
electric lighting apparatus; machines for the mechanical handling and working of glass; machines and machines tools;
electric-welding controls; motors and engines (except for land vehicles); starters and fans for motors and engines;
industrial control apparatus for machines; engines or motors; machine coupling and transmission components (except
for land vehicles); electric generators and electric motors; pumps, motors, engines; hydraulic or pneumatic control
devices for heating, refrigerating, drying, ventilating, air-conditioning and water supply apparatus; ironing machines,
Mixer Grinders, Choppers, blenders, parts for all the aforesaid goods.

Cl.9; Electric switches, digital dimmings, circuit breakers, digital circuit breakers, electric wires and cables, meters
(recording), ammeters, voltimeters, capacitors, contactors, electric relays, distribution boards, fuses (electric),
thermostats, Starters for electric lamps, electronic starters for fluorescent lamps; ballasts for lamps and lighting fittings,
electrical transformers for use with lighting; lighting transformers; UV photocells; Discharge tubes, electric, other than for
lighting; Tubes (Electric discharge), other than for lighting; radio-receiving apparatus, radio-transmission apparatus;
vacuum gauges, vacuum measuring instruments, electron tube testing apparatus, distribution box, switchgear and
control gear - switchboards, switchboxes [electricity], Terminals [electricity], Theft prevention installations Electric, Time
switches automatic, Electric installations for the remote control of industrial operations, Light emitting diodes.

Cl.11; Apparatus and installations for lighting, fluorescent light tubes, lights bulbs, lamps, filament for lamps, arc
lamps, electric discharge tubes for lighting, Tubes (Discharge) electric for lighting, lamp casings, lamp glass, lamp
hanging supports, lamp reflectors, lamp shade, luminous tubes for lighting, sockets for electric lights, torches, search
lights, lights and lamps for cosmetic purposes, lamps for tanning purposes, CFL, fans, air-conditioning and water supply
apparatus, water heaters, Toaster, Microwave, Ovens, Kettles (electric), Coffee Maker (Electric), Lighting Apparatus
utilizing Light emitting diodes.
MARRIOTT WORLDWIDE CORPORATION
10400 Fernwood Road, Bethesda, MD 20817, USA
Service Providers
A Maryland Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.35; Franchise services, namely, offering business management assistance in the establishment and operation of hotels, restaurants, night clubs, bars, spas, recreational and fitness facilities, retail stores, and condominiums; business management services, namely, management and operation of hotels, restaurants, night clubs, bars, spas, recreational and fitness facilities, retail stores, condominiums, apartment buildings, conference centers, and timeshare resorts for others; retail store services business management consultation services; providing facilities for the use of office equipment and machinery; online retail services; retail catalog services; business administration services; business meeting planning services; providing convention and conference facilities for business meetings; management, rental and leasing of office and retail space; issuing gift certificates that may be redeemed for goods or services; customer loyalty services; charitable services, namely organizing and conducting volunteer programs and community service projects; procurement services.

Cl.41; Providing entertainment, sporting and cultural activities; arranging conferences and organizing exhibitions for cultural and educational purposes; casino services; gaming services; cabaret services; nightclub services; arranging for tickets and reservations for shows and other entertainment events; health and fitness club services, namely, providing services, facilities, instruction and equipment in the fields of fitness and physical exercise; providing services, facilities, instruction and equipment in the fields of tennis, swimming pools, recreational activities, bicycling, golf, water sports, horseback riding, skiing, beach access and social functions; golf club, golf course and golf instruction services; wedding planning services; event planning and management services.

Cl.43; Hotel services; restaurant, catering, bar and lounge services; resort lodging services; provision of general-purpose facilities for meetings, conferences and exhibitions; provision of banquet and social function facilities for special occasions; and reservations services for hotel accommodations.

Cl.44; Spa services, namely, providing facial, hair, skin and body treatments, manicure and pedicure services, massage services, body waxing services and beauty salon services.
EVOLUTION IN VISUAL FREEDOM
Priority claimed from 23/11/2015; Application No. : 86/828,899 ;United States of America
3192480  22/02/2016
STAAR SURGICAL COMPANY
1911 Walker Avenue, Monrovia, California 91016, USA.
Manufacturers and Service Providers
A Delaware Corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.5;Surgical implants comprising ingredients from living tissue.
Cl.9;Computer software for calculating power and/or length of a surgical ocular implant used in refractive surgical procedures, ocular calculation software recorded on CD-ROMs, compact discs featuring ocular calculation software.
Cl.10;Surgical ocular implants.
Cl.16;Printed educational materials, namely, books, manuals, booklets, pamphlets, and brochures featuring information regarding refractive surgical procedures.
Cl.41;Education services, namely, training doctors to perform refractive surgical procedures.
ARISE

Priority claimed from 12/02/2016; Application No. : 015104797 ;European Union

3193557    23/02/2016

OTIS ELEVATOR COMPANY
1 Carrier Place, Farmington, Connecticut 06032, United States of America
Manufacturers, merchants and service providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
Cl.7; Elevators; roped elevators; cable-driven elevators; parts and fittings for the aforesaid goods
Cl.37; Installation, maintenance and repair of elevators
3408111 10/11/2016
ESPACE HEALTHCARE SOLUTIONS PRIVATE LIMITED
trading as ;Healthcare Services
No. 17, Sumeru, AECS layout, 1st stage, 3rd cross, Gedalahalli, Bangalore 560024
Services relating to Healthcare Services
Private Limited Company
Address for service in India/Agents address:
BORATTI HARSHAVARDHAN
#26 (OLD NO. 106), 5TH CROSS, ANUBHAVA NAGAR, NAGARBHAVI MAIN ROAD, BANGALORE - 560 072
Used Since :30/06/2016
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.10;Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth;
Cl.44;Medical services for human beings including healthcare consultancy services.
Trade Marks Journal No: 1906, 17/06/2019 Class 99

3490145 22/02/2017
S. C. JOHNSON & SON, INC.
1525 HOWE STREET, RACINE, WISCONSIN 53403-2236, UNITED STATES OF AMERICA
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF WISCONSIN, UNITED STATES OF AMERICA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
To be associated with:
1097, 1098, 148194, 148195, 148197, 558910, 567918, 567919, 567921, 567924, 1312726, 3490141

KOLKATA

Cl.1; Waterproofing chemicals for footwear, leather or textiles; adhesives for repairing shoes, rainwear and other leather, rubber, nylon, plastics, canvas, linen or vinyl surfaces; chemical shoe stretching compositions

Cl.2; Dyes, colorants, mordants and inks for footwear and articles of leather

Cl.3; Cleaning, polishing, scouring and abrasive preparations; polishes, creams and pigmented dressings all for footwear and leather goods; leather preservatives; dry chemical cleaning bar and other cleaning preparations for leather, suede, vinyl, plastics and goods made of these materials; scuff remover from leather and vinyl goods; oil for the protection of feet against cracking (not for medical purposes); polish and cream for footwear and leather goods, including for covering scuff marks; preservatives for footwear and leather goods (polishes); tissues and cloths impregnated with polishing preparations

Cl.5; Combination antifungal spray for feet; deodorants for footwear

Cl.21; Shoehorns and shoe trees; polishing cloths and sponges; shoe brushes

Cl.26; Shoe laces
Joy of Building_Homes of Rajasthan

3660474   20/10/2017

TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Homes of Rajasthan.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
3671740  07/11/2017
TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF DROP AND
THE WORD AQUA.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

Cl.6;Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of
metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or
transport; safes.

Cl.7;Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission
components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; automatic
vending machines.

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking
(supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching,
transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of
sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media;
mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers;
computer software; fire-extinguishing apparatus.

Cl.11;Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and
sanitary purposes.

Cl.32;Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other
preparations for making beverages.
3700688    12/12/2017

DESIREDESIRE.COM PRIVATE LIMITED
No. 6/4 Trident, 1st floor, Primrose road, Richmond Tower, Bangalore 560025
MANUFACTURERS AND MERCHANTS AND SERVICE PROVIDERS
Private Limited Company incorporated under Indian laws.

Address for service in India/Attorney address:
SAMVAD PARTNERS
11/6 RAILWAY COLONY, 3RD STREET, II FLOOR, NELSON MANICKAM ROAD, AMINJIKARAI, CHENNAI - 600029.

Proposed to be Used

To be associated with:
3700686

CHENNAI

Cl.9; MOBILE PHONE CASES; MOBILE PHONE COVERS; MOBILE PHONE STRAPS; MOBILE PHONE HOLDERS; HEADSETS FOR MOBILE PHONES; LEATHER CASES FOR MOBILE PHONES; CELL PHONE STRAPS;

Cl.35; ADVERTISING; MARKETING, SALES, DISTRIBUTION, ONLINE RETAIL SERVICES, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

Cl.42; COMPUTER SERVICES, NAMELY HOSTING WEB SITE FOR ONLINE MARKETING, ONLINE WEBSITE, ONLINE SALE OF GOODS AND SERVICES; COMPUTER SERVICES IN THE NATURE OF CUSTOMIZED WEB PAGES FEATURING USER-DEFINED INFORMATION, PERSONAL PROFILES AND INFORMATION; PROVIDING USE OF SOFTWARE APPLICATIONS VIA A WEBSITE, INCLUDING SOFTWARE APPLICATIONS FOR USE IN CONNECTION WITH SMARTPHONES, PDA DEVICES, TABLET COMPUTERS AND OTHER PORTABLE AND HANDHELD DIGITAL ELECTRONIC DEVICES; PROVISION OF NON-DOWNLOADABLE COMPUTER SOFTWARE; CREATING AND MAINTAINING WEBSITES; ELECTRONIC DATA STORAGE;
3702702 14/12/2017

M/S. MEDVARSITY ONLINE LTD

# BLOCK B, 2nd FLOOR, SANALI INFO PARK 2, LV PRASAD MARG PARK, VIEW ENCLAVE JUBILEE HILLS - 500034, HYDERABAD, TELANGANA STATE.,

A registered limited company

Address for service in India/Attorney address:

NAVEEN KUMAR ANUMULA

16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI

Cl.16; PRINTED MATTER, PAPER AND CARDBOARD, BOOKS, STATIONERY AND EDUCATIONAL SUPPLIES

Cl.41; PUBLISHING AND REPORTING, EDUCATION, ENTERTAINMENT AND SPORT SERVICES, ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS
BIBLE GNANI EVARU?
3707096 20/12/2017

P. SATISH KUMAR
# R/O. CALVARY TEMPLE, SURVEY NO. 77, MANJEERA WATER WORKS ROAD, HYDERNAGAR, HYDERABAD - 500049, TELANGANA STATE.,
A proprietorship concern

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAalakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :01/04/2016

CHENNAI
CI.38;BROADCASTING SERVICES
CI.41;EDUCATION ENTERTAINMENT AND SPORT SERVICES, AUDIO, VIDEO AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY
3714012   28/12/2017
SUDHIRA DASH
FLAT NO. 1201, BLOCK-B, APARNA HILLPARK AVENUES, CHANDA NAGAR RANGA REDDY DISTRICT HYDERABAD 500050
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; Non-medicated soaps; Perfumery, essential oils, non-medicated cosmetics, non-medicatted hair lotions; Non-medicatted dentifrices
Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides
Cl.35; Advertising; Business management; Business administration; Office functions
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD
NO.18 HAI BIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA
MANUFACTURER & MERCHANT
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.7; AGRICULTURAL MACHINES; PRINTING MACHINES; MEAT CHOPPERS [MACHINES]; FOOD PREPARATION MACHINES, ELECTROMECHANICAL; BEVERAGE PREPARATION MACHINES, ELECTROMECHANICAL; SEWING MACHINES; ENGRAVING MACHINES; WRAPPING MACHINES; KITCHEN MACHINES, ELECTRIC; JUICE EXTRACTORS, ELECTRIC; MIXING MACHINES; HOUSEHOLD SOYBEAN MILK MACHINE; WASHING MACHINES [LAUNDRY]; DISINTEGRATORS; GLASS-WORKING MACHINES; ELECTROMECHANICAL MACHINES FOR CHEMICAL INDUSTRY; BULLDOZERS; ELEVATING APPARATUS; METALWORKING MACHINES; STEAM ENGINES; IGNITING DEVICES FOR INTERNAL COMBUSTION ENGINES; WIND-POWERED ELECTRICITY GENERATORS; HAND-HELD TOOLS, OTHER THAN HAND-OPERATED; DYNAMOS; COMPRESSORS [MACHINES]; PUMPS [MACHINES]; CENTRIFUGAL MACHINES; VALVES [PARTS OF MACHINES]; AXLES FOR MACHINES; SOLDERING APPARATUS, ELECTRIC; MACHINES AND APPARATUS FOR CLEANING, ELECTRIC; ELECTRIC ROLL DOOR MACHINE; SHOE POLISHERS, ELECTRIC; ELECTROPLATING MACHINES.

Cl.11; LAMPS; CURLING LAMPS; LIGHTS FOR VEHICLES; GERMICIDAL LAMPS FOR PURIFYING AIR; COOKING UTENSILS, ELECTRIC; HOT PLATES; LAVA ROCKS FOR USE IN BARBECUE GRILLS; GAS BURNERS; AUTOCLAVES, ELECTRIC, FOR COOKING; REFRIGERATORS; AIR PURIFYING APPARATUS AND MACHINES; FANS [AIR-CONDITIONING]; EXTRACTOR HOODS FOR KITCHENS; WATER SUPPLY INSTALLATIONS; SMOKE GENERATING MACHINES FOR CREATING SPECIAL THEATRICAL EFFECTS; DRINKING FOUNTAINS; PORTABLE DISPOSABLE DISINFECTION POUCH; RADIATORS, ELECTRIC; LIGHTERS; POLYMERISATION INSTALLATIONS; LANTERNS FOR LIGHTING; HAIR DRIERS; DRAIN STRUCTURES FOR USE IN SPAS, STEAM ROOMS AND BATHS; WATERING INSTALLATIONS, AUTOMATIC; TOILETS [WATER-CLOSETS]; SANITARY APPARATUS AND INSTALLATIONS.
THE INTERNATIONAL CONGRESS OF ORAL IMPLANTOLOGISTS
trading as ;THE INTERNATIONAL CONGRESS OF ORAL IMPLANTOLOGISTS
55 Lane Road, Suite 305, Fairfield, New Jersey United States 07004
MANUFACTUR, MERCHANT AND SERVICE PROVIDERS
NON- PROFIT ORGANISATION
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :04/05/1999
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3736052 & 3328501.
Cl.16; TEXT BOOKS, NEWSLETTERS AND JOURNALS IN THE FIELD OF ORAL IMPLANTOLOGY
Cl.35; ASSOCIATION SERVICES, NAMELY, PROMOTING THE INTERESTS OF ORAL IMPLANTOLOGISTS; MARKETING AND PUBLIC RELATIONS SERVICES
Cl.36; PROVIDING GRANTS FOR RESEARCH AND EDUCATION IN THE FIELD OF DENTAL IMPLANTOLOGY
Cl.41; EDUCATIONAL SERVICES, NAMELY, ARRANGING AND CONDUCTING SEMINARS, LECTURES, SYMPOSIA, WORKSHOPS AND CONGRESSES IN THE FIELD OF ORAL IMPLANTOLOGY; ONLINE ELECTRONIC PUBLISHING OF BOOKS, JOURNALS, NEWSLETTERS, ARTICLES AND PERIODICALS; PROVIDING A WEBSITE FEATURING ONLINE VIDEOS, TRAINING VIDEOS, PATIENT TREATMENT VIDEOS, AND PHOTOGRAPHS IN THE FIELD OF ORAL IMPLANTOLOGY; PROVIDING CONTINUING DENTAL EDUCATION COURSES
Cl.42; TESTING, ANALYSIS AND EVALUATION OF THE SERVICES OF OTHERS TO DETERMINE CONFORMITY WITH CERTIFICATION STANDARDS IN THE FIELD OF ORAL IMPLANTOLOGY
Cl.44; PROVIDING HEALTHCARE INFORMATION; PROVIDING A WEBSITE FEATURING INFORMATION FOR DENTAL PROFESSIONALS AND PATIENTS IN THE FIELD OF DENTAL HEALTH
Trade Marks Journal No: 1906 , 17/06/2019 Class 99

M/S. INGRESS INTERIORS
# FLAT NO. 105, SIDDARTH TOWERS, SUMITRA NAGAR, KUKATPALLY, HYDERABAD - 500072, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :30/11/2017

CHENNAI

Cl.37; INTERIOR REFURBISHMENT OF BUILDINGS, PAINTING, INTERIOR AND EXTERIOR, INTERIOR FITTING - OUT OF OFFICES, INTERIOR RENOVATIONS OF COMMERCIAL PREMISES, DECORATIVE INTERIOR HOUSE PAINTING SERVICES, INTERIOR AND EXTERIOR CLEANING OF BUILDINGS

Cl.42; DESIGNING, DESIGNING OF FURNITURE, INTERIOR DECORATING, INTERIOR DESIGN, INTERIOR ARCHITECTURAL SERVICES, INTERIOR AND EXTERIOR DESIGN SERVICES, ARCHITECTURAL DESIGN FOR INTERIOR DECORATION, DESIGN SERVICES RELATING TO INTERIOR DESIGN, DESIGN SERVICES FOR THE INTERIOR OF BUILDINGS, DESIGN SERVICES RELATING TO INTERIOR DECORATING FOR HOMES, DESIGN SERVICES RELATED TO INTERIOR DECORATING FOR OFFICES
3737449  25/01/2018
M/S. INGRESS GLOBAL
# FLAT NO. 105, SIDDARTHA TOWERS, SUMITRA NAGAR, KUKATPALLY, HYDERABAD - 500072, TELANGANA STATE.,
A proprietary concern
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :04/12/2015

CHENNAI

Cl.19; MIRROR DOORS, GLASS DOORS, WOODEN DOORS, NON METAL DOORS, GARAGE DOORS, SHUTTER DOORS
(NON METALLIC), FRAMES (NON - METALLIC) FOR DOORS, PVC ROOFING MEMBRANE, ADVERTISING BOARDS
(NON - METALLIC HOARDINGS), ROADSIDE DISPLAY BOARDS (NON - METALLIC, NON - MECHANICAL, NON - LUMINOUS),
DIVING BOARDS, NOT OF METAL, ROOFING BOARDS (OF WOOD), PVC ROOFING MEMBRANE, PLASTIC BUILDING
BOARDS, BUILDING CARDBOARD, BUILDING FOAM PLASTIC FOR USE IN CONSTRUCTION, FOAM PLASTIC FOR USE IN
BUILDING, WALL PANELS (NON METALLIC)

Cl.20; FURNITURE, DOMESTIC FURNITURE, HOUSEHOLD FURNITURE, INTEGRATED FURNITURE, SHOP FURNITURE,
FURNITURE DOORS, FURNITURE RACKS, FURNITURE AND FURNISHINGS, WARDROBES, SHELVES, UNITS
(FURNITURE), KITCHEN FURNITURE, KITCHEN TABLES, KITCHEN CABINETS, KITCHEN CUPBOARDS, FITTED KITCHEN
FURNITURE

Cl.35; WHOLESALE AND RETAIL SERVICES RELATED TO MIRROR DOORS, GLASS DOORS, WOODEN DOORS, NON
METAL DOORS, GARAGE DOORS, SHUTTER DOORS (NON METALLIC), FRAMES (NON - METALLIC) FOR DOORS, PVC
ROOFING MEMBRANE, ADVERTISING BOARDS (NON - METALLIC HOARDINGS), ROADSIDE DISPLAY BOARDS (NON
-METALLIC, NON - MECHANICAL, NON - LUMINOUS), DIVING BOARDS, NOT OF METAL, ROOFING BOARDS (OF WOOD),
PVC ROOFING MEMBRANE, PLASTIC BUILDING BOARDS, BUILDING CARDBOARD, BUILDING FOAM PLASTIC FOR USE
IN CONSTRUCTION, FOAM PLASTIC FOR USE IN BUILDING, WALL PANELS (NON METALLIC), FURNITURE, DOMESTIC
FURNITURE, HOUSEHOLD FURNITURE, INTEGRATED FURNITURE, SHOP FURNITURE, FURNITURE DOORS, FURNITURE
RACKS, FURNITURE AND FURNISHINGS, WARDROBES, SHELVES, UNITS (FURNITURE), KITCHEN FURNITURE, KITCHEN
TABLES, KITCHEN CABINETS, KITCHEN CUPBOARDS, FITTED KITCHEN FURNITURE
MAYU
3738704  29/01/2018
MAYURA DAVDA SHAH VENTURES PVT. LTD.
201/27, Sarvoday Housing Society, Hotgi Road, Opposite ICICI Bank, Solapur – 413001, Maharashtra, India
Private Limited Company
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Proposed to be Used
MUMBAI
Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones.
Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags.
Cl.25; Clothing, footwear, headgear.
3738705 29/01/2018
MAYURA DAVDA SHAH VENTURES PVT. LTD.
201/27, Sarvoday Housing Society, Hotgi Road, Opposite ICICI Bank, Solapur – 413001, Maharashtra, India
Private Limited Company
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Proposed to be Used
MUMBAI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones.
Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags.
Cl.25; Clothing, footwear and headgear.
BECAUSE NO TWO STUDENTS ARE THE SAME

3766530  28/02/2018

CLASSKLAP PRIVATE LIMITED
# PLOT NO. 2/5, S.S.S. NAGAR, WEST MARREDPALLY, BEHIND WEST MARREDPALLY POLICE STATION, SECUNDERABAD - 500026, TELANGANA STATE.,
MANUFACTURERS AND MERCHANTS AND SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :17/02/2017

CHENNAI

Cl.9;SOFTWARE, APPLCIATION SOFTWARE, STUDENT SOFTWARE, COMMUNICATION SOFTWARE, MULTIMEDIA SOFTWARE RECORDED ON CD-ROM, OPERATING SOFTWARE

Cl.16;TEACHING MANUALS, INSTRUCTIONAL MANUALS, BOOKS, PAPERS, WRITING MATERIALS, PRINTED EDUCATIONAL MATERIALS, INSTRUCTIONAL AND TEACHING MATERIALS, BROCHURES

Cl.41;TEACHING, EDUCATIONAL AND TEACHING SERVICES, PUBLICATION OF EDUCATIONAL TEACHING MATERIALS, EDUCATION, TEACHING AND TRAINING, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS

Cl.42;SOFTWARE DEVELOPMENT, DESIGN OF WEBSITES, DESIGN OF HOMEPAGES AND WEBSITES, DESIGN, CREATION, HOSTING AND MAINTENANCE OF WEBSITES FOR OTHERS, CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES
IMAX++

3766533  28/02/2018
CLASSKLAP PRIVATE LIMITED
# PLOT NO. 2/5, S.S.S. NAGAR, WEST MARREDPALLY, BEHIND WEST MARREDPALLY POLICE STATION, SECUNDERABAD - 500026, TELANGANA STATE., MANUFACTURERS AND MERCHANTS AND SERVICE PROVIDERS A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :18/03/2017

CHENNAI
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..

Cl.9;SOFTWARE, APPLICATION SOFTWARE, STUDENT SOFTWARE, COMMUNICATION SOFTWARE, MULTIMEDIA SOFTWARE RECORDED ON CD-ROM, OPERATING SOFTWARE

Cl.16;TEACHING MANUALS, INSTRUCTIONAL MANUALS, BOOKS, PAPERS, WRITING MATERIALS, PRINTED EDUCATIONAL MATERIALS, INSTRUCTIONAL AND TEACHING MATERIALS, BROCHURES

Cl.41;TEACHING, EDUCATIONAL AND TEACHING SERVICES, PUBLICATION OF EDUCATIONAL TEACHING MATERIALS, EDUCATION, TEACHING AND TRAINING, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS

Cl.42;SOFTWARE DEVELOPMENT, DESIGN OF WEBSITES, DESIGN OF HOMEPAGES AND WEBSITES, DESIGN, CREATION, HOSTING AND MAINTENANCE OF WEBSITES FOR OTHERS, CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES
FTD
3769900        05/03/2018

Florists' Transworld Delivery, Inc.
3113 Woodcreek Drive, Downers Grove, IL 60515, United States of America
A corporation duly organised and existing under the Laws of the State of Michigan, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since : 01/04/2012

MUMBAI

Cl.31; Live flowers, live floral arrangements and live plants
Cl.35; Retail services, namely, online store services featuring flowers, flower arrangements, plants and gifts
Cl.39; Floral delivery services
AXITEC
3773374 08/03/2018
AXITEC MARKENRECHTS GMBH
Otto- Lilienthal-Straße 5, 71034, Böblingen, Germany
A corporation organized under the laws of Germany
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUPANAM, ERNAKULAM, INDIA.
Proposed to be Used
CHENNAI
Cl.6; Common metals and their alloys; building materials of metal; aluminium profiles, rotary metal structures for solar panels, solar modules and roof constructions, fixing material of metal, materials of metal for scaffolds, metal racks, metal poles, stakes and masts of metal, metal building profiles and frames; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal (not for electric purpose); ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores.
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; photovoltaic systems, namely consisting of solar modules for power generation, inverters, electronic apparatus and instruments for controlling, regulating, accumulating and monitoring; solar panel systems, namely consisting of solar modules, solar collectors and inverters for power generation; electronic apparatus and instruments for controlling, regulating, accumulating and monitoring of power generation; magnetic data carriers, data processing apparatus and computers.
Cl.19; Building materials (non-metallic); non-metallic pipes for building; building profile ledges (non-metallic); asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal; non-metallic roofs incorporating solar cells.
Cl.35; Advertising; business management; business administration; office functions; professional business and organizational planning of systems and plants for regenerative energy generation; professional business and organization consultancy for systems and plants for regenerative energy generation; business project management, in particular for systems and plants in the field of renewable energy; arranging of contracts for others for the buying and selling of power supplies.
Cl.37; Construction; repair, namely, repair services of individual components in the field of photovoltaic and solar thermal energy; installation services; cleaning, repair and maintenance of power systems and power plants in the field of renewable energy; scaffolding; roofing services.
Cl.40; Treatment of materials; generation of energy.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; technical analysis and preparation of technical certificates for assessment of projects and project partners; technical planning, technical projects and technical coordination of systems and plants in the field of renewable energy; quality testing of products for certification purposes, design, planning and engineering of as well as development services for third parties in the field of renewable energy; engineering.
3773375  08/03/2018
AXITEC MARKENRECHTS GMBH
Otto- Lilienthal-Straße 5, 71034, Böblingen, Germany
A corporation organized under the laws of Germany

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI

Cl.6; Common metals and their alloys; building materials of metal; aluminium profiles, rotary metal structures for solar panels, solar modules and roof constructions, fixing material of metal, materials of metal for scaffolds, metal racks, metal poles, stakes and masts of metal, metal building profiles and frames; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal (not for electric purpose); ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; photovoltaic systems, namely consisting of solar modules for power generation, inverters, electronic apparatus and instruments for controlling, regulating, accumulating and monitoring; solar panel systems, namely consisting of solar modules, solar collectors and inverters for power generation; electronic apparatus and instruments for controlling, regulating, accumulating and monitoring of power generation; magnetic data carriers, data processing apparatus and computers.

Cl.19; Building materials (non-metallic); non-metallic pipes for building; building profile ledges (non-metallic); asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal; non-metallic roofs incorporating solar cells.

Cl.35; Advertising; business management; business administration; office functions; professional business and organizational planning of systems and plants for regenerative energy generation; professional business and organization consultancy for systems and plants for regenerative energy generation; business project management, in particular for systems and plants in the field of renewable energy; arranging of contracts for others for the buying and selling of power supplies.

Cl.37; Construction; repair, namely, repair services of individual components in the field of photovoltaic and solar thermal energy; installation services; cleaning, repair and maintenance of power systems and power plants in the field of renewable energy; scaffolding; roofing services.

Cl.40; Treatment of materials; generation of energy

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; technical analysis and preparation of technical certificates for assessment of projects and project partners; technical planning, technical projects and technical coordination of systems and plants in the field of renewable energy; quality testing of products for certification purposes, design, planning and engineering of as well as development services for third parties in the field of renewable energy; engineering.
Healthium

3785514  22/03/2018
HEALTHIUM MEDTECH PRIVATE LIMITED
472/D, 4TH PHASE, 13TH CROSS, PEENYA INDUSTRIAL AREA, BANGALORE, BANGALORE, Karnataka.
Company Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAMVAD PARTNERS
11/6 RAILWAY COLONY, 3RD STREET, II FLOOR, NELSON MANICKAM ROAD, AMINJIKARAI, CHENNAI - 600029.

Used Since :27/05/2017
To be associated with:
3436700, 3785513

CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.5; Pharmaceutical and medical preparation all being goods included in class 5

Cl.10; Surgical, scientific, medical and dental apparatus and instruments, disposable goods, equipments and orthopaedic goods, suture materials, all being goods included in class 10.
3806852  16/04/2018
MINISO HONG KONG LIMITED.
OFFICE 3A-2, 12/F, KAISER CENTRE, NO. 18 CENTRE STREET, SAI YING PUN, HONG KONG.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.8; GARDEN TOOLS, HAND-OPERATED; HAND TOOLS, HAND-OPERATED; HAIR-REMOVING TWEEZERS; HAND IMPLEMENTS FOR HAIR CURLING; NAIL FILES; RAZORS, ELECTRIC OR NON-ELECTRIC; MANICURE SETS; EYELASH CURLERS; SHEARS; TABLE CUTCLEY [KNIVES, FORKS AND SPOONS].

Cl.9; SLEEVES FOR LAPTOPS; HEADPHONES; CORDLESS TELEPHONES; CABINETS FOR LOUDSPEAKERS; CAMERAS [PHOTOGRAPHY]; AUDIOVISUAL TEACHING APPARATUS; MAGNIFYING GLASSES [OPTICS]; ANTI-GLARE GLASSES; EYEGLASSES; BATTERIES, ELECTRIC.

Cl.11; LAMPS; BAKERS' OVENS; AUTOCLAVES, ELECTRIC, FOR COOKING; KETTLES, ELECTRIC; FREEZERS; FANS [AIR-CONDITIONING]; AIR CONDITIONING APPARATUS; HEATING APPARATUS, ELECTRIC; RADIATORS, ELECTRIC; SOCKS, ELECTRICALLY HEATED.

Cl.18; UMBRELLAS; IMITATION LEATHER; KEY CASES; POCKET WALLETS; SHOPPING BAGS; CANES; HAVERSACKS; POUCH BABY CARRIERS; LEATHER LACES; BUSINESS CARD CASES.

Cl.20; FURNITURE; CHESTS FOR TOYS; MIRRORS [LOOKING GLASSES]; MOBILES [DECORATION]; INFLATABLE PUBLICITY OBJECTS; DECORATIONS OF PLASTIC FOR FOODSTUFFS; NESTING BOXES FOR HOUSEHOLD PETS; PILLOWS; BOLSTERS; BABY CHANGING MATS; COAT HANGERS.

Cl.21; COSMETIC UTENSILS; LIQUEUR SETS; BOXES FOR DISPENSING PAPER TOWELS; COMBS; TOOTHPICKS; TOOTHPICKS; TEA COSIES; GLOVES FOR HOUSEHOLD PURPOSES; CRYSTAL [GLASSWARE]; FLY SWATTERS.

Cl.24; PILLOWCASES; BED COVERS; SHEETS [TEXTILE]; BED CLOTHES; QUILTS; BED BLANKETS; SLEEPING BAGS FOR BABIES; BABY BUNTINGS; SLEEPING BAGS; MATTRESS COVERS; MOSQUITO NETS.

Cl.25; CLOTHING; SHOES; HATS; HOSIERY; GLOVES [CLOTHING]; SCARFS; GIRDLES; SHOWER CAPS; SLEEP MASKS; UNDERWEAR.

Cl.28; APPARATUS FOR GAMES; PUPPETS; TOYS; BALLS FOR GAMES; BODY-BUILDING APPARATUS; SKATEBOARDS; GLOVES FOR GAMES; IN-LINE ROLLER SKATES; BOARD GAMES; CHRISTMAS TREES OF SYNTHETIC MATERIAL.
4026350  14/12/2018
A. POONKODI PROPRIETOR OF DHARANI HERBBALS
470, NEHRU NAGAR, NALLUR, ERODE, TAMIL NADU-638459
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/09/2011
CHENNAI
CL.3; Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils;
Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations
CL.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food
and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals;
Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying
vermin; Fungicides, herbicides
ULTRA ZEN

4050048  08/01/2019
UNITED BREWERIES LIMITED
UB TOWER; UB CITY; 3, 4 & 5, VITTAL MALLYA ROAD, BANGALORE-560001, KARNATAKA, INDIA.
An Indian Company

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Used Since :05/01/2019

CHENNAI

Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
Cl.33; Alcoholic beverages, except beers; alcoholic preparations for making beverages.
DYNATA

4056239    14/01/2019
RESEARCH NOW LIMITED
160 Queen Victoria Street, London, EC4V 4BF, United Kingdom
Private limited company established under the laws of England and Wales
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
2139590

DELHI

Cl.35: Market research services; business and marketing research services, namely, conducting, processing, and analyzing qualitative and quantitative business and marketing research and public opinion surveys; consulting services in the field of market research and public opinion surveys; organization and management of focus groups, panel groups and online opinion panel participants for business and market research purposes; business information services, namely, data collection and data sampling; and providing customer and prospective customer relationship management consultation services to businesses.

Cl.42: SAAS featuring software for designing, conducting and managing online, offline and mobile surveys, polls and other feedback and data collection activities; SAAS featuring software for the administration, distribution, collection, reporting, analysis and presentation of respondents' feedback and other information gathered; PAAS featuring computer software platforms enabling panel integrated research tools; PAAS featuring computer software platforms enabling customers to conduct market research on a self-serve basis, the ability to customize surveys and the ability to customize the panel of survey respondents; providing a website featuring technology enabling users to design, conduct and manage online, offline and mobile surveys, polls and other feedback and data collection activities.
INTELLIPRO

4089604   15/02/2019

J. C. BAMFORD EXCAVATORS LIMITED
ROCESTER UTTOXETER, STAFFORDSHIRE ST14 5JP, REINO UNIDO, UNITED KINGDOM
A corporation organised under the laws of the United Kingdom

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

DELHI

Cl.7; Machinery for earth moving, earth conditioning and material handing namely, track-type tractors, wheel tractors, loaders, pipe layers, lift trucks, motor graders, scrapers, bulldozers, compactors, rippers, tool bars, cable controls and hydraulic controls for the foregoing goods replacement parts, accessories and attachment for all the foregoing machinery and for industrial and marine applications and as a prime movers in electric sets namely, internal combustion engines, diesel engines, natural gas engines, and marine engines; and replacement parts, accessories and attachments for all the foregoing goods; power operated machines and apparatus for digging, excavating, mechanical handling, lifting, loading and transporting of earth, minerals, soil crops, and of the like materials, parts and fittings; compacting and vibrating machines and equipment; vibratory plate compactors; rollers; asphalt and concrete cutting machines; parts and fittings included in class 7 for all the aforesaid goods.

Cl.9; Apparatus and instruments and electronic equipment and parts and fittings for monitoring or tracking of construction, agriculture or horticultural machines or vehicles; electronic machine appliances (including magnetic cards, ic cards, data processing equipment, computer software and computer database), downloadable computer software, software for recording, retrieving and displaying real time information and data related to a work environment; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking, life-saving and teaching apparatus and instruments; apparatuses and instruments for conducting switching transforming, accumulating, regulating or controlling electricity; fire extinguisher; electric and electronic measuring, signalling, checking apparatus and instruments, with and without switching function, for monitoring of electric values; measuring apparatus, measuring instruments, slope indicators, vibration measuring apparatus; electric commutations, commutator; integrated circuits; intrinsically safe apparatuses and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; intrinsically safe signalling apparatuses and instruments; apparatuses and equipment for communication engineering, namely for messaging, high frequency and control engineering; electrical, optical and electronic equipments for communication systems, especially for bus systems; electrical, optical and electronic apparatuses and instruments for personal security systems; electrical, electronic, acoustical and optical sensors and circuits, accumulators; batteries, electric, electromagnetic, electronic and electro-hydraulic actors; control and regulation equipment.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; agricultural vehicles; tractors; engines for land vehicles; hydraulic circuits for vehicles; trucks, vans, forklifts trucks, dump trucks, vehicle adapted for use in agriculture, gardening or horticultural, tractors, horticulture tractor, wheelbarrows, buggies, carts, utility vehicles, trailers; parts and fittings for all the aforesaid goods.
FROGLINE

4118668  15/03/2019
SAFETYLINK PTY LTD
3/16 Huntingdale Drive, Thornton New South Wales 2322, AUSTRALIA
an Australian company

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-1,GURGON

Proposed to be Used
DELHI

CI.6; Metal height equipment; metal safety equipment; wall and roof safety equipment made of metal; fittings of metal for safety harnesses; safety ropes, webbing, straps, chains, hooks and cables of metal; wire rope and cable; safety anchor devices; anchor bolts, hooks and eyelets; fall devices made of metal; fall devices with components made of metal; integrally formed shock absorbers made of metal; energy absorbing anchors; static line systems made of metal; tensioners made of metal; shuttles, couplings and carabiners made of metal, metal bracing straps; components of height safety equipment and roof workers kits made of metal; safety devices being anchoring devices used to secure people working at heights including roof anchors

CI.9; Safety rope systems and cable systems for climbers and persons working at heights; fall arresting safety apparatus for the protection of climbers and workmen; industrial safety apparatus for the protection of workers against accidents or injury; horizontal lifelines; lanyards including self-retracting lanyards which form part of a safety rope systems cable system and safety harness.
EMMA MATRATZEN GMBH
Wilhelm - Leuschner - Str. 78 60329, Frankfur am Main, Germany.
Manufacturers
A company incorporated and existing under the laws of Germany.

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI
Cl.20; Beds, mattresses and pillows.
Cl.24; Bed Sheets and blankets.
ETIHAD PAYLOADPOINTS

Priority claimed from 01/04/2019; Application No. : 18045659 ;EUROPEAN COMMUNITY(CTM)

4136236   03/04/2019

ETIHAD AIRWAYS
PO BOX 35566, NEW AIRPORT ROAD, ABU DHABI, UNITED ARAB EMIRATES

SERVICE PROVIDERS

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used

To be associated with:
1277708, 2272929

DELHI

Cl.35; ADVERTISING SERVICES; BUSINESS MANAGEMENT SERVICES; COMMERCIAL BUSINESS ADMINISTRATION SERVICES; MARKETING AND PROMOTIONAL SERVICES; LOYALTY, INCENTIVE AND BONUS PROGRAM SERVICES; MANAGEMENT, ORGANISATION AND ADMINISTRATION OF LOYALTY, INCENTIVE AND BONUS PROGRAM SERVICES; MARKETING AND PROMOTIONAL SERVICES IN THE NATURE OF CONDUCTING, MANAGING AND PROVIDING A LOYALTY REWARDS PROGRAMME; ADMINISTERING THE PROVISION OF BENEFITS AND REWARDS CONNECTED WITH A LOYALTY REWARDS PROGRAMME; CONSUMER INCENTIVE PROGRAMMES; PROMOTION OF CARGO SERVICES THROUGH THE ADMINISTRATION OF AN INCENTIVE AWARD PROGRAMME; SALES PROMOTION THROUGH CUSTOMER LOYALTY PROGRAMS; PROVISION OF THE AFOREMENTIONED SERVICES VIA A GLOBAL COMPUTER NETWORK; PROVISION OF INFORMATION AND CONSULTANCY SERVICES RELATING TO THE AFOREMENTIONED SERVICES.

Cl.39; AIRLINE SERVICES FOR THE TRANSPORTATION OF CARGO; AIR TRANSPORTATION OF CARGO; PACKING OF CARGO; PACKING AND PACKAGING SERVICES, PACKING OF MERCHANDISE; PACKING ARTICLES FOR TRANSPORTATION; STORAGE SERVICES; TRAVEL SERVICES INCLUDING THE PROVISION OF RESERVATION SERVICES; TRAVEL ARRANGEMENTS, TRAVEL INFORMATION AND TOURISM INFORMATION IN RELATION TO ALL MODES OF TRAVEL; PORTERAGE AND SERVICES RELATING TO LOADING AND UNLOADING CARGO; AIR TRAFFIC CONTROL SERVICES, INCLUDING CONTROL OF FLIGHT PATHS FOR ARRIVING AND DEPARTING AIRCRAFT AND DESIGN OF DEPARTURE AND APPROACH PROCEDURES; ARRANGING HANGER STORAGE FACILITIES FOR AIRCRAFT; PROVISION OF WAREHOUSES INCLUDING RENTAL OF WAREHOUSE STORAGE SPACE AND STORAGE OF FREIGHT; PROVISION OF INFORMATION IN RELATION TO ALL THESE SERVICES INCLUDING PROVISION OF INFORMATION ON THESE SERVICES VIA GLOBAL COMPUTER NETWORK.
STARTUP BATTLEFIELD

4137699    04/04/2019
TECHCRUNCH, INC.
410 Townsend Street, Suite 100, San Francisco, California 94107, United States of America
A Delaware, USA corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since :30/06/2010

DELHI

Cl.35; Advertising, marketing and promotional services; business advisory services, consulting and information; business marketing; business networking; business research; general business networking referral services, namely, promoting the goods and services of others by passing business leads and referrals among group members; job and employment advertisement and referral services; market research services; business networking services; online advertising and marketing services; promoting the goods and services of others via awards programs; referral marketing in the field of technology, products, employment, staffing, management.

Cl.41; Entertainment in the nature of competitions in the field of new product development technology; arranging and conducting educational conferences; arranging of seminars and conferences; education services, namely, providing live and online classes, seminars, and workshops; educational services, namely, developing, arranging and conducting educational conferences and programs and providing courses of instruction; electronic publishing services, namely, publication of text, graphic works of others; entertainment services, namely, conducting contests; entertainment services, namely, arranging and conducting competitions; providing sound recordings; providing audiovisual recordings; publishing services; online electronic publishing; publication of printed matter; publishing reviews of technology, innovations, products, services, businesses, management; organization of seminars, working groups, research groups and conventions; arranging of social events, parties, networking events; conduct arranging of social events, parties, networking events; awards programs; entertainment and education services provided by sound transmissions and audiovisual transmissions.
NTD

4142969  10/04/2019

CIBES LIFT GROUP AB
Utmarksvägen 13 802 91 GAVLE Sweden
A company organized and existing under the laws of Sweden.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI


Cl.9; SECURITY APPARATUS FOR ELEVATORS: SECURITY CONTROL APPARATUS: SECURITY SURVEILLANCE APPARATUS: SAFETY, SECURITY, PROTECTION AND SIGNALING DEVICES: SAFETY MONITORING APPARATUS [ELECTRIC]: ELECTRICAL CONTROL BOARDS: PARTS AND FITTINGS FOR THE AFORESAID GOODS: NONE OF THE AFOREMENTIONED GOODS INTENDED FOR VEHICLES.

Cl.10; INVALID LIFTS: INVALIDS' HOISTS: AND PARTS AND FITTINGS FOR THE AFORESAID GOODS.

Cl.37; INSTALLATION, MAINTENANCE, SERVICING AND REPAIR OF LIFTS AND ELEVATORS: RENTAL OF LIFTS: RENTAL OF LIFTING APPARATUS.
AWS GRAVITON
Priority claimed from 26/11/2018; Application No. : 88204919 ;United States of America
4144280 11/04/2019
Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Cl.9;Computer hardware specifically designed to facilitate the delivery of cloud computing services, namely, semiconductors, computer chips, integrated circuits, central processing units, electronic circuits and microprocessors; computer chips; computer central processing units; circuit boards; electronic circuit cards; integrated circuit modules; computer software for use in the operation of semiconductors, computer chips, and central processing units; computer software and hardware development tools; computer firmware and software for use in the operation of semiconductors, computer chips, and central processing units; computer hardware and software used for advanced cloud computing; computer software designed to function with computer chips, central processing units and microprocessors.
Cl.40;Custom manufacture of computer hardware, including semiconductors, computer chips, integrated circuits, and central processing units; manufacturing electric and electronic components for others.
Cl.42;Computer hardware engineering services; design of semiconductors, integrated circuits, computer chips and central processing units for others; cloud computing software for use with operating and running computer hardware.
MR SHUBHAM AGARWAL
trading as : INTIOT SERVICES
APPLIED COGNITIVE SCIENCE LAB, B-08, BAMBOO BLOCK, SOUTH CAMPUS, INDIAN INSTITUTE OF TECHNOLOGY MANDI, KAMAND, MANDI, HIMACHAL PRADESH-175005.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Used Since : 01/09/2018
DELHI
Cl. 9; COMPUTER HARDWARE MODULES FOR USE IN ELECTRONIC DEVICES USING THE INTERNET OF THINGS [LOT] FOR BUSINESS OF MANUFACTURING, ASSEMBLY, TRADE, BUY-SELL, IMPORTS-EXPORTS, REPAIRS, INSTALLATIONS, RESEARCH AND DEVELOPMENT, AND AFTER-SALES SERVICES INVOLVING SMART WARN ABOUT DIFFERENT PARAMETERS OF INTEREST RELATED TO OUR SOCIAL AND NATURAL ENVIRONMENT.
Cl. 42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR BUSINESS OF MANUFACTURING, ASSEMBLY, TRADE, BUY-SELL, IMPORTS-EXPORTS, REPAIRS, INSTALLATIONS, RESEARCH AND DEVELOPMENT, AND AFTER-SALES SERVICES INVOLVING SMART SOLUTIONS WHICH HELP SENSE, COLLATE, ANALYSE, PREDICT, PROJECT, AND WARN ABOUT DIFFERENT PARAMETERS OF INTEREST RELATED TO OUR SOCIAL AND NATURAL ENVIRONMENT.
AGROGAIN

4145698   12/04/2019
SEA6 ENERGY PRIVATE LIMITED
1st Floor, Center for Cellular and Molecular Platforms, NCBS-TIFR, GKV Post, Bellary Road, Bangalore – 560065, Karnataka, India
Manufacturers, Merchants & Traders

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :18/03/2016

To be associated with:
3115372

CHENNAI

Cl.1;FERTILIZERS; PLANT EXTRACTS, NAMELY RED SEAPLANTS AND OTHER MACROALGAE, USED AS PLANT GROWTH REGULATORS, FERTILIZERS, BIOSTIMULANTS FOR AGRICULTURAL, DOMESTIC, AND HORTICULTURAL USE; SOIL CONDITIONERS FOR AGRICULTURAL, DOMESTIC, AND HORTICULTURAL USE; ORGANIC SOIL ENHANCEMENT POWDERS AND PREPARATIONS; SEED PRESERVING SUBSTANCES, BIOLOGICAL PREPARATIONS FOR AGRICULTURE PURPOSES, MANURES.

Cl.5;PREPARATIONS FOR DESTROYING VERMINS, FUNGICIDES, HERBICIDES, INSECTICIDES, PARASITICIDES, ALGICIDES, GERMICIDES, ANTIPARASITIC PREPARATIONS, INSECT REPELLENTS, LARVAE EXTERMINATING PREPARATIONS, BIOCIDES, BIOCONTROL PREPARATIONS FOR AGRICULTURE PURPOSES, ANTIVIRAL PREPARATIONS, VACCINES, PREPARATIONS FOR INDUCING PLANT IMMUNITY.
NOOBY LITTLE

4145718  12/04/2019

RAJSHEKHAR PULLABHATLA
J2-203, Parsvnath Prestige, Sector 93A, Noida 201034, Uttar Pradesh

Individual

Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016

Proposed to be Used
DELHI

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery items; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; books; story books; baby book

Cl.25; Clothing; footwear; headwear; articles of clothing; ready-made clothing; shirts; t-shirts; sweaters; trousers; skirts; pants; socks; shoes; sandals; slippers; shoes; sports shoes; caps; hats

Cl.28; Games, toys and playthings; balls for games; bingo cards; board games; controllers for toys; controllers for game consoles; dice; discuses for sports; dolls; checkerboards; apparatus for games; playing cards; plush toys; portable games and toys; teddy bears; toy pistols; toy mobiles; toy vehicles; toy models; toy robots
EARTHANGER

Priority claimed from 16/10/2018; Application No. : 88157476 ;United States of America

4147787  15/04/2019

VULCAN TECHNOLOGIES LLC
505 Union Station, 505 5th Ave. South, Seattle, Washington 98104, U.S.A.
A limited liability company of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9;Downloadable computer software for real-time monitoring of a geographic area for the purpose of locating, tracking, and monitoring wildlife and livestock; downloadable computer software for analyzing data from sensors, drones, animal tracking devices, global positioning data, and terrain data to identify and monitor the location of wildlife and livestock; downloadable computer software for predicting the incidence of wildlife poaching; Computer hardware and software system for real-time monitoring of a geographic area for the purpose of locating, tracking, and monitoring wildlife and livestock, and accessories for use therewith; Computer hardware and software system for predicting the incidence of wildlife poaching, and accessories for use therewith; all of the foregoing for use by commercial, academic, governmental, and scientific organizations and entities.

Cl.42;Software-as-a-service (SaaS) services featuring software for real-time monitoring of a geographic area for the purpose of locating, tracking, and monitoring wildlife and livestock; software-as-a-service (SaaS) services featuring software for analyzing data from sensors, drones, animal tracking devices, global positioning data, and terrain data to identify and monitor the location of wildlife and livestock; software-as-a-service (SaaS) services featuring software for predicting the incidence of wildlife poaching; all of the foregoing for use by commercial, academic, governmental, and scientific organizations and entities.
CORRETTO

Priority claimed from 14/11/2018; Application No. : 88193151 ;United States of America  
4148935  16/04/2019

Amazon Technologies, Inc.  
410 Terry Avenue North Seattle, Washington 98109, United States of America

A corporation organized under the laws of the State of Nevada, U.S.A

Address for service in India/Agents address:

S.S. RANA & CO.  
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9;Computer programs for use in developing other programs; Computer programs for executing other programs;  
Computer programs for managing other programs; Computer software development tools; Software development kits;  
Computer software, namely, software development tools for the creation of mobile internet applications and client  
interfaces; Computer software for computer system and application development, deployment and management;  
Computer software platforms for developing other computer programs; Computer software platforms for deploying  
computer programs; Computer software platforms for maintaining computer programs; Website development software.

Cl.42;Providing temporary use of on-line non-downloadable software development tools; Software as a service (SAAS)  
featuring tools for developing software; Software as a service (SAAS) services, namely, hosting software for use by  
others for developing software; Software as a service (SAAS) services, namely, hosting software for use by others for  
deploying software; Software as a service (SAAS) services featuring computer software platforms for developing  
software; Software as a service (SAAS) services featuring computer software platforms for deploying software; Software  
as a service (SAAS) services featuring computer software platforms for maintaining software; Platform as a service  
(PAAS) featuring computer software platforms for developing software; Platform as a service (PAAS) featuring computer  
software platforms for deploying software; Platform as a service (PAAS) featuring computer software platforms for  
software management; Technical support services, namely, troubleshooting of computer software problems; Technical  
support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems;  
Creating an on-line community for registered users to participate in discussions, get feedback from their peers, and form  
virtual communities in the field of software development; Computer services, namely, creating an on-line community for  
registered users to participate in discussions, get feedback from their peers, and form virtual communities; Debugging  
computer software for others; Computer software consulting; Hosting an online community website featuring shared  
communications between community members interested in software development.
4150262  17/04/2019
FASHION PRIESTS PRIVATE LIMITED
39/30 Anandi (Smriti) Apartments, Lane no 9, Prabhat Road, Pune - 411 004
Private Limited Company

Address for service in India/Attorney address:
NISHANT AHLAWAT AND VIVEK NASA
403 ADARSH CGHS 67 SECTOR 55 GURGAON HARYANA INDIA

Proposed to be Used
MUMBAI

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics

Cl.25; APRONS [CLOTHING], BATH ROBES, BATHING SUITS, BEACH CLOTHES, BOOTS, CAPS [HEADWEAR], CLOTHING, CLOTHING OF LEATHER, COATS, CUFFS, DRESSES, FOOTWEAR, GLOVES [CLOTHING], HEADGEAR FOR WEAR, HOSIERY, JACKETS [CLOTHING], LEGGINGS [TROUSERS], READY-MADE CLOTHING, SARIS, SCARFS, SCARVES, SHAWLS, SHIRTS, SHOES, SLIPPERS, SOCKS, SPORTS JERSEYS, STOCKINGS, SWEATERS, SWIMSUITS, TROUSERS, UNDERCLOTHING, UNDERWEAR, UNIFORMS
4150625  17/04/2019
RAMANI RADHAKRISHNAN
M/s MANJULA PRODUCTS, MARAVANTHURUTH, VADAKKEKARA, P.O - 683 522.
INDIVIDUAL

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since :28/09/1988

To be associated with:
1565228

CHENNAI

Cl.5; DAHASAMANI (HERBAL DRINK) FOR MEDICINAL PURPOSES.

Cl.32; DRINKING WATER MIX, BEER, ALE AND PORTER, MINERAL AND AERATED WATERS AND OTHER NON-ALCHOLIC DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Trade Marks Journal No: 1906, 17/06/2019  
Class 99

4150948 18/04/2019  
SHIAMAK DAVAR  
41-A, PARADISE APARTMENTS, 44 NAPEANSEA ROAD, MUMBAI – 400006 MAHARASHTRA INDIA  
Used Since :31/12/2006  
To be associated with:  
1665320

MUMBAI

Cl.16: PROMOTIONAL, MERCHANDISE, INSTRUCTIONAL AND TEACHING MATERIAL COMPRISED OF PRINTED MATTER, PHOTOGRAPHS, PAPER, CARDBOARD AND GOODS MADE THEREFROM INCLUDING BUT NOT LIMITED TO BOOKLETS, LEAFLETS, PAMPHLETS, BROCHURES, BANNERS, HOARDINGS, POSTERS, TRAINING, KITS, PRIZE/GIFT HAMPERS ARTISTS MATERIALS INCLUDED BUT NOT TO-PORTABLE MUSICAL PROPS, PORTABLE PROPS EMITTING LIGHT, PROPS SUCH AS HOOPS, STREAMERS, STICKS, CHAIRS, STOOLS: ASSORTED ACCESSORIES SUCH AS, COSTUME JEWELLERY, FEATHERS, HAIR EXTENSIONS, WIGS, ARTICLES OF MAKE-UP, PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OLIER CLASSES) GOODS INCLUDING BUT NOT LIMITED TO-SETS OF BOOKLETS, LEAFLETS, PAMPHLETS, BROCHURES, PRACTICE-K ITS, ASSORTED ARTICLES OF MERCHANDISE, PRIZE/GIFT HAMPERS, AUDIO-VIDEO CD SETS, PRINTERS TYPE AND PRINTERS BLOCK FOR THAT PARTICULAR (PICTORIAL) REPRESENTATION OF THE SAID MARK ON ARTICLES INCLUDING BUT NOT LIMITED TO, BOOKLETS, PAMLETS PAMPHLETS, BROCHURES BANNERS, HOARDINGS, POSTERS, TRAINING KITS, PRIZE/-GIFT HAMPERS, AUDIO-VIDEO CD SETS


Cl.41: EDUCATING STUDENTS ABOUT THE HISTORY, THEORIES AND NUANCES OF JAZZ. AFRO-JAZZ, I-HOP, ROCK-N-ROLL, SALSA. INDIAN FOLK DANCE FORMS, SHIAMAK-S INDO JAZZ DANCE MOVEMENT. SHIAMAK-S BOLLYWOOD JAZZ. - BY WAY OF LECTURES, WORKSHOP, EXPOSURE TO LIVE AUDIENCE CONDUCTING OF EXAMINATIONS, (B)
PROVIDING THE NECESSARY TRAINING FOR STUDENTS TO BE SUITABLY GROOMED INTO PROFESSIONAL DANCERS, BY WAY OF ENDURANCE TRAINING, RIGOROUS PRACTICE SESSIONS, PARTICIPATION IN STAGE SHOWS, EXPOSURE TO LIVE AUDIENCE (C) ACTIVE INVOLVEMENT OF ALL THE STUDENTS IN THE SHIAMAK DAVAR TROUPE, OVER THE YEARS, IN PRESENTING MUSICALS STAGESHOWS INDEPENDENTLY AND ALSO FOR THE INDIAN FILM INDUSTRY, AS WELL AS WELL AS A HOST OF OTHER EQUALLY PROMINENT AND PRESTIGIOUS COLLABORATIONS - RESULTING IN THE ENDEAVORS AND ACHIEVEMENTS OF MR. SHIAMAK DAVAR BEING EASILY REGARDED AS ONE OF THE FOREMOST AND PIONEERING CONTRIBUTIONS IN THE ENTERTAINMENT INDUSTRY AS WELL AS IN THE REALM OF CULTURAL ACTIVITIES
WIRTH MUSIC ACADEMY GMBH
Tradigist 4, 3202, Rabenstein/Pielach, Austria
A company organised and existing under the laws of Austria.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Recorded image and sound carriers, component parts and accessories thereof (not included in other classes); Downloadable digital music; Electronic sheet music, downloadable; Downloadable educational course materials; Musical sound recordings; Blank optical discs; DVDs; Computer programs [downloadable software]; Computer programs, recorded; Information technology and audiovisual equipment; Recorded content; Computer programs for instruction in singing; Teaching apparatus and simulators.

Cl.16; Teaching materials [except apparatus]; Teaching and educational resources for instruction in singing; Music books; Books.

Cl.35; Services rendered by a franchisor, namely, assistance in the running or management of industrial or commercial enterprises; Analysis-, research- and information services; Business consulting services for music academies.

Cl.41; Publication of musical texts; Publishing of teaching and educational material(s); Publishing of musical works; Providing online electronic publications in the field of music, not downloadable; Arranging, organisation and conducting of seminars; Arranging, conducting and organisation of workshops; Production of musical recordings; Production of music; Provision of training facilities for young people; Provision of training and education; Training services relating to vocal expression.
4152039 18/04/2019
SCHOLAR ALLEY PRIVATE LIMITED
184, Ram Vihar, Delhi - 110092
OxfordCaps
PRIVATE LIMITED COMPANY
Proposed to be Used
To be associated with:
4109394, 4109686
DELHI
Cl.36; REAL ESTATE AGENCIES, REAL ESTATE CONSULTANTS, REAL ESTATE MANAGEMENT, REAL ESTATE DEVELOPERS, REAL ESTATE BROKER, BROKERAGE
Cl.41; TEACHING/EDUCATIONAL SERVICES/INSTRUCTION SERVICES; ARRANGING AND CONDUCTING OF WORKSHOPS, CONFERENCES, SEMINARS AND SYMPOSIUMS; EDUCATION INFORMATION, ACADEMIES EDUCATION, COACHING TRAINING, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, EDUCATIONAL SERVICES, VOCATIONAL GUIDANCE EDUCATION OR TRAINING ADVICE, PRACTICAL TRAINING DEMONSTRATION, TEACHING, TUITION, VOCATIONAL RETRAINING
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED PREMIUM ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION, RESIDENTIAL ACCOMMODATION SERVICES
4152040 18/04/2019
SCHOLAR ALLEY PRIVATE LIMITED
184, Ram Vihar, Delhi - 110092
OxfordCaps
PRIVATE LIMITED COMPANY
Proposed to be Used
To be associated with:
4109394, 4109686
DELHI
Cl.36; REAL ESTATE AGENCIES, REAL ESTATE CONSULTANTS, REAL ESTATE MANAGEMENT, REAL ESTATE DEVELOPERS, REAL ESTATE BROKER, BROKERAGE
Cl.41; TEACHING/EDUCATIONAL SERVICES/INSTRUCTION SERVICES; ARRANGING AND CONDUCTING OF WORKSHOPS, CONFERENCES, SEMINARS AND SYMPOSIUMS; EDUCATION INFORMATION, ACADEMIES EDUCATION, COACHING TRAINING, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, EDUCATIONAL SERVICES, VOCATIONAL GUIDANCE EDUCATION OR TRAINING ADVICE, PRACTICAL TRAINING DEMONSTRATION, TEACHING, TUITION, VOCATIONAL RETRAINING.
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED PREMIUM ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION, RESIDENTIAL ACCOMMODATION SERVICES
4154044    22/04/2019
RAJESH RAM ASRE JAISWAL
Rajesh Ram Asre Jaiswal, Rajesh Jaiswal C/O Rajesh Gupta, Near Ambika Medical Store, 18/23 Gurunanak Nagar, 90 Feet Road, Ambedkar Udyon Chowk, Pant Nagar, Ghatkopar East- 400075, Mumbai.
SOLE PROPRIETOR
Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Park site, Vikhroli (West), Mumbai - 400 079
Used Since :17/08/1978
MUMBAI
Cl.30;NAMKEEN; BHEL; CONFECTIONERY; WAFERS; CAKE; PASTRY.
Cl.35;ADVERTISING; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; PROFILE INFORMATION; BUSINESS AND COMMERCIAL INFORMATION SERVICES; MARKETING; E-COMMERCE; MARKETPLACE AND WHOLESALE SERVICES IN THE BUSSINESS OF NAMKEEN; BHEL; CONFECTIONERY; WAFERS; CAKE; PASTRY.
4154129   22/04/2019  
LOCTEK ERGONOMIC TECHNOLOGY CORP.  
NO.588, QIHANG SOUTH ROAD, YINZHOU ECONOMIC DEVELOPMENT ZONE, ZHANQI TOWN, YINZHOU DISTRICT, NINGBO,  
BODY INCORPORATE  
Address for service in India/Attorney address:  
ANOVIP  
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017  

Proposed to be Used  
To be associated with:  
1979122  
DELHI  

Cl.10; Beds specially made for medical purposes; Medical apparatus for spinal disc repair; invalids' hoists; armchairs for medical or dental purposes; dental apparatus and instruments; Medical apparatus for spinal disc repair; medical apparatus and instruments; massage apparatus; physical exercise apparatus for medical purposes; furniture especially made for medical purposes.  

Cl.11; Kitchen sinks; sinks; flushing tanks; Automatic faucets; water purification installations; heating apparatus; cooling installations for water; air-conditioning installations; cooking apparatus and installations; lighting apparatus and installations.  

Cl.20; Office furniture; tables; standing desks; writing desks; showcases [furniture]; shelves for storage; beds; chairs [seats]; hospital beds
4154376   22/04/2019
Tommy Hilfiger Europe B.V.
Stadhouderskade 6, 1054 ES Amsterdam, The Netherlands
A company duly organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used
DELHI

Cl.18: Leather unworked or semi-worked and imitations of leather; animal skins; full line of bags, namely, all-purpose
sports and athletic bags; overnight bags; book bags; tote bags; travelling bags; backpacks; handbags; luggage, namely
suitcases; purses; brief cases; travel bags; duffel bags; and cloth shopping bags; beach bags, wheeled shopping bags,
school bags; garment bags for travel; straps for luggage; overnight cases; clutch bags; travel kit bags sold empty;
suitcases with wheels attached; billfolds; wallets, pocket wallets, change purses, coin purses, key cases, leather credit
card cases; combined money and credit card holders; card cases, cosmetic cases sold empty, cases and holders for
cosmetic articles; cases for manicure-sets; beauty-cases for storing cosmetics; umbrellas, parasols and walking sticks;
whips and saddelry, collars for animals; harness for animals; animal hides; leather trimmings for furniture.

Cl.25: Clothing for men, women and children and infants namely, shirts, golf shirts, t-shirts, polo shirts, knit tops, woven
tops, sweatshirts, tank tops, sweaters, hoodies, cardigans, blouses, jerseys, turtle-necks, shorts, sweatpants, warm-up
suits, costumes, blazers, sportswear, sport coats, trousers, jeans, jumpsuits, skirts, dresses, wedding dresses, suits,
overalls, jumpers, vests, jackets, coats, raincoats, parkas, ponchos, swimwear, bikinis, swim trunks, overcoats, rainwear,
wind resistant jackets, clothing for dancing namely leotards and ballet suits, sleepwear, pajamas, bathrobes, shower
caps, chasubles, underwear, lingerie, boxer shorts, belts (clothing), belts made of leather (for clothing), ties; headgear
namely, hats, wool hats, beanies, caps, visors, headbands (clothing), ear muffs (clothing); scarves, shawls, wristbands,
cloth bibs; footwear, gym shoes, sneakers, socks, stockings, hosiery, shoes, boots, beach shoes, sandals, slippers,
pumps [footwear], high-heeled shoes, espadrilles, slip-on shoes; gloves (clothing); suspenders; layettes (clothing);
sashes for wear; wet suits for water-skiing; wet suits for surfing; Maniples; shower caps; Sleep masks; wedding clothing.
Roller Jet

4154378  22/04/2019

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used

DELHI

Cl.7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Clothes management machines for deodorizing, ironing and sterilizing clothes for household purpose; Electric clothes managing apparatus for household purpose; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Robots; Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin driers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Motors for electric washing machines.

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors (heating); Air cleaners; Ventilation (air-conditioning) apparatus for heating; Light Emitting Diode (LED) lightings; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes; Ventilation hoods; Ventilation hoods for ovens
LADIES PALA

4154386   22/04/2019
SARTHIK MUSIC (P) LTD.
PLOT NO. C/1123, CDA, SECTOR-06, BIDANASI, CUTTACK-753014. ODISHA.
BODY INCORPORATED

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.

Proposed to be Used
KOLKATA

Cl.35; TELEVISION ADVERTISING, TELEVISION COMMERCIAL, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS, COMMUNICATION MEDIA, MODELING FOR ADVERTISEMENT OR SALES PROMOTION, PRODUCTION OF ADVERTISING FILMS BEING INCLUDED IN CLASS-35.

Cl.38; TELECOMMUNICATIONS, TELEVISION AND RADIO BROADCASTING, IN PARTICULAR DIRECT SATELLITE RADIO BROADCASTING WHOSE SIGNAL CAN BE BROADCAST FROM TELEVISION AERIALS VIA CABLE AND TERTIARY RADIO AND TELEVISION TRANSMITTERS OR BY MEANS OF ONLINE SERVICES VIA DATA TRANSMISSION OR COMPUTER NETWORKS, LOCAL CABLES AND CHANNEL OPERATING AND BROADCASTING, PROGRAMS OPERATING AND BROADCASTING BEING IN CLASS-38.

Cl.41; ORGANIZATION OF REALITY SHOWS, ORGANIZATION OF REALITY FAIR, FASHION SHOWS, ORGANIZATION OF EXHIBITIONS FOR CULTURAL AND ENTERTAINMENT, ORGANIZATION OF COMPETITIONS (ENTERTAINMENT), ORGANIZATION OF BEAUTY CONTEST, PRODUCTION OF VIDEOTAPE FILM (TV SERIALS) SHOWS, PROVIDING AMUSEMENT ARCADE SERVICES, RENTAL OF SHOW SCENERY BEING IN CLASS-41.
JATRA AGANA
4154388   22/04/2019
SARTHAK MUSIC (P) LTD.
PLOT NO. C/1123, CDA, SECTOR-06, BIDANASI, CUTTACK-753014. ODISHA.
BODY INCORPORATED

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.

Proposed to be Used
KOLKATA

Cl. 35; TELEVISION ADVERTISING, TELEVISION COMMERCIAL, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS, COMMUNICATION MEDIA, MODELING FOR ADVERTISEMENT OR SALES PROMOTION, PRODUCTION OF ADVERTISING FILMS BEING INCLUDED IN CLASS-35.

Cl. 38; TELECOMMUNICATIONS, TELEVISION AND RADIO BROADCASTING, IN PARTICULAR DIRECT SATELLITE RADIO BROADCASTING WHOSE SIGNAL CAN BE BROADCAST FROM TELEVISION AERIALS VIA CABLE AND TERTIARY RADIO AND TELEVISION TRANSMITTERS OR BY MEANS OF ONLINE SERVICES VIA DATA TRANSMISSION OR COMPUTER NETWORKS, LOCAL CABLES AND CHANNEL OPERATING AND BROADCASTING, PROGRAMS OPERATING AND BROADCASTING BEING IN CLASS-38.

Cl. 41; ORGANIZATION OF REALITY SHOWS, ORGANIZATION OF REALITY FAIR, FASHION SHOWS, ORGANIZATION OF EXHIBITIONS FOR CULTURAL AND ENTERTAINMENT, ORGANIZATION OF COMPETITIONS (ENTERTAINMENT), ORGANIZATION OF BEAUTY CONTEST, PRODUCTION OF VIDEOTAPE FILM (TV SERIALS) SHOWS, PROVIDING AMUSEMENT ARCADE SERVICES, RENTAL OF SHOW SCENERY BEING IN CLASS-41.
Priority claimed from 31/10/2018; Application No. : 88176679 ;United States of America

4154669    22/04/2019
Loram Maintenance of Way, Inc.
3900 Arrowhead Drive, P.O. Box 188, Hamel, MN 55340, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
Remfry & Sagar
Remfry House at the Millennium Plaza Sec 27, Gurgaon 122009, New Delhi National Capital Region India

Proposed to be Used

Delhi
Cl.7; Railroad track maintenance equipment, namely, grinding machines, power-operated grinding wheels, machines for cleaning railway ballasts, machines for removing railway ties and replacing them with new ties and power-operated chain-type trenching machines for digging trenches
Cl.37; Railroad maintenance services
NET BOY
4154670  22/04/2019
CONNECTFREE CORPORATION
83, Kankobako-cho, Shibukarasuma-nishiiru, Shimogyo-ku, Kyoto-shi, Kyoto 600-8009 JAPAN
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9;Integrated circuits; large scale integrated circuits; microcircuits; Integrated circuit modules; semiconductor
integrated circuit, including CPU; Electronic semi-conductors; semi-conductor chips; semi-conductor devices;
telecommunication machines and apparatus; computer programs for telecommunications; computer hardware for
telecommunications; computer software; computer hardware; computer peripheral devices; telecommunication machines
and apparatus for internet of things(IoT); computer programs for internet of things(IoT); communication devices for
internet of things(IoT); electronic machines, apparatus and their parts; computer chip for converting and processing
digital and analog signals of household appliance and mobile devices; computer software for converting and processing
digital and analog signals of household appliance and mobile devices; personal digital assistants in the shape of a watch;
smartphones; security tokens [encryption devices]; electronic encryption units; computer programs for encryption and
decryption of data; Encoding and decoding apparatus and instruments; data encryption devices for protecting data
stored on computers; encryption units for scrambling telecommunication messages; computer programs for electronic
authentication; computer programs; computer programs for Internet communication; computer programs, downloadable;
smartphone programs, downloadable; communications software; communications software for connecting global
computer network; communications software for connecting computer network users; computer hardware and software
for providing secure remote access to computer and communication networks; application software; computer chips;
microchips; multiprocessor chips; computer software for connecting to databases, for connecting to computer networks,
for connecting to global computer networks, and for connecting to the Internet; telecommunications apparatus for
connecting to databases, for connecting to computer networks, for connecting to global computer networks, and for
connecting to the Internet [including modems]; data communication apparatus and instruments; communications servers
[computer hardware]; modules for radio communications; modules for telecommunication devices and apparatus

Cl.38;Radio communications; transmission of information via wireless or cable networks; Providing connections to
computer information communication network; telecommunication, other than broadcasting; transmission of data
signals; transmission, reception and processing of signals; electronic and digital transmission of signals and messages

Cl.42;Design of semiconductor integrated circuit; design and consultancy of semiconductors and integrated circuits;
technical research in the field of designing and testing of semiconductors; computer chip design; electronic chip design;
integrated circuit design; technical research in the field of designing and testing of electronic circuits, semi-conductor
elements, integrated circuits and large scale integrated circuits; computer software design, computer programming, or
maintenance of computer software and consultancy thereof; installation and updating of computer software; providing
computer programs; providing computer programs for internet of things(IoT); design and maintenance of computer
programs for internet of things(IoT); consultancy of internet of things(IoT) technology; rental of computer memory space
for storage of electronic pictures, images and documents; rental of memory space for communications servers between
computers; providing technological advice relating to computers, automobiles and industrial machines;
telecommunications technology consultancy; industrial research in the field of telecommunication devices and
apparatus; product quality testing in the field of telecommunication devices and apparatus; consulting services in the
field of information and communication technology; analysis and research services in the field of information and
communication technology; design and development of computer hardware and software; conversion of addresses of
Internet servers by computer programs; consulting in the field of data encryption, decryption and identification
verification by computer; computer security consulting services; Internet security consulting services; design and
maintenance of computer system program for data encryption and computer security; data encryption and decoding
services; providing information of data encryption and decoding services; design and maintenance of computer
programs for authentication, data filing, electronic signature, data encryption and computer virus protection; providing
computer programs for authentication, data filing, electronic signature, data encryption and computer virus protection;
providing user authentication services using computer network and provision of information relating thereto;
Authentication of information identifying individuals, authentication of electronic commerce users; Design and
maintenance of computer programs (software) for user authentication in e-commerce; providing computer programs for
electronic certification; design and maintenance of computer programs for electronic certification; programming of
Internet security programs; design and maintenance of security programs for communication network system; design of semiconductor chip; design and maintenance of computer programs and computer software; development of software for communication systems; rental of web servers; rental of memory space on Internet servers; rental of computer hardware and computer peripherals; rental of computers and computer equipment; consultancy and information services relating to information technology; computer technology consultancy; creation of control programs for electric operation control and drive modules
ANASTASIA MIARAY

4154671  22/04/2019

PIAS CORPORATION
19-3, Toyosaki 3-chome, Kita-ku, Osaka, Japan
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.3; Soap; hair lotions; cleansing milk; hair shampoos; cosmetic soap; perfumery; aromatics [essential oils]; hair colorants; false eyelashes; cosmetic kits; cosmetics; cosmetic pencils; cosmetic creams; make-up removing preparations; depilatory preparations; depilatory wax; lotions for cosmetic purposes; eyebrow cosmetics; false nails; make-up powder; eyebrow pencils; tissues impregnated with cosmetic lotions; mascara; lip glosses; sunscreen preparations; wrinkle preventing cream; skin whitening creams; tooth whitening creams; acne cream; spot removing cream, non-medicated; dentifrices

Cl.8; Curling tongs; cuticle nippers; hair-removing tweezers; pedicure sets; crimping irons; hand implements for hair curling; razor blades; razors, electric or non-electric; nail files, electric or non-electric; fingernail polishers, electric or non-electric; hair clippers for personal use, electric and non-electric; nail clippers, electric or non-electric; manicure sets, electric or non-electric; eyelash curlers; nippers; emery files; tweezers; scissors; blades [hand tools]

Cl.21; Soap boxes; soap dispensers; soap holders; combs; comb cases; brushes; nail brushes; cosmetic brushes; toothbrushes, electric or non-electric; floss for dental purposes; cosmetic utensils; toilet cases; fitted vanity cases; toilet sponges; powder puffs; powder compacts; eyebrow brushes; perfume sprayers; cheek brush; eyeshadow brush; eyelash brush

Cl.41; Educational services; provision of information about educational services; beauty arts instruction; provision of information about beauty arts instruction; teaching of beauty skills; provision of information about teaching of beauty skills; hairdressing instruction; provision of information about hairdressing instruction; arranging and conducting of beauty contests; provision of information about arranging and conducting of beauty contests; arranging, conducting and organization of seminars; providing online electronic publications, not downloadable

Cl.44; Eyebrows beauty salons; health care; aromatherapy services; therapy services; Turkish bath services; beauty salons; massage; nail salon services; visagists' services; barbershops; chiropractics services
4154923  23/04/2019  
CASTROL LIMITED
Technology Centre, Whitchurch Hill, Pangbourne, Reading, RG8 7QR, United Kingdom
A company organized and existing under the laws of England & Wales

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.4; Lubricants; lubricants contained in cartridges, filled; lubricants contained in containers, filled; engine oils contained in cartridges, filled; engine oils contained in containers, filled; lubricants contained in dispensers, filled
Cl.7; Lubricant containers, empty; engine oil containers, empty; lubricant dispensers, empty; all the aforesaid being parts and fittings for engines; containers for use in engines; fluid containers for use in engines; oil filter docking apparatus for engines; parts for engines
Cl.37; Vehicle maintenance and repair; engine maintenance and repair; vehicle lubrication; engine lubrication; engine oil change services; refilling of engine oil containers; refilling containers for engines; vehicle refilling services
Cl.40; Recycling
Series trade mark u/s 15 of Trade Marks Act, 1999

4154924    23/04/2019

CASTROL LIMITED
Technology Centre, Whitchurch Hill, Pangbourne, Reading, RG8 7QR, United Kingdom
A company organized and existing under the laws of England & Wales

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.4; Lubricants; lubricants contained in cartridges, filled; lubricants contained in containers, filled; engine oils contained in cartridges, filled; engine oils contained in containers, filled; lubricants contained in dispensers, filled.

Cl.7; Lubricant containers, empty; engine oil containers, empty; lubricant dispensers, empty; all the aforesaid being parts and fittings for engines; containers for use in engines; fluid containers for use in engines; oil filter docking apparatus for engines; parts for engines

Cl.37; Vehicle maintenance and repair; engine maintenance and repair; vehicle lubrication; engine lubrication; engine
oil change services; refilling of engine oil containers; refilling containers for engines; vehicle refilling services
Cl.40; Recycling
4155223  23/04/2019
AAACORP EXIM INDIA PRIVATE LIMITED
C – 206, 2nd Floor, Ghatkopar Industrial Estate, L.B.S. Marg,Ghatkopar (W), Mumbai – 400086
Active Private Company registered under the Companies Act, 1956
Address for service in India/Attorney address:
LAWOFFICESOFDIVYABAHIL
401–402, DALAMAL TOWERS, FREE PRESS JOURNAL ROAD, NARIMAN POINT, MUMBAI-400021
Used Since :23/06/2018

MUMBAI
Cl.1; Plastics in the form of granules, Raw plastics in form of granules, Plastics in the form of raw materials, Polymers for industrial use
Cl.16; Plastic garbage bags; Trash can liners (trash or garbage bags)
ANHEUSER-BUSCH, LLC
One Busch Place, St. Louis, 63118 Missouri, United States of America
A company, organised and existing under the laws of the United States of America

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
958378, 958379

DELHI
Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semiworked glass, except building glass; glassware, porcelain and earthenware.
Cl.25; Clothing, footwear, headgear.
4155543    23/04/2019
AMALA S MAKAM
M. G. Nilaya, Agrahara, Tumkur- 572101, State of Karnataka, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

CL.24; TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC;
TEXTILE LININGS FOR GARMENTS; FURNISHING FABRICS; FURNISHING AND UPHOLSTERY FABRICS;
WOVEN FELT; WOVEN FABRICS; NARROW-WOVEN FABRICS; MESH-WOVEN FABRICS; ELASTIC WOVEN MATERIAL;
WOOL YARN FABRICS; HEMP YARN FABRICS; REGENERATED FIBRE YARN FABRICS; ELASTIC YARN MIXED FABRICS;
REGENERATED FIBER YARN FABRICS; KNITTED FABRICS OF COTTON YARN; KNITTED FABRICS OF WOOL YARN;
KNITTED FABRICS OF SILK YARN; KNITTED FABRICS OF CHEMICAL FIBER YARN; PAPER YARN FABRICS FOR
TEXTILE USE; COVERED RUBBER YARN FABRICS FOR TEXTILE USE

CL.25; CLOTHING, FOOTWEAR, HEADWEAR; FINISHED TEXTILE LININGS FOR GARMENTS; FOUNDATION
GARMENTS; CORSETS [FOUNDATION GARMENTS]; GHagra CHoli (READYMAdE GARMENTS); SALWAR KURTA
(READYMAdE GARMENTS FOR WOMEN); SLEEPING GARMENTS; WOVEN UNDERWEAR; WOVEN CLOTHING;
WOVEN SHIRTS; WOVEN ARTICLES OF CLOTHING; SANDALS; SHOES; BELTS MADE OF LEATHER; BELTS [CLOTHING];
WAIST BELTS
Series trade mark u/s 15 of Trade Marks Act, 1999

4155643 23/04/2019
PETROLIAM NASIONAL BERHAD (PETRONAS)
Tower 1, PETRONAS Twin Towers, Kuala Lumpur City Centre, Kuala Lumpur 50088, Malaysia

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Cl.1; Chemicals used in industry, agriculture, horticulture and forestry; chemical substances, chemical materials, chemical preparations and natural elements; additives for motor fuel; hydraulic oils; transmission fluids; battery fluids; brake fluids; heat transfer fluids; fluids for use in metal working; fluids for protection of drills; drilling fluids; brake and clutch fluids; shock absorber fluids; coolants; anti-seize compound; degreaser used in manufacturing process; de-icers; engine-decarbonizing chemicals; surfactants; flocculating agents; oil dispersants; oil separating chemicals.

Cl.4; Industrial oils and greases; automotive oils and greases lubricants; fuels; petroleum; petroleum products; engine oils; gear oils; bearing oils; turbine oils; compressor oils; electrical insulation oils; mould release oils; cutting oils; mineral oils; lubricating oils being hydraulic oils; graphite as lubricants; open gear grease; open gear lubricants; drilling lubricants; compressor lubricants; cylinder lubricants; lubricating greases; lubricating oils; base oils.
High Stakes
4155804    24/04/2019
FELINE SPIRITS PRIVATE LIMITED
157/9, 1st Floor, Vasant Kinj, New Delhi-110070
Registered
Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013
Proposed to be Used
DELHI
Cl.32; Beers, mom-alcoholic beverages, mineral and aerated water, other non-alcoholic preparations for making beverages, soft drinks and energy drinks
Cl.33; Whiskey, wines, alcoholic beverages, alcohol cider, spirits, liqueurs, alcoholic essences, alcoholic fruit extracts
BE-KIND, give it a try

4156559  24/04/2019

KIND LLC
1372 Broadway, New York, New York 10018, U.S.A.
A Delaware Limited Liability Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:

DELHI

Cl.29; Healthy snacks, namely, nut and seed based snack bars; processed fruit and nut based food bars, nut based
snack food bars; fruit based snack food bars; Dairy based snack foods; yogurt; cheese; vegetable based snack foods;
potato and sweet potato based snack foods; fruit based snack foods; nut and seed based snack foods, nut based
spreads, Processed fruits (including nuts); nuts; dried fruits; fruit desserts; dehydrated fruits; desiccated fruits; nut-
based snack foods; dairy products; dairy desserts; milk based beverages; yogurt desserts; yogurt beverages; jellies;
jams; compotes; fruit and vegetable spreads; snack dips.

Cl.30; Granola; granola snacks; granola based snack bars, granola mixes; cereals and cereal preparations; cereal based
snack foods; cereal bars and energy bars, high protein cereal bars, savoury snacks; coffee; rice based snack foods, grain
based snack foods, wheat based snack foods; edible ices, frozen yogurt, ice cream, sherberts (ices), sorbets (ices); gum;
cereal and nut bar snack foods mainly consisting of milk products; snack foods mainly containing vegetables; snack
foods mainly containing potato and sweet potato; pastry; pastries; muesli, flavourings for beverages, other than essential
oils; sauces; powders for ice cream; flavorings for food other than essential oils; preparations for stiffening whipped
cream; topping syrup; flour.
BE-KIND

4156560  24/04/2019
KIND LLC
1372 Broadway, New York, New York 10018, U.S.A.
A Delaware Limited Liability Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2599733, 2599734

DELHI

Cl.29; Healthy snacks, namely, nut and seed based snack bars; processed fruit and nut based food bars, nut based snack food bars; fruit based snack food bars; Dairy based snack foods; yogurt; cheese; vegetable based snack foods; potato and sweet potato based snack foods; fruit based snack foods; nut and seed based snack foods, nut based spreads, Processed fruits (including nuts); nuts; dried fruits; fruit desserts; dehydrated fruits; desiccated fruits; nut-based snack foods; dairy products; dairy desserts; milk based beverages; yogurt desserts; yogurt beverages; jellies; jams; compotes; fruit and vegetable spreads; snack dips.

Cl.30; Granola; granola snacks; granola based snack bars, granola mixes; cereals and cereal preparations; cereal based snack foods; cereal bars and energy bars, high protein cereal bars, savoury snacks; coffee; rice based snack foods, grain based snack foods, wheat based snack foods; edible ices, frozen yogurt, ice cream, sherberts (ices), sorbets (ices); gum; cereal and nut bar snack foods mainly consisting of milk products; snack foods mainly containing vegetables; snack foods mainly containing potato and sweet potato; pastry; pastries; muesli, flavourings for beverages, other than essential oils; sauces; powders for ice cream; flavorings for food other than essential oils; preparations for stiffening whipped cream; topping syrup; flour.
4156561 24/04/2019
KIND LLC
1372 Broadway, New York, New York 10018, U.S.A.
A Delaware Limited Liability Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2599738
DELHI

Cl.29; Healthy snacks, namely, nut and seed based snack bars; processed fruit and nut based food bars, nut based snack food bars; fruit based snack food bars; Dairy based snack foods; yogurt; cheese; vegetable based snack foods; potato and sweet potato based snack foods; fruit based snack foods; nut and seed based snack foods, nut based spreads, Processed fruits (including nuts); nuts; dried fruits; fruit desserts; dehydrated fruits; desiccated fruits; nut-based snack foods; dairy products; dairy desserts; milk based beverages; yogurt desserts; yogurt beverages; jellies; jams; compotes; fruit and vegetable spreads; snack dips.

Cl.30; Granola; granola snacks; granola based snack bars, granola mixes; cereals and cereal preparations; cereal based snack foods; cereal bars and energy bars, high protein cereal bars, savoury snacks; coffee; rice based snack foods, grain based snack foods, wheat based snack foods; edible ices, frozen yogurt, ice cream, sherberts (ices), sorbets (ices); gum; cereal and nut bar snack foods mainly consisting of milk products; snack foods mainly containing vegetables; snack foods mainly containing potato and sweet potato; pastry; pastries; muesli, flavourings for beverages, other than essential oils; sauces; powders for ice cream; flavorings for food other than essential oils; preparations for stiffening whipped cream; topping syrup; flour.
4156869   24/04/2019
NAMITA
FLAT NO-A2, PLOT NO-A181, NEAR SHRI RAM VATIKA, SHALIMAR GARDEN EXT-2, SAHIBABAD, PASWADA, PASONDA, Ghazibad, Uttar Pradesh-201005
INDIVIDUAL
Proposed to be Used
DELHI
Cl.14; Precious metals and their alloys and goods in precious metals; jewelry, precious stones; horological and other chronometric instruments
Cl.16; Paper, cardboard and goods made from these materials; printed matter; stationery; brushes; typewriters and office requisites; plastic materials for packaging;
Cl.18; Leather and imitations of leathe; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery;
Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags, padding and stuffing materials(except of rubber or plastics); raw fibrous textile materials
Cl.24; Textiles and textile goods, not included in other classes; bed and table covers.
Cl.25; Clothing, footwear, headgear
Garwinner

4157021  24/04/2019

YONGKANG PUYUAN TOOLS CO., LTD.
FLOOR 3, NO.21 DANGUI SOUTH ROAD, XICHENG, YONGKANG, JINHUA CITY, ZHEJIANG PROVINCE, CHINA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALL ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

Cl.7; BRUSH CUTTERS [MACHINES]; DYNAMOS; LAWNMOWERS [MACHINES]; CHAINSAWS; AGRICULTURAL MACHINES; DRILLING MACHINES; SAWS [MACHINES]; CULTIVATORS [MACHINES]; HIGH PRESSURE WASHER; BLOWING MACHINES; SHREDDERS [MACHINES] FOR INDUSTRIAL USE; SPRAYING MACHINES; CYLINDERS FOR MOTORS AND ENGINES.

Cl.8; HAND TOOLS, HAND-OPERATED; AGRICULTURAL IMPLEMENTS, HAND-OPERATED; PRUNING SHEARS; SHOVELS [HAND TOOLS]; GARDEN TOOLS, HAND-OPERATED; TREE PRUNERS; SCISSORS; SAWS [HAND TOOLS]; ABRADING INSTRUMENTS [HAND INSTRUMENTS]; GRAVING TOOLS [HAND TOOLS].
yusen

4157022    24/04/2019
YONGKANG PUYUAN TOOLS CO., LTD.
FLOOR 3, NO.21 DANGUI SOUTH ROAD, XICHENG, YONGKANG, JINHUA CITY, ZHEJIANG PROVINCE, CHINA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.7; BRUSH CUTTERS [MACHINES]; DYNAMOS; LAWNMOWERS [MACHINES]; CHAIN SAWs; AGRICULTURAL MACHINES; DRILLING MACHINES; SAWs [MACHINES]; CULTIVATORS [MACHINES]; HIGH PRESSURE WASHER; BLOWING MACHINES; SHREDDERS [MACHINES] FOR INDUSTRIAL USE; SPRAYING MACHINES; CYLINDERS FOR MOTORS AND ENGINES.

Cl.8; HAND TOOLS, HAND-OPERATED; AGRICULTURAL IMPLEMENTS, HAND-OPERATED; PRUNING SHEARS; SHOVELS [HAND TOOLS]; GARDEN TOOLS, HAND-OPERATED; TREE PRUNERS; SCISSORS; SAWs [HAND TOOLS]; ABRADING INSTRUMENTS [HAND INSTRUMENTS]; GRAVING TOOLS [HAND TOOLS].
Reno

GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD
NO.18 HAIBIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA.

SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

Cl.38; WIRELESS BROADCASTING; TELEVISION BROADCASTING; TELEPHONE SERVICES; COMMUNICATIONS BY CELLULAR PHONES; PROVIDING ONLINE FORUMS; TRANSMISSION OF DIGITAL FILES; STREAMING OF DATA; PROVIDING ACCESS TO DATABASES; COMMUNICATIONS BY COMPUTER TERMINALS; COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; PROVIDING INTERNET CHATROOMS; PROVIDING ON-LINE CHAT ROOMS FOR SOCIAL NETWORKING; MESSAGE SENDING; INFORMATION ABOUT TELECOMMUNICATION; VIDEO-ON-DEMAND TRANSMISSION.

Cl.39; TRAFFIC INFORMATION; TRANSPORTATION INFORMATION; GPS NAVIGATION SERVICES; TRANSPORT; PILOTING; AIRLINE CHECK-IN SERVICES; CAR SHARING SERVICES; CAR RENTAL; PROVIDING TAXI BOOKING SERVICES VIA MOBILE APPLICATIONS; PARKING PLACE RENTAL; RENTAL OF WAREHOUSES; PHYSICAL STORAGE OF ELECTRONICALLY STORED DATA OR DOCUMENTS; COURIER SERVICES [MESSAGES OR MERCHANDISE]; TRAVEL RESERVATION; PROVIDING DRIVING DIRECTIONS FOR TRAVEL PURPOSES; PROVISION OF TRAVEL INFORMATION; ARRANGING OF CRUISES.

Cl.41; EDUCATIONAL SERVICES; TRAINING IN THE FIELD OF DESIGN, ADVERTISING AND COMMUNICATION TECHNOLOGIES; TRAINING SERVICES PROVIDED VIA SIMULATORS; ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT]; ARRANGING AND CONDUCTING OF CONFERENCES; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; ONLINE PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS; LENDING LIBRARY SERVICES; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PUBLICATION OF BOOKS; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; PRODUCTION OF ONLINE MUSIC, NOT DOWNLOADABLE; PHOTOGRAPHY; PROVIDING FILMS, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES; PROVIDING TELEVISION PROGRAMMES, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; PROVIDING ENTERTAINMENT INFORMATION VIA A WEBSITE; VIRTUAL REALITY GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK; VIRTUAL REALITY ARCADE SERVICES; TOY RENTAL; GAMES EQUIPMENT RENTAL; CONDUCTING GUIDED TOURS.

Cl.45; MONITORING OF BURGLAR AND SECURITY ALARMS; ONLINE SOCIAL NETWORKING SERVICES; LEASING OF INTERNET DOMAIN NAMES; TRACKING OF STOLEN PROPERTY; CHAPERONING; RENTAL OF WATCHES; DATING SERVICES; RENTAL OF JEWELRY.
DigEca

4157528  25/04/2019
TATA STEEL LIMITED
JAMSHEDPUR – 831001, JHARKHAND, INDIA
Manufacturer, Merchants & Services Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
KOLKATA

Cl.9; COMPUTER SOFTWARE TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF CUSTOMER RELATIONSHIP MANAGEMENT, PIPELINE VISIBILITY; CUSTOMER RELATIONSHIP MANAGEMENT [CRM] SOFTWARE.

Cl.42; INFORMATION TECHNOLOGY SERVICES; INFORMATION TECHNOLOGY ENGINEERING; DEVELOPMENT OF COMPUTER PROGRAMS AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND PROGRAMS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER PROGRAMMING; COMPUTER PROGRAMMING SERVICES, NAMELY, DEVELOPING IT TOOLS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER SERVICES, NAMELY, IT TOOLS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER SYSTEM ANALYSIS; UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE.
4157529 25/04/2019
TATA STEEL LIMITED
JAMSHEDPUR – 831001, JHARKHAND, INDIA
Manufacturer, Merchants & Services Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
KOLKATA

Cl.9: COMPUTER SOFTWARE TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF CUSTOMER RELATIONSHIP MANAGEMENT, PIPELINE VISIBILITY; CUSTOMER RELATIONSHIP MANAGEMENT (CRM) SOFTWARE.

Cl.42: INFORMATION TECHNOLOGY SERVICES; INFORMATION TECHNOLOGY ENGINEERING; DEVELOPMENT OF COMPUTER PROGRAMS AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND PROGRAMS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER PROGRAMMING; COMPUTER PROGRAMMING SERVICES, NAMELY, DEVELOPING IT TOOLS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER SERVICES, NAMELY, IT TOOLS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER SYSTEM ANALYSIS; UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE.
Trade Marks Journal No: 1906, 17/06/2019  Class 99

4157530  25/04/2019
TATA STEEL LIMITED
JAMSHEDPUR – 831001, JHARKHAND, INDIA
Manufacturer, Merchants & Services Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

KOLKATA

CI.9: COMPUTER SOFTWARE TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF CUSTOMER RELATIONSHIP MANAGEMENT, PIPELINE VISIBILITY; CUSTOMER RELATIONSHIP MANAGEMENT [CRM] SOFTWARE.

CI.42: INFORMATION TECHNOLOGY SERVICES; INFORMATION TECHNOLOGY ENGINEERING; DEVELOPMENT OF COMPUTER PROGRAMS AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND PROGRAMS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER PROGRAMMING; COMPUTER PROGRAMMING SERVICES, NAMELY, DEVELOPING IT TOOLS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER SERVICES, NAMELY, IT TOOLS TO STORE, MANAGE, TRACK, ANALYZE, AND REPORT DATA IN THE FIELD OF PIPELINE VISIBILITY, MARKETING, PROMOTION, SALES, CUSTOMER INFORMATION, CUSTOMER RELATIONSHIP MANAGEMENT, SALES SUPPORT; COMPUTER SYSTEM ANALYSIS; UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE.
TATA STEEL ManAS

4157531   25/04/2019
TATA STEEL LIMITED
JAMSHEDPUR – 831001, JHARKHAND, INDIA
Manufacturer, Merchants & Services Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
KOLKATA

Cl.9; COMPUTER SOFTWARE FOR SCHEDULING AND WORK ALLOCATION; WORKFLOW SOFTWARE; WORKFLOW MANAGEMENT SYSTEM SOFTWARE; SCHEDULING SOFTWARE.

Cl.42; INFORMATION TECHNOLOGY SERVICES; INFORMATION TECHNOLOGY ENGINEERING; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND PROGRAMS FOR SCHEDULING AND WORK ALLOCATION; COMPUTER PROGRAMMING; COMPUTER PROGRAMMING SERVICES, NAMELY, DEVELOPING IT TOOLS SCHEDULING AND WORK ALLOCATION; COMPUTER SERVICES, NAMELY, IT TOOLS FOR SCHEDULING AND WORK ALLOCATION; UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE.
MARS, INCORPORATED
6885 Elm Street, McLean, Virginia 22101-3883, United States of America
A Delaware Corporation

Address for service in India/Agoents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DElhi

CL.5: Pharmaceuticals, medical and veterinary preparations and articles; sanitary preparations and articles; medical and veterinary articles; dental preparations and articles; medicated dentifrices; hygienic preparations and articles; pest control preparations and articles; dietetic food and substances adapted for medical or veterinary use; dietetic beverages adapted for medical or veterinary use; food supplements; beverage supplements; health supplements; dietary supplements and dietetic preparations; vitamins; vitamin preparations and supplements; mineral preparations and supplements; dietary and nutritional supplements for humans; dietary and nutritional supplements for animals; medicated additives to animal foods and beverages.

CL.29: Meat; fish (not live); poultry; game (not live); meat extracts; charcuterie; meat substitutes; frozen vegetables; preserved vegetables; vegetables, dried; vegetables, cooked; fruit, preserved; dried fruit; frozen fruits; cooked fruits;
processed fruits, fungi and vegetables (including nuts and pulses); processed legumes; soya beans, preserved, for food; tofu; whey; formed textured vegetable protein for use as a meat substitute; tomato purée; vegetable puree; tomato juice for cooking; tinned tomatoes; vegetable juices for cooking; pickles; preparations for making soup; soups; preparations for making bouillon; bouillon; potato crisps; jellies, jams, compotes, fruit and vegetable spreads; eggs; dairy products and dairy substitutes; milk; milk products; milk substitutes; milk powder for nutritional purposes; protein milk; coconut milk; cheese; yoghurt; edible oils and fats; dips; nuts, prepared; nut-based spreads; seeds, prepared; fruit-based snack food; dairy based snack foods; snack foods based on legumes; snack foods based on nuts; snack foods based on vegetables; prepared dishes consisting principally of meat; prepared salads; prepared vegetable dishes.

Cl.30: Coffee; tea; cocoa; artificial coffee; rice; tapioca; sago; pasta; noodles; dumplings; vermicelli; couscous [semolina]; flour; preparations made from cereals; processed cereals; processed grains, starches, and goods made thereof, baking preparations and yeasts; baking-powder; doughs, batters, and mixes therefor; bread; pastries; confectionery; cakes; tarts; biscuits; high-protein cereal bars; sugar, honey, treacle; pizzas; pies; ice cream; puddings; edible ices; popcorn; grain-based chips; condiments; sauces; cooking sauces; preparations for making up into sauces; marinades; chutneys; pastes; [Farinaceous food -]; relishes; gravy; thickeners for cooking foodstuffs; pasta sauce; pesto [sauce]; tomato sauce; soy sauce; mustard; vinegar; salt; spices; seasonings; culinary herbs; aromatic preparations for food; flavourings for foods; pasta-based prepared meals; rice-based prepared meals; noodle-based prepared meals; instant noodles; instant rice; snack food (Cereal-based -); snack food (Rice-based -); snack foods consisting principally of pasta; snack foods consisting principally of rice.

Cl.31: Agricultural, horticultural and forestry products, grains and seeds; agricultural and aquacultural crops, horticulture and forestry products; plants; fresh fruits, nuts, vegetables and herbs; live animals, birds and fish; foodstuffs and fodder for animals, birds and fish; beverages for animals, birds and fish; pet foods; fortified food substances for animals; animal feeds; forage; cuttlefish bones; bones for dogs; edible chews for animals; edible treats for animals; bedding and litter for animals.

Cl.35: Promotional services and consultancy services to promote public awareness of, agriculture, environment, sustainability, social responsibility, human rights, health, well-being, nutrition, healthcare, pharmaceutical, natural science, earth science, medical and veterinary issues and initiatives; promotional services and consultancy services to promote public awareness of corporate practices and business solutions; providing information and consultancy services in relation to corporate practices and business solutions relating to social responsibility, environmental and sustainability issues and initiatives; providing information and consultancy services in relation to corporate practices and business solutions relating to environment, sustainability issues and initiatives; promotional services and consultancy services for the promotion of awareness of the need for adopting animals, responsible pet ownership and the proper care and treatment of pets; advertising, marketing and promotional services; business management; business administration; business information; business advice and information to consumers; providing consumer product information; commercial information and advice for consumers in the choice of products and services; business analysis, research and information services; retail, wholesale and distribution service, mail order retail service, on-line retail service, retail services via global computer networks and retail services via any electronic media in relation to food, beverages, pet food, pet care products, pet products, healthcare products, hygiene products, grooming products, cleaning products, dietary products, nutritional products, medical products, pharmaceutical products, veterinary products, sanitary products, food and beverage processing and preparation machines and apparatus, dispensing machines, vending machines, scientific apparatus, educational and teaching apparatus, computer software and hardware, cooking and catering equipment, printed matter, stationery, household and kitchen utensils, apparel for animals, clothing, footwear and headgear, games, toys, sporting equipment, agricultural products and information and consultancy services in relation to all the aforesaid; providing product information for the purpose of assisting with the selection of goods and services in the fields of food, beverages, pet food, pet care products, pet products, healthcare products, hygiene products, grooming products, cleaning products, dietary products, nutritional products, medical products, pharmaceutical products, veterinary products, sanitary products, food and beverage processing and preparation machines and apparatus, dispensing machines, vending machines, scientific apparatus, educational and teaching apparatus, computer software and hardware, cooking and catering equipment, printed matter, stationery, household and kitchen utensils, apparel for animals, clothing, footwear and headgear, games, toys, sporting equipment, agricultural products; providing of consultancy to veterinarians, breeders, and outlets retailing foodstuffs for animals, relating to the conduct of their business; veterinary practice business management.

Cl.42: Science and technology services and research and design relating thereto; industrial analysis and research services; natural science services; earth science services; medical and pharmacological research; agricultural research; veterinary research; food research; environmental testing; pharmaceutical research; environmental consultancy; scientific consultancy; biochemistry consultancy; technological consultancy; biology consultancy; engineering services; testing, authentication and quality control; scientific research and development; biological research, clinical research and medical research; veterinary laboratory services; medical laboratory services; providing scientific research information and results from an online searchable database; provision of information and data relating to medical and veterinary research and development; basic and clinical research in the field of natural products science and medicine; providing information in the fields of environment, sustainability, natural science, earth science; design and testing for new product development; development of diagnostic apparatus; product development consultation; scientific research and development; research and development services; scientific or technological monitoring services; providing temporary use of non-downloadable software; providing temporary use of web-based applications; providing temporary use of non-downloadable software to enable sharing of multimedia content and comments among users; providing temporary use of online non-downloadable software for the access and transmission of information; providing temporary use of non-downloadable software for use in the creation and publication of online journals and blogs; computer services, namely, creating an online community for registered users to participate in discussions, share feedback, form virtual communities, and engage in social networking; computer software development in the field of mobile applications; platform as a service [PaaS]; software as a service [SaaS]; platform as a service (PaaS) featuring computer software
platforms for voice command and recognition software and voice-enabled software applications; platform as a service (PaaS) featuring computer software platforms for personal assistant software; software as a service (SaaS) featuring computer software used for controlling stand-alone voice controlled information and personal assistant devices; software as a service (SaaS) featuring computer software for accessing, browsing, and searching online databases, audio, video and multimedia content; application service provider (ASP) services featuring software for controlling, integrating, operating, connecting, and managing voice controlled information devices, namely, cloud-connected and voice-controlled smart consumer electronic devices and electronic personal assistant devices; providing customised computer searching services, namely, searching and retrieving information at the user’s specific request via the internet; providing software, non-downloadable, accessible over a global computer network, for managing computer applications; hosting an online service for analysing personal preferences and generating recommendations; interactive hosting services which allow users to publish and share their own content, photos, videos, text, data and images online; hosting online web facilities for conducting interactive discussions.

Cl.44; Medical services; veterinary services; healthcare services; animal hospitals; services for the care of pet animals; hygienic and beauty care for humans; hygienic and beauty care for animals; agriculture, aquaculture, horticulture and forestry services; agricultural services relating to environmental conservation; animal breeding; animal healthcare services; animal grooming services; hygienic and beauty care for animals; human healthcare services; human hygiene care; dietary, health and nutrition consultancy, guidance and advice; medical and pharmaceutical consultancy, guidance and advice; medical consultancy; healthcare consultancy; veterinary consultancy; animal health welfare services; human health welfare services; medical testing for diagnostic or treatment purposes; physical examination; charitable services namely providing medical services; health, dietary and nutrition diagnosis and guidance; providing information and advice about health, nutrition, diet, medical science and veterinary science; providing medical and veterinary information; providing advice and guidance relating to diet, nutrition and health management; providing information in the fields of agriculture, animals, pet food, pet care, health, well-being, nutrition, healthcare, pharmaceuticals, medical and veterinary practice.
TWIN2TWIN

4158547   26/04/2019

HCL TECHNOLOGIES LIMITED
A-9, Sector – 3, NOIDA (U.P.), INDIA -201301
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Business consulting service that provides digital transformation strategies to companies; business development and consulting services; business analysis and business strategic planning service.

Cl.42; Technological planning and consulting services in the field of digital transformation strategy; consulting in the field of information technology; providing technology information in the field of digital business transformation; computer software consulting services; consulting in the design and development of computer hardware; providing a web site featuring information in the fields of computer technology.
IOT EDUCATION INFRA PRIVATE LIMITED
B-80, OKHLA INDUSTRIAL AREA, PHASE II, NEW DELHI, SOUTH DELHI, DELHI-110020, INDIA

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI

Cl.9; Computer peripheral devices, Computer software recorded, Computer programs downloadable software, Computer software applications downloadable, Computer hardware

Cl.42; Computer software design, rental of computer software, Computer software consultancy, Information technology [IT] consultancy software as a service [SaaS]
TATA INTERNATIONAL

4159220  26/04/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1315215, 3398169, 3433342, 3730778

MUMBAI

Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.25; Clothing, footwear, headwear.
TATA INDUSTRIES
4159223    26/04/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
1821738
MUMBAI
Cl.40; Treatment of materials.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
TATA COFFEE
4159225  26/04/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3176317, 3338658

MUMBAI

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
TATA REALTY

4159227   26/04/2019

TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services.
Amethyst

4159325    26/04/2019

VIBHOR GROVER
24/147 Vikram Vihar Lajpat Nagar IV New Delhi 110024
An Individual

Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India

Used Since :02/04/2016

DELHI

Cl.9; Music Tapes; Music Systems; Music Software; Music cassettes; Music Recordings; Pre-recorded Music Videotapes; Downloadable Digital Music; Music Composition Software; Downloadable Music Files; Pre-recorded Music Videos; Music Sound Recordings; Music Instrument Amplifiers; Optical Disks featuring Music; Pre-recorded DVDs featuring music; Audio Recordings featuring Music and Compact Disks Featuring Music, all included in class 9

Cl.41; Music Instruction; Music Production; Music Publishing; Music Performances and concerts; Music Recording; Music Studios; Music Schools; Music Institutes and Music Recording Services; Musical Entertainment; Composition of Music; Music Festival Services; Live Music Concerts; Teaching / Instruction of Music; Live Music Shows; Music Group Services and Music Concert Services; Dance Instruction; Dance Studios and Dance Schools; Dance Events, all included in class 41.
BLIVUS
4160489  28/04/2019
BLIVUS TRADE LINK
KRISHNA KUNJ, 84, PARIMAL SOCIETY, UNIVERSITY ROAD, RAJKOT - 360005
Partnership Firm
Address for service in India/Agents address:
MOHSIN R. ARABIANI
32A, GULZAR PARK GATE-1, OPP. HP PETROL PUMP, NR. GANDHI COMMUNITY HALL, SARKHEI, JUHAPURA HIGHWAY, AHMEDABAD-380055.
Used Since :17/12/2013
AHMEDABAD
Cl.18; Athletics bags, Bags for sports, Bags for sports clothing, Bags for travel, Leather bags, Bags of imitation leather, Belt bags, Book bags, Cabin bags, Cloth bags, Canvas shopping bags, Carrying bags, Courier bags, Duffel bags, Shopping bags, all-purpose sports bags, Bags for school, Gym bags, Hiking bags, Hand bags, Packaging bags, School bags, Shoe bags, Shoulder bags, Souvenir bags, Tote bags, Sling bags, Backpacks, Catalogue cases, Drawstring bags, Bags of leather, Key bags, Knitted bags, Garment bags for travel, Travel bags, Waist bags, Waterproof bags, Conference folders, Shopping bags, Tote bags, Empty Tool bags included in class 18
Cl.22; Cotton bags, Jute bags, Canvas bags, Multipurpose cloth bags, Fabric gift bags, Laundry bags, Textile bags for packaging included in class 22
4161067    29/04/2019
ABHILASH K.B
KIZHAKKUMCHALIL HOUSE, KALLARKUTTY P.O, MANKADAV, IDUKKI PIN -685562, KERALA INDIA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :08/04/2019

CHENNAI
Cl.29;PROCESSED CASHEW, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES, PICKLES.
Cl.30;TEA, RAW SPICES, CONDIMENTS, COFFEE, COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY; TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, ICE.
Series trade mark u/s 15 of Trade Marks Act, 1999

4163610  01/05/2019
VIBRATION MOUNTINGS & CONTROLS, INC.
113 Main Street, Bloomingdale, New Jersey 07403, United States of America

Company

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used

DELHI

Cl.7; Spring, rubber and cable isolators for control of vibration, shock and noise used on heating, ventilation, air conditioning, pump, grinder, forging, pressing, piping, crushing and suspension equipment.

Cl.41; Conducting seminars and lectures in the areas of building code compliance and seismic design requirements to the engineering and architectural communities.

Cl.42; Design and engineering of seismic equipment and consulting in connection therewith.